

LIST OF CASES WHICH WERE E-FILED DURING THE MONTH OF AUGUST 2026											
S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING	
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-893/2026	01.08.2026	M/S. SARDARI LAL & SONS VS PREET ENTERPRISES	REJENDER KUMAR BHALLA	9810067811	NA	31.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-899/2026	03.08.2026	INDIAN OVERSEAS BANK VS HARIK SHANKAR MISHRA	KARTIK JAIN	9910721966	NA	01.08.2026
			301, Extension Block, Tis Hazari Courts, Delhi	TRADEMARK	CS COMM-910/2026	04.08.2026	DAYANAND ANGLO VEDIC COLLEGE TRUST &SRIVASTAVA MANAGEMENT SOCIETY VS DAV PUBLIC SCHOOL	MILIND	9210107303	thejuralsolutions@gmail.com	03.08.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-911/2026	04.08.2026	BANK OF INDIA VS SAMEER	VNIOD GUPTA	9891954484	Counsel.vinodgupta@gmail.com	03.08.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-916/2026	05.08.2026	BANK OF INDIA VS VIJAY SINGH BADHWAR	VNIOD GUPTA	9891954484	Counsel.vinodgupta@gmail.com	04.08.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-926/2026	06.08.2026	SURENDER PAL VS MCD	VIDYA SAGAR SHARMA	8279971561	NA	05.08.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-934/2026	07.08.2026	AISHA ENTERPRISE VS RAMA BANQUETTS LLP & ORS.	MAHROJ ALAM	9990550888	ADVOCATEMEHROZKHAN9195@GMAIL.COM	06.08.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-953/2026	12.08.2026	MAYANK TRADING CO. VS M/S.RAGINI COLOPHON LEARNING SYSTEM PVT. LTD.	JUNEJA	9811053833	OFFICESATISHKADV@GMAIL.COM	11.08.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-960/2026	13.08.2026	PUNJAB NATIONAL BANK VS SEEMA RATH	PARAS AGGAWAL	9810600656	PARASAGGARWALADV@GMAIL.COM	12.08.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-964/2026	14.08.2026	STABLE PACKAGING PRIVATE LIMITED VS HIMALAYA FOOD INTERNATIONAL LIMITED	AAKASH CHOUDHARY	8743904246	CH.AAKASH86@GMAIL.COM	13.08.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-974/2026	17.08.2026	SANJEEV KUMAR GOEL VS MCD	AVINASH KUMAR TRIVEDI	9810104312	AKTRIVEDILAWOFFICES@GMAIL.COM	14.08.2026

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			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-1012/2026	25.08.2026	PUNJAB NATIONAL BANK VS KIRTI SONI & ANR.	SMOHIT RAJ	8800792205	MOHITRAJADVOCAT E@GMAIL.COM	24.08.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-1013/2026	25.08.2026	STATE BANK OF INDIA VS JYOTI SALWAN	TIRATH LAL YADAV	9643228307	ADVTIRATH@GMAIL. COM	24.08.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-1014/2026	25.08.2026	BANK OF INDIA VS ABHISHEK RAJAWAT	VISHWANATH PRASAD TIWARI	9990182901	VPTIWARIADVOCATE @GMAIL.COM	24.08.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-1015/2026	25.08.2026	VIKAS VERMA VS MCD	AVINASH KUMAR TRIVEDI	9810104312	AKTRIVEDI@LAWOFFI CES@GMAIL.COM	24.08.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-1020/2026	29.08.2026	CITI AIR SERVICE VS. ICICI MERCHANT SERVICE PVT. LTD.	VIPIN KUMAR SINGH	9811486586	ADVVIPINKSINGH@G MAIL.COM	27.08.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-1021/2026	29.08.2026	M/S. BANSAL CANVAS UDYOG VS RDS PROJECT LIMITED	HEMANT GUPTAA	9891265248	HEMANT.LEGAL@GM AIL.COM	27.08.2026
			301, Extension Block, Tis Hazari Courts, Delhi	SEC-9	OMP (I) COMM-682/2026	03.08.2026	TATA CAPITAL LTD. VS MANISHA	ANISH BHOLA	9811452022	ANISH_BHOLA17@YA HOO.COM	01.08.2026
			301, Extension Block, Tis Hazari Courts, Delhi	SEC-9	OMP (I) COMM-683/2026	03.08.2026	TATA CAPITAL LTD. VS UJJWAL GARG	ANISH BHOLA	9811452022	ANISH_BHOLA17@YA HOO.COM	01.08.2026
			301, Extension Block, Tis Hazari Courts, Delhi	SEC-34	OMP COMM-74/2026	07.08.2026	M/S. MADHU KISHAN GUPTA VS MCD	MRITUNJAY SINGH	9953241942	MRITYUNJAYLAW@G MAIL.COM	06.08.2026
			301, Extension Block, Tis Hazari Courts, Delhi	SEC-9	OMP (I) COMM-703/2026	14.08.2026	M/s. PROTIUM FINANCE LIMITED VS M/S. KALKA POLYMERS	RAVI SHANKAR GARG	9718182038	associatesrsgarg1@gma il.com	13.08.2026
			301, Extension Block, Tis Hazari Courts, Delhi	SEC-34	OMP COMM-79/2026	20.08.2026	M/s. NKG INFRASTRUCTURE LTD. VS KOTAK MAHINDRA PRIME LIMITED	ABHISHSEK AGGARWAL	9910018993	INFO@AAVNALEGAL. COM	19.08.2026

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			301, Extension Block, Tis Hazari Courts, Delhi	SEC-34	OMP COMM-80/2026	20.08.2026	M/s. NKG INFRASTRUCTURE LTD. VS KOTAK MAHINDRA PRIME LIMITED	ABHISHSEK AGGARWAL	9910018993	INFO@AAVNALEGAL. COM	19.08.2026
			301, Extension Block, Tis Hazari Courts, Delhi	EX.	EX. COMM-370/2026	05.08.2026	NIRAJ KUMAR VS SANJAY KUMAR JAIN	HARDIK AGGARWAL	7859984398	ADVOCATEHARDIKA GGARWAL@GMAIL.C OM	
			301, Extension Block, Tis Hazari Courts, Delhi	151	Misc. DJ-496/2026	03.08.2026	SAMAKSH JAIN VS KOTHARI SHAILESHBHAI RAMANLAL	KARTIK JAIN	9999985038	KARTIKJAINADVOCA TE@GMAIL.COM	
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	CS (COMM)/889/2026	01-08-2026	GOPAL KHANNA AND ANR Vs PRAKASH CHANDRA PANDEY	RAVI KUMAR AGGARWAL(P),	9810125927	raviaggadvocate@gmail .com	31.07.2026
			306	OMP (I) (COMM)	OMP (I) (COMM)/685/2026	03-08-2026	TATA CAPITAL LTD Vs RAMA GRAND CEREMONIAL LLP	ANISH BHOLA(P),	9811452022	anish_bhola17@yahoo. com	01.08.2026
			306	Execution (Comm)	Execution (Comm)/367/2026	03-08-2026	SURAJ PRAKASH SHARMA Vs MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	sksingh116@gmail.com	01.08.2026
			306	CS (COMM)	CS (COMM)/908/2026	04-08-2026	BANK OF INDIA Vs MUKESH KUMAR	YUSUF NAQI(P),	9891954484	counsel.vinodgupta@g mail.com	02.08.2026
			306	ExCOMM - Award by Arb Comm	ExCOMM - Award by Arb Comm/116/2026	04-08-2026	M/S GOYAL AND GOEL STAINLESS STEELS Vs M/ NELKON KITCHENWARE	NTTIN SMITTAL(P),	9811191761	mittal782004@yahoo.c o.in	01.08.2026
			306	OMP (COMM)	OMP (COMM)/68/2026	06-08-2026	M/S MADHU KISHAN GUPTA Vs MUNICIPAL CORPORATION OF DELHI	MRITUNJAY SINGH(P),	9953241942	mritunjaylaw@gmail.co m	05.08.2026
			306	CS (COMM)	CS (COMM)/933/2026	07-08-2026	PAWAN KUMAR @ PAWAN KUMAR YADAV Vs TRILOK CHAND @ TRILOK CHAND SHARMA	ARPIT VERMA(P),	9990055878	adv.arpitverma@gmail. com	05.08.2026

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			306	CS (COMM)	CS (COMM)/937/2026	08-08-2026	RAJESH SONDHI Vs RAHUL SHARMA	Maresh Katyayen(P),	9810133604	tridentlaw@hotmail.co m	06.08.2026	
			306	CS (COMM)	CS (COMM)/936/2026	08-08-2026	B D GUPTA AND SONS PVT LTD Vs BRIDGE AND ROOF COMPANY INDIA LTD	Rishi kant Mishra(P),	9268403018	rishikaant_mishra@ya hoo.co.in	31.07.2026	
			306	CS (COMM)	CS (COMM)/945/2026	10-08-2026	M/S SAKARNI PLASTER (INDIA) PVT LTD Vs VISHAL APPASO PATIL	PRADEEP AGGARWAL	8588857704	office@verticallegal.in	07.08.2026	
			306	CS (COMM)	CS (COMM)/957/2026	13-08-2026	M/S RRM TRADING CO Vs RAMESH SEHDEV	MUNISH VOHRA(P),	9811427955	munishlaw.vohra@gma il.com	10.08.2026	
			306	CS (COMM)	CS (COMM)/958/2026	13-08-2026	M/S MLM INDIA LTD Vs HARIWANSI PACKAGING PVT LTD AND ORS	Rama Sharma(P),	9911855122	ramasharma4597@gma il.com	10.08.2026	
			306	CS (COMM)	CS (COMM)/969/2026	17-08-2026	ASHWANI KUMAR GUPTA Vs M/S MAA BHAGWATI TOWEL HOUSE AND ORS	SNISHANT GUPTA	9999966244	nishantgupta.adv@gma il.com	13.08.2026	
			306	Execution (Comm)	Execution (Comm)/404/2026	20-08-2026	NEERAJ NATH SHARMA VS VIJAY KUMAR @ VIJAY	MEENAKSHI	9891878260	minakshinath85july@g mail.com	18.08.2026	
			306	CS (COMM)	CS (COMM)/991/2026	21-08-2026	VV SILVER PALACE PVT LTD VS RAKESH SHYAM PRASAD SONI	MANOJ KUMAR	98999108495	advocatekoli@gmail.co m	19.08.2026	
			306	CS (COMM)	CS (COMM)/1001/2026	22-08-2026	VIBHOR AGGARWAL Vs M/S AMBUJ HOTEL AND REAL ESTATE (PVT) LTD	Rubeena Rizvi(P),	8299289055	rizvirubaeena@yahoo.c om	20.08.2026	
			306	CS (COMM)	CS (COMM)/1002/2026	22-08-2026	KAPIL KUMAR ARORA Vs MOHAN LAL	SANTOSH KUMAR(P),	9313780408	sbpandey7@yahoo.co.i n	20.08.2026	

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			306	Execution (Comm)	Execution (Comm)/412/2026	22-08-2026	M/S KANCHAN FASHION PVT LTD Vs ANU OHRI	Subhash Chandra(P),	9810459344	NA	20.08.2026
			306	CS (COMM)	CS (COMM)/1004/2026	24-08-2026	M/S YUGAL AUTO INDUSTRIES Vs ARIHANT AUTO AGENCY	PRAKASH AHIRWAL(P),	9810482081	NA	21.08.2026
			306	CS (COMM)	CS (COMM)/1008/2026	25-08-2026	M/S SUDHIR BHAI SAREE WALA PVT LTD Vs M/S BURGER CLUB PVT LTD AND ANR	Geetashi Chandna(P),	9910161609	abhinavbajaj@hotmail. com	24.08.2026
			306	CS (COMM)	CS (COMM)/1009/2026	25-08-2026	PUNJAB NATIONAL BANK Vs SANJAY AND ANR	MOHIT RAJ	8800792205	Mohitrajadvocate@gma il.com	22.08.2026
			306	OMP (I) (COMM)	OMP (I) (COMM)/712/2026	31-08-2026	TATA CAPITAL FINANCIAL SERVICES LTD Vs RAMA GRAND CEREMONIAL LLP 2566	ANISH BHOLA(P),	9811452022	anish_bhola17@yahoo. com	24.08.2026
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Execution	M EX. 594/2026	03.08.2026	RAMANDEEP SINGH Vs HARMEET SINGH	SNARENDER BHANDARI	9899836932	nikhiltripathi63@gmail .com	31.07.2026
4	SH. LOKESH KUMAR DISTRICT JUDGE (COMMERCIAL COURT-04)/MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304	EXECUTION	Execution (Comm)/369/2026	05-08-2026	MS HELPLINE PUBLICATION PVT LTD THROUGH ITS DIRECTOR MANISH SINGH Vs ASHISH JAISWAL	Anil Kumar Singh(P),	9968165990	SSRINETASSOCIATE@G MAIL.COM	31.07.2026
			304	EXECUTION	Execution (Comm)/371/2026	06-08-2026	SURAJ PRAKASH SHARMA Vs MUNICIPAL CORPORATION OF DELHI	satyendra kumar singh(P),	9811161525	sksimgh16@gmail.com	01.08.2026
			304	ARBITRATION	OMP (I) (COMM)/690/2026	06-08-2026	BAJAJ FINANCE LIMITED Vs HT BUILDCON AND ANR	JOGINDER SUKHIJA(P),	9810315334	jusjuris@gmail.com	30.07.2026
			304	EXECUTION	Execution (Comm)/374/2026	07-08-2026	MEENAKSHI TRADERS Vs AGRITECH ENTERPRISES	MANOJ GARG(P),	9267935344	advgargmanoj2018@gmai .com	04.08.2026
			304	REVISION PETITION	RP (Civil)/28/2026	07-08-2026	RANJEET KUMAR GUPTA Vs RAVI KUMAR AGGARWAL	Vikas Arora(P),	9818493620	NA	15.07.2026
			304	RECOVERY	CS (COMM)/932/2026	07-08-2026	AJANTA ENTERPRISE INDIA Vs BALAJI TRADERS AND ANR	PRIYANKA CHAUDHARY(P),	9711969480	payalg.26@gmail.com	05.08.2026

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			304	ARBITRATION	OMP (I) (COMM)/699/2026	10-08-2026	TATA CAPITAL LTD Vs ZAINABEE CREATIONS INDIA PRIVATE LIMITED	Sunil sehrawat(P),	9212190624	DELHILAWYERS76@GM AIL.COM	07.08.2026
			304	RECOVERY	CS (COMM)/950/2026	12-08-2026	MS AB PAL ELECTRICALS PVT LTD Vs RAKESH KUMAR SHARMA PROPRIETOR OF M/S BULAND INFRA	Harsit Khurana(P),	9910009277	kcglegal@gmail.com	05.08.2026
			304	EXECUTION	Execution (Comm)/382/2026	12-08-2026	M/S SAKARNI PLASTER INDIA PVT LTD Vs JAIBIR SINGH	MAYANK AGGARWAL(P),	858885770	office@verticallegal.in	08.08.2026
			304	EXECUTION	Execution (Comm)/385/2026	13-08-2026	M/S SAKARNI PLASTER INDIA PVT LTD Vs JAGMOHAN	MAYANK AGGARWAL(P),	858885770	office@verticallegal.in	11.08.2026
			304	EXECUTION	Execution (Comm)/386/2026	13-08-2026	M/S RA SPICES LLP Vs MAA BARAHI TRADING COMPANY	ANUBHAV BHASIN(P),	997 1090069	anubhavbasin88@gmail.c om	08.08.2026
			304	MISC.	Misc DJ/515/2026	14-08-2026	DOSHI PHARMACEUTICALS Vs TRI GLOBAL LIFESCIENCES OPC PVT LTD	amit talwar(P),	9911000928	NA	11.08.2026
			304	EXECUTION	Execution (Comm)/396/2026	14-08-2026	RAM KISHORE SHARMA Vs MCD and ANR	satyendra kumar singh(P),	9811161525	sksimghl16@gmail.com	12.08.2026
			304	RECOVERY	CS (COMM)/963/2026	14-08-2026	SAVITA JAIN THROUGH HER ATTORNEY SH HIMANSHU JAIN Vs MUNICIPAL CORPORATION OF DELHI	Hemant Gupta(P),	9811085066	vakilhra@hotmail.com	12.08.2026
			304	RECOVERY	CS (COMM)/976/2026	17-08-2026	SANJEEV KUMAR GOEL Vs MUNICIPAL CORPORATION OF DELHI	Avinash Kumar Trivedi(P),	9871441764	aktrivedilawoffices@gmail. com	14.08.2026
			304	RECOVERY	CS (COMM)/968/2026	17-08-2026	FEDERAL BANK Ltd Vs ROHIT KUMAR SANWARIYA	KADAMBINI KUMAR MUDGIL(P),	9871226784	kkmudgil@gmail.com	13.08.2026
			304	RECOVERY	CS (COMM)/984/2026	18-08-2026	NEERAJ WALIA PROPRIETOR OF M/S GANISKHA JEANS Vs SUNIL YADAV AND ANR	Abhinandan Jain(P),	8010006637	advocateabhijain@gmail.c om	14.08.2026
			304	EXECUTION	Execution (Comm)/402/2026	19-08-2026	YOGESH Vs MCD and Anr	satyendra kumar singh(P),	9811161525	sksimghl16@gmail.com	14.08.2026
			304	ARBITRATION	OMP (I) (COMM)/704/2026	19-08-2026	ELECTRONICA FINANCE LTD Vs ACCURATE SHOT BLASTING	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	14.08.2026
			304	EXECUTION	Execution (Comm)/409/2026	21-08-2026	RANVEER SINGH Vs MEENAKSHI SHARMA	SAKET GAKHAR(P),	9911893100	adv.batra@gmail.com	19.08.2026
			304	RECOVERY	CS (COMM)/989/2026	21-08-2026	J P SHARMA @ JAI PRAKASH SHARMA Vs NAMAN INFRAMART PRIVATE LIMITED	Rajesh Kumar(P),	9871443590	rajeshkumar9469@gmail.c om	12.08.2026

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			304	RECOVERY	CS (COMM)/997/2026	22-08-2026	STATE BANK OF INDIA Vs NEERAJ KUMAR	Suchita Dixit(P),	8896932838	agnihotrisuchita@gmail.com	20.08.2026	
			304	ARBITRATION	OMP (I) (COMM)/707/2026	24-08-2026	TATA CAPITAL LIMITED Vs DHIRENDRA KUMAR MISHRA	ANISH BHOLA(P),	9811452022	Anish_bhola17@Yahoo.com	19.08.2026	
			304	EXECUTION	ExCOMM - Award by Arb Comm/122/2026	24-08-2026	UGRO CAPITAL LIMITED Vs ALANKAR PAPER IMPEX	BALRAJ GAUTAM(P),	8130224461	adv.bgautam@gmail.com	19.08.2026	
			304	EXECUTION	Execution (Comm)/414/2026	24-08-2026	M/S TULLIO GIUSI SRL Vs SQUIRE BUTTON	md zunaid(P),	9999131424	advocatezunaid@gmail.com	20.08.2026	
			304	MISC.	Misc DJ/541/2026	25-08-2026	MS SQAURE PAPER Vs MS ROHAN PAPER CO	MOHIT SHARMA(P),	9911128334	pksharma1advocate@gmail.com	21.08.2026	
			304	ARBITRATION	OMP (I) (COMM)/717/2026	31-08-2026	TATA CAPITAL LIMITED Vs RAMA GRAND CEREMONIAL LLP	ANISH BHOLA(P),	9811452022	Anish_bhola17@Yahoo.com	25.08.2026	
			304	ARBITRATION	OMP (I) (COMM)/718/2026	31-08-2026	TATA CAPITAL LIMITED Vs RAMA GRAND CEREMONIAL LLP	ANISH BHOLA(P),	9811452022	Anish_bhola17@Yahoo.com	25.08.2026	
			304	ARBITRATION	OMP (I) (COMM)/719/2026	31-08-2026	TATA CAPITAL LIMITED Vs RADHE RADHE CRANE SERVICE	Sunil sehwat(P),	9212190624	DELHILAWYERS76@GMAIL.COM	22.08.2026	
			304	RECOVERY	CS (COMM)/1027/2026	31-08-2026	JATINDER KUMAR Vs MAFIA TRENDS LIMITED	SANTOSH KUMAR(P),	9313780408	sbpandey7@yahoo.com	24.08.2026	
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305	MISC.	Misc DJ/497/2026	01-08-2026	KUMAR GUPTA Vs M/S GYP SYSTEM A/ANK AGGARWAL		8588857704	office@verical legal. in	29-08-2026	
			305	RECOVERY	CS (COMM)/915/2026	04-08-2026	) Private Limited Vs Avance Future Private	NMOL CHADHA(P)	9953040048	hadha.anmoladv@enarl.co	01-08-2026	
			305	EXECUTION	Execution (Comm)/376/2026	05-08-2026	MAA VAISHNO STEEL Vs GULSHAN GU	SUMIT ARORA	9899218311	catessumit2009@gmail.c	04.08.2026	
			305	RECOVERY	CS (COMM)/930/2026	06-08-2026	Bank of India Vs KULDEEP	YUSUF NAQI(P),	9891954484	.vinodgupta@gmail.com	02-08-2026	
			305	EXECUTION	Execution (Comm)/372/2026	06-08-2026	tya Pal Gupta Vs Municipal Corporation of	hash Kumar Trivedi	9810104312	trivedilawoffices@gmail.co	04-08-2026	

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			305	RECOVERY	CS (COMM)/931/2026	06-08-2026	NS PVT LTD Vs SANSKARIT BACHPAN	OHIT VASHIST(P)	9540129000	officeofaarzooaneja@gmail	30-07-2026
			305	RECOVERY	CS (COMM)/923/2026	06-08-2026	Ravi Kumar Vs Bablu Kahyap	Mann Sehgal(P),	7011496989	N/A	24-07-2026
			305	RECOVERY	CS (COMM)/935/2026	07-08-2026	ethi Industrial Corp Vs M/s PMT Machine	AMIT KUMAR(P),	:9650680113	.amit451@gmail.com	31-07-2026
			305	RECOVERY	CS (COMM)/941/2026	08-08-2026	KASH ARORA Vs JENIKA VENTURES L	Llarika Karanjawala(P)	, 9818807513	ema.sundd@karanjawala.i	06-08-2026
			305	ARBITRATION	OMP (I) (COMM)/700/2026	12-08-2026	TATA CPITAL LIMITED Vs SUNDER LALANISH BHOLA(P),		9811452022	Anishbholal7@yahoo.com	01-08-2026
			305	ARBITRATION	OMP (I) (COMM)/701/2026	12-08-2026	TA CPITAL LIMITED Vs SANDEEP SAKI	ANISH BHOLA(P),	9811452022	Anishbholal7@yahoo.com	01-08-2026
			305	MISC. ARBITRATION	OMP MISC (COMM)/12/2026	14-08-2026	/ADHI and another Vs MAHENDER KUM	Krishan Chandna	9711752002	1krishanchandna@gmail.c	12-08-2026
			305	RECOVERY	CS (COMM)/983/2026	17-08-2026	SONS PRIVATE LIMITED Vs GIRISH KHAR	MANOJ SAHU	-9654448699	info@kandkassociate.in	13-08-2026
			305	RECOVERY	CS (COMM)/979/2026	17-08-2026	SHNA PHARMA Vs M/S SHRI JI PHARMA	Varun Gupta(P),	8527484890	jishri09@gmail.co.in	13-08-2026
			305	MISC.	Misc DJ/536/2026	21-08-2026	olly Sinha Vs The National Insurance Co	LOKESH AGGARWAL	9811311360	nsingh1908@yahoo.com	17-08-2026
			305	MISC.	Misc DJ/537/2026	21-08-2026	JAB NATIONAL BANK Vs LOKESH SING	Beenu(P),	7000041067	i gautam2010@yahoo.co	14-08-2026
			305	ARBITRATION	ARB A (COMM)/10/2026	25-08-2026	SAURABH JAIN Vs TATA CAPITAL LTD	Gursimar Singh(P),	9910266125	gursimarsadana@yaho o.in	23-08-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			305	EXECUTION	Execution (Comm)/418/2026	25-08-2026	/ COTSWIN PVT LTD Vs SH KSHITIJ GUPTA	Gopal Sharma(P),	8178109123	N/A	23-08-2026
6	SH. CHAUDHARY, DISTRICT JUDGE COMMERCIAL COURT-06/ SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL				03-08-2026	M/S MANMOHMAN SINGH ARMAN CONSTRUCTION PVT LTD Vs MONGA(P), MUNICIPAL CORPORATION OF DELHI	FASHUTOSH GUPTA	9891826827	NOT GIVEN	28.07.2026
						03-08-2026	BAJAJ FINANCE LIMITED Vs DATAR GARLIC AND ANR	JOGINDER SUKHIJA(P),	9810315334	jusjuris@gmail.com	
						04-08-2026	NAVEEN GUPTA Vs MR ABDUL AHAD	RISHABH SINGHAL(P),	7503414900	NOT GIVEN	29.07.2026
						04-08-2026	SH PREM CHAND GOEL Vs M/S SHREE SAI INDUSTRIES	RISHABH SINGHAL(P),	7503414900	NOT GIVEN	29.07.2026
						05-08-2026	PUMA SE Vs MAYANK ARORA	ANSHUMAN(P)	9650009728	anshuman.sharma@koc hhar.com	30.07.2026
						07-08-2026	SH AMIT KUMAR Vs VS AND VADV ROHITH MAHIYA(P), ORS	MAHIYA(P),	8445310310	rmahiya310@gmail.co m	03.08.2026
						08-08-2026	SH VIKAS SINGHAL PROPRIETOR OF RR SALES CORPORATION Vs SH BODENNAGARI MOHAN	Umesh Kumar(P),	965490310	Umeshkumari771@gm ail.com	03.08.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
						10-08-2026	RELAXO FOOTWEARS Vs ABBAS ANSARI	Manoj Kumar(P),	9868650379	manojkr_singh@hotmail.com	08.08.2026
						10-08-2026	STATE BANK OF INDIA Vs SUBHASH VARDE	Ms. S. SOOD	9811786067	msssoodadvocate@gmail.com	29.06.2026
						10-08-2026	M/S TATA CAPITAL LTD Vs SULTAN SEERAJ	Sunil sehrawat(P),	9212190624	Delhilawyers76@gmail.com	04.08.2026
						10-08-2026	M/S TATA CAPITAL LTD Vs GD INFRA SOLUTION	Sunil sehrawat(P),	9212190624	Delhilawyers76@gmail.com	06.08.2026
						12-08-2026	M/S RS DYE CHEM Vs RAGHAV PETRO CHEM PVT LTD	SUMIT KR. RANA	9818621098	advsumitrana@gmail.com	10.08.2026
						13-08-2026	KOTAK MAHINDRA PRIME LTD Vs YOGENDER SINGH	Kushal Kumar(P),	7009793548	Rishabh.eruditelegal@gmail.com	31.07.2026
						13-08-2026	STATE BANK OF INDIA Vs MR BIJENDER	Ms. S. SOOD	9811786067	msssoodadvocate@gmail.com	03.07.2026
						14-08-2026	MR TARUN GUPTA Vs M/S SHIVAM FOODS	SAMIT SHARMA(P),	9711140436	amitlegal86@gmail.com	11.08.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
						14-08-2026	SAROJ BALA SOLE PROPRIETOR OF M/S BALAJI ENTERPRISES Vs MUNICIPAL CORPORATION OF DELHI AND ANR	satyendra kumar singh(P),	9811161525	sksingh116@gmail.com	11.08.2026
						17-08-2026	PRADEEP KUMAR CHAWLA AND ANR Vs M/S OASIS SUPPLIERS PVT LTD AND ORS	R.S. CHAGGAR	9891782970	rschaggar@gmail.com	12.08.2026
						18-08-2026	SH DEEPAK ARORA Vs SH SANJAY GUPTA	KRISHNA KANT TIWARI	7974570380	adv.krishnakanttiwari@ gmail.com	10.08.2026
						19-08-2026	YOGESH AGGARWAL Vs MUNICIPAL CORPORATION OF DELHI AND ANR	satyendra kumar singh(P),	9811161525	sksingh16@gmail.com	13.08.2026
						25-08-2026	M/S NKG INFRASTRUCTURE LTD AND ANR Vs KOTAK MAHINDRA PRIME LTD	ABHISHEK AGGARWAL(P),	9910018993	info@aavnalegal.com	19.08.2026
						29-08-2026	STATE BANK OF INDIA Vs MRS GAYTRI SINHA AND ANR	Ranjay Kumar Sinha(P),	9811255673	advocatesinha@rediffm ail.com	20.08.2026
						31-08-2026	M/S NETCORE CLOUD PVT LTD (FORMERLY KNOWN AS NETCORE SOLUTIONS PVT LTD) Vs M/S JAG BROS CONSULTANTS PVT LTD	Sh. Bharat Bhudhsn	9810066176	sahil.siddiqui@ygslegal. com	31.08.2026
						31-08-2026	SCP DISTRIBUTORS (UNIT OF VG PLASTICS) Vs MR KAPIL GROVER	ANJU BAGAI	9810195013	kumarrajeshadv@gmail .com	22.08.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING	
						31-08-2026	DEEPAK GUPTA AND ANR Vs MOHIT VERMA	MR. KUSHAGRA GOEL	9711443294	goellawoffices@gmail.c om	14.08.2026	
7	MS. REKHA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	COURT 302	ROOM	CIVIL SUIT	OMP(I)(COMM) 687/2026	03.08.2026	TATA CAPITAL LTD. VS VIKAS GUPTA	ANISH BHOLA	9811452022	Anish_bhola17@yahoo. com	01.08.2026
			COURT 302	ROOM	CIVIL SUIT	CS(COMM)896/2026	03.08.2026	M/S RAM SARAN DASS AND COMPANY VS KRISHNA GUPTA	RAMA SHARMA	9911855122	ramasharma4597@gma il.com	21.07.2026
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 913/2026	04.08.2026	NIKE INNOVATE C.V. VS ASHOK KUMAR (UNKNOWN) & ANR.	PRAMOD KUMAR SINGH	9718209970	aastha@thelegist.com	03.08.2026
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 914/2026	04.08.2026	ADIDAS AG VS ASHOK KUMAR (UNKNOWN) & ANR.	PRAMOD KUMAR SINGH	9718209970	aastha@thelegist.com	03.08.2026
			COURT 302	ROOM	CIVIL SUIT	OMP(COMM) 75/2026	07.08.2026	M/S MADHU KISHAN GUPTA VS MUNICIPAL CORPORATION OF DELHI	SMRITUNJAY KUMAR SINGH	9953241942	mritunjaylaw@gmail.co m	06.08.2026
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 942/2026	08.08.2026	SURENDER PAL VS MUNICIPAL CORPORATION OF DELHI AND ANR.	VIDYA SAGAR SHARMA	8279971561		05.08.2026
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 943/2026	08.08.2026	MANTHAN CREATION VS. ADARSH TYAGI	SHASHANK SHARMA	9560417636	shashanksharma.advoc ate@gmail.com	06.08.2026
			COURT 302	ROOM	CIVIL SUIT	OMP(i) (COMM) 702/2026	13.08.2026	TATA CAPITAL LTD VS EXPERIVA ENGINEERING SERVICES	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail. com	07.08.2026
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 980/2026	17.08.2026	BANK OF INDIA VS NAGMA	VINOD GUPTA	9891934484	counsel.vinodgupta@g mail.com	03.08.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING	
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 981/2026	17.08.2026	BANK OF INDIA VS YASMIN	VINOD GUPTA	9891954484	counsel.vinodgupta@gmail.com	03.08.2026
			COURT 302	ROOM	CIVIL SUIT	OMP(COMM) 82/2026	24.08.2026	NKG INFRASTRUCTURE LTD. AND ANR. VS KOTAK MAHINDRAGARG PRIME LTD.	ADV. VIPIN		info@aavnalegal.com	19.08.2026
			COURT 302	ROOM	CIVIL SUIT	OMP(I)(COMM) 720/2026	31.08.2026	TATA CAPITAL LTD. VS SHOAB NAWAB KHAN	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	25.08.2026
			COURT 302	ROOM	CIVIL SUIT	OMP(I)(COMM) 721/2026	31.08.2026	TATA CAPITAL LTD. VS SHRI RAGHUKUL INFRASTRUCTURE	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	22.08.2026
			COURT 302	ROOM	CIVIL SUIT	OMP(I) (COMM) 716/2026	29.08.2026	TATA CAPITAL LTD. VS AJAY CONSTRUCTION COMPANY	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	25.08.2026
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 1024/2026	29.08.2026	M/S KAMNA TOBACCO PVT. LTD. VS M/S MAVONORM EXHIBITS WORLDWIDE PVT. LTD.	PULKIT SHREE	6202054764	advpulkitshree@gmail.com	25.08.2026
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 1024/2026		M/S KAMNA TOBACCO PVT. LTD. VS M/S MAVONORM EXHIBITS WORLDWIDE PVT. LTD.				
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 996/2026	22.08.2026	STATE BANK OF INDIA VS SHRIPAL	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	21.08.2026
			COURT 302	ROOM	CIVIL SUIT	Execution (Comm.)/366/2026	03.08.2026	UCO BANK Vs Sakshi Malhotra	ARUN SHARMA	9811400314	ADVARUNSHARMA2009@GMAIL.COM	27.07.2026
			COURT 302	ROOM	CIVIL SUIT	Execution (Comm.)/394/2026	13.08.2026	RAJAT MALHOTRA Vs NORTH DELHI MUNICIPAL CORPORATIONOFDELHI	VIDYA SAGAR SHARMA	8279971561	ADVOCATEVIDYASAGAR94@GMAIL.COM	12.08.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
8	SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308	DECLARATION	CS (COMM)886/2026	01-08-2026	Santosh GoswamiVsANIL MEHRA	BARNITA SINHA ROY	7290004573	litigation@lexindis.com	31-07-2026
			308	PERMANENT INJUNCTION TRADE MARK	CS (COMM)887/2026	01-08-2026	VECTUS POLYMERSPRIVATE LIMITEDVsBHAGARAM PRAJAPATH	SHRIHAR TRIPATHI	9548888420	LEGAL@BOOSTIPS.IN	31-07-2026
			308	Permanent Injunction	CS (COMM)888/2026	01-08-2026	Pradeep Kumar Vs Rustam Khan and Ors	RAM LAKHAN	7838385020	NOT AVAILABLE	31-07-2026
			308	RECOVERY	CS (COMM)904/2026	03-08-2026	STATE BANK OF INDIAVsPRAVEEN	Gopal Chand Sharma	9810210832	VIJAYPARKASH9882@GMAIL.COM	01-08-2026
			308	RECOVERY	CS (COMM)919/2026	05-08-2026	MEDIA INTERNATIONALTHROUGH SOLE PROP MSACHLA SABHARWALVsSIMRATPAL SINGH TIWANASOLE PROP TROLL PUNJABI	Rajiv Kumar Chaudhary	9811028098	EOFFICE@TECHLAW.IN	04-08-2026
			308	U/S 9 OF ARBITRATION ACT	OMP (I)(COMM.)693/2026	07-08-2026	TATA CAPITAL LTD.VsGAGAN KUMAR DUBEY	Sunil sehwawat	9212190624	Delhilawyers76@gmail.com	06-08-2026
			308	MISC. APPLICATION	Misc DJ505/2026	08-08-2026	KAILASH CHANDGUPTAVsRADHEY SHYAM	Rakesh Sehgal	9899389928	jai@isechainbers.con1	07-08-2026
			308	TRADE MARK	CS (COMM)938/2026	08-08-2026	DALMIA BHARAT LIMITEDMD ANDANR.VsASHOK KUMAR ANDSAZIDRAYEEN ANR.		8750905558	litigation@ashwathhlegal.com	07-08-2026
			308	U/S 34	OMP(COMM.)76/2026	10-08-2026	Ms NKG Infrastructure LimitedVsKotak Mahindra Prime Limited	ABHISHEK AGGARWAL	9910018993	info@aavnaleirnl.com	08-08-2026
			308	EXECUTION	Execution(Comm.)379/2026	10-08-2026	MS RA SPICES LLPVsGURUDEV OVERSEAS LTD	ANUBHAV BHASIN	9971090069	anubhavbhasin88@gmail.com	08-08-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			308	RECOVERY	CS (COMM)951/2026	12-08-2026	PUNJAB BANK Vs SATPAL	NATIONAL PARAS AGGARWAL	9810600656	parasaggarwaladv@gmail.com	11-08-2026
			308	EXECUTION	Execution(Comm.)384/2026	13-08-2026	Panasonic Corporation Vs Pankaj	Holdings Shravan Bansal	6201970125	unitedmark@unitedandunited.com	12-08-2026
			308	U/S 9 OF ARBITRATION ACT	OMP (I)(COMM.)705/2026	20-08-2026	UGRO CAPITAL LIMITED Vs AK GARMENTS	AMIT KUMAR SINHA	9990659331	kmpspa rtner@gmail.com	19-08-2026
			308	EXECUTION	Execution (Comm)/405/2026	20-08-2026	satyendra kumar singh(P),	SHIVANGI AGGARWAL Vs Municipal Corporation of Delhi	9811161525	sksingh116@gmail.com	19-08-2026
			308	U/S 34	OMP (COMM)/77/2026	20-08-2026	Ms NKG Infrastructure Limited Vs Kotak Mahindra Prime Limited	ABHISHEK AGGARWAL(P),	9910018993	info@aavnaleirnl.com	19-08-2026
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM)/710/2026	29-08-2026	TATA CAPITAL LTD Vs RAMA GRAND CEREMONIAL LLP 2565	ANISH BHOLA(P),	9811452022	Anish bhola@Yahoo.com	25-08-2026
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM)/709/2026	29-08-2026	TATA CAPITAL LTD Vs RAMA GRAND CEREMONIAL LLP 2560	ANISH BHOLA(P),	9811452022	Anish bhola@Yahoo.com	25-08-2026
			308	RECOVERY	CS (COMM)/1018/2026	29-08-2026	ANSHUL GUPTA Vs MS IDBI Bank Ltd Through Branch Manager	Sunil Kumar(P),	9953858202	jaskaran.k.Singh@gmail.com	25-08-2026
			308	EXECUTION	ExCOMM - Award by Arb Comm/123/2026	29-08-2026	UGRO CAPITAL LTD Vs MS KRISHNA INTERNATIONAL	BALRAJ GAUTAM(P),	8130224461	adv.bgautam@gmail.com	25-08-2026
			308	RECOVERY	CS (COMM)/1030/2026	31-08-2026	SATYA PARKASH GUPTA Vs RELIANCE JIO INFOCOMM LIMITED	ASHISH GUPTA(P),	9899386610 8851900429	&AUGLEGALSOLUTION@GMAIL.COM	29-08-2026

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9	SH. ANIL ANIL, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL		CS (COMM)/898/2026	DLCT010139512026	03-08-2026	INDIAN OVERSEAS BANK Vs RITURUPAM MALHOTRA	KUMARI(P),	9810721966		01.08.2026
				CS (COMM)/909/2026	DLCT010140852026	04-08-2026	S K Relan Vs Ms Meet Finance Private Limited	Naresh Thanai(P),	9811014029	nareshthanai@yahoo.com	03.08.2026
				Misc DJ/498/2026	DLCT010141802026	05-08-2026	UNION OF INDIA Vs MS ENKAY ENTERPRISES	ishan sachdeva(P),	9871300094		04.08.2026
				CS (COMM)/917/2026	DLCT010141852026	05-08-2026	AMAIIRA SOLUTIONS Vs Spectrum System	Pratibha Sinha(P),	9711401792	pratibhasinha155@gmail.com	05.08.2026
				CS (COMM)/940/2026	DLCT010144752026	08-08-2026	NITIN JATIN TEXTILES LLP Vs AMIT JAISWAL	KISHORE KUMAR SRIVASTAVA(P),	811062684	kishore.srivas@gmail.com	07.08.2026
				OMP (I) (COMM)/698/2026	DLCT010145682026	10-08-2026	Bansal Credits Ltd Vs MS Shri Balaji Enterprises	vikas sehgal(P),	9873828306	vikkisehgal@gmail.com	08.08.2026
				Misc DJ/510/2026	DLCT010146682026	12-08-2026	MANTHAN CREATION Vs VERSHA SHARMA	SHASHANK SHARMA(P),	9560417636	shashanksharma,advocatq@gmail.com	11.08.2026
				Execution (Comm)/389/2026	DLCT010147342026	13-08-2026	RS TEXTILE Vs RELOAD JEANS PROP NITIN MITTAL	Vineet Hans(P),	9811268978	hansvineet@yahoo~co.in	12.08.2026
				CS (COMM)/973/2026	DLCT010149222026	17-08-2026	Lederle Pharma Pvt Ltd Vs Pharmex Criticare LLP	Priyanka Sethia(P),	711251567	hambersonpriyankasethia@gmail.com	14.08.2026
				Execution (Comm)/397/2026	DLCT010149342026	17-08-2026	Yogesh Aggarwal Vs MCD and Anr	satyendra kumar singh(P),	9811161525	sksimghl16@gmail.com	14.08.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	E-
				Execution (Comm)/403/2026	DLCT010151242026	19-08-2026	Mohd Iqbal Qureshi Vs MOHD NADEEM QURESHI	Dilshad Ahmed(P),				
				ExCOMM - Award by Arb Comm/121/2026	DLCT010152242026	20-08-2026	UGRO CAPITAL LTD Vs KESHAV TEXTILES	BALRAJ GAUTAM(P),	8130224461	adv.bguatam@gmail.co m	19.08.2026	
				Execution (Comm)/406/2026	DLCT010153002026	20-08-2026	SHIVANGI AGGARWAL Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksinghl16@gmail.com	19.08.2026	
				CS (COMM)/999/2026	DLCT010155132026	22-08-2026	J N Arora and Co Pvt Ltd Vs BBF packaging Private limited formerly known as incite home care products pvt ltd	Parveen Dutt(P),	8178512005	advpanveen827@gmail. Com	21.08.2026	
				CS (COMM)/998/2026	DLCT010155182026	22-08-2026	STATE BANK OF INDIA Vs Jitender Khangarot	Suchita Dixit(P),	8896932838	agnihotrisuchita@gmail .com	21.08.2026	
				Execution (Comm)/416/2026	DLCT010155822026	24-08-2026	PAWAN KUMAR Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksinghl16@gmail.com	21.08.2026	
				Misc DJ/543/2026	DLCT010156362026	25-08-2026	M/S FEDEX Vs Moti Vishandas	Raghav Sabharwal(P),	9999622437	rpitjain2099@gmail.co m	24.08.2026	
				CS (COMM)/1023/202 6	DLCT010156792026	29-08-2026	SHRI Kavish Nemani Vs Mrs Urmila Goel Sumit Goel	Piyush Saraff(P),	97110458041	advpiyushsrf29@gmai.c om	25.08.2026	
				OMP (I) (COMM)/713/2026	DLCT010157252026	29-08-2026	TATA CAPITL LTD Vs SANTOSH DEVI	ANISH BHOLA(P),	9999180625		25.08.2026	
				CS (COMM)/1022/202 6	DLCT010157362026	29-08-2026	Kapoor Diesel Garage Pvt Ltd Vs The New India Assurance Co Ltd	MUKESH AGGARWAL(P),	9971990798		25.08.2026	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) (COMM)/711/2026	DLCT010157672026	29-08-2026	TATA CAPITAL LTD Vs KAMLESH SINGH	Sunil sehrawat(P),	9212190624		25.08.2026
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL				01-08-2026	SONAL JAIN Vs DEVIPRASAD RAMASARE SHUKLA	MUNISH VOHRA(P),	9811427955	munishlaw.vohra@gmail.com	29-07-2026
						03-08-2026	TATA CAPITAL LTD Vs RAMA GRAND CEREMONIAL LLP 2558	ANISH BHOLA(P),	9811452022	anish_bhola17@yahoo.com	01-08-2026
						03-08-2026	NARESH KUMAR Vs MUNICIPAL CORPORATION OF DELHI AND ANR	satyendra kumar singh(P),	9811161525	sksingh116@gmail.com	01-08-2026
						06-08-2026	BANK OF INDIA Vs PALLAVI SAREES AND ORS	YUSUF NAQI(P),	9891954484	counsel.vinodgupta@gmail.com	02-08-2026
						06-08-2026	M/s TATA CAPITAL LTD Vs S K TRANSPORT	Sunil sehrawat(P),	9212190624	Delhilawyers76@gmail.com	04-08-2026
						06-08-2026	M/s MADHU KISHAN GUPTA Vs MUNICIPAL CORPORATION OF DELHI	MRITUNJAY SINGH(P),	9953241942	mrnitunjaylaw@gmail.com	05-08-2026
						12-08-2026	GAGANDEEP SINGH KOCCHAR (Prop of GRD Motors) Vs JANKI SAHU (Prop of Mahadev Motors)	GAGAN JINDAL(P),	9871365547	adv.gagan.jindal@gmail.com	05-08-2026
						08-08-2026	M/s TATA CAPITAL LTD Vs RAMESHWAR MAHAWAR	Sunil sehrawat(P),	9212190624	Delhilawyers76@gmail.com	05-08-2026
						08-08-2026	M/s TATA CAPITAL LTD Vs SEEMA	Sunil sehrawat(P),	9212190624	Delhilawyers76@gmail.com	05-08-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			08	08		08-08-2026	AJAY KUMAR SHARMA Vs JASPAL SINGH	MANOJ KUMAR(P),	9999874972	manojmishra99@gmail.com	04-08-2026
			12	08		12-08-2026	SHILPA KHANNA Vs HEMLATA	SANTOSH KUMAR(P),	9313780408	SBPANDEY7@YAHOO.COM	10-08-2026
			12	08		12-08-2026	MOHD ALAM AND ANR Vs MOHD REHMAN		9810756193	advvo.mehdi@gmail.com	12-08-2026
			21	08		21-08-2026	M/S SARDARI LAL AND COMPANY Vs M/S SAURABH INFRASTRUCTURE PVT LTD	Anil Sethi(P),	9811109342	N.A.	18-08-2026
			21	08		21-08-2026	SACHIN JAIN AND ORS Vs SHAHZILA PERVEEN	Ramakant Shukla(P),	9582158748	vakilguru@gmail.com	14-08-2026
			21	08		21-08-2026	IDFC FIRST BANK LTD Vs AKHLAQ AHMEDJAMIL QURESHI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17-08-2026
			21	08		21-08-2026	RAVINDER AND ANR Vs AXIS BANK LIMITED AND ORS	VICHITRA KUMAR(P),	9350288356	N.A.	19-08-2026
			21	08		21-08-2026	LOKESH KUMAR Vs SHIVANSH GUPTA	Rakesh Patiyal(P),	9811539888	rakeshpatiyal1975@gmail.com	19-08-2026
			25	08		25-08-2026	MONIKA SHARMA Vs GEETANJLI SHARMA AND Ors	Jayant Tewathia(P),	9999187238	advjayanttewathia@gmail.com	20-08-2026
			22	08		22-08-2026	State Bank of India Vs Raj Kumar	Suchita Dixit(P),	8896932838	agnihotrisuchita@gmail.com	20-08-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING	
						24-08-2026	DAYA RANI Vs SAMMAAN CAPITAL LTD	NITISH VISHWAKARMA(P),	8287077645	shikharsrivastava0588@gmail.com	28-08-2026	
						11-08-2026	M/s RA SPICES LLP Vs M/s ATLAS OVERSEAS	ANUBHAV BHASIN(P),	9971090069	annbhavbhasin88@gmail.com	07-08-2026	
						12-08-2026	PUNJAB NATIONAL BANK Vs SATPAL AND ANR	PARAS AGGARWAL(P),	9810600656	parasagsarwaladv@gmail.com	10-08-2026	
						18-08-2026	Sh DINESH JAIN Prop of M/s SIDDHARTH INTERNATIONAL Vs M/S PB RETAIL PVT LTD	BIRENDRA KUMAR(P),	9953706868	goyal.harsh345@gmail.com	13-08-2026	
11	SH. MUKESH KUMAR, JUDGE, DISTRICT COMMERCIAL COURT	CENTRAL	COURT 309	ROOM	Misc DJ	Misc DJ/490/2026	01-08-2026	RK GOEL ABHEY KUMAR JAIN Vs MUNICIPAL CORPORATION OF DELHI	Abhinav Shokeen	9971166275	-	31.07.2026
			COURT 309	ROOM	CS (COMM)	CS (COMM)/890/2026	01-08-2026	YOGESH AGGARWAL Vs Municipal Corporation of Delhi	Satyendra Singh	9811161525	sksingh116@gmail.com	30.07.2026
			COURT 309	ROOM	CS (COMM)	CS (COMM)/901/2026	03-08-2026	MS ESS ELL SONS PVT LTD Vs MS VED PRAKASH MITTAL AND SONS AND OTHER	Nitin Kakkar	9811890118	advnitinkakkar@gmail.com	31.07.2026
			COURT 309	ROOM	CS (COMM)	CS (COMM)/902/2026	03-08-2026	SNS ENTERPRISES Vs A C IMPEX INC	Devvrat Sharma	9398378156	advocatedeepakajmani@gmail.com	27.07.2026
			COURT ROOM 310		CS (COMM)	CS (COMM)/905/2026	03-08-2026	AASHISH SALIWAL Vs NISHA MODA	Naveen Jain	9711793507	naveenjain11289@gmail.com	31.07.2026
			COURT ROOM 310		OMP (I) (COMM)	OMP (I) (COMM.)/688/2026	04-08-2026	TATA CAPITAL LTD Vs SANDEEP MAKHIJA	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	01.08.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/689/2026	04-08-2026	TATA CAPITAL LTD Vs NIJAMUDEEN GANI		Anish Bhola	9811452022	Anish_bhola17@yahoo.com	01.08.2026
			COURT ROOM 309	Counter Claim	Counter Claim/38/2026	05-08-2026	M/s SURE SALES AUTOMATION PVT. LTD. Vs CAXTON PRESS (P) LTD		Ankit Jain	9643801028	advjainlawchambers@gmail.com	-
			COURT ROOM 309	CS (COMM)	CS (COMM)/920/2026	05-08-2026	M/s M G SALES Vs M/s REETAP NAYYAR		P Ahuja	9811297244	rsprempaulahuja@gmail.com	03.08.2026
			COURT ROOM 310	CS (COMM)	CS (COMM)/921/2026	05-08-2026	RAHUL JAIN Vs REETA DEVI JAIN AND ORS		Puneet Ahuja	9999054886	advpuneetahuja@gmail.com	03.08.2026
			COURT ROOM 309	OMP (COMM)	OMP (COMM.)/73/2026	06-08-2026	MS MADHU KISHAN GUPTA Vs MUNICIPAL CORPORATION OF DELHI		Mrityunjay Kumar Singh	9953241942	mrityunjaylaw.gmail.com	05.08.2026
			COURT ROOM 309	Misc DJ	Misc DJ/511/2026	12-08-2026	KUNAL MITTAL Vs MANIK KUMAR MONDAL		Sameer Sidhar	9560783406	-	04.08.2026
			COURT ROOM 309	EX (COMM)	Execution (Comm.)/390/2026	13-08-2026	SAROJ BALA Vs MCD AND ANR		Satyendra Singh	9811161525	sksingh116@gmail.com	11.08.2026
			COURT ROOM 310	EX (COMM)	Execution (Comm.)/391/2026	13-08-2026	SAROJ BALA Vs MCD AND ANR		Satyendra Singh	9811161525	sksingh116@gmail.com	11.08.2026
			COURT ROOM 310	EX (COMM)	Execution (Comm.)/392/2026	13-08-2026	ANIL KUMAR GUPTA Vs MCD AND ANR		Satyendra Singh	9811161525	sksingh116@gmail.com	11.08.2026
			COURT ROOM 310	EX (COMM)	Execution (Comm.)/393/2026	13-08-2026	SAROJ BALA Vs MCD AND ANR		Satyendra Singh	9811161525	sksingh116@gmail.com	11.08.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			COURT 309	ROOMCS (COMM)	CS (COMM)/959/2026	13-08-2026	UNION BANK OF INDIA Vs USHAK S Ranot DEVI		9890410729	kamaljitsinghranot@gmail.com	11.08.2026
			COURT 309	ROOMEX (COMM)	Execution (Comm.)/407/2026	21-08-2026	BHARTI KHUREJA Vs MANOJK KUMAR LAMBA	Vikas Sharma	9999010507	jurislaw@outlook.com	14.08.2026
			COURT ROOM 310	EX (COMM)	Execution (Comm.)/408/2026	21-08-2026	ASHOK MANDAL Vs VENUS ENTERPRISES	Anil Kumar Singh	9313579493	adv.anilsingh88@gmail.com	25.07.2026
			COURT ROOM 310	CS (COMM)	CS (COMM)/993/2026	21-08-2026	MAHA MAYA FOOD PRODUCTS PRIVATE LIMITED Vs SNEHA SINGH	Pankaj Singhal	9891475320	pankajsinghal.advocate@gmail.com	18.08.2026
			COURT 309	ROOMEX (COMM)	Execution (Comm.)/415/2026	24-08-2026	SURAJ PRAKASH SHARMA Vs Municipal Corporation of Delhi	Satyendra Kr Singh	9811161525	sksingh116@gmail.com	21.08.2026
			COURT 309	ROOMMisc DJ	Misc DJ/539/2026	24-08-2026	Amit Mahajan Vs Municipal Corporation of Delhi	Utkarsh Sharma	7289988608	utkarshsharma.adv@gmail.com	20.08.2026
			COURT 309	ROOMCS (COMM)	CS (COMM)/1003/2026	24-08-2026	SUNIL FASHION Vs LOVELYP K Gupta		9711049871	adv.m.fahad72@gmail.com	19.08.2026
			COURT 309	ROOMCS (COMM)	CS (COMM)/1006/2026	24-08-2026	M S EMARSONS COURIERS THROUGH ITS PROP KARAN PRAKASH Vs MS MECHKARTZ, THROUGH ITS PARTNERS	Dalip Anand	9873476464	dalipanand990@gmail.com	10.08.2026
			COURT 309	ROOMCS (COMM)	CS (COMM)/1011/2026	25-08-2026	STATE BANK OF INDIA Vs DEEPAK AND ORS	Tirath Lal Yadav	9643228307	advtirath@gmail.com	22.08.2026
			COURT 309	ROOMOMP (I) (COMM)	OMP (I) (COMM.)/722/2026	31-08-2026	TATA CAPITAL LTD Vs SHRI RAGHUKUL INFRASTRUCTURE	Sunil Sehrawat	9212190624	delhilawyers76@gmail.com	25.08.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
12	SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL				01-08-2026	Bharati Bhawan VS Vs Deepak Chaturvedi	NIKHIL TRJPATHI	9899836932	nikhilyripathi63@gmail.com	30-07-2026
			01	Case 10	4911/2026	01-08-2026	Punayata Trader LLP VS Vs Satya Enterprises	NILESH DEEP	9811636706	nileshdeepadv@gmail.com	31-07-2026
			02	VS (CIVIL)	4911/2026	05-08-2026	Simraj Overseas Pvt Ltd Through its Director Mr Rajiv Khullar VS Vs Ms Empire Overseas Through its Proprietor Md Shoaib Saifi	TUSHAR MAHAJAN	880229093	advocatepmahajan@yahoo.com	03-08-2026
			03	VS (CIVIL)	4921/2026	06-08-2026	MS ENKAY ENTERPRISES vs CAO RWP BELA BIHAR	ISHAN SACHDEVA		ishanlegalaidd@gmail.com	05-08-2026
			04	MRP (CIVIL)	791/2026	06-08-2026	MS MADHU KISHAN GUPTA vs MUNICIPAL CORPORATION OF DELHI	MRITUNJAY KUMAR SINGH	9953241942	mritunjaylaw@gmail.com	05-08-2026
			05	MRP (CIVIL)	791/2026	06-08-2026	MS MADHU KISHAN GUPTA vs MUNICIPAL CORPORATION OF DELHI	MRITUNJAY KUMAR SINGH	9953241942	mritunjaylaw@gmail.com	05-08-2026
			06	MRP (CIVIL)	791/2026	07-08-2026	MEENAKSHI TRADERS vs M KMANOJ GARG TRADERS				03-08-2026
			07	Proceeding (CIVIL)	1711/2026	08-08-2026	Sunil Kumra vs Ashok Kumra	ASHOK ANAND	9810580541		05-08-2026
			08	VS (CIVIL) - Assured By Adh. Triana	1107/2026	11-08-2026	MSB Publishers Pvt Ltd vs Smart book	KARAN JAIN	9810367549	advocatekj@gmail.com	27-07-2026
			09	Proceeding (CIVIL)	1911/2026	13-08-2026	M/S SAKARNI PLASTER INDIA PVT LTD vs SHUBHAM MAURYA	PRADEEP KUMAR AGGARWAL	9312769327	aor.maynak@gmail.com	10-08-2026
			10	Proceeding (CIVIL)	1917/2026						

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
						13-08-2026	ANIL KUMAR GUPTA vs MCD and ANR	SATYENDRAK UMARSINGH	9811161525	sksingh/116(S),email.co m	11-08-2026
						13-08-2026	STATE BANK OF INDIA vs JMD GARIMA PROPIETOR OF ENTERPRISES	JEEWAN PRAKASH GUPTA	9810099243	JPGADVOCATE@GMA IL.COM	10-08-2026
						14-08-2026	INDIAN OVERSEAS BANK vs NIKHAT MALIK	RUPAM KUMARI	9910721966		11-08-2026
						17-08-2026	SANDHYA CHAUHAN vs SURINDER NAGPAL	SURESH KUMAR SHARMA	9810099445	suresh.sharma717@gm ail.com	13-08-2026
						17-08-2026	BKL AGRO FOODS PVT. LTD. Vs NALNI SAHOO	DEEPAKJAIN	8588826199	dkj.adv@gmail.com	13-08-2026
						18-08-2026	YOGESH AGGARWAL vs MCD and ANR	SATYENDRAK UMARSINGH	9811161525	sksingh/116(S),email.co m	13-08-2026
						21-08-2026	UNION OF INDIA vs MYS CONSTRUCTION AND ANR	SAURAV SINGH YADAV	89543777855	sauravyadavri@gmail.c om	20-08-2026
						24-08-2026	CANARA BANK vs KHADIJA SHAMS AND OTHERS	AARUNYADAV	9910431437, 9625735051	ArunYadav803@gmail. com	22-08-2026
						25-08-2026	TATA CAPITAL LIMITED vs RED STONE CONSTRUCTION	SUNIL SEHRAWAT	9212190624	Delhilawvers76@gmail. com	21-08-2026
						25-08-2026	M/S VIVEK IMPEX vs PADAM CHAND AGGARWAL And Ors	GAURAV GOYAL	9899886971	infoVjkgalawchambers. com	22-08-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING	
						31-08-2026	GOPAL KHANNA and ANR. Vs MONIKA GROVER	VIKAS DUDEJA	9810906618	vikas.dudeja.adv@gmail.com	29-06-2026	
						31-08-2026	VIPIN GUPTA VS MUNICIPAL CORPORATION OF DELHI	PalrKair ROY KOTRA	981-1-070396	pankajkot,raoyahoo. co. in	25-08-2026	
13	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT 402	ROOM	CIVIL SUIT	CS (COMM)/894/2026	01-08-2026	ROOPSINGAAR APPARELS PRIVATE LIMITED Vs PAWANG FASHION PRIVATE LIMITED	SANCHIT GOYAL(P),	9999605495	sgaa.law@gmail.com	30-07-2026
			COURT 402	ROOM	Arbitration	OMP (I) (COMM)/684/2026	03-08-2026	TATA CAPITAL LTD Vs AZHAR	ANISH BHOLA(P),	9811452022	Anish bholal7(a)yalioo.com	NA
			COURT 402	ROOM	Misc Application	Misc DJ/495/2026	03-08-2026	SB Shah Co Pvt Ltd Vs M/S PARIDHI INDUSTRIES	Vineet Hans(P),	9811268978	Email:- hansvlnet@yahoo.co.I n	NA
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/903/2026	03-08-2026	NARESH KUMAR Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksinghl16@gmail.com	29-07-2026
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/912/2026	04-08-2026	ARVIND MOHAN MITTAL PROPRIETOR OF GYAN CHANDRA BHAN Vs SAMEN INDUSTRIES PVT LTD	KUSHAGRA BANSAL(P),	9999448797	kushagrabansal@akano ciates.org.in	
			COURT 402	ROOM	Execution	ExCOMM - Award by Arb Comm/117/2026	06-08-2026	Ms SITA RAM AND COMPANY PVT LTD Vs Ms Oriental Plywood Furniture Emporium	Sewa Singh(P),	9599300760	legal.src@sitaramco.co m	NA
			COURT 402	ROOM	Execution	ExCOMM - Award by Arb Comm/118/2026	06-08-2026	BAJAJ FINANCE LTD Vs VEENA AND CO	Arun Kumar Sharma(P),	967 1195877	gloriouslawassociates@ gmail.com	NA
			COURT 402	ROOM	Arbitration	OMP (I) (COMM)/691/2026	06-08-2026	TATA CAPITAL LTD Vs SHREE DEV NARAYAN PROJECTS PRIVATE LIMITED DIRECTOR SUNILYADAV	Sunil sehrawat(P),	9212190624	Delhilawyers76@gmail.com	NA

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING	
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/924/2026	06-08-2026	SURENDER PAL Vs MUNICIPAL CORPORATION OF DELHI	vidya sagar shrama(P),	8279971561	advocatevidyasagarg4@gmail.com	03-08-2025
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/927/2026	06-08-2026	INDIAN OVERSEAS BANK Vs SUNIL SURANA AND ORS	RUPAM KUMARI(P),	9910721966	NA	06-07-2026
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/928/2026	06-08-2026	Pradeep Aggarwal Vs Ashish Mittal	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMALEGAL.IN	01-08-2026
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/929/2026	06-08-2026	STATE BANK OF INDIA Vs RAJRANI	Sweety Sood(P),	9811786067	msssoodadvocate@gmail.com	27-06-2026
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/947/2026	10-08-2026	SUSHIL MITTAL Vs PRIYA KUMARI	Bhishm Singh(P),	9991858999	advbhishmnarain@gmail.com	06-08-2026
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/946/2026	10-08-2026	SURENDER PAL Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksinghil6@gmail.com	12-08-2026
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/948/2026	11-08-2026	NEERAJ GUPTA Vs CARTEL INFRA TECH PVT LTD	Mehga Rathi	7982709235	advmegharahig3@gmail.com	03-08-2026
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/961/2026	13-08-2026	MD IMTIYAZ Vs VORTEX EXPERIENTIAL MARKETING PVT LTD	MANOJ KUMAR LOHAT	9213630390	Lawyer_09@yahoo.co.in	10-08-2026
			COURT 402	ROOM	Execution	ExCOMM - Award by Arb Comm/120/2026	14-08-2026	MG TOOLS VS GOVT. OF NCT OF DELHI	MIHIR GARG & RASHI JAIN	955535883	contact@thelawlens.com	NA
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/967/2026	17-08-2026	BANK OF INDIA Vs JUBAIDA KHATOON	Vinod Gupta	9891954484	counsel.vinodgupta@gmail.com	24-07-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING	
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/971/2026	17-08-2026	LAXMI REBOT PVT LTD Vs RAJESH BANSOD	ANMOL CHADHA(P),	9953040018	lawcmchambers@gmail.com	11-08-2026
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/978/2026	17-08-2026	LEDERLE PHARMA PVT LTD Vs Mr Rahul Jaiswal	Priyanka Sethia(P),	9711251567	chambersofpriyankasethi a@gmail.com	08-08-2026
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/985/2026	18-08-2026	Ravinder Kumar Vs Joginder Kumar	Oankaj Singhal	9891475320	PANKAJSINGHAL.ADVOCATE@GMAIL.COM	13-08-2026
			COURT 402	ROOM	Execution	Execution (Comm)/399/2026	18-08-2026	LIFETECH SCIENTIFIC INDIA PVT LTD Vs TRIVENI HEALTH CURE PVT LTD				NA
			COURT 402	ROOM	Execution	M-EX/647/2026	19-08-2026	KIRAN ROADWAYS VS M/S SOLID INDIA LTD	VARUN GUPTA	9810476767	gupta.varun1@gmail.com	NA
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/986/2026	19-08-2025	SUKESH KR CHAUHAN VS MCD	SHUBHAM SHARMA	7633860576	NA	14-08-2026
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/986/2027	19-08-2024	ASHOK KUMAR VS SUBHASH KUMAR	BHUPINDER MEHTANI	9811433605	bhupindermehtani4@gmail.com	10-04-2026
			COURT 402	ROOM	Execution	EX (COMM)/410/2026	21-08-2026	SAKARNI PLASTER (INDIA PVT. LTD. VS PREMIER PAINTS & COLOR INDUSTRIES	PRADEEP AGGARWAL	93127769327	vertical.legal@gmail.com	NA
			COURT 402	ROOM	Execution	EX (COMM)/413/2027	22-08-2025	KANCHANN FASHAION VS JATIN ARORA	SUBHASH CHANDER	9810459344		NA
COURT 402	ROOM	Civil Suit	CS (COMM)/995/2026	22-08-2024	SBI VS LAL SINGH	SUCHITA PANDIT	896932838	agnihotrisucjita@gmail.com	19-08-2026			

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING		
			COURT 402	ROOM	Execution	Execution (Comm)/419/2026	25-08-2026	ATUL GOEL Vs Narinder Kumar	S.B. Pandey	931378040		NA	
			COURT 402	ROOM	Civil Suit	OMP (I) (COMM)/715/2026	29-08-2026	TATA CAPITAL LTD Vs VISHNU LIFTING SERVICES	Anish Bhola	9811452022	Anish bhola17@yahoo.com		NA
			COURT 402	ROOM	Civil Suit	OMP (I) (COMM)/714/2026	29-08-2026	TATA CAPITAL LTD Vs IQBAL SINGH 3950	Anish Bhola	9811452022	Anish bhola17@yahoo.com		NA
			COURT 402	ROOM	Misc. Appl.	Misc DJ/547/2026	31-08-2026	DABUR INDIA LTD Vs KALPATARU PAPERS LLP	Yogesh Khanduja	96549 82990	office@chamversofdivij kumar.com		NA
			COURT 402	ROOM	Misc. Appl.	OMP MISC (COMM)/11/2026	14-08-2026	RAJAN ELWADHI HUF Vs MULTANI LAL CHUGH	Ravi Kishan Chandna	9467194651	harsh.vardhan@zlc.co.in		NA
			COURT 402	ROOM	Execution	Execution (Comm)/417/2026	25-08-2026	M/S SATYA NARAIN CHEMICALS COMPANY Vs M/S FRISCO FAB DYEING PRINTING PVT LTD	Ankit gupta	9717134040	advocateankltg@gmail.com		NA
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/927/2026	06-08-2026	INDIAN OVERSEAS BANK Vs SUNIL SURANA AND ORS	RUPAM KUMARI(P),	9910721966	NA		06-07-2026
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/928/2026	06-08-2026	Pradeep Aggarwal Vs Ashish Mittal	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMALEGAL.IN		01-08-2026
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/929/2026	06-08-2026	STATE BANK OF INDIA Vs RAJRANI	Sweety Sood(P),	9811786067	msssoodadvocate@gmail.com		27-06-2026
COURT 402	ROOM	CIVIL SUIT	CS (COMM)/947/2026	10-08-2026	SUSHIL MITTAL Vs PRIYA KUMARI	Bhishm Singh(P),	9991858999	advbhishmnarain@gmail.com		06-08-2026			

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING	
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/946/2026	10-08-2026	SURENDER PAL Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksinghil6@gmail.com	12-08-2026
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/948/2026	11-08-2026	NEERAJ GUPTA Vs CARTEL INFRA TECH PVT LTD	Mehga Rathi	7982709235	advmegharahig3@gmail.com	03-08-2026
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/961/2026	13-08-2026	MD IMTIYAZ Vs VORTEX EXPERIENTIAL MARKETING PVT LTD	MANOJ KUMAR LOHAT	9213630390	Lawyer_09@yahoo.co.in	10-08-2026
			COURT 402	ROOM	Execution	ExCOMM - Award by Arbitration Comm/120/2026	14-08-2026	MG TOOLS VS GOVT. OF NCT OF DELHI	MIHIR GARG & RASHI JAIN	955535883	contact@thelawlens.com	NA
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/967/2026	17-08-2026	BANK OF INDIA Vs JUBAIDA KHATOON	Vinod Gupta	9891954484	counsel.vinodgupta@gmail.com	24-07-2026
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/971/2026	17-08-2026	LAXMI REBOT PVT LTD Vs RAJESH BANSOD	ANMOL CHADHA(P),	9953040018	lawcmchambers@gmail.com	11-08-2026
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/978/2026	17-08-2026	LEDERLE PHARMA PVT LTD Vs Mr Rahul Jaiswal	Priyanka Sethia(P),	9711251567	chambersofpriyankasethia@gmail.com	08-08-2026
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/985/2026	18-08-2026	Ravinder Kumar Vs Joginder Kumar	Oankaj Singhal	9891475320	PANKAJSINGHAL.ADVOCATE@GMAIL.COM	13-08-2026
			COURT 402	ROOM	Execution	Execution (Comm)/399/2026	18-08-2026	LIFETECH SCIENTIFIC INDIA PVT LTD Vs TRIVENI HEALTH CURE PVT LTD				NA
			COURT 402	ROOM	Execution	M-EX/647/2026	19-08-2026	KIRAN ROADWAYS VS M/S SOLID INDIA LTD	VARUN GUPTA	9810476767	gupta.varun1@gmail.com	NA

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING	
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/986/2026	19-08-2025	SUKESH KR CHAUHAN VS MCD	SHUBHAM SHARMA	7633860576	NA	14-08-2026
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/986/2027	19-08-2024	ASHOK KUMAR VS SUBHASH KUMAR	BHUPINDER MEHTANI	9811433605	bhupindermehtani4@gmail.com	10-04-2026
			COURT 402	ROOM	Execution	EX (COMM)/410/2026	21-08-2026	SAKARNI PLASTER (INDIA PVT. LTD. VS PREMIER PAINTS & COLOR INDUSTRIES	PRADEEP AGGARWAL	93127769327	vertical.legal@gmail.com	NA
			COURT 402	ROOM	Execution	EX (COMM)/413/2027	22-08-2025	KANCHANN FASHAION VS JATIN ARORA	SUBHASH CHANDER	9810459344		NA
			COURT 402	ROOM	Civil Suit	CS (COMM)/995/2026	22-08-2024	SBI VS LAL SINGH	SUCHITA PANDIT	896932838	agnihotrisucjita@gmail.com	19-08-2026
			COURT 402	ROOM	Execution	Execution (Comm)/419/2026	25-08-2026	ATUL GOEL Vs Narinder Kumar	S.B. Pandey	931378040		NA
			COURT 402	ROOM	Civil Suit	OMP (I) (COMM)/715/2026	29-08-2026	TATA CAPITAL LTD Vs VISHNU LIFTING SERVICES	Anish Bhola	9811452022	Anish bhola17@yahoo.com	NA
			COURT 402	ROOM	Civil Suit	OMP (I) (COMM)/714/2026	29-08-2026	TATA CAPITAL LTD Vs IQBAL SINGH 3950	Anish Bhola	9811452022	Anish bhola17@yahoo.com	NA
			COURT 402	ROOM	Misc. Appl.	Misc DJ/547/2026	31-08-2026	DABUR INDIA LTD Vs KALPATARU PAPERS LLP	Yogesh Khanduja	96549 82990	office@chamversofdivij kumar.com	NA
COURT 402	ROOM	Misc. Appl.	OMP MISC (COMM)/11/2026	14-08-2026	RAJAN ELWADHI HUF Vs MULTANI LAL CHUGH	Ravi Kishan Chandna	9467194651	harsh.vardhan@zlc.co.in	NA			

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			COURT 402	ROOM Execution	Execution (Comm)/417/2026	25-08-2026	M/S SATYA NARAIN CHEMICALS COMPANY Vs M/S FRISCO FAB DYEING PRINTING PVT LTD	Ankit gupta	9717134040	advocateankltg@gmail. com	NA

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
14	MS. MANJUSHA WADHWA/SH, ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)-01	WEST	201	CS	CS (COMM)/718/2026	01-08-2026	KAMAL (PROP OF M/S ISHAN HIRING COMPANY) Vs M/S BADRI RAI AND COMPANY (THROUGH ITS PARTNERS)	Namarendra dubey(P),	9599801188	globalvisionlawoffice@gmail.com	30-07-2026
				CS	CS (COMM)/717/2026	01-08-2026	Canara Bank Vs Anita and Ors	NILENDU VATSYAYAN(P),	999050853	nilenduvatsyayan@gmail.com	30-07-2026
				CS	CS (COMM)/716/2026	01-08-2026	M/S SAMCHEM INDIA PRIVATE LIMITED Vs M/s Elfin Drugs Private Limited	HARENDER KUMAR PARCHANDA(P),	999656764	harenderparchand@gmail.com	30-07-2026
				CS	CS (COMM)/720/2026	03-08-2026	M/S Batra Breweries and Distilleries Pvt Ltd Vs Manjit Singh	rajeev kumar tewari(P),	9312276651	r. tewari8@gmail.com	01-08-2026
				OMP (I)	OMP (I) (COMM)/1304/2026	03-08-2026	YES BANK LTD Vs ABHISHEK SAINI AND ANR	SANJEEV PATHAK(P),	8285002845	Litigation@srcslegal.com	31-07-2026
				CS	CS (COMM)/725/2026	04-08-2026	M/S BATRA BREWERIES AND DISTILLERIES PVT LTD Vs SATISH KUMAR AGGARWAL	rajeev kumar tewari(P),	9312276651	r. tewari8@gmail.com	01-08-2026
				CS	CS (COMM)/726/2026	05-08-2026	M/S ADITYA BIRLA FASHION AND RETAIL LIMITED Vs DD Properties Private Limited	Rajesh Kajla(P),	9650668623	vs@lexprime.co.in	03-08-2026
				OMP (I)	OMP (I) (COMM)/1307/2026	05-08-2026	M/s GET DREAMINN and ANR Vs ANIL KUMAR	Fiza Khan(P),	8595023249	legal@indialawpartners.com	03-08-2026
				OMP (I)	OMP (I) (COMM)/1308/2026	05-08-2026	IDFC FIRST BANK LTD Vs RAM KUMAR	SANJEEV PATHAK(P),	8285002845	Litigation@srcslegal.com	03-08-2026
				OMP (I)	OMP (I) (COMM)/1310/2026	05-08-2026	IDFC FIRST BANK LTD Vs LAV KUSH AND ANR	SANJEEV PATHAK(P),	8285002845	Litigation@srcslegal.com	03-08-2026
				CS	CS (COMM)/729/2026	06-08-2026	AWL Agri Business Limited Vs Vaibhav Edibles Private Limited	Dushyant Mahant(P),	9811600017	dushyant@mahat.co	04-08-2026
				OMP (I)	OMP (I) (COMM)/1321/2026	06-08-2026	IDFC FIRST BANK LTD Vs DEVENDER KUMAR AND ANR	SANJEEV PATHAK(P),	8285002845	Litigation@srcslegal.com	03-08-2026
				OMP (I)	OMP (I) (COMM)/1320/2026	06-08-2026	Shriram Finance Ltd Vs ASHISH	Manoj Kumar(P),	9811133644	manojk.adv@gmail.com	03-08-2026
				CS	CS (COMM)/730/2026	07-08-2026	VIKAS ECO TECH LIMITED Vs Action Milano Brands Limited	AKASH TIWARI(P),	9318424276	advakashtiwari0433@gmail.com	04-08-2026
				OMP (I)	OMP (I) (COMM)/1325/2026	07-08-2026	IDFC FIRST BANK LTD Vs SATYAVIR UDAYVEER	SANJEEV PATHAK(P),	8285002845	Litigation@srcslegal.com	04-08-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				CS	CS (COMM)/739/2026	08-08-2026	M/S CREOTEK SYSTEMS INDIA LLP Vs M/S EVAGEJAIN(P), AUTOMOTIVES PVT LTD THROUGH ITS DIRECTORS	JAGRITI JAIN(P),	8527506427	lawfirm@unsolvedlegal.com	05-08-2026
				CS	CS (COMM)/749/2026	10-08-2026	SHALLU JAIN PROP MS SM INVESTMENT Vs Rahul Bhal	Deepak Sharma(P),	9891144454	attorneydeepaksharma@gmail.com	06-08-2026
				CS	CS (COMM)/748/2026	10-08-2026	HEIGHT BUILDCON PVT LTD Vs PRAKASH BASFORE	VARUN BEDI(P),	9911164664	manishaenterprises08@g	06-08-2026
				CS	CS (COMM)/747/2026	10-08-2026	STATE BANK OF INDIA Vs SUBASH	MANOJ PANDEY(P),	8130506139	advpandeymanoj@gmail.com	07-08-2026
				CS	CS (COMM)/746/2026	10-08-2026	STATE BANK OF INDIA Vs Mahender	MANOJ PANDEY(P),	8130506139	advpandeymanoj@gmail.com	07-08-2026
				CS	CS (COMM)/756/2026	11-08-2026	Bank of Baroda Vs Daksh Kumar Sharma	Akshay Raj(P),	9650501903	advhunnvsharma.28@gmail.com	07-08-2026
				OMP (I)	OMP (I) (COMM)/1334/2026	12-08-2026	YES BANK LTD Vs KRISHAN SINGH	KARTIK KUMAR(P),	Not Mentioned	Katyalsachin2008@gmail.com	23-08-2026
				CS	CS (COMM)/761/2026	12-08-2026	M/S SUN HOMES APPLIANCES PRIVATE LIMITED Vs M/S TTEShankhwar(P), TECHNOLOGY INDIA PRIVATE LIMITED	Akhil Shankhwar(P),	9643292695	admin@diazlegal.in	11-08-2026
				OMP (I)	OMP (I) (COMM)/1336/2026	13-08-2026	IDFC FIRST BANK LTD Vs SUMIT KUMAR	SANJEEV PATHAK(P),	8285002845	Litigation@srslegal.com	12-08-2026
				CS	CS (COMM)/772/2026	13-08-2026	Taxmann Publications Private Limited Vs Studycaller Edutech Private Limited and Anr	Raghav vij(P),	9289407507	Not mentioned	11-08-2026
				CS	CS (COMM)/771/2026	13-08-2026	SURENDER YADAV Vs MUNESH KUMAR NAGAR	ALOK KUMAR RAI(P),	9268028823	jitupanwar4516@gmail.com	11-08-2026
				CS	CS (COMM)/775/2026	14-08-2026	ELTECKS INDIA PVT LTD Vs SURESH TAJLAL KATRE M/SSARASWAT(P), POLSTAR GENERAL AGENCIES	AADESH SARASWAT(P),	9999359053	aadesh9696@gmail.com	13-08-2026
				CS	CS (COMM)/774/2026	14-08-2026	BANK OF MAHARASHTRA Vs DHYAN SINGH	SHAILESH KUMAR(P),	9891285888	ADVSHAILESHKUMAR@GMAIL.COM	12-08-2026
				OMP (I)	OMP (I) (COMM)/1337/2026	14-08-2026	IDFC FIRST BANK LTD Vs KARIM JAHIRUDIN	SANJEEV PATHAK(P),	8285002845	Litigation@srslegal.com	12-08-2026
				CS	CS (COMM)/781/2026	17-08-2026	M/s Orient Micro Abrasives Limited Vs M/S AKJ PLAST PVT LTD AND ORS	Nipun Gupta(P),	9899990070	legal.nkpartners@gmail.com	14-08-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				OMP (I)	OMP (I) (COMM)/1354/2026	18-08-2026	Shriram Finance Ltd Vs SURESH CHAUHAN	Manoj Kumar(P),	9811133644	manojk.adv@gmail.com	16-08-2026
				OMP (I)	OMP (I) (COMM)/1355/2026	18-08-2026	Shriram Finance Ltd Vs RAMOUTAR	Manoj Kumar(P),	9811133644	manojk.adv@gmail.com	16-08-2026
				OMP (I)	OMP (I) (COMM)/1356/2026	18-08-2026	Shriram Finance Ltd Vs R M COURIER SERVICE	Manoj Kumar(P),	9811133644	manojk.adv@gmail.com	16-08-2026
				OMP (I)	OMP (I) (COMM)/1357/2026	18-08-2026	Shriram Finance Ltd Vs KUNAL KASHYAP	Manoj Kumar(P),	9811133644	manojk.adv@gmail.com	16-08-2026
				CS	CS (COMM)/787/2026	19-08-2026	M/s XWLS Electric Pvt Ltd Vs UNITED INDIA INSURANCE CO LTD	MUKESH AGGARWAL(P),	9811311360	Nsingh_1908@yahoo.co.in	17-08-2026
				OMP (I)	OMP (I) (COMM)/1375/2026	20-08-2026	Shriram Finance Ltd Vs SAKIR	Manoj Kumar(P),	9811133644	manojk.adv@gmail.com	18-08-2026
				OMP (I)	OMP (I) (COMM)/1376/2026	20-08-2026	Shriram Finance Ltd Vs AAKIL MALIK	Manoj Kumar(P),	9811133644	manojk.adv@gmail.com	18-08-2026
				OMP (I)	OMP (I) (COMM)/1306/2026	04-08-2026	IDFC FIRST BANK LTD Vs TITU SHARMA	SANJEEV PATHAK(P),	8285002845	Litigation@srcslegal.com	03-08-2026
				OMP (I)	OMP (I) (COMM)/1309/2026	05-08-2026	IDFC FIRST BANK LTD Vs NIRANJAN AVINASH AND ANR	SANJEEV PATHAK(P),	8285002845	Litigation@srcslegal.com	03-08-2026
				OMP (I)	OMP (I) (COMM)/1324/2026	07-08-2026	IDFC FIRST BANK LTD Vs SHIVAM RAM AND ANR	SANJEEV PATHAK(P),	8285002845	Litigation@srcslegal.com	04-08-2026
				CS	CS (COMM)/803/2026	22-08-2026	M/S MULTT CREDIT PRIVATE LIMITED Vs M/S SIYACOSHIC(P), ENTERPRISES THROUGH ITS PROPRIETOR AND ANR	RATI	9810000381	harkirats@hotmail.com	19-08-2026
				OMP (I)	OMP (I) (COMM)/1390/2026	22-08-2026	Shriram Finance Ltd Vs SAPNA CHOUDHARY	Manoj Kumar(P),	9811133644	manojk.adv@gmail.com	20-08-2026
				CS	CS (COMM)/801/2026	22-08-2026	M/S CHAUDHARY TIMBER INDUSTRIES PRIVATE LIMITED Vs SALIM KHAN PROPRIETOR M/S FIROJ AND AMIR WOODEN	Jaspreet Singh(P),	9899641617	jasp.reet.law@gmail.com	19-08-2026
				CS	CS (COMM)/807/2026	25-08-2026	VINTAGE CREDIT AND LEASING PVT LTD Vs AJEET SINGH AND ORS	GAURAV MALHOTRA(P),	999797229	malhotragaurav1976@yahoo.co.in	22-08-2026
				OMP (I)	OMP (I) (COMM)/1393/2026	25-08-2026	AXIS BANK LTD Vs SAMSHAD ALI	ADV DHEERAJ(P),	9131975373	advakashpratapsingh@gmail.com	24-08-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				CS	CS (COMM)/809/2026	25-08-2026	VINTAGE CREDIT AND LEASING PVT LTD Vs GYAN SINGH AND ANR	GAURAV MALHOTRA(P),	999797229	malhotragaurav1976@yahoo.co.in	22-08-2026
				CS	CS (COMM)/808/2026	25-08-2026	Venayak Bhatnagar Vs TATA AIG GENERAL INSURANCE CO LTD THROUGH ITS DIRECTORS PRINCIPAL OFFICER	Amit Kumar Maihan(P),	9871897844	savlawassociate@gmail.com	21-08-2026
				OMP (I)	OMP (I) (COMM)/1394/2026	25-08-2026	YES BANK LIMITED Vs RAVI KUMAR and Anr	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	22-08-2026
				OMP (I)	OMP (I) (COMM)/1395/2026	25-08-2026	Shriram Finance Ltd Vs ROJI KHATUN	Manoj Kumar(P),	9811133644	manojk.adv@gmail.com	23-08-2026
				OMP (I)	OMP (I) (COMM)/1396/2026	25-08-2026	Shriram Finance Ltd Vs YASH PAL	Manoj Kumar(P),	9811133644	manojk.adv@gmail.com	23-08-2026
				OMP (I)	OMP (I) (COMM)/1425/2026	29-08-2026	AXIS BANK LTD Vs NANHE LAL	ADV DHEERAJ(P),	9131975373	advakashpratap Singh@gmail.com	28-08-2026
				OMP (I)	OMP (I) (COMM)/1422/2026	29-08-2026	TSC FINSERV PRIVATE LIMITED Vs SOHAN CARS	ADV. LALIT PANDEY(P),	9555861211	lalitpandeyadvassociates@gmail.com	24-08-2026
				OMP (I)	OMP (I) (COMM)/1423/2026	29-08-2026	TSC FINSERV PRIVATE LIMITED Vs SOHAN CARS	ADV. LALIT PANDEY(P),	9555861211	lalitpandeyadvassociates@gmail.com	24-08-2026
				CS	CS (COMM)/822/2026	29-08-2026	MILK FUN DAIRY PRODUCTS Vs KHATU SHYAM MILK DAIRY	Mahesh Ranjan(P),	9811865499	Not mentioned	25-08-2026
				CS	CS (COMM)/823/2026	29-08-2026	ACE ELECTRICALS Vs EEERITU GARG SYSTEM CONTROL	EEERITU GARG(P),	9911419964	juris.lawjustia@gmail.com	22-08-2026
				OMP (I)	OMP (I) (COMM)/1424/2026	29-08-2026	TSC FINSERV PRIVATE LIMITED Vs SOHAN CARS	ADV. LALIT PANDEY(P),	9555861211	lalitpandeyadvassociates@gmail.com	24-08-2026
15	MS. RAJ RANI GUPTA, JUDGE (COMMERCIAL COURT)	WEST	209	CS(COMM)	731/2026	07.08.2026	MUDIT BANSAL VS. LONGLASST INC	SANJAY AGGARWAL	991179171	legalyukti63@gmail.com	07.08.2026
				CS(COMM)	732/2026	07.08.2026	TAXMANN ALLIED SERVICES PVT LTD VS. VAV TAXMANN PVT LTD	SAURABH KANSAL	9289407507	sk@psaassociates.in	07.08.2026
				OMP(I)/COMM	1326/2026	07.08.2026	IDFC BANK VS. IRSHAD IQBAL	SANJEEV PATHAK	9717028845	Litigation@srcslegal.com	07.08.2026
				OMP(I)/COMM	1327/2026	07.08.2026	YES BANK VS. GAURAV KAPOOR	SANJEEV PATHAK	9717028845	Litigation@srcslegal.com	07.08.2026

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				OMP(T)/COMM	1328/2026	07.08.2026	YES BANK VS. DINESHKUMAR HARCHARNA LAL	SANJEEV PATHAK	9717028845	Litigation@srcslegal.co m	07.08.2026
				OMP(T)/COMM	1329/2026	07.08.2026	YES BANK VS. RANJIT RAM	SANJEEV PATHAK	9717028845	Litigation@srcslegal.co m	07.08.2026
				MISC/DJ	853/2026	07.08.2026	SOPHISTICATED INDUSTRIAL MATERIALS ANALYTIC LABS VS. MAHAGUN REAL ESTATE	AMRENDRA KUMAR DUBEY	9599801188	globalvisionlawoffice@ gmail.com	07.08.2026
				CS(COMM)	740/2026	08.08.2026	KULDIP CHANDER VS. ANIL KALRAL	MOHIT KHANNA	9810654321	khannamohit24@gmail .com	08.08.2026
				CS(COMM)	741/2026	08.08.2026	FLIGHT SHOP VS. HARJASE PVT LTD	ARPIT JAIN	9811595800	arpitjain2099@gmail.c om	08.08.2026
				CS(COMM)	742/2026	08.08.2026	NIKHIL ARORA VS. KGN GROUP	NARENDER SINGH	9999735544	narendersangwan@yah oo.com	08.08.2026
				MISC. DJ	860/2026	08.08.2026	SOPHISTICATED INDUSTRIES MATERIALS ANALYTIC LABS VS. MAHAGUN INDIA	AMRENDRA KUMAR DUBEY		globalvisionlawoffice@ gmail.com	08.08.2026
				MISC. DJ	860/2026	08.08.2026	SOPHISTICATED INDUSTRIES MATERIALS ANALYTIC LABS VS. MAHAGUN INDIA	AMRENDRA KUMAR DUBEY	9599801188	globalvisionlawoffice@ gmail.com	08.08.2026
				MISC. DJ	860/2026	08.08.2026	SOPHISTICATED INDUSTRIES MATERIALS ANALYTIC LABS VS. LOGIX CITY DEVELOPERS PVT LTD	AMRENDRA KUMAR DUBEY	9599801188	globalvisionlawoffice@ gmail.com	08.08.2026
				CS(COMM)	750/2026	10.08.2026	STATE BANK OF INDIA VS. MURARI	MANOJ PANDEY	9654371856	advpandeymanoj@gma il.com	10.08.2026
				CS(COMM)	758/2026	11.08.2026	SARAOGI SUPER SALES VS. SUNIL SHARMA	VARUN BEDI	8285672608	advocatevarunbedi@g mail.com	11.08.2026
				CS(COMM)	769/2026	13.08.2026	BANK OF MAHARASHTRA VS. R. NARAYANAN	SHAILESH KUMAR	9891285888	advshaileshkumar@gm ail.com	13.08.2026
				OMP(T)/COMM	1335/2026	13.08.2026	IDFC BANK VS. RUCHI SGAR	SANJEEV PATHAK	9717028845	Litigation@srcslegal.co m	13.08.2026
				CS(COMM)	776/2026	14.08.2026	INDIAN OVERSEAS BANK VS. MANISH ENTERPRISES	RUPAM KUMAR	9810721965		14.08.2026
				OMP(T)/COMM	1342/2026	14.08.2026	IDFC BANK VS. FLESHU SHARMA	SANJEEV PATHAK	9717028845	Litigation@srcslegal.co m	14.08.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				OMP(T)/COMM	1342/2026	14.08.2026	IDFC BANK VS. ROHIT JAIN	SANJEEV PATHAK	9717028845	Litigation@srcslegal.co m	14.08.2026
				OMP(T)/COMM	1351/2026	18.08.2026	SHRIRAM FINANCE LTD VS. DEEPAK SINGH	MANOJ KUMAR	9811133644	manoj.adv@gmail.com	18.08.2026
				OMP(T)/COMM	1352/2026	18.08.2026	SHRIRAM FINANCE LTD VS. RAJAUDDIN	MANOJ KUMAR	9811133644	manoj.adv@gmail.com	18.08.2026
				OMP(T)/COMM	1353/2026	18.08.2026	SHRIRAM FINANCE LTD VS. MONU SINGH	MANOJ KUMAR	9811133644	manoj.adv@gmail.com	18.08.2026
				CS(COMM)	792/2026	20.08.2026	PRAVEEN KUMAR GARG VS. M/S RUDRA CONSTRUCTIONS	DEEPAK KUMAR BANSAL	9811515015	bansalassociateslawfir m@gmail.com	20.08.2026
				CS(COMM)	793/2026	20.08.2026	AQUALITE INDUSTRIES VS. GIRISHA MARKETING	ARCHIT SINGHAL	9599043045	legal@signmaiegal.in	20.08.2026
				OMP(T)/COMM	1377/2026	20.08.2026	SHRIRAM FINANCE LTD VS. SAGAR SINGH	MANOJ KUMAR	9811133644	manoj.adv@gmail.com	20.08.2026
				OMP(T)/COMM	1378/2026	20.08.2026	SHRIRAM FINANCE LTD VS. MAMTA CHOUDHARY	MANOJ KUMAR	9811133644	manoj.adv@gmail.com	20.08.2026
				CS(COMM)	796/2026	21.08.2026	AXE HOME FURNISHNG VS. NATIONAL FABRIC HARDWARE	ANKIT KHRA	9910572585	ankit_519@gmail.com	21.08.2026
				OMP(T)/COMM	1385/2026	21.08.2026	IDFC BANK VS. NAZREEN KHAN	SANJEEV PATHAK	9717028845	Litigation@srcslegal.co m	21.08.2026
				OMP(T)/COMM	1386/2026	21.08.2026	IDFC BANK VS. SAJAL KUMAR RAY	SANJEEV PATHAK	9717028845	Litigation@srcslegal.co m	21.08.2026
				OMP(T)/COMM	1387/2026	21.08.2026	IDFC BANK VS. ANMOL SINGH BANA	SANJEEV PATHAK	9717028845	Litigation@srcslegal.co m	21.08.2026
				CS(COMM)	802/2026	22.08.2026	LACHHMAN SARUP GUPTA VS. SUTO CAFE GLOBAL PVT LTD	BRIJENDRA PRATAP SINGH	9818977551	brijendra.adv79@gmail. com	22.08.2026
				CS(COMM)	804/2026	22.08.2026	BANK OF BARODA VS. MITHLESH	DEEPA GUPTA	9312292558	advocate.deepagupta@ gmail.com	22.08.2026
				OMP(T)/COMM	1392/2026	24.08.2026	PIRAMAL FINANCE LTD VS. STISH KUMAR	ANANJAY SINGH	7455023130	asaplegalandadvoces@ gmail.com	24.08.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	E-
				CS(COMM)	811/2026	25.08.2026	HDFC BANK LTD VS. PRIYANSHI SHARMA	ANISH BHOLA	9811452022	anishbhola@yahoo.com	25.08.2026	
				CS(COMM)	812/2026	25.08.2026	HDFC BANK LTD VS. DUNGAR SINGH	ANISH BHOLA	9811452022	anishbhola@yahoo.com	25.08.2026	
				CS(COMM)	813/2026	25.08.2026	HDFC BANK LTD VS. ALAM SHER	ANISH BHOLA	9811452022	anishbhola@yahoo.com	25.08.2026	
				CS(COMM)	814/2026	25.08.2026	HDFC BANK LTD VS. MOHD. RAFI KHAN	YUDHISHTER SHARMA	9891251777	yudhishtersharm.cb@gmail	25.08.2026	
				CS(COMM)	815/2026	25.08.2026	AQUALITE INDUSTRIES VS. SAFREZA KHATOON	ARCHIT SINGHAL	9599043045	legal@signmaiegal.in	25.08.2026	
				OMP(1)/(COMM)	1399/2026	25.08.2026	AXIS BANK VS INDRESH KUMAR	SUNITA SINGH	9871040589	indolexlaw@gmail.com	25.08.2026	
				OMP(1)/(COMM)	1403/2026	25.08.2026	AXIS BANK VS saddam so rughaINDRESH KUMAR	SUNITA SINGH	9871040589	indolexlaw@gmail.com	25.08.2026	
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	209	ExCOMM - Award by Arb Comm/123/2026	04-08-2026		BYALA STEELS Vs Arvind Jadon(P), MANJIT MADHOK			03-08-2026		
				CS (COMM)/735/2026	07-08-2026		Batra Breweries and Distilleries Pvt Ltd Vs Harvinder Singh Sethi	rajeev kumar tewari(P),	9312276651/9811231910	rtewari88@gmail.com	06-08-2026	
				CS (COMM)/734/2026	07-08-2026		NAVEEN SABHARWAL Vs SHRADDHA DEORA	RAJESH MAHINDRU(P),	9810194135	rajeshmahendru19@rediffmail.com	06-08-2026	
				Execution (Comm)/297/2026	10-08-2026		K L ARORA Vs M/s D D INDUSTRIES LTD	xyz(P),			08-08-2026	
				CS (COMM)/755/2026	10-08-2026		VINTAGE CREDIT AND LEASING PVT LTD Vs JITAN KUMAR RATHORE	GAURAV MALHOTRA(P),	999797229	Not Mentioned	08-08-2026	
				CS (COMM)/754/2026	10-08-2026		VINTAGE CREDIT AND LEASING PVT LTD Vs KARAN JAYANT	GAURAV MALHOTRA(P),	999797229	Not Mentioned	08-08-2026	
				CS (COMM)/752/2026	10-08-2026		SARAOGI SUPER SALES PVT LTD Vs ASHOK KUMAR	VARUN BEDI(P),	8285672608	advocatevarunbedi@gmail.com	08-08-2026	
				CS (COMM)/780/2026	17-08-2026		Guru Nanak Public School Vs LUDHIANA WOOL SCHOOL UNIFORM	Dilsidak Kaur(P),	9891141010	advdilsidakkaur@gmail.com	14-08-2026	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	E-
				Misc DJ/897/2026	18-08-2026	HD	FC BANK LIMITED Vs Ragini Singh	MANISH SHANKER VERMA(P),			17-08-2026	
				Misc DJ/898/2026	18-08-2026	HD	FC BANK LIMITED Vs VINOD KUMAR	MANISH SHANKER VERMA(P),			17-08-2026	
				Misc DJ/896/2026	18-08-2026	HD	FC BANK LIMITED Vs SATPAL CHOUDHARY	MANISH SHANKER VERMA(P),			17-08-2026	
				CS (COMM)/784/2026	18-08-2026	BANK MAHARASHTRA Vs TILAK RAJ PUNYANI	OF SHAILESH KUMAR(P),	9891285888	advshaileshkumar@gmail.com	17-08-2026		
				OMP (COMM)/17/2026	19-08-2026	Asha Jha AND ORS Vs Aar Kay Fin Lease Pvt Ltd	PRIYANKA CHAUDHARY(P),			18-08-2026		
				OMP (COMM)/1368/2026	(I)20-08-2026	YES BANK LTD Vs POONAM RAM SINGH	SANJEEV PATHAK(P),			19-08-2026		
				OMP (COMM)/1383/2026	(I)21-08-2026	IDFC FIRST BANK LTD Vs PRATEEK VERMA	SANJEEV PATHAK(P),			20-08-2026		
				OMP (COMM)/1384/2026	(I)21-08-2026	IDFC FIRST BANK LTD Vs MO ASRAR ALI	SANJEEV PATHAK(P),			20-08-2026		
				OMP (COMM)/18/2026	21-08-2026	RAJU KUMAR Vs MAHINDRA AND MAHINDRA FINANCIAL SERVICES	Sunil Dutt Baloni(P),			20-08-2026		
				CS (COMM)/798/2026	22-08-2026	SUNIL OBEROI Vs TAJINDER SINGH	GAURAV TOKAS(P),	9871955550	VSALAWYERS@GMAJL.COM	21-08-2026		
				OMP (COMM)/1413/2026	(I)25-08-2026	AXIS BANK LTD Vs HAFIJ KHAN	ADV DHEERAJ(P),			24-08-2026		
				CS (COMM)/817/2026	25-08-2026	HD	FC BANK LTD Vs MOHD SAJJU	ANISH BHOLA(P),	Not Mentioned	Not Mentioned	24-08-2026	
				OMP (COMM)/1412/2026	(I)25-08-2026	AXIS BANK LTD Vs VIJAY SINGH	ADV DHEERAJ(P),			24-08-2026		
				CS (COMM)/816/2026	25-08-2026	Tarun Goyal Family Trust Vs DLF Urban Private Limited	ANKUR SINGHAL(P),	Not Mentioned	ankursinghaladvocate@gamil.com	24-08-2026		
				OMP (COMM)/1407/2026	(I)25-08-2026	AXIS BANK LTD Vs SHAHNAWAZ	ADV DHEERAJ(P),			24-08-2026		

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				ExCOMM - Award by Arb Comm/131/2026	29-08-2026		UGRO CAPITAL LTD Vs H R CREATIONS				25-08-2026
				OMP (COMM)/1419/2026	(I)29-08-2026		AXIS BANK LTD Vs DISHANT MALHOTRA				25-08-2026
				OMP (COMM)/19/2026	29-08-2026		Rajat Nagpal Vs INDIABULLS LIMITED				25-08-2026
				CS (COMM)/821/2026	29-08-2026		UCO BANK Through its Branch Manager Ms Jyoti Vs MS NON-STOP TRADING CO Through	9643501636	Not Mentioned		25-08-2026
				M-Ex/292/2026	03-08-2026		SUPER FINESHALU KUMARI(P), MOULDING Vs S P TIMBER				01-08-2026
				Misc DJ/833/2026	04-08-2026		MS KRISHNA DECOR Vs MS BALANCEART CONSTRUCTION THROUGH ITS				03-08-2026
				OMP (COMM)/1316/2026	(I)06-08-2026		Shriram Finance Ltd Vs ANSHUL RANA				04-08-2026
				OMP (COMM)/1315/2026	(I)06-08-2026		IDFC FIRST BANK LTD Vs DHARMENDER RAM				04-08-2026
				OMP (COMM)/1313/2026	(I)06-08-2026		IDFC FIRST BANK LTD Vs ANJALI MEHNDIRATTA				04-08-2026
				OMP (COMM)/1314/2026	(I)06-08-2026		IDFC FIRST BANK LTD Vs AJAY YASHBIR				04-08-2026
				OMP (COMM)/1330/2026	(I)07-08-2026		IDFC FIRST BANK LTD Vs AKASH SINGH				06-08-2026
				CS (COMM)/733/2026	07-08-2026		ANAND RAJ Vs SANNUGAURAVKUMARMATHUR(P), KUMAR	8630339551	kaushiklawyerg@gmail.com		06-08-2026
				CS (COMM)/753/2026	10-08-2026		STATE BANK OF INDIA Vs KISHAN	8130506139,9654371856	advpandeymanoj@gmail.com		07-08-2026
				CS (COMM)/751/2026	10-08-2026		STATE BANK OF INDIA Vs DHARAM VIR	8130506139,9654371856	advpandeymanoj@gmail.com		07-08-2026
				Execution (Comm)/308/2026	13-08-2026		SARDARNI RAVINDER KAUR Vs SHAKEEL KHAN				12-08-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	E-
				OMP (COMM)/1345/2026	(1)14-08-2026		IDFC FIRST BANK LTD Vs NEERAJ NIGAM					13-08-2026	
				OMP (COMM)/1344/2026	(1)14-08-2026		IDFC FIRST BANK LTD Vs AWADHESH KUMAR KATIYAR					13-08-2026	
				CS (COMM)/777/2026	14-08-2026		BANK MAHARASHTRA RAJU SAH Vs SHHAILESH KUMAR(P),	9891285888	advshaileshkumar@gmail.com			13-08-2026	
				Misc DJ/892/2026	17-08-2026		Ms ALLEGIANCE PETROLEUM Through its Partner Mr Saurabh Garg Vs MS ASHIANA					14-08-2026	
				OMP (COMM)/1350/2026	(1)18-08-2026		Shriram Finance Ltd Vs JITENDRA KUMAR					17-08-2026	
				OMP (COMM)/1349/2026	(1)18-08-2026		Shriram Finance Ltd Vs PAWAN YADAV					17-08-2026	
				OMP (COMM)/1346/2026	(1)18-08-2026		Shriram Finance Ltd Vs MOHAN SINGH					17-08-2026	
				OMP (COMM)/1347/2026	(1)18-08-2026		Shriram Finance Ltd Vs SAGAR SINGH					17-08-2026	
				OMP (COMM)/1348/2026	(1)18-08-2026		Shriram Finance Ltd Vs DILIP KR TRIPATHI 0438					17-08-2026	
				CS (COMM)/785/2026	18-08-2026		Sh Rikhab Chand Jain and Anr Vs M Umamakeshwari prop	9999900726	Not Mentioned			17-08-2026	
				Misc DJ/895/2026	18-08-2026		State Bank Of India Vs Mangi Lal Bheel					17-08-2026	
				OMP (COMM)/1369/2026	(1)20-08-2026		Shriram Finance Ltd Vs RASHID					18-08-2026	
				OMP (COMM)/1366/2026	(1)20-08-2026		Shriram Finance Ltd Vs JITENDRA KUMAR					18-08-2026	
				OMP (COMM)/1367/2026	(1)20-08-2026		Shriram Finance Ltd Vs MOHAN SINGH					18-08-2026	
				CS (COMM)/795/2026	21-08-2026		VISHWAKARMA SCALES PVT LTD Vs SOLARSMITH ENERGY PVT LTD	9873099775	kavindra@rudralegal.com			20-08-2026	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) (COMM)/1388/2026	22-08-2026	Shriram Finance Ltd Vs MUKUL CHANDEL	Manoj Kumar(P),			21-08-2026	
				OMP (I) (COMM)/1389/2026	22-08-2026	Shriram Finance Ltd Vs YASH PAL	Manoj Kumar(P),			21-08-2026	
				OMP (I) (COMM)/1408/2026	25-08-2026	Shriram Finance Ltd Vs MUKUL CHANDEL	Manoj Kumar(P),			24-08-2026	
				OMP (I) (COMM)/1409/2026	25-08-2026	Shriram Finance Ltd Vs SHAMMI KHANNA	Manoj Kumar(P),			24-08-2026	
				OMP (I) (COMM)/1410/2026	25-08-2026	Shriram Finance Ltd Vs MOHAN SINGH	Manoj Kumar(P),			24-08-2026	
				OMP (I) (COMM)/1420/2026	29-08-2026	TSC FINSERV PRIVATE LIMITED Vs SOHAN CARS	ADV. LALIT PANDEY(P),			25-08-2026	
				OMP (I) (COMM)/1416/2026	29-08-2026	TSC FINSERV PRIVATE LIMITED Vs SOHAN CARS	ADV. LALIT PANDEY(P),			25-08-2026	
				OMP (I) (COMM)/1421/2026	29-08-2026	TSC FINSERV PRIVATE LIMITED Vs SOHAN CARS	ADV. LALIT PANDEY(P),			25-08-2026	
				OMP (I) (COMM)/1417/2026	29-08-2026	TSC FINSERV PRIVATE LIMITED Vs SOHAN CARS	ADV. LALIT PANDEY(P),			25-08-2026	
				OMP (I) (COMM)/1418/2026	29-08-2026	TSC FINSERV PRIVATE LIMITED Vs SOHAN CARS	ADV. LALIT PANDEY(P),			25-08-2026	
				Misc DJ/957/2026	31-08-2026	State Bank Of India Vs RAHUL KUMAR	Ashok Kumar(P),			29-08-2026	
				CS (COMM)/4/2026	03-01-2026	State Bank Of India Vs RAHUL KUMAR	Ashok Kumar(P),	9811896060	kumarashokadvocate@gmail.co	Restored	
17	SH. KUMAR, DISTRICT JUDGE (COMMERCIAL-04)	WEST	CS COMM	CS (COMM)/719/2026	01-08-2026	Rishi Raj Vs NK Fright Carriers Pvt Ltd	Rajesh Bhatia	9899694578	adv@rajesh.gmail.com	46232	29-07-2026
			OMP (I) (COMM)	OMP (COMM.)/1303/2026	01-08-2026	TSC FINSERV PRIVATE LIMITED Vs RAM S VIP CARS	MANOJ KUMAR	9811133644	manojk.adv@yahoo.com	29-07-2026	30-07-2026
			CS COMM	CS (COMM)/724/2026	04-08-2026	CENTRAL BANK OF INDIA Vs ARUN KUMAR PATHAK	AMAR	9863584542	apexlaw261@email.com	20-07-2026	30-07-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			CS COMM	CS (COMM)/728/2026	05-08-2026	MS RKG LAMINATES PVT LTD THROUGH ITS DIRECTOR SH RAVINDER GUPTA Vs	MANOJ KHATRI		9555254789	MANOJKHATRI@GMAIL.COM	20-07-2026	31-07-2026
			CC	Counter Claim/41/2026	06-08-2026	JMD Enterprises through AR Mr Ashwani Raina Vs ALUCOPANEL INDUSTRIES	RAKESH		9312308958	RAKADV@GMAIL.COM	26-07-2026	29-07-2026
			OMP (I) (COMM)	OMP (COMM.)/1323/2026	07-08-2026	Shriram Finance Ltd Vs LALIT KUMAR	MANOJ KUMAR		9811133644	manojk.adv@yahoo.com	29-07-2026	NIL
			CS COMM	CS (COMM)/737/2026	08-08-2026	MS SAMRADITYA INDUSTRIES Vs SHRI ARV TRADING COMPANY	SIDHANT SINGHAL		8800209109	LAWPARTNERS.SS@GMAIL.COM	08-07-2026	08-07-2026
			CS COMM	CS (COMM)/738/2026	08-08-2026	EASTERN BEARINGSS PVT LTD Vs MOHD IMRAN	SUNIL SINGH		8800209109	advsunilsinghp@gmail.com	02-07-2026	29-07-2026
			CS COMM	CS (COMM)/745/2026	10-08-2026	Ms DENTAL WORLD Vs SOURABH MALIK	SEWA SINGH		9999063760	ADVOCATESEWA SINGH@GMAIL.COM	01-08-2026	11-08-2026
			CS COMM	CS (COMM)/757/2026	11-08-2026	VISHAL JAIN Vs TATA AIG GENERAL INSURANCE CO LTD	SHAIENDER KUMAR		9212257887	SHAIENDERKAMRA@GMAIL.COM	03-08-2026	03-08-2026
			OMP (I) (COMM)	OMP (COMM.)/1331/2026	11-08-2026	TSC FINSERV PRIVATE LIMITED Vs ANAVI MOTORS	RANJEET		9312578945	ADVVRANJEET@GMAIL.COM	06-08-2026	NIL
			CS COMM	CS (COMM)/763/2026	12-08-2026	HARIOM AGGARWAL Vs A K MEHTA cO	MAMTA SARNA		9650941688	SUMITSARNA@GMAIL.COM	23-07-2026	13-08-2026
			CS COMM	CS (COMM)/764/2026	12-08-2026	VINTAGE CREDIT AND LEASING PVT LTD Vs JESSY NAVEEN	GAURAV		9999797229	MALHOTRAGAU RAV1976@YAHOO.COM	03-08-2026	16-08-2026
			CS COMM	CS (COMM)/765/2026	12-08-2026	VINTAGE CREDIT AND LEASING PVT LTD Vs PRANJAL SAIKIA	GAURAV		9999797229	MALHOTRAGAU RAV1976@YAHOO.COM	03-08-2026	16-08-2026
			OMP (I) (COMM)	OMP (COMM.)/1332/2026	12-08-2026	TSC FINSERV PRIVATE LIMITED Vs SHIV MOTORS	RANJEET		9312578945	ADVVRANJEET@GMAIL.COM	06-08-2026	NIL
			CS COMM	CS (COMM)/766/2026	13-08-2026	KULDEEP SINGH Vs SHWETA JAIN	MOHIT KAPOOR		9999927207	-	27-07-2026	12-08-2026
			CS COMM	CS (COMM)/768/2026	13-08-2026	ROHAAN WADHWA Vs WHITE PEARL MARKETING	DHRUV CHAWLA		9815312248	DCLAWOFFICES9408@GMAIL.COM	29-07-2026	10-08-2026
			OMP (E) (COMM)	OMP (COMM.)/4/2026	18-08-2026	IDFC FIRST BANK LTD Vs ROUSHAN KUMAR	ANKIT		9560990911	ANKITADV1992@GMAIL.COM	23-08-2026	NIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			CS COMM	CS (COMM)/783/2026	18-08-2026	SMT CHARANJEET KAUR CHADHA AND ANR Vs BANK OF MAHARASHTRA	KARAN SINGH		9811101222	SANADAND.ASAPARTNERS@GMAIL.COM	03-08-2026	09-08-2026
			OMP (I) (COMM)	OMP (COMM.)/1358/2026	(I)18-08-2026	IDFC FIRST BANK LTD Vs MAMTA RAJIV	MANOJ KUMAR		9811133644	manojk.adv@yahoo.com	29-07-2026	NIL
			OMP (I) (COMM)	OMP (COMM.)/1359/2026	(I)18-08-2026	IDFC FIRST BANK LTD Vs SANJU VIJAY	MANOJ KUMAR		9811133644	manojk.adv@yahoo.com	29-07-2026	NIL
			OMP (I) (COMM)	OMP (COMM.)/1360/2026	(I)18-08-2026	IDFC FIRST BANK LTD Vs VINOD SHARMA	MANOJ KUMAR		9811133644	manojk.adv@yahoo.com	29-07-2026	NIL
			CS COMM	CS (COMM)/788/2026	19-08-2026	JITENDER KUMAR Vs LA WISTERIA	ANIL PRUTHI		9811021060	ANILPRUTHI25@HOTMAIL.COM	02-06-2026	13-08-2026
			OMP (I) (COMM)	OMP (COMM.)/1361/2026	(I)19-08-2026	Shriram Finance Ltd Vs SANJAY	MANOJ KUMAR		9811133644	manojk.adv@yahoo.com	29-07-2026	NIL
			OMP (I) (COMM)	OMP (COMM.)/1362/2026	(I)19-08-2026	Shriram Finance Ltd Vs DILIP KR TRIPATHI 2557	MANOJ KUMAR		9811133644	manojk.adv@yahoo.com	29-07-2026	NIL
			OMP (I) (COMM)	OMP (COMM.)/1363/2026	(I)19-08-2026	Shriram Finance Ltd Vs MANISH KUMAR	MANOJ KUMAR		9811133644	manojk.adv@yahoo.com	29-07-2026	NIL
			OMP (I) (COMM)	OMP (COMM.)/1364/2026	(I)19-08-2026	Shriram Finance Ltd Vs ANSHUL RANA	MANOJ KUMAR		9811133644	manojk.adv@yahoo.com	29-07-2026	NIL
			CS COMM	CS (COMM)/789/2026	20-08-2026	STATE BANK OF INDIA Vs KAMLESH	MANOJ PANDAY		9654371856	ADVPANDEYMANOJ@GMAIL.COM	03-08-2026	03-08-2026
			CS COMM	CS (COMM)/790/2026	20-08-2026	STATE BANK OF INDIA Vs RAVI KUMAR	MANOJ PANDAY		9654371856	ADVPANDEYMANOJ@GMAIL.COM	03-08-2026	03-08-2026
			OMP (I) (COMM)	OMP (COMM.)/1365/2026	(I)20-08-2026	Shriram Finance Ltd Vs DILIP KR TRIPATHI 9645	MANOJ KUMAR		9811133644	manojk.adv@yahoo.com	29-07-2026	NIL
			OMP (I) (COMM)	OMP (COMM.)/1370/2026	(I)20-08-2026	Shriram Finance Ltd Vs PAWAN YADAV	MANOJ KUMAR		9811133644	manojk.adv@yahoo.com	29-07-2026	NIL
			OMP (I) (COMM)	OMP (COMM.)/1371/2026	(I)20-08-2026	Shriram Finance Ltd Vs SAHABUDIN	MANOJ KUMAR		9811133644	manojk.adv@yahoo.com	29-07-2026	NIL
			CS COMM	CS (COMM)/797/2026	21-08-2026	Trimble Europe BV Vs Vaibhav Aggarwal	ARSHIA BEHL		+91 9810621272	BEHLARSHIA@GMAIL.COM	29-07-2026	02-08-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	E-
			CS COMM	CS (COMM)/800/2026	22-08-2026	YOU GINDER SHAH Vs AJAY KUMAR JOG AND ANR	amit kumar	9871897844	savlawassociate@gmail.com	13-08-2026	16-08-2026	
			CS COMM	CS (COMM)/805/2026	24-08-2026	Bank of Baroda Vs AJAY VERMA	AKSHAY RAI	9650501903	ADVHUNNYSHARMA.GMAIL.COM	10-06-2026	20-08-2026	
			OMP (I) (COMM)	OMP (COMM.)/1397/2026	(I)25-08-2026	IDFC FIRST BANK LTD Vs KAWALJEET SINGH	MANOJ KUMAR	9811133644	manojk.adv@yahoo.com	29-07-2026	NIL	
			OMP (I) (COMM)	OMP (COMM.)/1398/2026	(I)25-08-2026	IDFC FIRST BANK LTD Vs SAURABH MITTAL	MANOJ KUMAR	9811133644	manojk.adv@yahoo.com	29-07-2026	NIL	
			OMP (I) (COMM)	OMP (COMM.)/1400/2026	(I)25-08-2026	IDFC FIRST BANK LTD Vs NEETU MANCHANDA	MANOJ KUMAR	9811133644	manojk.adv@yahoo.com	29-07-2026	NIL	
			OMP (I) (COMM)	OMP (COMM.)/1401/2026	(I)25-08-2026	IDFC FIRST BANK LTD Vs RUBY TOMAR	MANOJ KUMAR	9811133644	manojk.adv@yahoo.com	29-07-2026	NIL	
			OMP (I) (COMM)	OMP (COMM.)/1402/2026	(I)25-08-2026	IDFC FIRST BANK LTD Vs VIKASH NAGAR	MANOJ KUMAR	9811133644	manojk.adv@yahoo.com	29-07-2026	NIL	
			CS COMM	CS (COMM)/825/2026	29-08-2026	Canara Bank Vs Geeta Proprietor of Ms Vaishnavi Engineering Works	SUBHASH JHA	9810840045	skjhaassociates@yahoo.com	22-08-2026	24-08-2026	
			CS COMM	CS (COMM)/826/2026	29-08-2026	CANARA BANK Vs Ram Saran Proprietor of Ms Shiva Engineering Works	SUBHASH JHA	9810840045	skjhaassociates@yahoo.com	22-08-2026	24-08-2026	
			CS COMM	CS (COMM)/827/2026	29-08-2026	HDFC BANK LTD Vs MANISH JAI KISHAN	SUBHASH JHA	9810840045	skjhaassociates@yahoo.com	22-08-2026	24-08-2026	
			OMP (I) (COMM)	OMP (COMM.)/1428/2026	(I)29-08-2026	Shriram Finance Ltd Vs JITENDRA KUMAR	MANOJ KUMAR	9811133644	manojk.adv@yahoo.com	29-07-2026	NIL	
			OMP (I) (COMM)	OMP (COMM.)/1429/2026	(I)29-08-2026	Shriram Finance Ltd Vs DINESH KUMAR	MANOJ KUMAR	9811133644	manojk.adv@yahoo.com	29-07-2026	NIL	
			OMP (I) (COMM)	OMP (COMM.)/1430/2026	(I)29-08-2026	Shriram Finance Ltd Vs GURJEET SINGH	MANOJ KUMAR	9811133644	manojk.adv@yahoo.com	29-07-2026	NIL	
			OMP (I) (COMM)	OMP (COMM.)/1431/2026	(I)31-08-2026	AXIS BANK LTD Vs PRATIMA SHARMA	YOGESH	9555343658	YOGESHADV@GMAIL.COM	23-07-2026	NIL	
			OMP (I) (COMM)	OMP (COMM.)/1432/2026	(I)31-08-2026	AXIS BANK LTD Vs JASVIR KAUR	YOGESH	9555343658	YOGESHADV@GMAIL.COM	23-07-2026	NIL	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	E-
			OMP (I) (COMM)	OMP (I) (COMM.)/1433/2026	31-08-2026	AXIS BANK LTD Vs YESHVEER DHARAMRAJ	YOGESH SO		9555343658	YOGESHADV@GMAIL.COM	23-07-2026	NIL	
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM)/711/2026	CS (COMM)/711/2026	01-08-2026	M/s SHIV NARESH SPORTS PVT. LTD. Vs M/s SPORTS HUB AND ANR	YATENDER KHATRI		9990410999	yatenderkhatri@hotmail.com	01-08-2026		
			CS (COMM)/712/2026	CS (COMM)/712/2026	01-08-2026	M/s SHIV NARESH SPORTS PVT LTD Vs M/s SACHIN ENTERPRISES AND	YATENDER KHATRI		9990410999	yatenderkhatri@hotmail.com	01-08-2026		
			CS (COMM)/722/2026	CS (COMM)/722/2026	03-08-2026	M/s Niraj Intensive and Anesthesia Care Pvt Ltd Vs M/s RRM Services Regd Partnership Firm	R K GUPTA		9718555929	rajeshgupta.fiit@gmailcom	03-08-2026		
			Ex.COMM - Award by Arb. Comm./124/2026	Ex.COMM - Award by Arb. Comm./124/2026	04-08-2026	HDB FINANCIAL SERVICES LIMITED Vs Nikhil S/O Suresh kumar And Anr	RAHUL.BHARDWAJ		9013493108	not provided	04-08-2026		
			OMP (I) (COMM.)/1322/2026	OMP (I) (COMM.)/1322/2026	06-08-2026	Shriram Finance Ltd Vs RANJAN PANDEY	Manoj Kumar		9811133644	MANOJK.ADV@GMAIL.COM	06-08-2026		
			OMP (E) (COMM.)/3/2026	OMP (E) (COMM.)/3/2026	08-08-2026	LATE SMT VEENU NANGIA DECEASED THROUGH LR MS DIVYA BANSAL Vs	RAGHU TANDON		987306472	raghu@kbtlegal.com	08-08-2026		
			CS (COMM)/743/2026	CS (COMM)/743/2026	10-08-2026	M/s Woodver Coatings Private Limited Vs MAMTA	BHARAT MALHOTRA		8447151507, 8800532569	Bharatmalhotra2@gmail.com, Taksh.suri@outlook.com	10-08-2026		
			CS (COMM)/744/2026	CS (COMM)/744/2026	10-08-2026	CENTRAL BANK OF INDIA Vs POOJA FABRICATORS PROP UDAY RAJ	AMAR SINGH		9810047059	apexlaw261@gmail.com	10-08-2026		
			Execution (Comm.)/302/2026	Execution (Comm.)/302/2026	11-08-2026	RAJINDER KUMAR ARORA AND ANR Vs PAWAN KUMAR	Ashok Chhaparia		9312209463	ashokchhaparia@gmail.com	11-08-2026		
			Execution (Comm.)/305/2026	Execution (Comm.)/305/2026	12-08-2026	M/s G.K Rangwala and Co. Pvt. Ltd. Vs M/s Manibhadra Dyechem	Vishnu Swaroop Sharma		802200600, 910060081	adv.vssharma@gmail.com	12-08-2026		
			M-Ex/316/2026	M-Ex/316/2026	12-08-2026	M/S SHAILEE CONSTRUCTIONS Vs M/S SCK INFRA TECH PVT LTD	Shivam Sehgal		8920723229	advocateshivam95@gmail.com	12-08-2026		
			CS (COMM)/759/2026	CS (COMM)/759/2026	12-08-2026	SIMRANJEET SINGH GROVER Vs KIMBAL PVT LTD AND ORS	BHASKAR KUMAR SHUKLA		7982985110	bshukla45@vahoo.com	12-08-2026		
			CS (COMM)/762/2026	CS (COMM)/762/2026	12-08-2026	S AMRINDER SINGH Vs M/S SNOW FARM FRESH LLP AND ORS	PARMOD KUMAR SHARMA		98992/6633	pspkjuris@gmailcom	12-08-2026		
			Misc DJ/878/2026	Misc DJ/878/2026	12-08-2026	Vinod kumar banga Vs Saroj Bansal	VSRIKANT SINGH		8931093284	anuragpandeyjnp@.com	12-08-2026		

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			Ex.COMM - Award by Arb. Comm./126/2026	Ex.COMM - Award by Arb. Comm./126/2026	13-08-2026	M/S INDIABULS ASSET RECONSTRUCTION COMPANY LIMITED Vs	NAMAN MITRA	9999351267	namanmitra09@gmail.com	13-08-2026	
			Execution (Comm.)/307/2026	Execution (Comm.)/307/2026	13-08-2026	Hind Health and Environment Solutions Pvt Ltd and anr Vs Modern Construction Company	Gaurav Jha	9968575155	deepakjha318@gmail.com	13-08-2026	
			Execution (Comm.)/309/2026	Execution (Comm.)/309/2026	13-08-2026	MR PRAMOD KUMAR GUPTA Vs ELECTROWER TECHNOLOGY Pvt Ltd	ANKUR GUPTA	9899706368 9654066021	ankur_adv9@yahoo.com	13-08-2026	
			CS (COMM)/767/2026	CS (COMM)/767/2026	13-08-2026	Royal Enterprises Vs Ranjit Singh				13-08-2026	
			CS (COMM)/770/2026	CS (COMM)/770/2026	13-08-2026	SARAOGI SUPER SALES PVT LTD Vs LEELA DEVI KUKREJA				13-08-2026	
			CS (COMM)/778/2026	CS (COMM)/778/2026	14-08-2026	NEW BHARAT IMPEX THROUGH SPA DEVENDER KUMAR Vs SUPER MARCHE 37	KARTIK KUMAR	not provided	legal@Katyalassociates.com	14-08-2026	
			OMP (COMM.)/1338/2026	OMP (COMM.)/1338/2026	14-08-2026	IDFC FIRST BANK LTD Vs KAPIL BANSAL AND ANR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	14-08-2026	
			OMP (COMM.)/1339/2026	OMP (COMM.)/1339/2026	14-08-2026	IDFC FIRST BANK LTD Vs SONU KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	14-08-2026	
			OMP (COMM.)/1340/2026	OMP (COMM.)/1340/2026	14-08-2026	IDFC FIRST BANK LTD Vs SHRWAN KUMAR AND ANR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	14-08-2026	
			OMP (COMM.)/1341/2026	OMP (COMM.)/1341/2026	14-08-2026	IDFC FIRST BANK LTD Vs SHIV SHAKTI TRANSPORT SERVICES AND ANR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	14-08-2026	
			ARB. (COMM.)/4/2026	A.ARB. (COMM.)/4/2026	17-08-2026	RAJRANI STEEL CASTING PVT LTD AND ANR Vs NEGROWTH CREDIT				17-08-2026	
			Ex.COMM - Award by Arb. Comm./127/2026	Ex.COMM - Award by Arb. Comm./127/2026	17-08-2026	Intec Capital Ltd Vs M/S CHAWLA IRON TRADERS PRIVATE LIMITED AND ORS				17-08-2026	
			CS (COMM)/779/2026	CS (COMM)/779/2026	17-08-2026	ABHAY SHARMA Vs HARJINDER SINGH				17-08-2026	
			CS (COMM)/782/2026	CS (COMM)/782/2026	17-08-2026	CMYK PRINTECH LIMITED Vs M/S COMET ADVERTISING AND ANR				17-08-2026	
			Ex.COMM - Award by Arb. Comm./128/2026	Ex.COMM - Award by Arb. Comm./128/2026	18-08-2026	SUNDARAM FINANCE LTD Vs HITEN KAPOOR PROP. KAPOOR TRADERS				18-08-2026	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	E-
			Ex.COMM - Award by Arb. Comm./129/2026	Ex.COMM - Award by Arb. Comm./129/2026	19-08-2026	UGRO CAPITAL LTD Vs M/s AUTO SPARE WORLD AND ORS					19-08-2026		
			Ex.COMM - Award by Arb. Comm./130/2026	Ex.COMM - Award by Arb. Comm./130/2026	19-08-2026	UGRO CAPITAL LTD Vs M/s S K ENGINEERS WORKS AND ORS					19-08-2026		
			CS (COMM)/786/2026	CS (COMM)/786/2026	19-08-2026	M/S R.S. TRADING COMPANY Vs M/S V9D INDUSTRIES PVT LTD AND ORS					19-08-2026		
			CS (COMM)/791/2026	CS (COMM)/791/2026	20-08-2026	M/s Vachaspati India Vs M/s Shivalaya Construction Limited					20-08-2026		
			CS (COMM)/794/2026	CS (COMM)/794/2026	20-08-2026	SKINFINITY DERMA PRIVATE LIMITED Vs SAKSHI BABRA					20-08-2026		
			OMP (COMM.)/1372/2026	OMP (COMM.)/1372/2026	20-08-2026	Shriram Finance Ltd Vs DILIP KR TRIPATHI	Manoj Kumar		9811133644	MANOJK.ADV@GMAIL.COM	20-08-2026		
			OMP (COMM.)/1373/2026	OMP (COMM.)/1373/2026	20-08-2026	Shriram Finance Ltd Vs ALEEM	Manoj Kumar		9811133644	MANOJK.ADV@GMAIL.COM	20-08-2026		
			OMP (COMM.)/1374/2026	OMP (COMM.)/1374/2026	20-08-2026	Shriram Finance Ltd Vs JAY KUMAR	Manoj Kumar		9811133644	MANOJK.ADV@GMAIL.COM	20-08-2026		
			OMP (COMM.)/1379/2026	OMP (COMM.)/1379/2026	21-08-2026	IDFC FIRST BANK LTD Vs SHRUTI IKBAL AHMAD	SANJEEV PATHAK		9717028845	litigation@srcslegal.com	21-08-2026		
			OMP (COMM.)/1380/2026	OMP (COMM.)/1380/2026	21-08-2026	IDFC FIRST BANK LTD Vs SUDHIR VIRENDRA SINGH	SANJEEV PATHAK		9717028845	litigation@srcslegal.com	21-08-2026		
			OMP (COMM.)/1381/2026	OMP (COMM.)/1381/2026	21-08-2026	IDFC FIRST BANK LTD Vs ROHIT NAGAR	SANJEEV PATHAK		9717028845	litigation@srcslegal.com	21-08-2026		
			OMP (COMM.)/1382/2026	OMP (COMM.)/1382/2026	21-08-2026	IDFC FIRST BANK LTD Vs HARJEET SINGH	SANJEEV PATHAK		9717028845	litigation@srcslegal.com	21-08-2026		
			CS (COMM)/799/2026	CS (COMM)/799/2026	22-08-2026	Vectus Polymers Pvt Ltd Vs BALAJI INDUSTRIES AND ANR	SANJEEV PATHAK		9717028845	litigation@srcslegal.com	22-08-2026		
			OMP (COMM.)/1391/2026	OMP (COMM.)/1391/2026	22-08-2026	Shriram Finance Ltd Vs SHIV KUMAR YADAV	Manoj Kumar		9811133644	MANOJK.ADV@GMAIL.COM	22-08-2026		
			Execution (Comm.)/314/2026	Execution (Comm.)/314/2026	24-08-2026	Parveen Kumar Garg Proprietor of Garg Roadlines Vs M/S SCC Projects Private Limited					24-08-2026		

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	E-
			CS (COMM)/806/2026	CS (COMM)/806/2026	24-08-2026	SATISH KUMAR Vs NARENDRA SINGH SHEKHAWAT				24-08-2026		
			CS (COMM)/810/2026	CS (COMM)/810/2026	25-08-2026	M/s ZENTECH AUTOMATION AND ANOTHER Vs M/s S.K. ENGINEERS WORKS				25-08-2026		
			OMP (COMM.)/1404/2026	OMP (COMM.)/1404/2026	25-08-2026	IDFC FIRST BANK LTD Vs RUPAN SHARMA AND ANR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	25-08-2026		
			OMP (COMM.)/1405/2026	OMP (COMM.)/1405/2026	25-08-2026	YES BANK LTD Vs SANJAY MISTRI	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	25-08-2026		
			OMP (COMM.)/1406/2026	OMP (COMM.)/1406/2026	25-08-2026	IDFC FIRST BANK LTD Vs VARUN KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	25-08-2026		
			OMP (COMM.)/1411/2026	OMP (COMM.)/1411/2026	25-08-2026	AXIS BANK LTD Vs VISHVEDER SO JAGRAM GURJAR	SUNITA SINGH	98710405898920586266	/INDOLEXLAW@GMAIL.COM	25-08-2026		
			OMP (COMM.)/1414/2026	OMP (COMM.)/1414/2026	25-08-2026	AXIS BANK LTD Vs SADDAM KHAN	SUNITA SINGH	98710405898920586266	/INDOLEXLAW@GMAIL.COM	25-08-2026		
			OMP (COMM.)/1415/2026	OMP (COMM.)/1415/2026	25-08-2026	AXIS BANK LTD Vs MANOJ KUMAR	SUNITA SINGH	98710405898920586266	/INDOLEXLAW@GMAIL.COM	25-08-2026		
			CS (COMM)/818/2026	CS (COMM)/818/2026	29-08-2026	HDFC BANK LTD Vs JASMEET KAUR				29-08-2026		
			CS (COMM)/819/2026	CS (COMM)/819/2026	29-08-2026	HDFC BANK LTD Vs SUNIL KUMAR SHARMA				29-08-2026		
			CS (COMM)/820/2026	CS (COMM)/820/2026	29-08-2026	HDFC BANK LTD Vs SURENDER KUMAR SHARMA AND ANR				29-08-2026		
			CS (COMM)/828/2026	CS (COMM)/828/2026	29-08-2026	BANK OF BARODA Vs Om Prakash Pachori				29-08-2026		
			CS (COMM)/829/2026	CS (COMM)/829/2026	31-08-2026	ADITYA JAIN Vs M/s NSN QUMAX AND OTHERS				31-08-2026		
			CS (COMM)/830/2026	CS (COMM)/830/2026	31-08-2026	VIPIN BHATIA Vs Freemans Measures Pvt Ltd And Others				31-08-2026		
			OMP (COMM.)/1434/2026	OMP (COMM.)/1434/2026	31-08-2026	YES BANK LIMITED Vs ADIL	ANANJAY SINGH	7455023130	asaplegalandadvocates@gmail.com	31-08-2026		

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
19	VACANT/ PRASHANT KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	SH. WEST	CS (COMM)/711/2026	CS (COMM)/711/2026	01-08-2026	M/s SHIV NARESHYATENDER KHATRI	SPORTS PVT. LTD. Vs M/s SPORTS HUB AND ANR	9990410999	yatenderkhatri@h otmail.com	01-08-2026		
			CS (COMM)/712/2026	CS (COMM)/712/2026	01-08-2026	M/s SHIV NARESHYATENDER KHATRI	SPORTS PVT LTD Vs M/s SACHIN ENTERPRISES AND	9990410999	yatenderkhatri@h otmail.com	01-08-2026		
			CS (COMM)/722/2026	CS (COMM)/722/2026	03-08-2026	M/s Niraj Intensive andR K GUPTA	Anesthesia Care Pvt Ltd Vs M/s RRM Services Regd Partnership Firm	9718555929	rajeshgupta.fiit@g mailcom	03-08-2026		
			Ex.COMM - Award by Arb.by Comm./124/2026	Ex.COMM - Award by Arb. Comm./124/2026	04-08-2026	HDB FINANCIALRAHUL.BHARDWAJ	SERVICES LIMITED Vs Nikhil S/O Suresh kumar And Anr	9013493108	not provided	04-08-2026		
			OMP (I) (COMM.)/1322/2026	OMP (I) (COMM.)/1322/2026	06-08-2026	Shriram Finance Ltd VsManoj Kumar	RANJAN PANDEY	9811133644	MANOJK.ADV@G MAIL.COM	06-08-2026		
			OMP (E) (COMM.)/3/2026	OMP (E) (COMM.)/3/2026	08-08-2026	LATE SMT VEENURAGHU TANDON	NANGIA DECEASED THROUGH LR MS DIVYA BANSAL Vs	987306472	raghu@kbtlegal.co m	08-08-2026		
			CS (COMM)/743/2026	CS (COMM)/743/2026	10-08-2026	M/s Woodver CoatingsBharat MALHOTRA	Private Limited Vs MAMTA	8447151507, 8800532569	Bharatmalhotra2@ ,gmail.com, Taksh.suri@outloo k.com	10-08-2026		
			CS (COMM)/744/2026	CS (COMM)/744/2026	10-08-2026	CENTRAL BANK OFAMAR SINGH	INDIA Vs POOJA FABRICATORS PROP UDAY RAJ	9810047059	apexlaw261@gmai l.com	10-08-2026		
			Execution (Comm.)/302/2026	Execution (Comm.)/302/2026	11-08-2026	RAJINDER KUMARAshok Chhaparia	ARORA AND ANR Vs PAWAN KUMAR	9312209463	ashokchhaparia@g mail.com	11-08-2026		
			Execution (Comm.)/305/2026	Execution (Comm.)/305/2026	12-08-2026	M/s G.K Rangwala andVishnu Swaroop Sharma	Co. Pvt. Ltd. Vs M/s Manibhadra Dyechem	802200600, 910060081	adv.vssharma@gm ail.com	12-08-2026		
			M-Ex/316/2026	M-Ex/316/2026	12-08-2026	M/S SHAILEEShivam Sehgal	CONSTRUCTIONS Vs M/S SCK INFRATECH PVT LTD	8920723229	advocateshivam95 @gmail.com	12-08-2026		
			CS (COMM)/759/2026	CS (COMM)/759/2026	12-08-2026	SIMRANJEET SINGHBHASKAR KUMAR SHUKLA	GROVER Vs KIMBAL PVT LTD AND ORS	7982985110	bshukla45@vahoo. com	12-08-2026		
			CS (COMM)/762/2026	CS (COMM)/762/2026	12-08-2026	S AMRINDER SINGHPARMOD KUMAR SHARMA	Vs M/S SNOW FARM FRESH LLP AND ORS	98992/6633	pspkjuris@gmailco m	12-08-2026		
			Misc DJ/878/2026	Misc DJ/878/2026	12-08-2026	Vinod kumar banga VsSRIKANT SINGH	Saroj Bansal	8931093284	anuragpandeyjnp @.com	12-08-2026		
Ex.COMM - Award by Arb.by Comm./126/2026	Ex.COMM - Award by Arb. Comm./126/2026	13-08-2026	M/S INDIABULLSNAMAN MITRA	ASSET RECONSTRUCTION COMPANY LIMITED Vs	9999351267	namanmitra09@g mail.com	13-08-2026					

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	E-
			Execution (Comm.)/307/2026	Execution (Comm.)/307/2026	13-08-2026	Hind Health and Enviro Solutions Pvt Ltd and anr Vs Modern Construction Company	Gaurav Jha	9968575155	deepakjha318@gmail.com	13-08-2026		
			Execution (Comm.)/309/2026	Execution (Comm.)/309/2026	13-08-2026	MR PRAMOD KUMAR GUPTA Vs ELECTROWER TECHNOLOGY Pvt Ltd	ANKUR GUPTA	9899706368 9654066021	ankur_adv9@yahoo.com	13-08-2026		
			CS (COMM)/767/2026	CS (COMM)/767/2026	13-08-2026	Royal Enterprises Vs Ranjit Singh				13-08-2026		
			CS (COMM)/770/2026	CS (COMM)/770/2026	13-08-2026	SARAOGI SUPER SALES PVT LTD Vs LEELA DEVI KUKREJA				13-08-2026		
			CS (COMM)/778/2026	CS (COMM)/778/2026	14-08-2026	NEW BHARAT IMPEX THROUGH SPA DEVENDER KUMAR Vs SUPER MARCHE 37	KARTIK KUMAR	not provided	legal@Katyalassociates.com	14-08-2026		
			OMP (COMM.)/1338/2026	OMP (COMM.)/1338/2026	14-08-2026	IDFC FIRST BANK LTD Vs KAPIL BANSAL AND ANR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	14-08-2026		
			OMP (COMM.)/1339/2026	OMP (COMM.)/1339/2026	14-08-2026	IDFC FIRST BANK LTD Vs SONU KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	14-08-2026		
			OMP (COMM.)/1340/2026	OMP (COMM.)/1340/2026	14-08-2026	IDFC FIRST BANK LTD Vs SHRWAN KUMAR AND ANR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	14-08-2026		
			OMP (COMM.)/1341/2026	OMP (COMM.)/1341/2026	14-08-2026	IDFC FIRST BANK LTD Vs SHIV SHAKTI TRANSPORT CERVICES AND ANR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	14-08-2026		
			ARB. (COMM.)/4/2026	ARB. (COMM.)/4/2026	17-08-2026	RAJRANI STEEL CASTING PVT LTD AND ANR Vs NEGROWTH CREDIT				17-08-2026		
			Ex.COMM - Award by Arb. Comm./127/2026	Ex.COMM - Award by Arb. Comm./127/2026	17-08-2026	Intec Capital Ltd Vs M/S CHAWLA IRON TRADERS PRIVATE LIMITED AND ORS				17-08-2026		
			CS (COMM)/779/2026	CS (COMM)/779/2026	17-08-2026	ABHAY SHARMA Vs HARJINDER SINGH				17-08-2026		
			CS (COMM)/782/2026	CS (COMM)/782/2026	17-08-2026	CMYK PRINTECH LIMITED Vs M/S COMET ADVERTISING AND ANR				17-08-2026		
			Ex.COMM - Award by Arb. Comm./128/2026	Ex.COMM - Award by Arb. Comm./128/2026	18-08-2026	SUNDARAM FINANCE LTD Vs HITEN KAPOOR PROP. KAPOOR TRADERS				18-08-2026		
			Ex.COMM - Award by Arb. Comm./129/2026	Ex.COMM - Award by Arb. Comm./129/2026	19-08-2026	UGRO CAPITAL LTD Vs M/s AUTO SPARE WORLD AND ORS				19-08-2026		

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	E-
			Ex.COMM - Award by Arb. Comm./130/2026	Ex.COMM - Award by Arb. Comm./130/2026	19-08-2026		UGRO CAPITAL LTD Vs M/s S K ENGINEERS WORKS AND ORS				19-08-2026		
			CS (COMM)/786/2026	CS (COMM)/786/2026	19-08-2026		M/S R.S. TRADING COMPANY Vs M/S V9D INDUSTRIES PVT LTD AND ORS				19-08-2026		
			CS (COMM)/791/2026	CS (COMM)/791/2026	20-08-2026		M/s Vachaspati India Vs M/s Shivalaya Construction Limited				20-08-2026		
			CS (COMM)/794/2026	CS (COMM)/794/2026	20-08-2026		SKINFINITY DERMA PRIVATE LIMITED Vs SAKSHI BABRA				20-08-2026		
			OMP (COMM.)/1372/2026	OMP (COMM.)/1372/2026	20-08-2026		Shriram Finance Ltd Vs DILIP KR TRIPATHI	Manoj Kumar	9811133644	MANOJK.ADV@GMAIL.COM	20-08-2026		
			OMP (COMM.)/1373/2026	OMP (COMM.)/1373/2026	20-08-2026		Shriram Finance Ltd Vs ALEEM	Manoj Kumar	9811133644	MANOJK.ADV@GMAIL.COM	20-08-2026		
			OMP (COMM.)/1374/2026	OMP (COMM.)/1374/2026	20-08-2026		Shriram Finance Ltd Vs JAY KUMAR	Manoj Kumar	9811133644	MANOJK.ADV@GMAIL.COM	20-08-2026		
			OMP (COMM.)/1379/2026	OMP (COMM.)/1379/2026	21-08-2026		IDFC FIRST BANK LTD Vs SHRUTI IKBAL AHMAD	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	21-08-2026		
			OMP (COMM.)/1380/2026	OMP (COMM.)/1380/2026	21-08-2026		IDFC FIRST BANK LTD Vs SUDHIR VIRENDRA SINGH	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	21-08-2026		
			OMP (COMM.)/1381/2026	OMP (COMM.)/1381/2026	21-08-2026		IDFC FIRST BANK LTD Vs ROHIT NAGAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	21-08-2026		
			OMP (COMM.)/1382/2026	OMP (COMM.)/1382/2026	21-08-2026		IDFC FIRST BANK LTD Vs HARJEET SINGH	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	21-08-2026		
			CS (COMM)/799/2026	CS (COMM)/799/2026	22-08-2026		Vectus Polymers Pvt Ltd Vs BALAJI INDUSTRIES AND ANR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	22-08-2026		
			OMP (COMM.)/1391/2026	OMP (COMM.)/1391/2026	22-08-2026		Shriram Finance Ltd Vs SHIV KUMAR YADAV	Manoj Kumar	9811133644	MANOJK.ADV@GMAIL.COM	22-08-2026		
			Execution (Comm.)/314/2026	Execution (Comm.)/314/2026	24-08-2026		Parveen Kumar Garg Proprietor of Garg Roadlines Vs M/S SCC Projects Private Limited				24-08-2026		
			CS (COMM)/806/2026	CS (COMM)/806/2026	24-08-2026		SATISH KUMAR Vs NARENDRA SINGH SHEKHAWAT				24-08-2026		

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			CS (COMM)/810/2026	CS (COMM)/810/2026	25-08-2026	M/s ZENTECH AUTOMATION AND ANOTHER Vs M/s S.K. ENGINEERS WORKS				25-08-2026		
			OMP (COMM.)/1404/2026	(I)OMP (COMM.)/1404/2026	25-08-2026	IDFC FIRST BANK LTD Vs RUPAN SHARMA AND ANR	SANJEEV PATHAK	9717028845	litigation@srcslega l.com	25-08-2026		
			OMP (COMM.)/1405/2026	(I)OMP (COMM.)/1405/2026	25-08-2026	YES BANK LTD Vs SANJAY MISTRI	SANJEEV PATHAK	9717028845	litigation@srcslega l.com	25-08-2026		
			OMP (COMM.)/1406/2026	(I)OMP (COMM.)/1406/2026	25-08-2026	IDFC FIRST BANK LTD Vs VARUN KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslega l.com	25-08-2026		
			OMP (COMM.)/1411/2026	(I)OMP (COMM.)/1411/2026	25-08-2026	AXIS BANK LTD Vs VISHVEDER SO JAGRAM GURJAR	SUNITA SINGH	9871040589 8920586266	/INDOLEXLAW@G MAIL.COM	25-08-2026		
			OMP (COMM.)/1414/2026	(I)OMP (COMM.)/1414/2026	25-08-2026	AXIS BANK LTD Vs SADDAM KHAN	SUNITA SINGH	9871040589 8920586266	/INDOLEXLAW@G MAIL.COM	25-08-2026		
			OMP (COMM.)/1415/2026	(I)OMP (COMM.)/1415/2026	25-08-2026	AXIS BANK LTD Vs MANOJ KUMAR	SUNITA SINGH	9871040589 8920586266	/INDOLEXLAW@G MAIL.COM	25-08-2026		
			CS (COMM)/818/2026	CS (COMM)/818/2026	29-08-2026	HDFC BANK LTD Vs JASMEET KAUR				29-08-2026		
			CS (COMM)/819/2026	CS (COMM)/819/2026	29-08-2026	HDFC BANK LTD Vs SUNIL KUMAR SHARMA				29-08-2026		
			CS (COMM)/820/2026	CS (COMM)/820/2026	29-08-2026	HDFC BANK LTD Vs SURENDER KUMAR SHARMA AND ANR				29-08-2026		
			CS (COMM)/828/2026	CS (COMM)/828/2026	29-08-2026	BANK OF BARODA Vs Om Prakash Pachori				29-08-2026		
			CS (COMM)/829/2026	CS (COMM)/829/2026	31-08-2026	ADITYA JAIN Vs M/s NSN QUMAX AND OTHERS				31-08-2026		
			CS (COMM)/830/2026	CS (COMM)/830/2026	31-08-2026	VIPIN BHATIA Vs Freemans Measures Pvt Ltd And Others				31-08-2026		
			OMP (COMM.)/1434/2026	(I)OMP (COMM.)/1434/2026	31-08-2026	YES BANK LIMITED Vs ADIL	ANANJAY SINGH	7455023130	asaplegalandadvoc ates@gmail.com	31-08-2026		
20	SH. ANIL KUMAR SISODIA, DISTRICT JUDGE (COMMERCIAL	NEW DELHI DISTRICT		CS (COMM.)	541/2026	01-08-2026	HR MEDIA LIMITED Vs M/S HERITAGE INFRASPACE (INDIA) LIMITED	AMIT BAJAJ ADVOCATE PUNEET BAJAJ ADVOCATE	9213187809,98117 00978	advocate.puneet@gmail . Com	25.07.2026	

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	COURT)-01/SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01		1	CS (COMM.)	542/2026	01-08-2026	CRYSTAL CROP PROTECTION LIMITED Vs VANASRI CROP CARE PVT. LTD. AND ORS.	SUNIL KUMAR	981825683, 8368623877	officeofsunilkumaradv@gmail.com, snlkmr588@gmail.cm	25.07.2026
			1	CS (COMM.)	543/2026	01-08-2026	HT MEDIA LTD. Vs ACINTYO LOCAL ORIENTED CUSTOMER APPLICATIONS PVT. LTD.	Legal Knights Law firm,	NA	abhinay@legalknights.in	25.07.2026
			1	CS (COMM.)	551/2026	03-08-2026	DELHI TIMES COURIER Vs PRAYAG POLYMERS PVT. LTD.	VIPIN KUMAR SINGH	9811486586, 9811611653	advvipinksingh@gmail.com	18.07.2026
			1	CS (COMM.)	552/2026	03-08-2026	AMAZING RESEARCH LABORATORIES LIMITED Vs DINESH KUMAR YADAV	LOKENDER SINGH RATHORE	87505-09178	progressivelawoffice.plo@gmail.com	24.07.2026
			1	OMP (COMM.)	156/2026	04-08-2026	MADHU AGGARWAL Vs RAJ KUMAR AGGARWAL	ADITYA LAROIYA AND MRINAL BHARAT RAM		office.suvigyaegal@gmail.com	25.07.2026
			1	CS (COMM.)/	553/2026	04-08-2026	ATLANTIC BOOK HOUSE Vs KRIPALU CREATIONS PRIVATE LIMITED AND ORS.	SARVESH BISARIA AND ASSOCIATES	9811111210, 9911205262	sarveshbisaria@yahoo.com	27.07.2026
			1	CS (COMM.)	554/2026	04-08-2026	STATE BANK OF INDIA Vs MUKUND KUMAR	A.K. ROUT, ALOK ROUT	9999132159	akroutadvocate@gmail.com	10.07.2026
			1	CS (COMM.)	555/2026	04-08-2026	STATE BANK OF INDIA Vs HEENA	SHALINI UPADHYAY	9899408618	shaliniupadhyay.advocate@gmail.com	29.07.2026
			1	Ex.COMM - Award by Arb. Comm.	119/2026	05-08-2026	FUSIONNET WEB SERVICES PVT. LTD. Vs MR VISHAL CABLE NETWORKS AND ANR.	AYUSH KASANA, BHAWNA AND IMRAN	NA	VATSBHAWNA421@GMAIL.COM	28.07.2026
			1	CS (COMM.)	556/2026	05-08-2026	VINOD GUPTA Vs MITTYSEQUE HOSPITALITY PVT. LTD. AND ANR.	AAKASH TRIPATHI	9711953699	aurumjurisofficial@gmail.com	28.07.2026
			1	CS (COMM.)	557/2026	05-08-2026	UNION BANK OF INDIA Vs HIMANSHU VERMA	JITENDRA GARG AND ASSOCIATES	9810197621	jitendragargadv@gmail.com	25.07.2026
			1	OMP (COMM.)	165/2026	06-08-2026	KOTAK MAHINDRA PRIME LTD Vs RAHUL KUMAR AND ORS.	KUSHAL KUMAR, HARSH AHUJA,	7009793548	Rishabh.eruditelegal@gmail.com	28.07.2026
			1	CS (COMM.)/	562/2026	06-08-2026	AMPLUS LOGISTICS INDIA PVT. LTD. Vs B9 BEVERAGES LIMITEDV (FORMERLY KNOWN AS B9	UDIT MISHRA AND ASSOCIATES	9810513377	advuditmishra@yahoo.com	27.07.2026
			1	CS (COMM.)	563/2026	06-08-2026	ISPAT TRADERS Vs JAIN ENGINEERING WORKS	DHEERJA GUPTA	9811412191	Dheerajgupta1982@gmail.com	27.07.2026
			1	OMP (COMM.) (MISC.)	68/2026	07-08-2026	VIR BHAN MITTAL Vs CENTRAL BOARD OF IRRIGATION AND POWER THROUGH ITS SECRETARY	VIKAS AGGARWAL AND ANSHU MAHAJAN	9811165656 9811164848	anshviklaw@gmail.com	01.08.2026

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			1	OMP (COMM.)	167/2026	07-08-2026	EMCO LIMITED Vs DELHI TRANSCO LIMITED	ABHIJEET SWAROOP, SHIVANI KARMAKAR,	9711666059	abhijeet.swaroop@theguild.co.in	03.08.2026
			1	OMP (I) (COMM.)	192/2026	07-08-2026	AXIS FINANCE LIMITED Vs VANAMALA SHIVA SHANKAR AND ORS.	SHIKHA GUPTA	9999443512, 9990332052	shikhagupta@advsegal.in	31.07.2026
			1	OMP (I) (COMM.)	193/2026	07-08-2026	AXIS FINANCE LIMITED Vs MADHUSUDHANARAO KOPPOJU AND ANR.	SHIKHA GUPTA	9999443512, 9990332052	shikhagupta@advsegal.in	31.07.2026
			1	OMP (I) (COMM.)	194/2026	07-08-2026	AXIS FINANCE LIMITED Vs SPE HOMES PRIVATE LIMITED AND ORS.	SHIKHA GUPTA	9999443512, 9990332052	shikhagupta@advsegal.in	01.08.2026
			1	OMP (I) (COMM.)	195/2026	07-08-2026	AXIS FINANCE LIMITED Vs MARAGADHAM S AND ORS.	SHIKHA GUPTA	9999443512, 9990332052	shikhagupta@advsegal.in	31.07.2026
			1	CS (COMM.)	564/2026	07-08-2026	BANK OF BARODA Vs RAVINDRA KUMAR	DEEPA GAUTAM AND CO.	9312292558	advocate.deepa.gupta@gmail.com	18.07.2026
			1	CS (COMM.)	565/2026	07-08-2026	M/S ASG STEEL TEE PVT. LTD. Vs MOHAMMED NAIME	BHARATT FROVERR AND MAHIMA	7827706251	shankardaslegal@gmail.com	24.07.2026
			1	Misc DJ/	1204/2026	07-08-2026	M/S JAINA PROPERTIES Vs PROMILA SRIVASTAVA	RITA KUMAR, WAJDA MUMTAZ, ANAMI	9810378327	ritakumar89@gmail.com	30.07.2026
			1	OMP (COMM.)	169/2026	08.08.2026	BITES LTD VS M/S CONVEYOR & ROP[EWAY PVT LTD	CHATURVEDI	9811092221	gsc_dlf@yahoo.co.in	03.08.2026
			1	OMP (MISC) COMM	69/2026	08.08.2026	SYNCHRONIZED SUPPLY SYSTEMS LTD VS UNIQUE DECOR INDIA PVT LTD	SUSHIL SHUKLA	9582483990	ssalegal.09@gmail.com	27.07.2026
			1	EX(COMM)	104/2026	08.08.2026	SAKET SACHDEVA VS M/S LIMCONA GLOBAL SERVICES PVT LTSD	NA	NA	NA	07.08.2026
			1	OMP (COMM.)	168/2026	08.08.2026	SANCHIT BAJAJ VS AKASAM FINANCE LTD	MOHD JAMAL IKHLAS	8826758896	ADVOCATEJAMALIKHLAS@GMAIL.COM	04.08.2026
			1	M-Ex/	24/2026	10-08-2026	KAPTSON SERVICES LIMITED FORMERLY KNOWN AS KAPSTON FACILITIES MANAGEMENT LIMITED	P.D.V. SRIKAR	NA	NA	04.08.2026
			1	OMP (COMM.)	174/2026	10-08-2026	RAJASTHAN URBAN DRINKING WATER SEWERAGE AND INFRASTRUCTURE CORPORATION LIMITED	SAURABH RAJPAL	9971792885	ADVOCATESAURABHRAJPAL@GMAIL.COM	06.07.2026
			1	CS (COMM.)	571/2026	10-08-2026	UFLEX LIMITED Vs FAIRMATE PRIVATE LIMITED	RAJEEVE AGARWAL AND VIVEK MUNSHI	9810028877, 9313949058	lawyersince@rediffmail.com	29.07.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			1	CS (COMM.)	572/2026	11.08.2026	SUPRABHA MITRA V/S IQRAR AHMED	UK SINGHAL, ARCHIT SINGHAL	011-44015959, 47015989, 9599043045 +91	legal@sigmalegal.in	17.06.2026
			1	Execution (Comm.)	107/2026	12-08-2026	SAHUL KUMAR PROP Vs DEIEM (INDIA) PVT. LTD.	NA	NA	NA	NA
			1	CS (COMM.)	576/2026	12-08-2026	DEUTSCHE BANK AG Vs MS. CHAVI SHARMA	SURI AND COMPANY, LAW FIRM	011-43434600/9971357074	Litigation@Surico.In	25.07.2026
			1	CS (COMM.)	577/2026	12-08-2026	DEUTSCHE BANK AG Vs MR. MANU BANSAL	SURI AND COMPANY, LAW FIRM	011-43434600/9971357074	Litigation@Surico.In	25.07.2026
			1	CS (COMM.)	578/2026	12-08-2026	DEUTSCHE BANK AG Vs M/S NATH LOGISTICS AND SHIPPING	SURI AND COMPANY, LAW FIRM	011-43434600/9971357074	Litigation@Surico.In	25.07.2026
			1	CS (COMM.)	579/2026	12-08-2026	STATE BANK OF INDIA Vs SATISH KUMAR	A.K. ROUT AND ASSOCIATES	9999132159, 9015565892	akroutadvocate@gmail.com	03.08.2026
			1	OMP (COMM.)	178/2026	13-08-2026	RISHI AGENCY Vs M/S DELSEY INDIA PVT. LTD.	Eesha Bakshi, Saurabh Sagar	7706864222	eeshabakshi.legal@gmail.com	07.08.2026
			1	OMP (I) (COMM.)	198/2026	13-08-2026	AXIS FINANCE LIMITED Vs SUNDARAVARADHAN PERUMAL AND ANR.	SHIKHAR GUPTA	9999443512, 9899949994	shikhargupta@advsega.l.in	05.08.2026
			1	OMP (I) (COMM.)	199/2026	13-08-2026	HERO HOUSING FINANCE LTD. Vs NIRAJ PRATAP RAO AND ANR.	VARUN BEDI AND ASSOCIATES	8285672608	advocatevarimnedo@gmail.com	24.07.2026
			1	Misc DJ	1238/2026	13-08-2026	CANARA BANK Vs SARVESH KUMAR	HITESH CHOPRA	8178800668	advicategutesgcgiora@gmail.com	06.08.2026
			1	CS (COMM.)	583/2026	14.08.2026	CANARA BANK VS M/S INDOGEM ELECTRIC OPC PRIVATE LIMITED	ARUN DUGGAL	9811024490	ARUNDUGGAL@YAHOO.IN	06.08.2026
			1	CS (COMM.)	582/2026	14.08.2026	CANARA BANK VS CHETNA CHAUHAN	ARUN DUGGAL	9811024490	ARUNDUGGAL@YAHOO.IN	06.08.2026
			1	OMP (COMM.)	180/2026	14.08.2026	UNION OF INDIA VS M/S CLASSIC CONSTRUCTION CO.	SANJEEV BENIWAL	9810257726/9212257726	ADVSANJEEVBENIWA L29@GMAIL.COM	04.08.2026
			1	Ex.COMM - Award by Arb. Comm.	120/2026	17-08-2026	TATA CAPITAL LIMITED Vs PRATIBA	ARV CHAMBERS OF LAW	9971680687, 011-41759900	support@arvlawchambers.com	27.03.2026
			1	CS (COMM.)	584/2026	17-08-2026	STATE BANK OF INDIA Vs YOGESH KUMAR	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	06.08.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			1	CS (COMM.)	585/2026	17-08-2026	STATE BANK OF INDIA Vs CHUNI LAL BHOWMIK	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	06.08.2026
			1	OMP (COMM.)	184/2026	18.08.2026	SUNIL WALIA VS PRAKASH CHAND GOYAL HUF)	BHARAT BHUSHAN BHAIA	9810155032	bharatbhatia25@yahoo.com	04.08.2026
			1	OMP (COMM.)	70/2026	19-08-2026	BHUPINDER KAPOOR Vs THE GENERAL MANAGER NORTHERN RAILWAY	AVINASH KUMAR TRIVEDI	9871441764	aktrivedilawoffices@gmail.com	11.08.2026
			1	CS (COMM.)	594/2026	19-08-2026	CHAITANYA MEHRA Vs VINOD SALUJA	ANUJ HANDA, SANYA HANDA, SHUBHAM	9873306067	mail@handaandcompany.in	30.07.2026
			1	CS (COMM.)	595/2026	19-08-2026	HIPPOSTORES TECHNOLOGY PVT. LTD. Vs MANISH CHAHAL	HARISH MALIK	7838855710	malik.harish01@gmail.com	10.08.2026
			1	CS (COMM.)	596/2026	19-08-2026	ROHIT SACHDEVA Vs DIVINE EMPIRE INDIA PRIVATE LIMITED AND ORS.	UK SINGHAL, ARCHIT SINGHAL	011-47015959, 47015989, 91- 9599043045	legal@sigmalegal.in	01.08.2026
			1	OMP MISC. COMM.	71/2026	20-08-2026	YASHIKA PRINTERS Vs AGRIMAS CHEMICALS LIMITED	AJAY PAUL AND GEETU PAUL	9810539647	paulassociates932@gmail.com	12.08.2026
			1	CS (COMM.)	599/2026	20-08-2026	UNION BANK OF INDIA Vs M/S CHOUDHARY STORE AND ANR.	MS S SOOD AND ASSOCIATES	9811786067	msssoodadvocate@gmail.com	15.05.2026
			1	OMP (I) (COMM.)	205/2026	21.08.2026	M/S FLEXIFLOW PLOYMERS LLP V/S CHARAT SANCHAR NIGAM LTD. AND ANR.	SAMAGRA LAW	9654611805	radhalakshmi@samagralaw.com	20.08.2026
			1	CS (COMM.)	611/2026	22-08-2026	CMG WORLDWIDE Vs SH. DEEPAK AGGARWAL	JITENDER KUMAR GARG	9810511644	advjiten@yahoo.com	07.05.2026
			1	CS (COMM.)	612/2026	22-08-2026	HIPPOSTORES TECHNOLOGY PVT. LTD. Vs RENU GOEL	HARISH MALIK	7838855710	malik.harish01@gmail.com	12.08.2026
			1	Execution (Comm.)	111/2026	22-08-2026	M/S KOHLI ONE HOUSING AND DEVELOPMENT PVT. LTD. Vs SALUJA CONSTRUCTION AND COMPANY LTD.	LEX JURISTS, ADVOCATES AND SOLICITORS	94780333340	Upasana@lexjurists.com	18.08.2026
			1	Execution (Comm.)	112/2026	22-08-2026	AMIT RATTAN Vs CRESTOS TRADEX PVT. LTD.	DN PANDEY	9811572979	NA	14.08.2026
			1	OMP (MISC.) (COMM.)	72/2026	24-08-2026	SIESTA COMMUNICATIONS PRIVATE LIMITED Vs BHARTI AIRTEL LIMITED	KARRTIK SHARMA	9811027856	tarunsharmalawoffice@yahoo.co.in	19.08.2026
			1	OMP (I) (COMM.)	206/2026	24-08-2026	JYUNARI HOSPITALITY PRIVATE LIMITED Vs SANTOSH KONDAJI GONDAKAR	SHIREEN F. KHAN, MS. SUSHMA DAS	9599715315	advocateshireenkhan@gmail.com	19.08.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			1	OMP(T)(COMM)	208/2026	25.08.2026	AXIS FINANCE LIMITED VS SHAHEED BHAGAT SINGH	SHIKHAR GUPTA	9999443512, 9899949994	shikhargupta@advsgleg.al.in	18.08.2026
			1	CS (COMM.)	624/2026	25.08.2026	VELVET LOFT PVT. LTD. V/ CHELVIES HOSPITALITY PVT. LTD	SALOK KUMAR AND SWETA KADYAN	9990650484	advkumaraloko810@gmail.com	13.08.2026
			1	OMP(MISC.) (COMM)	75/2026	25.08.2026	TATA CAPITAL LIMITED v/ MARSHALL MACHINES LIMITED	SAVYASACHI K. SHAI,	9910081428	savyasachi.sahai@gmail.com	19.08.2026
			1	OMP(T)(COMM)	207/2026	25.08.2026	HERO FINCORP LTD V/ MEHNDRA	SAMBHAV JAIN, AKHILESH KUMAR,	9910076176	sambhav@sdjainlaw.com	19.08.2026
			1	CS (COMM)	627/2026	29.08.2026	LOGISNEXT INDIA PRIVATE LIMITED	AMARENDRA KUMAR DUBEY	9599801188	globalvisionlawoffice@gmail.com	06.08.2026
			1	OMP(MISC.) (COMM)	77/2026	29.08.2026	TATA CAPITAL LIMITED VS BLACKBERRY OVERSEAS PVT LTD	NACHIKETA VIJAY SURI	9999748620	NACHIKETASURI.ADVOCATE@GMAIL.COM	14.08.2026
			1	Misc DJ	1291/2026	29.08.2026	FARMART SERVICES PVT VS SIDDHINAYAK FLOUR	SONDHI&PARTNERS	9999925860	DEEPANKUR@SONDHIPARTNERS.COM	21.08.2026
			1	OMP(MISC)COMM	78/2026	29.08.2026	JAIDEEP SINGH VS GOVT OF NCT OF DELHI AND ORS	MOHINDER KUMAR MADAN	9868809596	Jusremedium6@gmail.com	19.08.2026
			1	Misc DJ	1293/2026	29.08.2026	URBAN SHORE WHOLESAL INDIA PVT LTD VS METRO BRANDS LIMITED	SAURABH GANGWAR 9810901009	9810901009	LITIGATION@SANKHLA.IN	20.08.2026
			1	Misc DJ	1292/2026	29.08.2026	SUNDEEP PRESS VS UNITECH ENGINEERS INC	K L RAJORA	8595453305/8505852075	ADV.RAJORA123@GMAIL.COM	20.08.2026
			1	OMP(MISC)COMM	79/2026	29.08.2026	TATA CAPITAL LTD VS PRIME BIZWORLD PVT LTD AND ORS	NACHIKETA VIJAY SURI	9999748620	NACHIKETASURI.ADVOCATE@GMAIL.COM	14.08.2026
			1	OMP (MISC.) (COMM.)	78/2026	31-08-2026	ASLAN HOTELS NORTH LIMITED Vs MADONNAS	AAKANSK SHAUL AND AMAN SAHANI	9818131566	aakankshakaul154@gmail.com	20.08.2026
			1	Ex.COMM - Award by Arb. Comm.	127/2026	31-08-2026	AG ADVANCE CHEMICALS PVT. LTD. Vs STARBAG AG-AFCONS JOINT VENTURE AND ORS	RAKESH MITTAL, YAMINI MITTAL AND	9999303080	officerakeshmittal@gmail.com	17.08.2026
			1	OMP (I) (COMM.)	212/2026	31-08-2026	HERO HOUSING FINANCE LTD. Vs ANIL KUMAR AND ORS.	VARUN BEDI AND ASSOCIATES	8285672608	advocatevarunbedi@gmail.com	04.08.2026
			1	OMP (I) (COMM.)	213/2026	31-08-2026	HERO HOUSING FINANCE LTD Vs ARIJIT CHANGMAI AND ANR.	VARUN BEDI AND ASSOCIATES	8285672608	advocatevarunbedi@gmail.com	04.08.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			1	OMP (I) (COMM.)	214/2026	31-08-2026	HERO HOUSING FINANCE LTD. Vs PIYUSH DAS AND ORS.	VARUN BEDI AND ASSOCIATES	8285672608	advocatevarunbedi@g mail.com	14.08.2026
			1	OMP (I) (COMM.)	215/2026	31-08-2026	M/S ADINATH INDUSTRIES INC Vs UNION OF INDIA AND ORS.	MANISH RAGHAV	9873645048	ragavlawefile@gmail.co m, manishragav@gmail.co m	23.08.2026
			1	OMP (I) (COMM.)	216/2026	31-08-2026	R. RASHMI INDUSTRIES Vs UNION OF INDIA AND ORS	MANISH RAGHAV	9873645048	ragavlawefile@gmail.co m, manishragav@gmail.co m	24.08.2026
			1	CS (COMM.)	628/2026	31-08-2026	STATE BANK OF INDIA Vs LOKESH	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail .com	21.08.2026
			1	CS (COMM.)	629/2026	31-08-2026	STATE BANK OF INDIA Vs LAKHWINDER PAL JIT SINGH	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail .com	21.08.2026
21	SH. ASHUTOSH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT/SH. SANJAY KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI DISTRICT	25	CS (COMM)	550/2026	01-08-2026	MOSAIC MEDIA VENTURES P LTD Vs XPONENTS VENTURES P LTD	puneet bajaj(P),	9811700978	bajaj.bajaj128@gmail.c om	28.07.2026
			25	CS (COMM)	548/2026	01-08-2026	CRYSTAL CROP PROTECTION LTD Vs Basudev Adak	Sunill Kumar(P),	9818256885	officeofsunilkumaradv @gmail.com	17.07.2026
			25	CS (COMM)	549/2026	01-08-2026	MADHAV COTEX PVT LTD THROUGH ITS AR SH VIKAS KUMAR JAIN Vs DEEPAK AGARWAL PROPRIETOR OF MS	Neeraj Kumar(P),	8851677496	V4legalaid@ gmail.com	28.07.2026
			25	OMP (COMM)	154/2026	01-08-2026	ARC Motors Pvt Ltd Vs Akasa Finance Ltd	Dilshad Ahmed(P),	8826758896	advocatejamalikhlas@g mail.com	23.07.2026
			25	Execution (Comm)	101/2026	03-08-2026	GEODIS INDIA PVT LTD Vs BFG INTERNATIONAL PVT LTD	Dhruv Chawla(P),	9811043710	vchawla@krcco.co.in	22.07.2026
			25	OMP (COMM)	157/2026	04-08-2026	Simit Technologies Through its Sole Proprietor Vs Tata Capital Limited	KIRAN(P),	9811606111	koshima.adv@gmail.co m	28.07.2026
			25	OMP (COMM)	162/2026	05-08-2026	ORIENT CRAFT LIMITED Vs INNOVISION LIMITED	SADRE ALAM(P),	9810149141	ankurbansal1985@gma il.com	29.07.2026
			25	CS (COMM)	561/2026	06-08-2026	Metaltech Motor Bodies P Ltd Vs M/S ROLEX ROLL FORMING MACHINERY	ANANT RAO(P),	8750173445	not provided	31.07.2026
			25	OMP (COMM)	164/2026	06-08-2026	KOTAK MAHINDRA PRIME LTD Vs PUSHPANSH AND ORS	Kushal Kumar(P),	7009793548	rishabh.eruditelegal@g mail.com	31.07.2026
			25	OMP (COMM)	163/2026	06-08-2026	KOTAK MAHINDRA PRIME LTD Vs ALOK KUMAR AND ORS	Kushal Kumar(P),	7009793548	rishabh.eruditelegal@g mail.com	31.07.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	E-
			25	Execution (Comm)	103/2026	07-08-2026	LAKSHAY VASHISHT Vs PRAKASH SRIVASTAVA AND ORS	Aman Gaur(P),	9717093414	office@ask-advocates.com	28.07.2026	
			25	OMP (I) (COMM)	197/2026	07-08-2026	AXIS FINANCE LIMITED Vs KESHAVAPATNAM PHANENDRA KUMAR AND ORS	Shikhar Gupta(P),	9990332052	shikhargupta@advsgleg al.in	31.07.2026	
			25	CS (COMM)	569/2026	07-08-2026	UNION BANK OF INDIA Vs NARAYANAN	RManoj Kumar Mishra(P),	9811085046	gupta26a@yahoo.co.in	21.07.2026	
			25	CS (COMM)	570/2026	08-08-2026	ARUN KUMAR TANWAR Vs JASVINDER KAUR	Amit Kumar(P),	9958893510	satishtomar.advocate@gmail.com	03.08.2026	
			25	OMP (T) (COMM)	5/2026	10-08-2026	Genetic Constructions Vs TARC Limited	Sonu Vivek(P),	9810721865	rajveersingh65@yahoo.com	01.08.2026	
			25	OMP (COMM)	173/2026	10-08-2026	NTIN KUMAR MAHANI Vs M/S SANDHU MOTORS FINANCE PVT LTD	SSAKSHI TARORA(P),	9899166956	sakshiarora99@gmail.com	04.08.2026	
			25	OMP (COMM)	170/2026	10-08-2026	RAJASTHAN URBAN DRINKING WATER SEWERAGE AND INFRASTRUCTURE CORPORATION LIMITED Vs	SAURABH ANDRAJPAL(P),	9971792885	advocatesaurabhrajpal@gmail.com	03.08.2026	
			25	OMP (COMM)	172/2026	10-08-2026	RCC INFRAVENTURES LTD Vs M/S ADO ADDITIVES TECHNOLOGIES LTD	Purnima Jain(P),	7999731889	joshiruchir14@gmail.com	04.08.2026	
			25	OMP (COMM)	171/2026	10-08-2026	UNION OF INDIA THROUGH DIRECTORATE GENERAL (NCC) Vs Bhasin and Company	RUBY(P),	9958899011	rubygautamadv@gmail.com	04.08.2026	
			25	CS (COMM)	573/2026	11-08-2026	HT MEDIA LTD Vs BLUE BIRD ADVERTISING PVT LTD	puneet bajaj(P),	9811700978	bajaj.bajaj128@gmail.com	04.08.2026	
			25	Execution (Comm)	106/2026	12-08-2026	PERNORD RICARD INDIA PVT LTD Vs KRISHNA KUMAR AND OTHERS	TANKUR SINGHAL(P),	9811126091	ankursinghaladvocate@gmail.com	31.07.2026	
			25	CS (COMM)	575/2026	12-08-2026	SUPRABHA MITRA Vs IDN SONS AND ORS	ARCHIT SINGHAL(P),	9599043047	legal@sigmalegal.in	21.07.2026	
			25	OMP (COMM)	177/2026	12-08-2026	MONIKA SAINI Vs THE ASHOK	Simranjeet Singh(P),	9873574763	lawyer.nehagupta@gmail.com	11.08.2026	
			25	OMP (I) (COMM)	201/2026	13-08-2026	AXIS FINANCE LIMITED Vs TARIQUE AMEEN FAZLANI AND ANR	Shikhar Gupta(P),	9990332052	shikhargupta@advsega l.in	06.08.2026	
			25	OMP (I) (COMM)	200/2026	13-08-2026	HERO HOUSING FINANCE LIMITED Vs ASHOK SHARMA AND ORS	VARUN BEDI(P),	8285672608	advocatevarunbedi@gmail.com	06.08.2026	

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			25	ExCOMM - Award by Arb Comm	121/2026	17-08-2026	Mitsubishi Elevator India Pvt Ltd Vs EOS Hospitality Pvt Ltd	Vishal Garg(P),	9810171302	not provided	04.08.2026
			25	CS (COMM)	586/2026	17-08-2026	STATE BANK OF INDIA Vs V JACOB	Suchita Dixit(P),	8896932838	not provided	06.08.2026
			25	OMP (COMM)	183/2026	17-08-2026	M/S SAGGI AND COMPANY Vs UNION OF INDIA	YASHASWI SK CHOCKSEY(P),	9971793810	not provided	13.08.2026
			25	CS (COMM)	587/2026	17-08-2026	Valvoline Cummins Private Ltd Vs GURUSAMY JEGADEEP PROPRIETOR OF M/S SRI SAI MOTORS	Sahil Sharma(P),	8860030068	wlawlegal@gmail.com	07.08.2026
			25	CS (COMM)	589/2026	18-08-2026	WOODWISE INDIA PVT LTD Vs GREENLAM INDUSTRIES LIMITED	SURYAVRAT DUBEY(P),	9716752820	Suryavrat.svd@gmail.c om	11.08.2026
			25	Execution (Comm)	109/2026	18-08-2026	BANK OF BARODA Vs M/S KIRTI HETCHERY EGG PRODUCTS AND ANR	Sumeet Anand(P),	9971444643	Suprapartnerslegal@g mail.com	21.07.2026
			25	CS (COMM)	598/2026	19-08-2026	New Delhi Television Limited Vs Lakahfay Enterprises Private Limited	Angad Singh Dugal(P),	9810129320	govind@dugalgrewal.co m	07.08.2026
			25	ExCOMM - Award by Arb Comm	122/2026	19-08-2026	M/S B B CONSTRUCTION Vs UNION OF INDIA	Syed Wasif Haider(P),	9311307710	Haider.adv@gmail.com	11.08.2026
			25	ExCOMM - Award by Arb Comm	123/2026	19-08-2026	M/S SINGH ASSOCIATE Vs UNION OF INDIA	Syed Wasif Haider(P),	9311307710	haider.adv@gmail.com	11.08.2026
			25	CS (COMM)	597/2026	19-08-2026	KIRAN MEHRA Vs VINOD SALUJA ANUJ HANDA(P),	not provided	mail@handaandcompa ny.in	12.08.2026	
			25	ExCOMM - Award by Arb Comm	124/2026	20-08-2026	INTERNATIONAL TRACTORS LIMITED Vs SRISHIM Research Foundation Trust	Harshit Jain(P),	9650160444	not provided	12.08.2026
			25	CS (COMM)	600/2026	20-08-2026	Petroleum Parts Supply Pte Ltd Through its Directors Through its SPA Holder Vs Jagson International Limited Through its Directors	Pradeep Kumar Jha(P),	9953133627	not provided	13.08.2026
			25	CS (COMM)	601/2026	20-08-2026	UNION BANK OF INDIA Vs M/s RACHI FASHION AND ORS	Sweetey Sood(P),	9811786067	Msssoodadvocate@gma il,.com	15.05.2026
			25	Misc DJ	1268/2026	21-08-2026	JAGJIVAN ASHRAM TRUST THROUGH ITS SECRETARY (SHRI R L BHAGAT) AND ORS Vs M/S NEW MODEL IMPEX PVT LTD	Abha Sharma(P),	9899591012	not provided	31.07.2026
			25	CS (COMM)	604/2026	21-08-2026	INDIAN BANK Vs ASHOK (PROP BHAGWATI ENTERPRISES)	MARIMUTHU P(P),	9555966566	advpmarimuthu@gmail .com	14.08.2026

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			25	CS (COMM)	605/2026	21-08-2026	INDIAN BANK Vs PRATHAM IMPEX (PROP RAJNI SAINI)	MARIMUTHU P(P),	9555966566	advpmarimuthu@gmail.com	14.08.2026
			25	CS (COMM)	606/2026	21-08-2026	CANARA BANK Vs SAHIL ANAND PROP M/S KANASHI GLOBAL	Ekant Luthra(P),	8376841313	ekant23@gmail.com	12.08.2026
			25	CS (COMM)	607/2026	21-08-2026	CANARA BANK Vs JYOTI SANSI PROP SANSI GROCERY AND FOODS	Ekant Luthra(P),	8376841313	ekant23@gmail.com	12.08.2026
			25	CS (COMM)	608/2026	21-08-2026	Hippostores Technology Private Limited Vs UMESH KUMAR THAKUR (PROPRIETOR SHRI LAXMI ENTERPRISES)	Harish Malik(P),	7838855710	malik.harisho1@gmail.com	12.08.2026
			25	CS (COMM)	609/2026	21-08-2026	M/S C G LOGISTICS PVT LTD Vs SIA SMARTLYNX AIRLINES		9810308483	Arvind.dhingra.advocate@gmail.com	14.08.2026
			25	Misc DJ	1271/2026	22-08-2026	AIRPORTS AUTHORITY OF INDIA Vs Basu Dev Raut Sanitation	Vaibhav Kalra(P),	9650310194	V.KALRA@VIDHITTASLEGAL.COM	29.07.2026
			25	CS (COMM)	610/2026	22-08-2026	M/S CMG WORLDWIDE Vs SANTOSH KUMAR SINGH	JITENDER KUMAR GARG ADV(P),	9810511644	advjiten@yahoo.com	12.08.2026
			25	CS (COMM)	618/2026	24-08-2026	RVDK Labourhome Private Limited Vs Arabtec Projects India Private Limited	KESHAV KUMAR(P),	9999626126	keshav.adv1@gmail.com	18.08.2026
			25	CS (COMM)	617/2026	24-08-2026	Param Shubham Vanijya Ltd Vs NITIN KAUSHIK	RANJIT KHATRI(P),	9810659593	Khatriranjit@gmail.com	18.08.2026
			25	Execution (Comm)	113/2026	24-08-2026	VIJAY KUMAR GUPTA Vs PRABHAT KUMAR	PAWAN KUMAR YADAV(P),	9711724704	Adv.aviral26@gmail.com	17.08.2026
			25	OMP (COMM)	188/2026	24-08-2026	PLNS EDUCATORS PRIVATE LIMITED AND ORS Vs NATIONAL SKILL DEVELOPMENT CORPORATION AND ANR	Shubhankar Sehgal(P),	7087939697	maharajnupoor@outlook.com	13.08.2026
			25	CS (COMM)	616/2026	24-08-2026	HEWEPRO CAPITAL PRIVATE LIMITED AND ANR Vs PMS AIF MARKET AND ANR	Shailen Bhatia(P),	9818558690	advocate.shailenbhatia89@gmail.com	31.07.2026
			25	Execution (Comm)	114/2026	25-08-2026	HT MEDIA LTD Vs MS ANISHA JAIN PROPRIETOR M/S SANTOSH ADVERTISING	Madhur Dhingra(P),	011-43032555	not provided	18.08.2026
			25	OMP (MISC) (COMM)	74/2026	25-08-2026	TATA CAPITAL LIMITED Vs MARSHALL MACHINES LIMITED AND ORS	SAVYASACHI K SAHAI(P),	9910081428	SAVYASACHI.SAHAI@GMAIL.COM	17.08.2026
			25	CS (COMM)	623/2026	25-08-2026	PUNJAB NATIONAL BANK Vs MALTI SHARMA	Indra Narain(P),	9311824970	not provided	19.08.2026

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			25	CS (COMM)	622/2026	25-08-2026	GARUDA CONSTRUCTION AND ENGINEERING LTD Vs RAJEEV PANDIT SOLE PROPRIETOR CAPITAL SALES AND MARKETING	Ajay Kumar(P),	7683058103	tanaychaube@gmail.co m	18.08.2026
			25	CS (COMM)	621/2026	25-08-2026	Hippostores Technology Private Limited Vs VINOD CHAUDHARY (PROPRIETOR M/S PURWANCHAL TRADERS)	Harish Malik(P),	7838855710	Malik.harish01@gmail. com	18.08.2026
			25	OMP (MISC) (COMM)	73/2026	25-08-2026	TATA CAPITAL LIMITED Vs MARSHALL MACHINES LIMITED	SAVYASACHI K SAHAI(P),	9910081428	SAVYASACHI.SAHAI@ GMAIL.COM	17.08.2026
			25	OMP (COMM)	192/2026	29-08-2026	MUNICIPAL CORPORATION OF DELHI Vs NATRAJ CONSTRUCTION CO	ASHUTOSH GUPTA(P),	9891826827	not provided	11.08.2026
			25	CS (COMM)	575/2026	12-08-2026	SUPRABHA MITRA Vs IDN SONS AND ORS	ARCHIT SINGHAL(P),	9599043047	legal@sigmalegal.in	21.07.2026
			25	CS (COMM)	626/2026	29-08-2026	Adeera Packaging Private Limited Vs BALJIT SINGH SODHI (PROP OF MAX AD N PRINT WORLD)	DIPANSHU CHUGH(P),	9953569992	Adv.dipanshu@gmail.c om	17.08.2026
			25	CS (COMM)	625/2026	29-08-2026	M/S SOM FRAGRANCES PVT LTD AND ORS Vs ABHISHEK JAIN AND ANR	Shailen Bhatia(P),	9818558690	advocate.shailenbhatia 89@gmail.com	08.08.2026
			25	OMP (I) (COMM)	209/2026	29-08-2026	Kare Partners Group India Pvt Ltd Vs ANJU PANCHAL AND ANR	Jyoti Sharma(P),	9990008499	vikassharmalawoffices @gmail.com	22.08.2026
			25	OMP (MISC) (COMM)	76/2026	29-08-2026	TATA CAPITAL LIMITED Vs PRIME INTERGLOBE PVT LTD AND ORS	Nachiketa Suri(P),	9999748620	nachiketasuri.advocate cgmail.com	20.08.2026
			25	OMP (I) (COMM)	210/2026	31-08-2026	HERO HOUSING FINANCE LIMITED Vs KISHAN SINGH RAWAT AND ORS	VARUN BEDI(P),	8285672608	advocatevarunbedi@g mail.com	14.08.2026
			25	OMP (I) (COMM)	211/2026	31-08-2026	HERO FINCORP LTD Vs M/S SILVER SYSTEM AND ORS	MAYANK MAHAJAN(P),	9873347330	mayank_mahajano5@y ahoo.com	21.08.2026
			25	OMP (I) (COMM)/	217/2026	31-08-2026	HERO HOUSING FINANCE LIMITED Vs SHIV PRASAD AND ORS	VARUN BEDI(P),	8285672608	advocatevarunbedi@g mail.com	14.08.2026
			25	Misc DJ	1297/2026	31-08-2026	UNDER ARMOUR INC Vs DEEPAK DAS	Shravan Bansal(P),	0 120451 1311	unitedmark@unitedand united.com	20.08.2026
			25	Execution (Comm)	115/2026	31-08-2026	PARVEEN KUMAR GARG PROPRIETOR OF M/S GSV PRODUCTS Vs M/S QURESHI INTL DS-MAX FNF CONSORTIUM	DEEPAK KUMAR BANSAL(P),	9811515015	BANSALASSOCIATESL AWFIRM@GMAIL.CO M	20.08.2026
			25	OMP (COMM)	193/2026	31-08-2026	SHALINI KHANNA Vs M/S MONEYWISE FINANCIAL SERVICES PVT LTD AND ORS	SADARSH(P),	not provided	not provided	23.08.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			25	Execution (Comm)	116/2026	31-08-2026	SHIVAM ENGINEERS AND FABRICATORS Vs NEERAJ SHARMA	SUNIL KUMAR BHARDWAJ(P),	9311603927	not provided	22.08.2026
			25	M-Ex	25/2026	11-08-2026	TCI EXPRESS LIMITED Vs M/S ARIHANT PRINTERS	Suman Jyoti Khaitan(P),	97180 77923	suman@sumankhaitan.co.in	31.07.2026
22	MS. DEEPA SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI DISTRICT	20	SUIT RECOVERY	FORCS (COMM)/547/2026	01-08-2026	AIS CONSUMER GLASS SOLUTIONS LTD VS BHARAT WIN SOLUTIONS AND ANR	Rajdeep Rao(P),	9300420093	rajdeepsinghrao@gmail.com	22-07-2026
			20	SUIT RECOVERY	FORCS (COMM)/546/2026	01-08-2026	NEXT RADIO LTD VS HERITAGE INFRA SPACE (INDIA) LTD	puneet bajaj(P),	9711166242	NOT AVAILABLE	25-07-2026
			20	SUIT RECOVERY	FORCS (COMM)/544/2026	01-08-2026	HT MEDIA LTD VS MARIOX SOFTWARE PVT LTD	puneet bajaj(P),	9711166242	NOT AVAILABLE	25-07-2026
			20	SUIT RECOVERY	FORCS (COMM)/545/2026	01-08-2026	MOSAIC MEDIA VENTURES PVT LTD VS METHODHUB SOFTWARE LTD	puneet bajaj(P),	9711166242	NOT AVAILABLE	28-07-2026
			20	PETITION U/S OF ARBITRATION & ACT	OMP (I) (COMM)/191/2026	01-08-2026	DS CONSTRUCTIONS VS UNION OF INDIA	Ankit Gupta(P),	9891803682	vakilankitgupta@gmail.com	29-07-2026
			20	EXECUTION PETITION	Execution (Comm)/100/2026	01-08-2026	HT MEDIA LTD. VS. DAKSHTA RAJESH SINGH	puneet bajaj(P),	9711166242	NOT AVAILABLE	25-07-2026
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/117/2026	01-08-2026	INLAND WORLD LOGISTICS PVT LTD VS UNION OF INDIA	Aditya Goel(P),	9999220945	internationallegalnetwork@gmail.com	25-07-2026
			20	EXECUTION PETITION	Execution (Comm)/102/2026	03-08-2026	HANUMAN RICE TRADERS VS WHITEFIELDS OVERSEAS LIMITED	Feroz Khan(P),	9810162561	NOT AVAILABLE	08-07-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			20	PETITION U/S 29A OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/65/2026 (MISC)	03-08-2026	SHRI DURGA SCAFFOLDING VS. SHIV ELECTRIC	GURSAT SINGH VACHHER	9811105891	NOT AVAILABLE	24-07-2026
			20	PETITION U/S 29A OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/66/2026 (MISC)	03-08-2026	M.K INDUSTRIES VS. NORTHERN RAILWAY	SADRE ALAM(P),	9999392956	m.s.alam154@gmail.co m	29-07-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/155/2026	03-08-2026	UNION OF INDIA VS AMIT ENGINEERS	Pradip Sharma(P),	9891793928	advocatepradeep8585@ gmail.com	28-07-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/160/2026	05-08-2026	ORIENT CRAFT LTD VS INNOVISION LIMITED	SADRE ALAM(P),	9999392956	m.s.alam154@gmail.co m	28-07-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/161/2026	05-08-2026	ORIENT CRAFT LIMITED VS INNOVISION LTD	SADRE ALAM(P),	9999392956	m.s.alam154@gmail.co m	28-07-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/159/2026	05-08-2026	ORIENT CRAFT LIMITED VS INNOVISION LTD	SADRE ALAM(P),	9999392956	m.s.alam154@gmail.co m	29-07-2026
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/118/2026	05-08-2026	AMIT ENGINEERS VS CRSEC NORTHERN RAILWAYS DELHI	Dharamveer Singh(P),	9654709205	singh.dharamveer748@ gmail.com	31-07-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/158/2026	05-08-2026	ANUSHKA VASANT KHOT VS HERO FINCORP LTD AND ANR	bhagwan jha(P),	9899184570	advobsrathore@yahoo.c om	31-07-2026
			20	SUIT RECOVERY	FORCS (COMM)/559/2026	06-08-2026	MS SPIRITED LABELS PVT LTD VS GRANO69 BEVERAGES PVT LTD	SAKSHAY BHAMBRI(P),	NOT AVAILABLE	NOT AVAILABLE	31-07-2026
			20	PETITION U/S 29A OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/67/2026 (MISC)	06-08-2026	NISHESH RANJAN VS INDIABULLS HOUSING FINANCE LIMITED	Deepanshu Yadav(P),	NOT AVAILABLE	NOT AVAILABLE	30-07-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	E-
			20	SUIT FOR RECOVERY	FORCS (COMM)/560/2026	06-08-2026	PIPE AND SECTION PVT LTD VS SAMOO ENGINEERING INDIA PVT LTD	Vikas Garg(P),	9911443138	NOT AVAILABLE	01-08-2026	
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/166/2026	06-08-2026	VIREN TELECOM PVT LTD AND ORS VS MONEYWISE FINANCIAL PVT LTD	Komal Kinger(P),	9560592068	komalg800@gmail.com	05-08-2026	
			20	SUIT FOR RECOVERY	FORCS (COMM)/567/2026	07-08-2026	UNION BANK OF INDIA VS REKHA RANI	Manoj Kumar Mishra(P),	9811155838	NOT AVAILABLE	22-07-2026	
			20	SUIT FOR RECOVERY	FORCS (COMM)/566/2026	07-08-2026	UNION BANK OF INDIA VS RAJINDER SHARMA	Manoj Kumar Mishra(P),	9811155838	NOT AVAILABLE	21-07-2026	
			20	PETITION U/S OF ARBITRATION & ACT	OMP (I) (COMM)/196/2026	07-08-2026	AXIS FINANCE LIMITED VS FORTUNE TRADING	Shikhar Gupta(P),	9999443512	shikharg3010@gmail.com	31-07-2026	
			20	SUIT FOR RECOVERY	FORCS (COMM)/568/2026	07-08-2026	SANJAY ANAND VS M S DIVING SOURCING	Tushar Kwatra(P),	NOT AVAILABLE	NOT AVAILABLE	06-08-2026	
			20	APPLICATION U/S 151 CPC	Misc DJ/1225/2026	10-08-2026	REALISTIC REALTORS VS HARNARAYAN CHAUDHARY	Bharat Gupta	9013534938	bharat.gupta@outlook.in	04-08-2026	
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/175/2026	10-08-2026	PNR MOTORS VS AXALTA COATING SYSTEM INDIA PVT LTD	Rohan Chawla(P),	9717123818	rohanchawla13@gmail.com	08-08-2026	
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/176/2026	11-08-2026	CHANDRA MOHAN KATHURIA AND ANR VS MONEYWISE SERVICES LIMITED	Abhishek Kumar(P),	9811074290	advicelaw2@gmail.com	30-07-2026	
			20	EXECUTION PETITION	Execution (Comm)/105/2026	11-08-2026	EJAJUL SHAIKH VS M/S GARUDIA CONSTRUCTION AND ENGINEERING P LTD	NOT AVAILABLE	NOT AVAILABLE	NOT AVAILABLE	11-08-2026	

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			20	SUIT FORCS (COMM)/574/2026 TRADEMARKS		11-08-2026	MS SOM FRAGRANCES PVT LTD AND ORS VS MS AKSFA INDUSTRIES PRIVATE LIMITED	Shailen Bhatia(P),	9818558690	advocate.shailenbhatia 89@gmail.com	08-08-2026
			20	SUIT FORCS (COMM)/581/2026 RECOVERY		12-08-2026	DEUTSCHE BANK AG VS MRS GAJRAM SINGH	SURUCHI SURI(P),	9810255518	NOT AVAILABLE	25-07-2026
			20	SUIT FORCS (COMM)/580/2026 TRADEMARKS		12-08-2026	SAHAJ DEEP SINGH SANDHU VS JOHN DOE ASHOK KUMAR AND ORS	Anant Aditya Patro(P),	9650681599	NOT AVAILABLE	04-08-2026
			20	PETITION U/S 9 OF ARBITRATION & ACT	OMP (I) (COMM)/202/2026	13-08-2026	AXIS FINANCE LTD VS GOPINATH K AND ORS	Shikhar Gupta(P),	9999443512	shikharg3010@gmail.c om	06-08-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/179/2026	13-08-2026	KRISHAN PAL SINGH VS JM FINANCIAL SERVICES LTD	Abhay Chitravanshi(P),	NOT AVAILABLE	NOT AVAILABLE	07-08-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/181/2026	13-08-2026	ABEC EXHIBITIONS AND CONFERENCES PVT LTD VS EASY TRIP PLANNERS LIMITED	GOURAV PRASAD(P),	NOT AVAILABLE	NOT AVAILABLE	07-08-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/180/2026	13-08-2026	MS VISHWA BHUMI TECHNOLOIES VS VIZIANAGRAM MSW PVT LTD	Ramesh Babu(P),	9136779744	ramesh.babu9744@gm ail.com	08-08-2026
			20	PETITION U/S 9 OF ARBITRATION & ACT	OMP (I) (COMM)/203/2026	13-08-2026	HERO HOUSING FINANCE LTD VS VINOD NAGPAL AND ANR	VARUN BEDI(P),	9355036999	NOT AVAILABLE	06-08-2026
			20	APPLICATION U/S 151 CPC	Misc DJ/1243/2026	14-08-2026	WAPCOS LTD VS THE DESIGNERS CONSORTIUM	TUSHAR SANNU DAHIYA(P),	9911991166	NOT AVAILABLE	08-08-2026
			20	PETITION U/S 9 OF ARBITRATION & ACT	OMP (I) (COMM)/204/2026	14-08-2026	SUPERWAVE COMMUNICATION AND INFRASOLUTION LTD VS ASHOKA BUILDCON LTD	Sahil Kakkar(P),	7838276040	ADV.SAHILKAKKAR@ GMAIL.COM	11-08-2026

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			20	EXECUTION PETITION	Execution (Comm)/108/2026	17-08-2026	STATE BANK OF INDIA VS VIJENDER	Suchita Dixit(P),	8896932838	agnihotrisuchita@gmail.com	06-08-2026
			20	SUIT FOR RECOVERY	CS (COMM)/588/2026	17-08-2026	HIPPOSTORES TECHNOLOGY PVT LTD VS ANURADHA	Harish Malik(P),	7838855710	malik.harish01@gmail.com	10-08-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/185/2026	18-08-2026	ADARSH BEHL VS MONEYWISE FINANCIAL SERVICES PVT LTD	VARDDAN SUMAN(P),	NOT AVAILABLE	NOT AVAILABLE	09-08-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/186/2026	18-08-2026	DEBASHISHA CHAODHARY VS RAM ANUGRAH NARAYAN	BRIJESH KUMAR SINGH(P),	8090804904	BRIJESHCLC@GMAIL.COM	05-08-2026
			20	SUIT FOR RECOVERY	CS (COMM)/590/2026	19-08-2026	UNION BANK OF INDIA VS JAGDISH KUMAR	Manoj Kumar Mishra(P),	9811155838	NOT AVAILABLE	01-08-2026
			20	SUIT FOR RECOVERY	CS (COMM)/592/2026	19-08-2026	PALLAVI BAJAJ VS VINOD SALUJA	ANUJ HANDA(P),	9873306067	NOT AVAILABLE	10-08-2026
			20	SUIT FOR TRADEMARKS	CS (COMM)/591/2026	19-08-2026	LACOSTE SAS VS ASHOK KUMAR	Shravan Bansal(P),	9810017859	skbansalipr@gmail.com	14-08-2026
			20	SUIT FOR TRADEMARKS	CS (COMM)/593/2026	19-08-2026	MS MEX SWITCHGEARS PVT LTD VS RAMAN PREET KAUR AND ANR	Shailen Bhatia(P),	9818558690	advocate.shailenbhatia89@gmail.com	10-08-2026
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/125/2026	20-08-2026	STELLAR SEARCH AND SELECTION PVT LTD VS RETAILEZ PVT LTD	Neha Yadav(P),	9871638220	NOT AVAILABLE	12-08-2026
			20	SUIT FOR TRADEMARKS	CS (COMM)/603/2026	21-08-2026	MEDIKART HEALTHCARE SYSTEMS PRIVATE LIMITED VS ROHIT MEDICAL SYSTEMS PRIVATE LIMITED	SHRIHAR STRIPATHI(P),	9548888420	advocate.shrihar@gmail.com	10-08-2026

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			20	SUIT RECOVERY	FORCS (COMM)/602/2026	21-08-2026	INDIAN BANK VS GAURAV SAINI	MARIMUTHU P(P),	9555966566	advpmarimuthu@gmail.com	14-08-2026	
			20	SUIT RECOVERY	FORCS (COMM)/613/2026	22-08-2026	INSECTICIDE (INDIA) LTD VS RAJ KUMAR	BINAY SHAKER TIWARI(P),	NOT AVAILABLE	NOT AVAILABLE	20-07-2026	
			20	OBJECTION 34 OF ARBITRATION & CONCILIATION ACT	U/S OMP (COMM)/187/2026	22-08-2026	UNION OF INDIA VS M B RUBBER PVT LTD	Jyoti Advocate(P),	9716978896	DEEP_KISHORE89@Y AHOO.CO.IN	17-08-2026	
			20	SUIT RECOVERY	FORCS (COMM)/614/2026	22-08-2026	STATE BANK OF INDIA VS SURAJ SINGH	AMIT SINGH(P),	891149413	adv.choudharyamit@gmail.com	17-08-2026	
			20	SUIT RECOVERY	FORCS (COMM)/615/2026	22-08-2026	STATE BANK OF INDIA VS DALBEER SO SUBE	AMIT SINGH(P),	891149413	adv.choudharyamit@gmail.com	17-08-2026	
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/126/2026	24-08-2026	MS MALKIT SINGH AND BROS VS UNION OF INDIA	Manveen Dhanjal(P),	9501967525	manveendhanjal@ymail.com	02-08-2026	
			20	OBJECTION 34 OF ARBITRATION & CONCILIATION ACT	U/S OMP (COMM)/189/2026	24-08-2026	RAJESH KUMAR SHARMA VS KOTAK MAHINDRA PRIME LTD	JATIN RAHEJA(P),	9953283177	NOT AVAILABLE	18-08-2026	
			20	SUIT TRADEMARKS	FORCS (COMM)/620/2026	24-08-2026	ANI MEDIA PVT LTD VS HINDUSTANI REPORTER (YOUTUBE CHANNEL) AND ANR	Sidhant Kumar(P),	9873047772	sidhant@sidhantkumar.net	18-08-2026	
			20	PETITION U/S 27 OF ARBITRATION & CONCILIATION ACT	OMP (E) (COMM)/15/2026	24-08-2026	GAGAN KAPOOR VS DYNAMIC KREATION AND ORS	Nimish Chib(P),	9810823566	nimishchib@gmail.com	11-08-2026	
			20	SUIT RECOVERY	FORCS (COMM)/619/2026	24-08-2026	HIPPOSTORES TECHNOLOGY PVT LTD VS PRIYAWARAT GARG	Harish Malik(P),	7838855710	malik.harish01@gmail.com	18-08-2026	

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			20	SECTION 37 OF ARBITRATION & CONCILIATION ACT	ARB A (COMM)/10/2026	25-08-2026	ANKIT MAHESHWARI VS ADDICTIVE LEARNING TECHNOLOGY LIMITED	SARUN KHATRI(P),	9811821180	arunkhatrilawyer@gmail.com	18-08-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	SOMP (COMM)/191/2026	25-08-2026	JAUHARI PRINTERS PVT LTD AND ORS VS SIEMENS FINANCIAL SERVICES PVT LTD	Piyush Sharma(P),	9560914949	piyushsharma3933@gmail.com	19-08-2026
			20	SUIT FOR RECOVERY	FORCS (COMM)/631/2026	31-08-2026	MS MAHADEV ENTERPRISES VS MS ISHWAR WIRE ROPE INDUSTRY THROUGH ITS PARTNERS	JAGRITI JAIN(P),	8007218437	jagritijain95@gmail.com	11-08-2026
			20	EXECUTION PETITION	Execution (Comm)/118/2026	31-08-2026	STATE BANK OF INDIA VS MOHAN	Suchita Dixit(P),	8896932838	agnihotrisuchita@gmail.com	21-08-2026
			20	EXECUTION PETITION	Execution (Comm)/117/2026	31-08-2026	STATE BANK OF INDIA VS HARISH CHANDER SHARMA	Suchita Dixit(P),	8896932838	agnihotrisuchita@gmail.com	21-08-2026
			20	SUIT FOR RECOVERY	FORCS (COMM)/632/2026	31-08-2026	STATE BANK OF INDIA VS GANESH M	Suchita Dixit(P),	8896932838	agnihotrisuchita@gmail.com	21-08-2026
			20	PETITION U/S 27 OF ARBITRATION & CONCILIATION ACT	OMP (E) (COMM)/16/2026	31-08-2026	FICCI RESEARCH AND ANALYSIS CENTRE VS STATE OF UTTRAKHAND AND ORS	NEHA JAIN(P),	9871480886	NOT AVAILABLE	18-08-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	SOMP (COMM)/194/2026	31-08-2026	MONOJ KUMAR VS IDFC FIRST BANK LIMITED	Ravi Kumar(P),	9891164680	chaudharyravikumar304@gmail.com	13-08-2026
			20	PETITION U/S 9 OF ARBITRATION & ACT	OMP (I) (COMM)/218/2026	31-08-2026	HERO HOUSING FINANCE LTD VS ASHOK KUMAR AND ORS	VARUN BEDI(P),	9355036999	NOT AVAILABLE	14-08-2026
			20	SUIT FOR RECOVERY	FORCS (COMM)/630/2026	31-08-2026	SHYAM SPECTRA PVT LTD VS STAYABODE VENTURES PVT LTD AND ORS	Surendra Kumar(P),	9990416778	Surendramali88@gmail.com	15-08-2026

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			20	PETITION U/S 9 OF ARBITRATION & ACT	OMP (I) (COMM)/219/2026	31-08-2026	HERO HOUSING FINANCE LTD VS PAWAN KUMAR GUPTA AND ANR	VARUN BEDI(P),	9355036999	NOT AVAILABLE	14-08-2026	
23	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH	12, New Block-I	Court Commercial Suit	Civil CS (COMM)/439/2026	46238	Trustshield Pay technology Pvt Ltd Vs Prachi Telecom	NANDKISHOR E(P),	9582869064	Not on record	03.08.2026	
			12, New Block-I	Court Execution Petition	Civil Execution (Comm)/133/2026	46238	CANARA BANK Vs UNITY CABLE COMPONICS A PARTNERSHIP FIRM THROUGH ITS PARTNERS MRS ASHA BISWAS MRS VIMAL	ERITU MISHRA(P),	9873706792	ritumishra.advocate@gmail.com	03.08.2026	
			12, New Block-I	Court Commercial Suit	Civil CS (COMM)/445/2026	46240	MINDLOOM CREATIONS LLP Vs GLAMANAND ENTERTAINMENT PVT LTD	PARDEEP KUMAR MANDAL(P),	9953235339	nitin@lexlabs.xyz	05.08.2026	
			12, New Block-I	Court Commercial Suit	Civil CS (COMM)/444/2026	46240	Ms Same Air Systems Through Its Partner Vs Ms Shivay Projects Shivay Projects Solution Pvt Ltd Through Its Partner Director	AMIT MISHRA(P),	9990175338	amitm8573@gmail.com	05.08.2026	
			12, New Block-I	Court Commercial Suit	Civil CS (COMM)/446/2026	46240	OHN INFRASTRUCTURE PRIVATE LIMITED Vs TULSIANIKUMAR CONSTRUCTIONS AND DEVELOPERS PRIVATE LIMITED	amarendra kumar dubey(P),	9599801188	globalvisionlawoffice@gmail.com	05.08.2026	
			12, New Block-I	Court Execution Petition	Civil Execution (Comm)/135/2026	46242	MS SUPERFLY PRODUCTIONS Vs MS DURA PLAST	Anit Kumar Sinha(P),	7011981417	anitkumarsinha.adv@gmail.com	07.08.2026	
			12, New Block-I	Court Arbitration & Conciliation Act	OMP (I) (COMM)/2500/2026	46244	IDFC FIRST BANK LTD Vs MOHAMMAD SHANU PATHAN	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	08.08.2026	
			12, New Block-I	Court Arbitration & Conciliation Act	OMP (I) (COMM)/2501/2026	46244	IDFC FIRST BANK LTD Vs MONU SINGH	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	08.08.2026	
			12, New Block-I	Court Commercial Suit	Civil CS (COMM)/450/2026	46244	RESSEAUx TECH PVT LTD Vs TIMEZ CARE SERVICES PVT LTD ORS	Aasheesh Gupta(P),	Not on record	kgconsorsllp@gmail.com	08.08.2026	
			12, New Block-I	Court Arbitration & Conciliation Act	OMP (I) (COMM)/2502/2026	46244	IDFC FIRST BANK LTD Vs GAGAN TYAGI	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	08.08.2026	
			12, New Block-I	Court Commercial Suit	Civil CS (COMM)/451/2026	46245	Ms Ajay Paints Hardware Store Vs Ms Nav Metals	Dharamdev Singh(P),	7428280795	jouharadeeb228@gmail.com	10.08.2026	
			12, New Block-I	Court Arbitration & Conciliation Act	OMP (I) (COMM)/2508/2026	46246	Cnh Industrial Capital India Pvt Ltd Vs JASVIR KAUR 112657	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	11.08.2026	
			12, New Block-I	Court Commercial Suit	Civil CS (COMM)/455/2026	46246	Ms Digilab Bio Analytical Instruments Pvt Ltd Vs Ms Medinza Biotech	Anupam Dwivedi(P),	9891629964	anupamadvsc@gmail.com	11.08.2026	

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			12, New Court Block-I	Execution Petition	Execution (Comm)/141/2026	46246	MS ONKAR INVESTMENTS PVT LTD Vs SUNITA GULLAIYA AND ORS	TRISHABH GUPTA(P),	8586834657	trishabhgupta.office@g mail.com	11.08.2026	
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/2509/2026	46246	Fingrow Capital Private Limited Vs GURU ARJAN INDUSTRIES THROUGH ITS PROP SARABJEET KAUR AND ORS	JITENDRA KUMAR SINGH(P),	9911354578	jkschauhan@rediffmail. com	11.08.2026	
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/457/2026	46248	STATE BANK OF INDIA Vs Ganesh Pandurang Gandarde	Navruti ojha(P),	8376043196	navrutityagi@gmail.co m	13.08.2026	
			12, New Court Block-I	Execution Petition	Execution (Comm)/143/2026	46251	AKNA MEDICAL PRIVATE LIMITED Vs CENTRAL WAREHOUSING CORPORATION	NITESH KUMAR(P),	8595023249	legal@indialawpartners .com	14.08.2026	
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/2518/2026	46252	IDFC FIRST BANK LTD Vs SHWETA MALHOTRA	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal. com	17.08.2026	
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/2520/2026	46252	IDFC FIRST BANK LTD Vs SHADAB SHAMSHUL ISLAM	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal. com	17.08.2026	
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/2517/2026	46252	IDFC FIRST BANK LTD Vs SACHIN KUMAR	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal. com	17.08.2026	
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/2521/2026	46252	IDFC FIRST BANK LTD Vs AMARJEET OM PRAKASH	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal. com	17.08.2026	
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/462/2026	46252	Sagar Ratna Restaurants Private Limited Vs AGARWAL HOTEL AND RESTAURANTS	AMAN VASISTH(P),	8233119499	vashisth.lex@gmail.co m	17.08.2026	
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/2519/2026	46252	IDFC FIRST BANK LTD Vs ANKUSH JAIN	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal. com	17.08.2026	
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/470/2026	46253	VIRENDER KUMAR Vs SHANTI DEVELOPERS	Pea Pankaj(P),	9810024127	pankaj24127@yahoo.co m	19.08.2026	
			12, New Court Block-I	Execution Petition	Execution (Comm)/146/2026	46253	Akna Medical Private Limited Vs Central Warehousing Corporation	Dharamdev Singh(P),	8595023249	legal@indialawpartners .com	19.08.2026	
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/469/2026	46253	Principle Security and Allied Services Ltd Vs Dynamic Aura LLP	DR BIRANCHI KUMAR DASH(P),	9810180465	drbkdash@gmail.com	19.08.2026	
			12, New Court Block-I	Execution Petition	Execution (Comm)/148/2026	46255	AICA Laminates India Pvt Ltd Vs Prabhu Projects India	Aditya Prakash Arora(P),	9953744141	aditya.jadelex@gmail.c om	20.08.2026	
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/474/2026	46255	Rohde and Schwarz India Private Limited Vs Mobile Hospital Designers and Developers India Private Limited	Awanish Srivastava(P),	987333448	awanish@nakslaw.com	20.08.2026	

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			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/473/2026	46255	Veerji Restaurant Private Limited Vs Mr Chirag	Bindra Rana(P),	9818202368	litigation@ssrana.com	20.08.2026	
			12, New Court Block-I	Arbitration Conciliation Act	& OMP (I) (COMM)/2556/2026	46256	IDFC FIRST BANK LTD Vs MANOJ KUMAR DIXIT	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal. com	21.08.2026	
			12, New Court Block-I	Arbitration Conciliation Act	& OMP (I) (COMM)/2552/2026	46256	IDFC FIRST BANK LTD Vs HIMANSHU SURESH	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal. com	21.08.2026	
			12, New Court Block-I	Arbitration Conciliation Act	& OMP (I) (COMM)/2553/2026	46256	IDFC FIRST BANK LTD Vs ASLAM FUL	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal. com	21.08.2026	
			12, New Court Block-I	Arbitration Conciliation Act	& OMP (I) (COMM)/2554/2026	46256	RBL Bank Ltd Vs SUNERA RAHIL GODHAVIYA	Naved Azam(P),	9968363291	naved.azam@gmail.co m	21.08.2026	
			12, New Court Block-I	Arbitration Conciliation Act	& OMP (I) (COMM)/2555/2026	46256	RBL Bank Ltd Vs PUROHIT BHAUTIK MANIDHKUMAR	Naved Azam(P),	9968363291	naved.azam@gmail.co m	21.08.2026	
			12, New Court Block-I	Arbitration Conciliation Act	& OMP (I) (COMM)/2551/2026	46256	RBL Bank Ltd Vs DIVYESH SAVJIBHAI KHENI	Naved Azam(P),	9968363291	naved.azam@gmail.co m	21.08.2026	
			12, New Court Block-I	Arbitration Conciliation Act	& OMP (I) (COMM)/2549/2026	46256	RBL Bank Ltd Vs RAJESH LAXMANRAO HAJARE	Naved Azam(P),	9968363291	naved.azam@gmail.co m	21.08.2026	
			12, New Court Block-I	Arbitration Conciliation Act	& OMP (I) (COMM)/2550/2026	46256	RBL Bank Ltd Vs SAGARKUMAR RAMESHBHAI BORAD	Naved Azam(P),	9968363291	naved.azam@gmail.co m	21.08.2026	
			12, New Court Block-I	Arbitration Conciliation Act	& OMP (I) (COMM)/2548/2026	46256	RBL Bank Ltd Vs NADEEM KHAN	Naved Azam(P),	9968363291	naved.azam@gmail.co m	21.08.2026	
			12, New Court Block-I	Arbitration Conciliation Act	& OMP (I) (COMM)/2547/2026	46256	RBL Bank Ltd Vs DANISH KAPOOR	Naved Azam(P),	9968363291	naved.azam@gmail.co m	21.08.2026	
			12, New Court Block-I	Arbitration Conciliation Act	& OMP (I) (COMM)/2546/2026	46256	PIRAMAL FINANCE LTD Vs Ravi Singh	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates @gmail.com	21.08.2026	
			12, New Court Block-I	Arbitration Conciliation Act	& OMP (I) (COMM)/2600/2026	(I) 46263	IDFC FIRST BANK LTD Vs POONAM ANIL	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal. com	25.08.2026	
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/478/2026	46258	M S OFB Tech Ltd Vs M S SUPERIOR ENTERPRISES	Sameer Abhyankar(P),	9953328394	contact@innovatuslaw.i n	22.08.2026	
			12, New Court Block-I	Arbitration Conciliation Act	& OMP (I) (COMM)/2584/2026	46259	IDFC FIRST BANK LTD Vs SAGAR SABHARWAL	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal. com	24.08.2026	

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			12, New Court Block-I	Arbitration Conciliation Act	&OMP (I) (COMM)/2585/2026	46259	IDFC FIRST BANK LTD Vs SUNNY AHUJA	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal. com	24.08.2026
			12, New Court Block-I	Arbitration Conciliation Act	&OMP (I) (COMM)/2586/2026	46259	AXIS BANK LTD Vs SABIR SO JAIKAM	avinash kumar(P),	011-41513189	avinash.adv@gmail.co m	24.08.2026
			12, New Court Block-I	Arbitration Conciliation Act	&OMP (I) (COMM)/2587/2026	46259	IDFC FIRST BANK LTD Vs DHANKAR TRANSPORT	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal. com	24.08.2026
			12, New Court Block-I	Arbitration Conciliation Act	&OMP (I) (COMM)/2583/2026	46259	RBL Bank Ltd Vs MAHESH SANTOSH DANGE	Naved Azam(P),	9968363291	naved.azam@gmail.co m	24.08.2026
			12, New Court Block-I	Arbitration Conciliation Act	&OMP (I) (COMM)/2601/2026	46263	IDFC FIRST BANK LTD Vs HARSHARAN KAUR	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal. com	25.08.2026
			12, New Court Block-I	Arbitration Conciliation Act	&OMP (I) (COMM)/2614/2026	46265	IDFC FIRST BANK LTD Vs URMILA ASHOK	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal. com	29.08.2026
			12, New Court Block-I	Arbitration Conciliation Act	&OMP (I) (COMM)/2615/2026	46265	IDFC FIRST BANK LTD Vs SUKHDEV SINGH	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal. com	29.08.2026
			12, New Court Block-I	Arbitration Conciliation Act	&OMP (I) (COMM)/2613/2026	46265	IDFC FIRST BANK LTD Vs SOMNATH TIWARI	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal. com	29.08.2026
			12, New Court Block-I	Arbitration Conciliation Act	&OMP (I) (COMM)/2612/2026	46265	IDFC FIRST BANK LTD Vs ARVIND KUMAR	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal. com	29.08.2026
			12, New Court Block-I	Arbitration Conciliation Act	&OMP (I) (COMM)/2611/2026	46265	IDFC FIRST BANK LTD Vs DINESH KUMAR	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal. com	29.08.2026
			12, New Court Block-I	Arbitration Conciliation Act	&OMP (I) (COMM)/2610/2026	46265	IDFC FIRST BANK LTD Vs RAJIVE KUMAR	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal. com	29.08.2026
			12, New Court Block-I	Arbitration Conciliation Act	&OMP (I) (COMM)/2607/2026	46265	IDFC FIRST BANK LTD Vs DIMPLE GUPTA	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal. com	29.08.2026
			12, New Court Block-I	Arbitration Conciliation Act	&OMP (I) (COMM)/2608/2026	(I)46265	IDFC FIRST BANK LTD Vs BALBIR SINGH	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal. com	29.08.2026
			12, New Court Block-I	Arbitration Conciliation Act	&OMP (I) (COMM)/2609/2026	(I)46265	IDFC FIRST BANK LTD Vs UPDESH NEM	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal. com	29.08.2026
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT	SOUTH	6, New Court Block-I	Commercial	CS (COMM) 436/2026	01.08.2026	M/S PREPONE LOGISTRIC & TRANSPORTATION VS PRATEEK CHOUDHARY, PROPRIETOR	MANISH CHINTALE	9873481432	MANU.CHINTALE@G MAIL.COM	27.07.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	E-
	JUDGE(COMMERCI AL COURT)		6, New Court Block-I	Commercial	OMP (I) (COMM) 2432/2026	01.08.2026	AXIS BANK LTD VS MAZHAR ALI	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLE GAL.COM	07.07.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2433/2026	01.08.2026	AXIS BANK LTD VS CHASFEED AHMAD	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLE GAL.COM	07.07.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2434/2026	01.08.2026	AXIS BANK LTD VS IQBAL SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLE GAL.COM	07.07.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2435/2026	01.08.2026	KOTAK MAHINDRA BANK LTD VS MANISH BANSAL	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@ GMAIL.COM	09.07.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2436/2026	01.08.2026	AXIS BANK LTD VS GAURAV SINGH	SUNITA SINGH	9871040589	INDOLEXLAW@GMAI L.COM	28.07.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2437/2026	01.08.2026	AXIS BANK LTD VS AFSHAN AHMAD	SUNITA SINGH	9871040589	INDOLEXLAW@GMAI L.COM	29.07.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2438/2026	01.08.2026	AXIS BANK LTD VS CHHATRA PAL	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLE GAL.COM	05.08.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2439/2026	01.08.2026	KOTAK MAHINDRA BANK LTD VS A TO Z LOGISTIC SOLUTION	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@ GMAIL.COM	18.08.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2440/2026	01.08.2026	KOTAK MAHINDRA BANK LTD VS SASHIV ENGINEERS & CONTRACTORS	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@ GMAIL.COM	18.08.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2441/2026	01.08.2026	IDFC FIRST BANK LTD VS SUNIL KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLE GAL.COM	18.08.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2442/2026	01.08.2026	AXIS BANK LTD VS GULBIR PAL	RAHUL CHAUHAN	9971891788	INFO@AUALEGAL.CO M	18.08.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2443/2026	01.08.2026	IDFC FIRST BANK LTD VS SHASHIKANT SHARMA	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLE GAL.COM	20.08.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2444/2026	01.08.2026	IDFC FIRST BANK LTD VS MAN SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLE GAL.COM	20.08.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2445/2026	01.08.2026	IDFC FIRST BANK LTD VS ANIL CHAUHAN	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLE GAL.COM	20.08.2025	
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2446/2026	01.08.2026	KOTAK MAHINDRA BANK LTD VS CHANDEL TRADERS	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@ GMAIL.COM	20.08.2025	

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			6, New Court Block-I	Commercial	OMP (I) (COMM) 2447/2026	01.08.2026	KOTAK MAHINDRA BANK LTD VS J K BUILDERS	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@ GMAIL.COM	20.08.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2448/2026	01.08.2026	KOTAK MAHINDRA BANK LTD VS MO SAKIB	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@ GMAIL.COM	29.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2449/2026	01.08.2026	KOTAK MAHINDRA BANK LTD VS CHAUDHARY RAMAN	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@ GMAIL.COM	04.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2450/2026	01.08.2026	KOTAK MAHINDRA BANK LTD VS MUKESH YADAV	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@ GMAIL.COM	06.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2451/2026	01.08.2026	KOTAK MAHINDRA BANK LTD VS ARSHAD	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@ GMAIL.COM	14.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2452/2026	01.08.2026	YES BANK LTD VS SUBHASH KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLE GAL.COM	21.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2453/2026	01.08.2026	KOTAK MAHINDRA BANK LTD VS RAHMAT ALI	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@ GMAIL.COM	28.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2454/2026	01.08.2026	KOTAK MAHINDRA BANK LTD VS JANTA TRANSPORT	MAYANK MAHAJAN	9873347330	MAYANK_MAHAJANo 5@YAHOO.COM	28.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2455/2026	01.08.2026	IDFC FIRST BANK LTD VS MOHAMMAD ARIF	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLE GAL.COM	20.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2456/2026	01.08.2026	IDFC FIRST BANK LTD VS ACHINT KAUR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLE GAL.COM	20.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2457/2026	01.08.2026	AXIS BANK LTD VS SHRIN RAMSINGH	NIRAJ KUMAR	9811306559	NIRAJKUMAR1976@G MAIL.COM	30.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2458/2026	01.08.2026	TOYOTA FINANCIAL SERVICES INDIA LTD VS HERANDRA SINGH	RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@ GMAIL.COM	30.07.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2465/2026	03.08.2026	AXIS BANK LTD VS PANKAJ YADAV	RAHUL CHAUHAN	9971891788	INFO@AUALEGAL.CO M	15.01.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2466/2026	03.08.2026	AXIS BANK LTD VS SUKHVINDER SINGH	RAHUL CHAUHAN	9971891788	INFO@AUALEGAL.CO M	17.01.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2467/2026	03.08.2026	AXIS BANK LTD VS MAMTA DEVI	RAHUL CHAUHAN	9971891788	INFO@AUALEGAL.CO M	17.01.2026

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			6, New Block-I	Court	Commercial	OMP (I) (COMM) 2468/2026	03.08.2026	KOTAK MAHINDRA BANK LTD VS SANGEETA TIWARI	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@ GMAIL.COM	29.01.2026
			6, New Block-I	Court	Commercial	OMP (I) (COMM) 2469/2026	03.08.2026	AXIS BANK LTD VS ASHOK KUMAR	SUNITA SINGH	9871040589	INDOLESRAW@GMAI L.COM	17.02.2026
			6, New Block-I	Court	Commercial	OMP (I) (COMM) 2470/2026	03.08.2026	AXIS BANK LTD VS RAGHIB RAZA	AVINASH KUMAR	1141513189	AVINASH.ADV@GMAI L.COM	19.02.2026
			6, New Block-I	Court	Commercial	OMP (I) (COMM) 2471/2026	03.08.2026	AXIS BANK LTD VS VIVEK SHARMA	ASHISH GUPTA	9999183119	ANUJ@AGCPARTNER S.CO.IN	27.02.2026
			6, New Block-I	Court	Commercial	OMP (I) (COMM) 2472/2026	03.08.2026	KOTAK MAHINDRA BANK LTD VS SASHIV ENGINEERS & CONTRACTORS	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@ GMAIL.COM	04.07.2025
			6, New Block-I	Court	Commercial	OMP (I) (COMM) 2473/2026	03.08.2026	YES BANK LTD VS HINDUSTAN LOGISTIC INDIA	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLE GAL.COM	04.07.2025
			6, New Block-I	Court	Commercial	OMP (I) (COMM) 2474/2026	03.08.2026	YES BANK LTD VS MAMTA CHAUDHARY	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLE GAL.COM	04.07.2025
			6, New Block-I	Court	Commercial	OMP (I) (COMM) 2475/2026	03.08.2026	KOTAK MAHINDRA BANK LTD VS NARESH S	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@ GMAIL.COM	05.07.2025
			6, New Block-I	Court	Commercial	OMP (I) (COMM) 2476/2026	03.08.2026	AXIS BANK LTD VS GURUDEEP SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLE GAL.COM	07.07.2025
			6, New Block-I	Court	Commercial	OMP (I) (COMM) 2477/2026	03.08.2026	KOTAK MAHINDRA BANK LTD VS ANEESH MAVI	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@ GMAIL.COM	09.07.2025
			6, New Block-I	Court	Commercial	OMP (I) (COMM) 2478/2026	03.08.2026	KOTAK MAHINDRA BANK LTD VS CHANDEL TRADERS	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@ GMAIL.COM	09.07.2025
			6, New Block-I	Court	Commercial	OMP (I) (COMM) 2479/2026	03.08.2026	KOTAK MAHINDRA BANK LTD VS SAHIL KHATRI	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@ GMAIL.COM	09.07.2025
			6, New Block-I	Court	Commercial	OMP (I) (COMM) 2480/2026	03.08.2026	KOTAK MAHINDRA BANK LTD VS PRASHANT KUMAR	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@ GMAIL.COM	09.07.2025
			6, New Block-I	Court	Commercial	OMP (I) (COMM) 2481/2026	03.08.2026	KOTAK MAHINDRA BANK LTD VS VEER TRADING COMPANY	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@ GMAIL.COM	09.07.2025
			6, New Block-I	Court	Commercial	OMP (I) (COMM) 2482/2026	03.08.2026	KOTAK MAHINDRA BANK LTD VS SASHIV ENGINEERS & CONTRACTORS	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@ GMAIL.COM	09.07.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	E-
			6, New Block-I	CourtCommercial	OMP (I) (COMM) 2483/2026	03.08.2026	AXIS BANK LTD VS RAJ KUMAR	NIRAJ KUMAR	9811306559	NIRAJKUMAR1976@GMAIL.COM	09.07.2025	
			6, New Block-I	CourtCommercial	OMP (I) (COMM) 2484/2026	03.08.2026	AXIS BANK VS VIPIN SHARMA	SHOBHA GUPTA	9811192158	SRSHOBHAGUPTA@GMAIL.COM	10.07.2025	
			6, New Block-I	CourtCommercial	OMP (I) (COMM) 2485/2026	03.08.2026	AXIS BANK VS KARMVEER SINGH	SHOBHA GUPTA	9811192158	SRSHOBHAGUPTA@GMAIL.COM	10.07.2025	
			6, New Block-I	CourtCommercial	OMP (I) (COMM) 2486/2026	03.08.2026	KOTAK MAHINDRA BANK LTD VS MANPREET SINGH KOHLI	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	15.07.2025	
			6, New Block-I	CourtCommercial	OMP (I) (COMM) 2487/2026	03.08.2026	KOTAK MAHINDRA BANK LTD VS J K BUILDERS	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	15.07.2025	
			6, New Block-I	CourtCommercial	OMP (I) (COMM) 2488/2026	03.08.2026	KOTAK MAHINDRA BANK LTD VS A TO Z LOGISTIC SOLUTION	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	21.08.2025	
			6, New Block-I	CourtCommercial	OMP (I) (COMM) 2489/2026	03.08.2026	KOTAK MAHINDRA BANK LTD VS A TO Z LOGISTIC SOLUTION	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	21.08.2025	
			6, New Block-I	CourtCommercial	OMP (I) (COMM) 2490/2026	03.08.2026	CNH INDUSTRIAL CAPITAL PVT LTD VS OMBIR RAM SWARUP	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	23.08.2025	
			6, New Block-I	CourtCommercial	OMP (I) (COMM) 2491/2026	03.08.2026	AXIS BANK LTD VS KAPIL	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	25.08.2025	
			6, New Block-I	CourtCommercial	OMP (I) (COMM) 2492/2026	03.08.2026	CNH INDUSTRIAL CAPITAL VS PK PRADHAN	SAGAR AGGARWAL	9266434371	LEGAL12@ARENESSLAW.COM	26.08.2025	
			6, New Block-I	CourtCommercial	OMP (I) (COMM) 2493/2026	03.08.2026	CNH INDUSTRIAL CAPITAL PVT LTD VS INDERBHAN CHIRANJILAL	TRAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	27.08.2025	
			6, New Block-I	CourtCommercial	OMP (I) (COMM) 2494/2026	03.08.2026	AXIS BANK VS ANUJ VERMA	SHOBHA GUPTA	9811192158	SRSHOBHAGUPTA@GMAIL.COM	09.09.2025	
			6, New Block-I	CourtCommercial	OMP (I) (COMM) 2495/2026	03.08.2026	AXIS BANK VS SHUAIB KHAN	SHOBHA GUPTA	9811192158	SRSHOBHAGUPTA@GMAIL.COM	09.09.2025	
			6, New Block-I	CourtCommercial	OMP (I) (COMM) 2496/2026	03.08.2026	AXIS BANK LTD VS MAWAI TEMPO	RAHUL CHAUHAN	9971891788	INFO@AUALEGAL.COM	15.01.2026	
			6, New Block-I	CourtCommercial	OMP (I) (COMM) 2497/2026	03.08.2026	AXIS BANK LTD VS DAULTI	RAHUL CHAUHAN	9971891788	INFO@AUALEGAL.COM	10.02.2026	

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			6, New Court Block-I	Commercial	OMP (I) (COMM) 2498/2026	03.08.2026	KOTAK MAHINDRA BANK LTD VS J K BUILDERS	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@ GMAIL.COM	04.07.2025
	SH. SAURABH KULSHRESHTHA, DISTRICT JUDGE, COMMERCIAL COURT		6, New Court Block-I	Commercial	CS (COMM) 440/2026	04.08.2026	MADAN GOYAL VS REENKU SINGH	SUNIL KUMAR	9818256885	SNLKMR588@GMAIL. COM	24.07.2026
			6, New Court Block-I	Commercial	ARBN A (COMM) 2/2026	04.08.2026	RAJRANI STEEL CASTING PVT LTD VS GODREJ FINANCE LTD	PURUSHOTTA KUMAR JHA	9971291939	MAIL@AGNEYLEGAL. IN	29.07.2026
			6, New Court Block-I	Commercial	CS (COMM) 443/2026	05.08.2026	CORONA REMEDIES LTD VS NOBEL HYGIENE PVT LTD & ORS	VIKAS KHERA	7834897828	INFO@LEXFORS.COM	04.08.2026
			6, New Court Block-I	Commercial	MISC DJ 532/2026	06.08.2026	HITESH VERMA VS NAYATI HEALTHCARE & RESEARCH NCR PVT LTD	SIMARPAL SINGH SAWHNEY	9818999665	OFFICE@GRSCHAMB ERS.ORG	06.08.2026
			6, New Court Block-I	Commercial	CS (COMM) 454/2026	12.08.2026	FIRST IMPRESSIONS VS CHRONICLE PUBLICATIONS	SACHIN DHAMIJA	9971755433	INFO@LEGALTEAMI NDIA.COM	06.08.2026
			6, New Court Block-I	Commercial	CS (COMM) 456/2026	13.08.2026	NIPPON EXPRESS (INDIA) PVT LTD VS SUNIL HEALTHCARE LTD	IAPOORV KHATOR	8287041819	KHATORAPOORV@G MAIL.COM	04.08.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2510/2026	13.08.2026	IFFCO KISAN FINANCE LTD VS RAHUL MISHRA	ASHISH KUMAR GUPTA	9999183119	ASHISH@AGCPARTN ERS.CO.IN	08.04.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2511/2026	13.08.2026	IDFC FIRST BANK LTD VS RAJAN KAPOOR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLE GAL.COM	01.04.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2513/2026	14.08.2026	IDFC FIRST BANK LTD VS MAYANK GUPTA	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLE GAL.COM	15.06.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2514/2026	14.08.2026	CNH INDUSTRIAL CAPITAL VS DEEPAK CONSTRUCTION COMPANY	RAJESH JANGRA	9958726491	JANGRAADVOCATE@ GMAIL.COM	23.05.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2515/2026	14.08.2026	YES BANK LTD VS KAMAL GULIA	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLE GAL.COM	12.05.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2516/2026	14.08.2026	CNH INDUSTRIAL CAPITAL VS RAM	RAJESH JANGRA	9958726491	JANGRAADVOCATE@ GMAIL.COM	28.04.2026
			6, New Court Block-I	Commercial	EX. COMM AWARD BY ARB COMM 86/2026	14.08.2026	SARANSH GUPTA VS M/S ATUL CONSTRUCTION	SAURABH KARAN	8527022200	OFFICE@SMKPARTN ERS.IN	12.08.2026
			6, New Court Block-I	Commercial	CS (COMM) 461/2026	17.08.2026	SMALL FARMERS AGRIBUSINESS CONSORTITUM VS M/S PB AGRO INDUSTRIES	SDR PURAN CHAND	7042286270	ADVDRPC1948@GMAI L.COM	11.08.2026

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			6, New Block-I	Court	Commercial	CS (COMM) 465/2026	18.08.2026	APPY PIE LLP VS MONGO DB INC	RAJ KUMAR	9958031223	RAJAADVOCATE1985@GMAIL.COM	13.08.2026
			6, New Block-I	Court	Commercial	CS (COMM) 466/2026	18.08.2026	GOURAV & ORS VS VIVEK	AJAY JANGRA	9990154858	AJAYJ2483@GMAIL.COM	17.08.2026
			6, New Block-I	Court	Commercial	OMP (I) (COMM) 2527/2026	19.08.2026	IDFC FIRST BANK LTD VS PANKAJ MAHESH	SANJEEV PATHAK	9717028845	LITIGATION@SRCSEAL.COM	14.08.2026
			6, New Block-I	Court	Commercial	OMP (I) (COMM) 2528/2026	19.08.2026	IDFC FIRST BANK LTD VS GAURAV SAHNI	SANJEEV PATHAK	9717028845	LITIGATION@SRCSEAL.COM	14.08.2026
			6, New Block-I	Court	Commercial	OMP (I) (COMM) 2529/2026	19.08.2026	IDFC FIRST BANK LTD VS SURESH KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSEAL.COM	14.08.2026
			6, New Block-I	Court	Commercial	OMP (I) (COMM) 2530/2026	19.08.2026	IDFC FIRST BANK LTD VS ROBIN SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCSEAL.COM	14.08.2026
			6, New Block-I	Court	Commercial	OMP (I) (COMM) 2531/2026	19.08.2026	IDFC FIRST BANK LTD VS MOHIT LUTHRA	SANJEEV PATHAK	9717028845	LITIGATION@SRCSEAL.COM	14.08.2026
			6, New Block-I	Court	Commercial	OMP (I) (COMM) 2532/2026	19.08.2026	IDFC FIRST BANK LTD VS VIKKI PHOOL	SANJEEV PATHAK	9717028845	LITIGATION@SRCSEAL.COM	14.08.2026
			6, New Block-I	Court	Commercial	CS (COMM) 471/2026	19.08.2026	AYUDHI LAL MANDAL VS SELATO HOMES & ORS	NISHANT GAUR	9893762825	GKLAWFIRM37@GMAIL.COM	18.08.2026
			6, New Block-I	Court	Commercial	OMP (I) (COMM) 2539/2026	20.08.2026	IDFC FIRST BANK LTD VS AMIT RAJESH KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSEAL.COM	14.08.2026
			6, New Block-I	Court	Commercial	OMP (I) (COMM) 2540/2026	20.08.2026	IDFC FIRST BANK LTD VS ABDUL HASEEB	SANJEEV PATHAK	9717028845	LITIGATION@SRCSEAL.COM	14.08.2026
			6, New Block-I	Court	Commercial	OMP (I) (COMM) 2541/2026	20.08.2026	IDFC FIRST BANK LTD VS PAWAN JAI	SANJEEV PATHAK	9717028845	LITIGATION@SRCSEAL.COM	14.08.2026
			6, New Block-I	Court	Commercial	OMP (I) (COMM) 2542/2026	20.08.2026	IDFC FIRST BANK LTD VS SONU MAHENDER	SANJEEV PATHAK	9717028845	LITIGATION@SRCSEAL.COM	14.08.2026
			6, New Block-I	Court	Commercial	OMP (I) (COMM) 2543/2026	20.08.2026	IDFC FIRST BANK LTD VS NARENDER SUDHA SISODIA	SANJEEV PATHAK	9717028845	LITIGATION@SRCSEAL.COM	14.08.2026
			6, New Block-I	Court	Commercial	OMP (I) (COMM) 2544/2026	20.08.2026	IDFC FIRST BANK LTD VS PANKAJ BISHT	SANJEEV PATHAK	9717028845	LITIGATION@SRCSEAL.COM	14.08.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			6, New Court Block-I	Commercial	CS (COMM) 472/2026	20.08.2026	STATE BANK OF INDIA VS SACHIN	SALEHA HAIDAR	9993817806	SALEHAHAI@GMAIL. COM	21.07.2026
			6, New Court Block-I	Commercial	CS (COMM) 479/2026	24.08.2026	PUNJAB NATIONAL BANK VS DEEPAK SHARMA	INDRA NARAIN	9311824970	ASSOCIATENARAYAN 29@GMAIL.COM	20.08.2026
			6, New Court Block-I	Commercial	oMP (I) (COMM) 2572/2026	24.08.2026	YES BANK LTD VS SURESH SHYAM LAL	SANJEEV PATHAK	9717028845	LITIGATION@SRC SLE GAL.COM	21.08.2026
			6, New Court Block-I	Commercial	oMP (I) (COMM) 2573/2026	24.08.2026	IDFC FIRST BANK LTD VS DEO BHUSHAN SHARMA	SANJEEV PATHAK	9717028845	LITIGATION@SRC SLE GAL.COM	21.08.2026
			6, New Court Block-I	Commercial	oMP (I) (COMM) 2574/2026	24.08.2026	IDFC FIRST BANK LTD VS DHANKAR TRANSPORT COMPANY	SANJEEV PATHAK	9717028845	LITIGATION@SRC SLE GAL.COM	21.08.2026
			6, New Court Block-I	Commercial	oMP (I) (COMM) 2569/2026	24.08.2026	RBL BANK LTD VS JADAV WASIM MUSTAK	NAVED AZAM	9968363291	NAVED.AZAM@YMAI L.COM	20.08.2026
			6, New Court Block-I	Commercial	oMP (I) (COMM) 2570/2026	24.08.2026	RBL BANK LTD VS SYED WASEEMUDDIN	NAVED AZAM	9968363291	NAVED.AZAM@YMAI L.COM	20.08.2026
			6, New Court Block-I	Commercial	oMP (I) (COMM) 2571/2026	24.08.2026	RBL BANK LTD VS NANDINI	NAVED AZAM	9968363291	NAVED.AZAM@YMAI L.COM	20.08.2026
			6, New Court Block-I	Commercial	CS (COMM) 484/2026	25.08.2026	STATE BANK OF INDIA VS MOKHATAR MAHTO	RANI BHARDWAJ	9643680913	RBHARDWAJASSOCIA TE@GMAIL.COM	21.08.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2588/2026	25.08.2026	RBL BANK LTD VS PANSURIYA SAVAN	NAVED AZAM	9968363291	NAVED.AZAM@YMAI L.COM	21.08.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2589/2026	25.08.2026	RBL BANK LTD VS PATHAN JAVED KHAN	NAVED AZAM	9968363291	NAVED.AZAM@YMAI L.COM	21.08.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2590/2026	25.08.2026	RBL BANK LTD VS NAVEEN KUMAR	NAVED AZAM	9968363291	NAVED.AZAM@YMAI L.COM	21.08.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2591/2026	25.08.2026	IDFC FIRST BANK LTD VS DINESH KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRC SLE GAL.COM	20.08.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2592/2026	25.08.2026	IDFC FIRST BANK LTD VS VIVEK VERMA	SANJEEV PATHAK	9717028845	LITIGATION@SRC SLE GAL.COM	20.08.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2630/2026	31.08.2026	AXIS BANK LTD VS KAVITA DEVI	SUNITA SINGH	9871040589	INDOLEXLAW@GMAI L.COM	19.08.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			6, New Court Block-I	Commercial	OMP (I) (COMM) 2631/2026	31.08.2026	AXIS BANK LTD VS VIJAY KUMAR	SUNITA SINGH	9871040589	INDOLEXLAW@GMAIL.COM	19.08.2026
25	SH. BALWANT RAIBANSAL, DISTRICT JUDGE, COMMERCIAL COURT/ SH. SANDEEP YADAV,	SOUTH	17, New Court Block-I	Commercial	Ex.COMM - Award by Arb. Comm./85/2026	04-08-2026	HDB FINANCIAL SERVICES LIMITED Vs Dharmi SO Dharampal	NAMAN MITRA	9999351267	namanmitra09@gmail.com	46220
			17, New Court Block-I	Commercial	CS (COMM)/441/2026	04-08-2026	devki devi foundartion Vs QAMRUN NISA	SIMRAN MALIK	9810117154	sanjeev.saraswat@ques tlegalpartners.com	46232
			17, New Court Block-I	Commercial	OMP (COMM.)/2499/2026	(I)04-08-2026	Cnh Industrial Capital India Pvt Ltd Vs IRFAN 131712	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	46234
			17, New Court Block-I	Commercial	OMP (COMM.)/2503/2026	(I)10-08-2026	IDFC FIRST BANK LTD Vs ROHIT PASWAN	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	46241
			17, New Court Block-I	Commercial	OMP (COMM.)/2504/2026	(I)10-08-2026	IDFC FIRST BANK LTD Vs OMPAL AHIVARAN	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	46241
			17, New Court Block-I	Commercial	OMP (COMM.)/2505/2026	(I)11-08-2026	Tata Capital Limited Vs Vishal Bansal	VARUN KUMAR	9810402535	varun.kumar@karanjawa la.in	46242
			17, New Court Block-I	Commercial	CS (COMM)/458/2026	14-08-2026	Delta Lights Vs Ravi Mishra	JASMINE DETWANI	9910632676	NOT PROVIDED	46244
			17, New Court Block-I	Commercial	OMP (COMM.)/2512/2026	(I)14-08-2026	Cnh Industrial Capital India Pvt Ltd Vs RAJENDRA HARISHANKAR 117551	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	46245
			17, New Court Block-I	Commercial	Execution (Comm.)/144/2026	17-08-2026	LOREAL SA Vs JAYDIP DINESHBHAI BABARIYA	S.K. BANSAL	9810017859	nitedmark@unitedandun ited.com	46247
			17, New Court Block-I	Commercial	CS (COMM)/459/2026	17-08-2026	STATE BANK OF INDIA Vs USHARANI DEVI W/O LATE RAKESH KUMAR LEGAL REPRESENTATIVE OF LATE RAKESH KUMAR	RANI BHARDWAJ	8010110831	rbhardwajassociates@g mail.com	46246
			17, New Court Block-I	Commercial	CS (COMM)/460/2026	17-08-2026	STATE BANK OF INDIA Vs SANTRARANI BHARDWAJ	RANI BHARDWAJ	8010110831	rbhardwajassociates@g mail.com	46246
			17, New Court Block-I	Commercial	CS (COMM)/463/2026	18-08-2026	GS1 INDIA Vs Subdivisions Media Inc. and Ors	Aditya Gupta	9958158982	office@ira.law; aditya@ira.law	46251
			17, New Court Block-I	Commercial	CS (COMM)/464/2026	18-08-2026	M/S. ANNIKA INFRABUILDCON LLP Vs M/S. VIVAAN CONTECH INDIA PVT. LTD. AND ANR.	AMAN SHARMA	8745810324	office@delhiawchamber s.in	46248
			17, New Court Block-I	Commercial	Execution (Comm.)/145/2026	19-08-2026	EXSOL ENERGY SYSTEM PVT LTD Vs Naraiuran Controls India Pvt Ltd	RAJESH KUMAR	9871907794,	rajeshkumar@rkumara ssociates.in	46244

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	E-
			17, New Court Block-I	Commercial	OMP (COMM.)/2533/2026	(I)20-08-2026	IDFC FIRST BANK LTD Vs JOGENDRA KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.co m	46248	
			17, New Court Block-I	Commercial	OMP (COMM.)/2534/2026	(I)20-08-2026	IDFC FIRST BANK LTD Vs PARMOD KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.co m	46248	
			17, New Court Block-I	Commercial	OMP (COMM.)/2535/2026	(I)20-08-2026	IDFC FIRST BANK LTD Vs SHRUTI SHARMA	SANJEEV PATHAK	9717028845	litigation@srcslegal.co m	46248	
			17, New Court Block-I	Commercial	OMP (COMM.)/2536/2026	(I)20-08-2026	IDFC FIRST BANK LTD Vs LALA KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.co m	46248	
			17, New Court Block-I	Commercial	OMP (COMM.)/2537/2026	(I)20-08-2026	IDFC FIRST BANK LTD Vs DEVENDER SHARMA	SANJEEV PATHAK	9717028845	litigation@srcslegal.co m	46248	
			17, New Court Block-I	Commercial	OMP (COMM.)/2538/2026	(I)20-08-2026	IDFC FIRST BANK LTD Vs NAND LAL DHAWAN	SANJEEV PATHAK	9717028845	litigation@srcslegal.co m	46248	
			17, New Court Block-I	Commercial	CS (COMM)/476/2026	22-08-2026	RAHUL GUPTA Vs LANCER FOOD PRODUCTS	Akash Kumar	7827488988	rishanaggarwalaadvocat e@gmail.com	46253	
			17, New Court Block-I	Commercial	OMP (COMM.)/2566/2026	(I)22-08-2026	PIRAMAL FINANCE LTD Vs Maninder Singh	ANANJAY SINGH	7455023130	ASAPLEGALANDADV OCATES @GMAIL.COM	46255	
			17, New Court Block-I	Commercial	OMP (COMM.)/2567/2026	(I)22-08-2026	PIRAMAL FINANCE LTD Vs Ajay Gupta	ANANJAY SINGH	7455023130	ASAPLEGALANDADV OCATES @GMAIL.COM	46255	
			17, New Court Block-I	Commercial	OMP (COMM.)/2568/2026	(I)22-08-2026	PIRAMAL FINANCE LTD Vs Mohd Ovais Khan	ANANJAY SINGH	7455023130	ASAPLEGALANDADV OCATES @GMAIL.COM	46255	
			17, New Court Block-I	Commercial	OMP (COMM.)/2575/2026	(I)24-08-2026	RBL Bank Ltd Vs RAJANI SHARMA	NAVED AZAM	9968363291	naved.azam@ymail.co mS	46255	
			17, New Court Block-I	Commercial	CS (COMM)/481/2026	25-08-2026	SAVALIYA RAMESHBHAI POPATBHAI TRADING AS VISBY INDIA AND ANR. Vs ASHOK KUMAR AND ORS.	Prabhu Tandon	87509 05558	litigation@ashwathhleg al.com	46255	
			17, New Court Block-I	Commercial	OMP (COMM.)/2593/2026	(I)25-08-2026	AXIS BANK LTD Vs UMESH KUMAR	SUNITA SINGH	9871040589	indolexlaw@gmail.com	46255	
			17, New Court Block-I	Commercial	OMP (COMM.)/2594/2026	(I)25-08-2026	AXIS BANK LTD Vs KAMNA	SUNITA SINGH	9871040589	indolexlaw@gmail.com	46253	
			17, New Court Block-I	Commercial	OMP (COMM.)/2595/2026	(I)25-08-2026	AXIS BANK LTD Vs Neeraj Kumar	SUNITA SINGH	9871040589	indolexlaw@gmail.com	46253	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	E-
			17, New Court Block-I	Commercial	OMP (COMM.)/2602/2026	(I)29-08-2026	IDFC FIRST BANK LTD Vs AKASH KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.co m	46254	
			17, New Court Block-I	Commercial	OMP (COMM.)/2603/2026	(I)29-08-2026	IDFC FIRST BANK LTD Vs ISHANT RAVINDER KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.co m	46254	
			17, New Court Block-I	Commercial	CS (COMM)/487/2026	31-08-2026	PRADEEP KANODIA Vs Truepalate Cafe P Ltd	TANISHA VERMA	9810283700	NOT PROVIDED	46254	
			17, New Court Block-I	Commercial	CS (COMM)/488/2026	31-08-2026	VIDUR KANODIA Vs Truepalate Cafe P Ltd	TANISHA VERMA	9810283700	NOT PROVIDED	46254	
			17, New Court Block-I	Commercial	OMP (COMM.)/2619/2026	(I)31-08-2026	IDFC FIRST BANK LTD Vs RANJIT SINGH	SANJEEV PATHAK	9717028845	litigation@srcslegal.co m	46256	
			17, New Court Block-I	Commercial	OMP (COMM.)/2620/2026	(I)31-08-2026	IDFC FIRST BANK LTD Vs SHIV KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.co m	46256	
			17, New Court Block-I	Commercial	OMP (COMM.)/2621/2026	(I)31-08-2026	IDFC FIRST BANK LTD Vs PAWAN KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.co m	46256	
			17, New Court Block-I	Commercial	OMP (COMM.)/2624/2026	(I)31-08-2026	IDFC FIRST BANK LTD Vs SANJEEV MOHAMMAD IBRAHIM	SANJEEV PATHAK	9717028845	litigation@srcslegal.co m	46255	
			17, New Court Block-I	Commercial	OMP (COMM.)/2626/2026	(I)31-08-2026	IDFC FIRST BANK LTD Vs SANJAY SHRIVASTAV	SANJEEV PATHAK	9717028845	litigation@srcslegal.co m	46255	
26	SH. SUDESH KUMAR, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH	29, New Court Block-II	Commercial	CS (COMM)/442/2026	46238	ADITYA GUPTA Vs M/S MEME CHAT PVT LTD AND ORS	AKBAR TAJ(P),	8419073305	advocatepraveen@gmai l.com	03.08.2026	
			29, New Court Block-II	Commercial	CS (COMM)/447/2026	46241	JK OIL INDUSTRIES Vs VASU AGRO TECH AND ORS	Shravan Bansal(P),	9910888645	unitedmark@unitedand united.com	05.08.2026	
			29, New Court Block-II	Commercial	CS (COMM)/448/2026	46241	CANARA BANK Vs M/S ONLY PET FOODS SHOP	TRIYA SETH(P),	9015580017	adv.riyaseth@gmail.co m	06.08.2026	
			29, New Court Block-II	Commercial	ARB A(COMM)/3/2026	46242	M/S GAMUT BUILDCON PVT LTD Vs M/S MAHIMA PRODUCTION LTD	CHANDRA SHEKHAR	9811941941	advoshekhar@gmail.co m	07.08.2026	
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2506/2026	46246	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs CHANAN SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil. com	11.08.2026	
			29, New Court Block-II	Commercial	CS (COMM)/453/2026	46246	M/S WESOURCE Vs MOHAN BAHADUR SAXENA AND ANR	VISHAL RANJAN(P),	8447789392	ranjanvishal@gmail.co m	07.08.2026	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			29, New Court Block-II	Commercial	CS (COMM)/452/2026	46246	CANARA BANK Vs MADHUBALA	Anand vijay(P),	9873413937	advrenuanand@gmail.com	10.08.2026
			29, New Court Block-II	Commercial	Execution (Comm)/142/2026	46248	M/S G AND G CONCRETE SOLUTION Vs M/S ABC BUILDER	Sumit Kumar(P),	9711791072, 9971602172	sumit_yadav1984@gmail.com	11.08.2026
			29, New Court Block-II	Commercial	OMP MISC. (COMM.) 12/2026	17.08.2026	S. HARPREET SINGH VS PAYAL BANSAL	SAJNJEEV KUMAR GUPTA	9810075779, 7011893251	legal.skgupta@gmail.com	13.08.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2526/2026	46252	IDFC FIRST BANK LTD Vs VIRENDER KUMAR SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	14.08.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2523/2026	46252	IDFC FIRST BANK LTD Vs SANOJ RAY	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	14.08.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2522/2026	46252	IDFC FIRST BANK LTD Vs MOHAMMAD NASIM	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	14.08.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2525/2026	46252	IDFC FIRST BANK LTD Vs KAMAL BAGGA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	14.08.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2524/2026	46252	IDFC FIRST BANK LTD Vs AARIF USMAN	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	14.08.2026
			29, New Court Block-II	Commercial	CS (COMM)/468/2026	46253	AMIT SAXENA Vs KOTAK MAHINDRA BANK	VIKRAM SINGH NAYAL(P),	7982832079, 8800708830	Advvikram01@gmail.com	17.08.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2545/2026	46255	AXIS BANK LTD Vs ISLAM KHAN	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	19.08.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2565/2026	46256	IDFC FIRST BANK LTD Vs SIKANDAR NISHAD AHMED	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	20.08.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2564/2026	46256	IDFC FIRST BANK LTD Vs KAMLESH HARI RAM	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	20.08.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2562/2026	46256	IDFC FIRST BANK LTD Vs ANAND KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	20.08.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2563/2026	46256	AXIS BANK LTD Vs CHAND MIYAN	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	20.08.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2561/2026	46256	RBL BANK LTD Vs S DHARANI	Naved Azam(P),	9968363291	naved.azam@ymail.com	21.08.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	E-
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2559/2026	46256	RBL BANK LTD Vs ASHISH RAMNIWAS	Naved Azam(P),	9968363291	naved.azam@ymail.co m	21.08.2026	
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2560/2026	46256	RBL BANK LTD Vs JAYWANT DADU LONDHE PATIL	Naved Azam(P),	9968363291	naved.azam@ymail.co m	21.08.2026	
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2558/2026	46256	PIRAMAL FINANCE LTD Vs KINAL ALPESHBHAI RABARI	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates @gmail.com	21.08.2026	
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2557/2026	46256	PIRAMAL FINANCE LTD Vs MUKESH NINAMA	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates @gmail.com	21.08.2026	
			29, New Court Block-II	Commercial	CS (COMM)/477/2026	46256	M/S SRIYUG PRINT PRODUCTION Vs AMBUJ HOTEL AND REAL ESTATE PRIVATE LIMITED	MAYANK GOEL(P),	9599766668	info.mglawchambers@g mail.com	21.08.2026	
			29, New Court Block-II	Commercial	CS (COMM)/486/2026	46259	ANKUR AGGARWAL AND ANR Vs M/S SHELTER CARE (INDIA) PVT LTD	Manan Batra(P),	9999133644	pinnaclelawofficial@gm ail.com	22.08.2026	
			29, New Court Block-II	Commercial	CS (COMM)/482/2026	46259	VEERJI RESTAURANT PRIVATE LIMITED Vs SHALU (PROP OF SWARNA ENTERPRISES	Bindra Rana(P),	9818202368	litigation@ssrana.com	24.08.2026	
			29, New Court Block-II	Commercial	CS (COMM)/485/2026	46259	AARK PHARMACEUTICALS Vs AKHILESH TRIPATHI	Prashant Bhargava(P),	9991119392	passandassociates@gm ail.com	21.08.2026	
			29, New Court Block-II	Commercial	Execution (Comm)/152/2026	46259	ONKAR INVESTMENTS PVT LTD Vs NIKHIL GUPTA AND ORS	RISHABH GUPTA(P),	8586834657	rishabhgupta.lawyer@g mail.com	21.08.2026	
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2596/2026	46259	RBL Bank Ltd Vs MANISH THAKUR	Naved Azam(P),	9968363291	naved.azam@ymail.co m	21.08.2026	
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2599/2026	46259	IDFC FIRST BANK LTD Vs SHUBHAM GUPTA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	21.08.2026	
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2597/2026	46259	AXIS BANK LTD Vs BHARAT SINGH	avinash kumar(P),	9811182985	avinash.adv@gmail.co m	21.08.2026	
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2598/2026	46259	RBL Bank Ltd Vs PRAKASHKUMAR BHAILALBHAI PADHIYAR	Naved Azam(P),	9968363291	naved.azam@ymail.co m	21.08.2026	
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2604/2026	46263	IDFC FIRST BANK LTD Vs RAKESH BANARSIDAS	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	22.08.2026	
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2606/2026	46263	IDFC FIRST BANK LTD Vs FARUKH ANSARI ENTERPRISES	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	22.08.2026	

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/2605/2026	46263	IDFC FIRST BANK LTD Vs DEVENDRA SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	22.08.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2628/2026	46265	AXIS BANK LTD Vs YASHPAL	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	22.08.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2629/2026	46265	IDFC FIRST BANK LTD Vs SUDHIR KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	22.08.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2627/2026	46265	IDFC FIRST BANK LTD Vs BIJENDER SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	22.08.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2622/2026	46265	IDFC FIRST BANK LTD Vs NEERAJ KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	27.08.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2625/2026	46265	IDFC FIRST BANK LTD Vs KARUNA BAHRANI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	27.08.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2623/2026	46265	IDFC FIRST BANK LTD Vs JYOTI DEVI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	27.08.2026
27	VACANT/SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH	40, New Court Block-II	Commercial	CS (COMM)/435/2026	01-08-2026	MS THE AMPERSAND BRAND COMMUNICATION Vs MS IMPECCABLE EVENTS AND ENTERTAINMENT PVT LTD	Rajendra Soni(P),	9319552196	jaishrrisoni@gmail.com	29-07-2026
			40, New Court Block-II	Commercial	CS (COMM)/437/2026	03-08-2026	AASRA MARTECH PVT LTD THROUGH ITS DIRECTOR SANJAY SHARMA Vs MAYA DEVI	Bhupesh Saini(P),	9319552196	jaishrrisoni@gmail.com	29-07-2026
			40, New Court Block-II	Commercial	CS (COMM)/438/2026	03-08-2026	Artsana India Private Limited Vs Pinki Proprietor of Cartify Ventures	Ravi Sehgal(P),	9810443052	ravisehgal@msn.com	18-07-2026
			40, New Court Block-II	Commercial	Execution (Comm)/132/2026	03-08-2026	M/S SK CONSTRUCTION LTD Vs Ms JASWANT CONSTRUCTION	MANOJ KUMAR SINGH(P),	8800980155	Not given	22-07-2026
			40, New Court Block-II	Commercial	OMP (COMM)/24/2026	03-08-2026	priyadarshi gopal Vs kotak mahindra prime ltd	Priyadarshi Gopal(P),	9911392486	kapoormegha70mk@g mail.com	07-05-2026

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/2459/2026	03-08-2026	Cnh Industrial Capital India Pvt Ltd Vs Ashok Kumar 127907	RAJESH JANGRA(P),	9958726191	jangraadvocates@gmail.com	31-07-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2460/2026	03-08-2026	ORIX LEASING AND FINANCIAL SERVICE INDIA LIMITED Vs DOJANGRA(P), POINT MARKETING SERVICE PRIVATE LIMITED	RAJESH JANGRA(P),	9958726191	jangraadvocates@gmail.com	31-07-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2461/2026	03-08-2026	IDFC FIRST BANK LTD Vs SUKESH KUMAR	SANJEEV PATHAK(P),	9712028845	litigation@srcslegal.com	29-06-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2462/2026	03-08-2026	IDFC FIRST BANK LTD Vs MANISH KHARI	SANJEEV PATHAK(P),	9712028845	litigation@srcslegal.com	29-06-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2463/2026	03-08-2026	IDFC FIRST BANK LTD Vs PRINCE BAJAJ	SANJEEV PATHAK(P),	9712028845	litigation@srcslegal.com	29-06-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2464/2026	03-08-2026	IFFCO KISAN FINANCE LTD Vs JASVEER HARI PRASAD	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	06-05-2026
28	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH-EAST	18 BLOCK 1 18 BLOCK 1	CS (COMM)/654/2026	CS (COMM)/654/2026	03-08-2026	M/s IFCI VENTURE CAPITAL FUNDS LTD Vs PJS CONSTRUCTIONS PRIVATE LIMITED	Sheepali Patil(P),	9717387978	advsheepali@gmail.com	29.07.26
				Misc DJ/1050/2026	Misc DJ/1050/2026	03-08-2026	M/S LAPLIFE ELECTRONICS PVT LTD Vs M/S RRB ENERGY LIMITED	AKHIL REXWAL	9643737777	AKHILADVOCATE7777@GMAIL.COM	03.08.26
				CS (COMM)/657/2026	CS (COMM)/657/2026	04-08-2026	LALIT ART STUDIO PVT LTD Vs M PRODUCTUIONS	CHAMAN LAL CHOUDHARY(P),	7840017777	OFFICEOFCHAODHARY@GMAIL.COM	31.07.26
				CS (COMM)/665/2026	CS (COMM)/665/2026	06-08-2026	CANARA BANK Vs AHTESHAM HUSSAIN	FAHAD KHAN(P),	9279701292	FAHADADVOCATEKHAN@GMAIL.COM	01.08.26
				Misc DJ/950/2026	Misc DJ/950/2026	07-08-2026	M/S ALL ABOUT OUTDOOR PVT LTD Vs Arjun Sethi	MOHD IRSHAD(P),	9711009378	yajurbhalla87@gmail.com	07.08.26
				Misc DJ/951/2026	Misc DJ/951/2026	07-08-2026	MAHADEV GLAZING INDIA PVT LTD Vs GANNON DUNKERLY AND CO LTD	DEEPAK ACHARYA	9911219953	ADVOCATEROHIT9805@GMAIL.COM	03.08.26

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				EXECUTION (COMM)/250/2026	EXECUTION (COMM)/250/2026	08-08-2026	STATE BANK OF INDIA Vs ABDULLAH HAMIDI	JITENDER KUMAR MISHRA	9310232373	ADVJKMISHRA@OUT LOOK.COM	08.08.26
				OMP MISC (COMM)/21/2026	OMP MISC (COMM)/21/2026	08-08-2026	CAPTAIN SUDHANSHU BHARADWAJ Vs AIR INDIA LIMITED	Avsi Malik(P),	9871921015	avsimalik@virayalegal.co m	08.05.26
				EXECUTION (COMM)/247/2026	EXECUTION (COMM)/247/2026	08-08-2026	SANDEEP SAXENA Vs FAIRLIE HOTELS AND RESORTS PRIVATE LIMITED	Veneet Chadha(P),	9958000855	VCLEGALOO7@GMAIL .COM	05.08.26
				CS (COMM)/676/2026	CS (COMM)/676/2026	08-08-2026	PUNJAB NATIONAL BANK Vs FARHA	Sarvjeet Yadav(P),	9711785812	SARVJEETYADAVo8@ YAHOO.COM	07.08.26
				CS (COMM)/679/2026	CS (COMM)/679/2026	10-08-2026	LALA RAM VERMA Vs MOHIT BHIDURI	ASHIM SHRIDHAR	9971547353	CHAMBERASHIMDHAR@ GMAIL.COM	29.07.26
				CS (COMM)/678/2026	CS (COMM)/678/2026	10-08-2026	Punjab National Bank Vs Dharam Vir	Mukesh Pushpam(P),	8285926521	PUSHPAMMUKESH@ GMAI.COM	29.07.26
				M-Ex/64/2026	M-Ex/64/2026	12-08-2026	KSHETRESH KUMAR MISHRA Vs ZUBAIR AND ORS	PINTU THAKUR	9811116078	- pintoothakuro369@gm ail . com	05.08.26
				CS (COMM)/687/2026	CS (COMM)/687/2026	12-08-2026	TEZZKART SERVICES PVT LTD Vs OTB STRATTEGY PRIVATE LIMITED	Mohit Yadav(P),	9711940952	MOHITRV27@GMAIL COM	11.08.26
				Misc DJ/970/2026	Misc DJ/970/2026	14-08-2026	NEO TECHNOFIELD COMPANY Through its Authorised Signatory Partner Vs J KUMAR CRT JOINT VENTURE AND ORS	Vishwendra Verma(P),	9871704611	VERMA.VISHWENDR A@YAHOO.COM	30.07.26
				CS (COMM)/694/2026	CS (COMM)/694/2026	14-08-2026	ABHISHEK GARG SOLERISHABH PROPRIETOR OF MS ALLURAGUPTA(P), INTERNATIONAL Vs SH WAJID HUSSAIN SOLE PROPRIETOR OF	8586834657	RISHABHGUPTA.LAW YER@GMAIL.COM	12.08.26	
				CS (COMM)/693/2026	CS (COMM)/693/2026	14-08-2026	MS MEYER HOUSEWARES INDIA PRIVATE LIMITED Vs EXCEL INDIA ENTERPRISES	APOORV	NA	APOORV@ASULAWOF FICE.COM	11.08.26
				EXECUTION (COMM)/254/2026	EXECUTION (COMM)/254/2026	18-08-2026	KALPWISH CONCEPTS LLP Through Mayank Jain Vs M/S 7INK VENTURES PVT LTD ANR	SATYA PRAKASH(P),	9871260076	lays.sphhardwaja@GM AIL.COM	11.08.26
				CS (COMM)/702/2026	CS (COMM)/702/2026	18-08-2026	SUN EVENT AND PRODUCTION COMPANY Vs DISRUPTIVE HEALTH SOLUTIONS PVT LTD AND ANR	LALIT SHARMA	9310510540	AJAYKAUSHIKV@GM AIL.COM	17.08.26
				CS (COMM)/710/2026	CS (COMM)/710/2026	19-08-2026	R D SALES Vs RAJEEV DHINGRA	Uday Seth(P),	9718680536	ADVUDAYSETH@GM AIL.COM	12.08.26
				CS (COMM)/714/2026	CS (COMM)/714/2026	20-08-2026	BAJAJ CAPITAL LIMITED Vs PANKAJ GIRI	Nimish Sharma(P),	9654446681	NIMISH.SHARMA@C VASSOCIATES.IN	22.07.26

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	E-
				ExCOMM - Award by Arb Comm/125/2026	ExCOMM - Award by Arb Comm/125/2026	20-08-2026	M/s INDUSIND BANK LTD Vs BHOODEV AND ORS	NAGENDER SINGH(P),	9717850496	PANKAJKUMARSIN@YAHOO.COM	18.08.26	
				EXECUTION (COMM)/259/2026	EXECUTION (COMM)/259/2026	21-08-2026	UNIQUE LOGISTICS INTERNATIONAL INDIA PRIVATE LTD Vs AVDEEP SINGH SETHI	Samdarshi Sanjay(P),	9811585052	Samdarshi.sanjay@gmail.com	18.08.26	
				OMP (COMM)/162/2026	OMP (I) (COMM)/162/2026	21-08-2026	CARS24 FINANCIAL SERVICES PVT LTD Vs SHAHRUKH AHMAD	RIT ARORA(P),	7838737001	RITARORA91@GMAIL.COM	17.08.26	
				EXECUTION (COMM)/262/2026	EXECUTION (COMM)/262/2026	21-08-2026	M/S NB PAINTING WORKS Vs INEXLINES AND ANR	N/A	N/A	N/A	21.08.26	
				EX/318/2026	EX/318/2026	22-08-2026	Gufic Biosciences Limited Vs Integra Life Science Private Limited	M/S Abhishek Chandra Mishra(P),	9871161549	MAIL@LAWOFFICEABHISHEKCHANDRAMISHRA@GMAIL.COM	17.08.26	
				CS (COMM)/740/2026	CS (COMM)/740/2026	25-08-2026	M/s AL-HASSAN OVERSEAS PVT LTD Vs PARAMOUNT FRUIT AND ORS	Azra Rehman(P),	9899632950	rehman.azra2l@gmail.com	22.08.26	
				OMP (COMM)/163/2026	OMP (I) (COMM)/163/2026	25-08-2026	PIRAMAL FINANCE LIMITED Vs DEVAL GANGULY AND ANR	ANANJAY SINGH(P),	7455023130	ASAPLEGAI@DADVO CADVOCATES@GMAIL.COM	21.08.26	
				OMP (COMM)/165/2026	OMP (I) (COMM)/165/2026	25-08-2026	PIRAMAL FINANCE LIMITED Vs TUSHAR DINESHBHAI LANGHANOJA	ANANJAY SINGH(P),	7455023130	ASAPLEGAI@DADVO CADVOCATES@GMAIL.COM	21.08.26	
				CS (COMM)/739/2026	CS (COMM)/739/2026	25-08-2026	M/s AL-HASSAN OVERSEAS PVT LTD Vs NBG EXOTICA PRIVATE LIMITED AND ANR	Azra Rehman(P),	9899632950	rehman.azra2l@gmail.com	21.08.26	
				OMP (COMM)/164/2026	OMP (I) (COMM)/164/2026	25-08-2026	PIRAMAL FINANCE LIMITED Vs SUBIN K B	ANANJAY SINGH(P),	7455023130	ASAPLEGAI@DADVO CADVOCATES@GMAIL.COM	21.08.26	
				OMP (COMM)/24/2026	MISCOMP (COMM)/24/2026	29-08-2026	N AND S EXPORTS THROUGH MRS KOMAL CHAUHAN Vs ELAN FASHION THROUGH MR SUNNY SONI	Ashish Dass(P),	8851275976	ADVOCATEASHISHDASSGMAIL.COM	23.08.26	
				CS (COMM)/745/2026	CS (COMM)/745/2026	29-08-2026	ABHAY SHARMA Vs MANISH	SANJAY SEHGAL(P),	9873479585	ssclawfirm@gmail.com	21.08.26	
				Misc DJ/1049/2026	Misc DJ/1049/2026	29-08-2026	NEELAM MITTAL Vs KAPOOR ABHUSHAN PALACE PRIVATE LIMITED AND ORSO	AKANKSHA KAPOOR	9811351780	avinash.law@gmail.com	29.08.26	
				Misc DJ/1029/2026	Misc DJ/1029/2026	31-08-2026	M/s CORNER STONE TECHNOLOGIES PVT LTD Vs AR KAY MEDICOS PVT LTD	Tejasv Anand(P),	7838094434	TEJASVA@VIMARSALAW.COM	25.08.26	
				CS (COMM)/750/2026	CS (COMM)/750/2026	31-08-2026	HETTICH INDIA PVT LTD Vs SHREE LAXMI NARAYANAKUMARI(P), TIMBER PLYWOOD AND ORS	RUPAM KUMARI(P),	9910721966	N/A	24.08.26	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
29	SH. LALIT KUMAR LD. DJ COMM-02, SOUTH EAST DISTRICT, SAKET COURT, DELHI	SOUTH-EAST	14	COMMERCIAL SUIT	EXECUTION (COMM.)/238/2026	01-08-2026	COMAC INDIA PVT LTD Vs MS FORBES ELITE TECHNOLOGY	KUNAL KUKREJA	9871236226	whiteandblacklawyers@gmail.com	31.07.2026
					Misc DJ/931/2026	03-08-2026	ALFA ELECTRONICS Vs ARVEE TRADING COMPANY	RAJEEV KUMAR	9910726902	N/A	02.08.2026
					EXECUTION (COMM.)/242/2026	05-08-2026	ABRARI GADJET TRADING PRIVATE LIMITED Vs YOGESH CHANDOLA	Sumit Kumar Chauhan(P),	959950 1822	SEMPER.FIDEL.JUS@ GMAIL.COM	04.08.2026
					EXECUTION (COMM.)/243/2026	05-08-2026	MS WOODVER COATINGS PVT LTD Through its Authorised representative Vs Mr BOBBY	Taksh Suri(P),	8800532569	TAKSH.SURI@OUTLO OK.COM	04.08.2026
					CS (COMM)/664/2026	06-08-2026	ASHWANI THAPAR Vs MS SARASWATI PRINTERS AND ORS	Rajendra yadav(P),	9312046733	YADAVRAZEN@GMAI L.COM	05.08.2026
					Misc DJ/952/2026	07-08-2026	SUNPURE ENERGY PVT LTD Vs GLOBAL VENTURES CONSULTING and ANR	GOPAL SINGH	8920631209	N/A	06.08.2026
					Ex.COMM - Award by Arb. Comm./120/2026	10-08-2026	VAISHNAVI INFRATECH SERVICES PVT LTD Vs REDECON INDIA PVT LTD	NAHUSH KHHERA(P),	9560466178;	nahush@apexpartners.i n	09.08.2026
					CS (COMM)/683/2026	10-08-2026	ELEGANCE SERVICES PVT. LTD. AND ANR. Vs RJ BRANDS LLC	ANSHUMAN(P) ,	9911373783	INFO@MARKSHIELD. IN	09.08.2026
					CS (COMM)/685/2026	11-08-2026	NEUTECH Vs SMART PLANET IT SOLUTIONS PVT. LTD.	IRAGHAV SAROOP(P),	9968654284	N/A	10.08.2026
					CS (COMM)/689/2026	12-08-2026	POONAM Vs SHIVA TEXTFABS LIMITED AND ORS.	Vikas Sharma(P),	9999010507	N/A	10.08.2026
					CS (COMM)/696/2026	17-08-2026	APAV INDUSTRIES PVT. LTD. Vs IGNYT Electricals	Avnish Tyagi(P),	9811035212	TYAGIASSOCIATES@ GMAIL.COM	16.08.2026
					EXECUTION (COMM.)/253/2026	18-08-2026	M/s SSR Trexim (India) Pvt. Ltd. Vs Julka Sons	Aditya Chopra(P),	9811455552	ADITYACHOPRA.ADV @GMAIL.COM	17.08.2026
					CS (COMM)/709/2026	19-08-2026	BANK OF INDIA Vs MARUTI TRADERS	AMOD KUMAR MISHRA(P),	8299202501	N/A	17.08.2026
					EXECUTION (COMM.)/258/2026	20-08-2026	SMT SARITA Vs Ms Piyush Shelters India Private Limited Through Its Authrouized Signatroy Shri Ashok Kumar Bansal	RAHUL KUMAR(P),	N/A	N/A	18.08.2026
					CS (COMM)/721/2026	21-08-2026	CANARA BANK Vs JANAK SINGH	AMIT SINGH(P),	7838773507	AMIT.ADVOCATE13@ GMAIL.COM	20.08.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM)/733/2026	24-08-2026	BEACON INTERNATIONAL WELKINZONE INDIA PVT LTD	Vs ARYAMN YADAV(P),	9810847250	ADVMUKESH.YADAV@GMAIL.COM	23.08.2026
					OMP (I) (COMM.)/166/2026	25-08-2026	YES BANK LIMITED MOHAMMAD IMITYAJ	Vs ANANJAY SINGH(P),	N/A	N/A	24.08.2026
					OMP (I) (COMM.)/167/2026	25-08-2026	PIRAMAL FINANCE LTD LALITA	Vs ANANJAY SINGH(P),	N/A	N/A	24.08.2026
					OMP (I) (COMM.)/171/2026	31-08-2026	CARS FINANCIAL SERVICES PVT. LTD. Vs BABA MOHAMMED	RIT ARORA(P),	783873700	RITARORA91@GMAIL.COM	25.08.2026
					OMP (I) (COMM.)/172/2026	31-08-2026	CARS FINANCIAL SERVICES PVT. LTD. Vs ANAND KUMAR	RIT ARORA(P),	783873700	RITARORA91@GMAIL.COM	25.08.2026
					CS (COMM)/752/2026	31-08-2026	PATANJALI FOODS LTD. Vs Sohan Lal Ahir and Anr	SUDARSHAN BANSAL(P),	9810132015	LEGAL@UNITEDWORLD.CO.IN	29.08.2026
30	SH. KUMARI	VRINDA	20	Commercial Suit	CS(COMM) 651/2026	01.08.2026	UNION BANK OF INDIA V/S FARHANA	V/S DHANANJAY KUMAR	9711343590	advocateshyamjha@gmail.com	28.07.2026
					CS(COMM) 658/2026	04.08.2026	MEHWASH V/S LUER VESTURES PVT. LTD.	V/S K.S ARYA ASSOCIATED	99312440902	ksarya.associates@gmail.com	02.08.2026
					MISC DJ/941/2026	04.08.2026	R KARTHIK V/S SHRAEY KHANNA	V/S HARSHIL GUPTA	9899375787	harshilatorneyatlaw@gmail.com	
					M-EX/60/2026	05.08.2026	ARIOM AGGARWAL V/S M/SMAMTA SARNA	V/S CHANDRALEKHA CONSTRUCTION AND ORS.	9650941688	sumitsama@ssplawvers.in	03.08.2026
					CS(COMM) 663/2026	05.08.2026	UNION BANK OF INDIA V/S ROBIN JAISWAL	V/S JITENo 1 Advocate RA GARG	9810197621	jitendragargadv(@gmail.com	27.07.2026
					M-EX/62/2026	06.08.2026	M/S DELHI LIQUORS V/S MS KHAO GALI RESTAURANTS PVT. LTD.	V/S AJAY BEHL	9811222542	ajay@hotmail.com	31.07.2026
					EXECUTION(COMM)/246/2026	07.08.2026	TRANSLINE TECHNOLOGIES V/S MUNICIPAL CORPORATION OFS DELHI	V/S SAMIT KUMAR SINGH	9871292420	jurisprudence UM @emailam,..	27.07.2026
					CS(COMM) 674/2026	08.08.2026	3S TEMPLE PROJECTS V/S ANUPAM INFRACON PVT. LTD	V/S SRAI & RAI PARTNERS	9810814548	attorneylbrai@gmail.com	06.08.2026
					CS(COMM) 675/2026	08.08.2026	M/S AKCONS INFRASTRUCTURE PVT. LTD. V/S M/S V.K.SEHGAL AGGARWAL	V/S RAJAT	9999550282	rajat@atharvachambers.com	06.08.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM) 692/2026	13.08.2026	BALLIMARAN NAHARI V/S MUGHLAI BALLIMARAN NAHARI	Fareha Khursheed & Assoc.]	8791111632	Ajurislaw46@gmail.com	11.08.2026
					CS(COMM) 704/2026	18.08.2026	HALDIRAM SNACS FOOD PVT. LTD. V/S G P FOODS	MO:HAMMAD BILAL	95998186881	M25BILAL1mY AHOO.COM	14.08.2026
					CS(COMM)711/2026	19.08.2026	RAFIYA NOOR V/S AQUXAM. ENTERTAINMENT PVT. LTD.	M. HASIBUDDIN	9810468429	m. h. n. associates@jmail.com	17.08.2026
					OMP(I)COMM/155/2026	20.08.2026	CARS 24 FINANCIAL SERVICES V/S PRIYA	LEX HORIZON	783873700!	ritarora9}@gmail.com	17.08.2026
					OMP(I)COMM/156/2026	20.08.2026	CARS 24 FINANCIAL SERVICES V/S ASTHA SHARMA	LEX HORIZON	783873700!	ritarora9}@gmail.com	05.08.2026
					OMP(I)COMM/157/2026	20.08.2026	CARS 24 FINANCIAL SERVICES V/S GULISTA	LEX HORIZON	783873700!	ritarora9}@gmail.com	05.08.2026
					OMP(I)COMM/158/2026	20.08.2026	CARS 24 FINANCIAL SERVICES V/S MOHD ISHTIYAQUE ALAM	LEX HORIZON	783873700!	ritarora9}@gmail.com	05.08.2026
					CS(COMM)/715/2026	20.08.2026	NIKE INNOVATE C.V V/S	PRAMOD KUMAR SING	9718209970	aastha@thelegist.com	18.08.2026
					CS(COMM)744/2026	29.08.2026	CHAOS SOFTWARE GMBH V/S DIXXXXX	SMS. AARSHIA BEHL	9818061242	aarshia@saikrishnaassociates.com	24.08.2026
					CS(cCOMM)747/2026	31.08.2026	MD NAUSHAD ALAM V/S JAY KISHAN KUMAR	SAURABH KUMAR PANDEY	6201970125	legalopinio@gmail.com	18.08.2026
					CS(cCOMM)749/2026	31.08.2026	SHAHABUDDIN TRADING AS Z BIDI WORKS V/S NADEEM AHMED	SAHIL GUPTA	9873262006	Admin@raguellaw.com	24.08.2026
31	DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST		COMMERCIAL SUIT	CS (COMM)/650/2026	01.08.2026	PUNJAB NATIONAL BANK Vs SURESH LAL PROPRIOTOR OF M/S ROYAL CONSTRUCTION	Sarvjeet Yadav(P),	9711785812	sarvjeetyadavo8@yahoo.com	29.07.2026
				COMMERCIAL SUIT	CS (COMM)/652/2026	01.08.2026	Union Bank of India Vs Sehad	ALKA MISHRA(P),	9711343590	advocateshyamjha@gmail.com	31.07.2026
				COMMERCIAL SUIT	CS (COMM)/653/2026	01.08.2026	MS/ ALASKA RUBBERS PVT LTD Vs M/S ARORA ENTERPRISES	Ashish Makhija(P),	9252784245	assistance.pragmaticlifefirm@gmail.com	28.07.2026
				EXECUTION PETITION	EXECUTION (COMM)/239/2026	03.08.2026	SHYAM SUNDER BUDHRAJANI AND ANR Vs M/S RASIK PRODUCTS PVT LTD	PARVEEN KUMAR(P),	9811284948	vijayzaver25@gmail.com	30.07.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				EXECUTION PETITION	EXECUTION (COMM)/241/2026	04.08.2026	CHETNA GUPTA Vs KARVY REALTY (INDIA) LTD	Arav Kapoor(P),	9868790800	shekharguptaadvocat e@gmail.com	01.08.2026
				EXECUTION PETITION	EXECUTION (COMM)/244/2026	05.08.2026	MANMOHAN SINGH BHAGNIHAL Vs RAJENDRA SINGH	Ram Mohan Singh(P),	9999678001	s.r.m.legallawfirm@gm ail.com	03.08.2026
				MISC. APPLICATION	Misc DJ/943/2026	05.08.2026	M/s Unique Collections India Pvt Ltd Vs Ashok Kumar Maurya	MANOJ KUMAR SINGH(P),	9818331266	milindbhardwaj610@g mail.com	03.08.2026
				EXECUTION PETITION	ExCOMM - Award by Arb Comm/119/2026	06.08.2026	HDB FINANCIAL SERVICES LIMITED Vs Tahir	DINESH JAIN(P),	8376049807	amarnathrbce@yahoo.co m	17.07.2026
				EXECUTION PETITION	EXECUTION (COMM)/245/2026	07.08.2026	SUDHIR SINGHAL Vs M/S RAMDA THOMSON TECHNOLOGIES AND ORS	Akshit Aggarwal(P),	9354707454	damanyadav506@gmai l.com	04.08.2026
				ARBITRATION AND CONCILIATION ACT	OMP (I) (COMM)/150/2026	07.08.2026	M/S CARS24 FINANCIAL SERVICES PRIVATE LIMITED Vs SUBRATA CHAKRABORTY	Sandeep Malik(P),	9861959101	smalegalconsultants@g mail.com	21.07.2026
				ARBITRATION AND CONCILIATION ACT	OMP MISC (COMM)/20/2026	07.08.2026	G4S Secure Solution (India) Pvt Ltd Vs M/s Daoji Agro Pvt Ltd	EKLAVYA BAHL(P),	9891122330	eklavya@bna law.in	04.08.2026
				ARBITRATION AND CONCILIATION ACT	OMP (I) (COMM)/151/2026	07.08.2026	M/S CARS24 FINANCIAL SERVICES PRIVATE LIMITED Vs SUSHIL BAGAL	Sandeep Malik(P),	9861959101	smalegalconsultants@g mail.com	21.07.2026
				ARBITRATION AND CONCILIATION ACT	OMP (I) (COMM)/149/2026	07.08.2026	M/S CARS24 FINANCIAL SERVICES PRIVATE LIMITED Vs SANJOY ROY	Sandeep Malik(P),	9861959101	smalegalconsultants@g mail.com	21.07.2026
				COMMERCIAL SUIT	CS (COMM)/682/2026	10.08.2026	AFZAL AHMED Vs AMAN SINGH ALIAS AMANDEEP SINGH	Sonu Vivek(P),	9811676571	muqeen.adv@gmail.co m	06.08.2026
				ARBITRATION AND CONCILIATION ACT	OMP MISC (COMM)/22/2026	12.08.2026	Johnson Controls Hitachi Air Conditioning India Ltd Vs M/s Mahamaya Infrastructure Private Limited	Praveen Mahajan(P),	9810620827	advocatemahajan27@g mail.com	10.08.2026
				MISC. APPLICATION	Misc DJ/983/2026	12.08.2026	NIKUM ENERGY CONTROL PVT LTD Vs ELENT ELECTRONICS PVT LTD	Arvind Kumar(P),	9958847644	not provided	07.08.2026
				COMMERCIAL SUIT	CS (COMM)/695/2026	14.08.2026	State Bank of India Vs Mr Sandeep Singh Shekhawat	Suchita Dixit(P),	8896932838	agnihotrisuchita@gmai .com	12.08.2026
				COMMERCIAL SUIT	CS (COMM)/703/2026	18.08.2026	JK TYRE AND INDUSTRIES LTD Vs M/S RMAG ENGINEERING PVT LTD	Varun Sikka(P),	9810777375	varunsikka.adv@gmail. com	14.08.2026
				COMMERCIAL SUIT	CS (COMM)/713/2026	20.08.2026	UNION BANK OF INDIA Vs BRAHM SINGH	Sunil Choudhary(P),	9540009991	advlalit5700@gmail.co m	17.08.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				ARBITRATION AND CONCILIATION ACT	OMP (I) (COMM)/159/2026	20.08.2026	M/S CARS 24 FINANCIAL SERVICES PRIVATE LIMITED Vs UDAY PARTAP SINGH	RIT ARORA(P),	7838737001	ritarora91@gmail.com	06.08.2026
				COMMERCIAL SUIT	CS (COMM)/762/2026	29.08.2026	ROYAL ENTERPRISESH Vs R PD	dharmaender Bhasin(P),	9136611511	advodharam@gmail.co m	24.08.2026
				COMMERCIAL SUIT	CS (COMM)/770/2026	29.08.2026	Radhika Construction And Interiors Proprietorship Proprietor Fakir Chand Sharma Vs SERIEN SPACES PVT LTD Through the Director	RAJEEV LOCHAN MISHRA(P),	9213163188	advocatecpc76@gmail.c om	24.08.2026
				ARBITRATION AND CONCILIATION ACT	OMP (I) (COMM)/179/2026	29.08.2026	PIRAMAL FINANCE LIMITED Vs ASLAM	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates @gmail.com	21.08.2026
				ARBITRATION AND CONCILIATION ACT	OMP (I) (COMM)/178/2026	31.08.2026	CARS 24 FINANCIAL SERVICES PRIVATE LIMITED Vs KIRAN VEDI	RIT ARORA(P),	7838737001	ritarora91@gmail.com	09.08.2026
32	MS. NEELAM SINGH	SOUTH-EAST	22	COMMERCIAL SUIT	CS (COMM)/550/2026	06-07-2026	SATYA PARKASH AND BROTHERS PRIVATE LTD Vs MUNICIPAL CORPORATION OF DELHI	Aseem Mehrotra(P),	9811062351	hrotra aseem(S).vahoo.co.in	01-07-2026
				COMMERCIAL SUIT	CS (COMM)/565/2026	07-07-2026	FOX TECH MECH ENGINEERS PVT LTD Vs M/S APEX INFRA ENGINEERS PVT LTD	Ragini Juneja(P),	9811053833	officesatishkadv@gmail .co	30-06-2026
				COMMERCIAL SUIT	CS (COMM)/540/2026	04-07-2026	UNION BANK OF INDIA Vs ANKIT ENTERPRISES AND ANR	NIHARIKA RAI(P),	9811884579	adv.niharikarai1109@g mail.com	01.07.2026
				COMMERCIAL SUIT	CS (COMM)/558/2026	06-07-2026	NISHI JAIN Vs MS SUPREME LITE INC	AMAN MATHUR(P),	8802214875	prabhashgiri@gmail.co m	01.07.2026
				COMMERCIAL SUIT	CS (COMM)/539/2026	03-07-2026	M/S UNITED MULTICHEM LLP Vs Saransh Agarwal	RISHI KANT TRIPATHI(P),	9810138450	rk Gupta987987@rediff mail.com	01.07.2026
				COMMERCIAL SUIT	CS (COMM)/572/2026	08-07-2026	IDBI BANK LTD Vs JITEN KUMAR DALAI	Arun Kumar Shukla(P),	9312400295	arunkumarshukla7@g mail.com	01.07.2026
				COMMERCIAL SUIT	CS (COMM)/599/2026	15-07-2026	Micro Network India Pvt Ltd Vs Net World Technologies	Naveen Bhardwaj(P),	9811899279	mail@nbassociates.net	03.07.2026
				COMMERCIAL SUIT	CS (COMM)/579/2026	09-07-2026	HSN REALTY SERVICES INDIA PRIVATE LIMITED Vs M/S TRANSACTION SOLUTIONS INTERNATIONAL INDIA PVT LTD	NEERAJ JAIN(P),	9211996125, 9868503030	drjainlawfirm@gmail.c om	03.07.2026
				COMMERCIAL SUIT	CS (COMM)/602/2026	15-07-2026	Pragati Accessories Private Limited Vs Paulose Varghese	Sonali Sardana(P),	8743904246	ch.aakash86@gmail.co m	07.07.2026
				REVIEW PETITION	RP/12/2026	21-07-2026	INSTAVERITAS INDIA PRIVATE LIMITED Vs SAMASTH LIVING PRIVATE LIMITED	Viren Bansal(P),	9433433333	viren.bansal@kred- jure.in	10.07.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				COMMERCIAL SUIT	CS (COMM)/619/2026	20-07-2026	Sanjay Bansal and Anr Vs Neelima Oberoi	HARSHIT KISHORE(P),	9211456885	KSHITIZAHUJA@GM AIL.COM	11.07.2026
				COMMERCIAL SUIT	OMP (COMM)/36/2026	20-07-2026	PITAMBER NATH JOSHI Vs AXIS BANK LTD	RAJ KUMAR(P),	9810007600	advrajkumar@gmail.co m	15.07.2026
				COMMERCIAL SUIT	CS (COMM)/625/2026	22-07-2026	MS BEST ROADWAYS LIMITED Vs Rehana UNITED PETROCHEM PRIVATE LIMITED	Rehana Ahmed(P),	9971617786, 8376927278	rehana3191@gmail.com	18.07.2026
				COMMERCIAL SUIT	CS (COMM)/624/2026	22-07-2026	Nadeem Rahman Vs APEX ENTERPRISES	Firoz Khan(P),	8588819983	firoz_khanadv@rediffm ail.com	18.07.2026
				ARBITRATION & CONCILIATION	OMP (I) (COMM)/143/2026	27-07-2026	PIRAMAL FINANCE LTD Vs Prem Shankar	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates @gmail.com	18.07.2026
				ARBITRATION & CONCILIATION	OMP (I) (COMM)/144/2026	27-07-2026	PIRAMAL FINANCE LTD Vs Raj Kumar	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates @gmail.com	18.07.2026
				COMMERCIAL SUIT	CS (COMM)/642/2026	29-07-2026	ORNATE MERCANTILE PVT LTD AND ANR Vs M/S BHARAT TRADING COMPANY	Abhinav Garg(P),	9810196968	adv.abhinavgarg@gmai l.com	23.07.2026
				COMMERCIAL SUIT	CS (COMM)/521/2026	02-07-2026	ABHAY SHARMA VS ARUN YADAV	Sanjay Sehgal & Piyush Dhawal Mishra (P)	9873479585	ssclawfirm@gmail.com	27.06.2026
				COMMERCIAL SUIT	MISC (DJ)/756/2026	02-07-2026	NAUSHINA JABBAR VS MODEX INTERNATIONAL SECURITIES LIMITED AND ORS	NIRMAL GOENKA & DEEPAK MISHRA (P)	9711106482	nirmalgoenka.adv@gm ail.com	08.06.2026
				REVIEW PETITION	RP/11/2026	03-07-2026	PUNJAB NATIONAL BANK VS SULAGNA DAS GUPTAAQ&/AS/SOCIA LUNCH	QUAISAR	999802592	aliquaisar110@gmail.co m	08-06-2026
				EXECUTION	M-Ex/56/2026	03-07-2026	NATIONAL SKILL DEVELOPMENT CORPORATION VS VAG INFOTECH PVT. LTD.	Adv Amit Mahaliyan	9899491980	amitmahaliyan@gmail. com	02-06-2026
				EXECUTION	Ex. COMM- Award by Arb. Comm./103/2026	03-07-2026	MR. MOHAMMAD KALAM ANSARIA VS M/S NABAT DATES PVT. LTD.	A. RASHEED QURESHI	8810533708	i.rasheed1357@gmail.c om	10.06.2026
				COMMERCIAL SUIT	CS (COMM)/541/2026	04-07-2026	BANK OF INDIA VS LALLAN KUMAR JHA	V.P. TIWARI	990182901	vp ti wa ri ad vocate@gm a i l. com	10-06-2026
				COMMERCIAL SUIT	CS (COMM)/543/2026	04-07-2026	ACUVON CONSULTING PRIVATE LIMITED VS IDC TECHNOLOGIES SOLUTIONS INDIA PRIVATE LIMITED	SameerDewan / Vipin Seghal	9811192245	su@acuvon.com	11-06-2026
				EXECUTION	MISC DJ/916/2026	18-07-2026	AR KAY MEDICOS PRIVATE LIMITED VS CORNER STORE TECHNOLOGIES P. LTD	AMIT DAYAL	9810164421	MAIL@AMITDAYAL.A TTORNEY	29-07-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				EXECUTION	EXECUTION (COMM)/224/2026	20.07.2026	M/S DSTR INFRASTRUCTURE PROJECT LTD. VS SWAYASHMEHRA INFRASTRUCTURE PVT. LTD.	DEVIKA MEHRA	9871469262	DMEHRA@DEVIKAM EHRA.COM	11-07-2026
33	MS. NEERAS BHARIHOKE, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH-EAST	Commercial Suit	CS (COMM.)/659/2026	CS (COMM.)/659/2026	04.08.2026	M/S A L BAKE VS. SAYED BILAL AHMED	MARUF KHAN, NITIN DADU	9899201654	mkhan68@yahoo.com	22.07.2026
				CS (COMM)/660/2026	CS (COMM)/660/2026	04.08.2026	ANIL ENTERPRISES THROUGH ITS ATTORNEY, MR. VIKAS KHANDELWAL VS. DEEPAK INDUSTRIES AND ANR.	SHIVOM ASTHANA	8178270555	plgshiven@gmail.com	29.07.2026
				CS(COMM.)/662/2026	CS(COMM.)/662/2026	05.08.2026	ARMOUR SECURITY (INDIA) LTD. VS. AGRICULTURAL PRODUCE MARKETING COMMITTEE AND ANR.	SHANKAR	7678270597	legalconsvachanbadh@ gmail.com	07.07.2026
				CS (COMM.)/671/2026	CS (COMM.)/671/2026	07.08.2026	M/S SAVEIN FINTECH PRIVATE LIMITED (Through its Authorized Representative) Vs M/S ARTHMATE FINANCING INDIA PRIVATE	VIPIN SINGH BANSAL	7011672833,9958547022	adv.vipinbansal@gmail. com	23.07.2026
				CS (COMM.)/677/2026	CS (COMM.)/677/2026	08.08.2026	R. TECH TECHNOLOGIES (THROUGH ITS AUTHORISED REPRESENTATIVE MR. RAKESH KUMAR) Vs UNIQUE SERVICE	S.K. JHA	9312015203	NA	05.08.2026
				CS (COMM)/681/2026	CS (COMM)/681/2026	10.08.2026	SHRI PAWAN AGGARWAL Vs ASIAN PAINTS LIMITED	SHALABH GUPTA	9818681699	shalabh.adv@gmail.co m	04.08.2026
				CS (COMM.)/686/2026	CS (COMM.)/686/2026	11.08.2026	M/S NEUTECH Vs NIRVAAN SOLUTIONS PVT. LTD.	RAGHAV SAROOP INDERJEET SAROOP	9999462358 &9968654284	&ragasar.saroop@gmail.co m	08.08.2026
				CS (COMM.)/726/2026	CS (COMM.)/726/2026	22.08.2026	M/S BEACON INTERNATIONAL Vs M/S ZHEJIANG SEWTECH INC	MUKESH YADAV	9810847250	advmukesh.yadav@gm ail.com	02.06.2026
				CS (COMM.)/728/2026	CS (COMM.)/728/2026	22.08.2026	M/S S.R. IMPEX Vs M/S SHAGUN CREATIONS	MUKESH YADAV	9810847250	advmukesh.yadav@gm ail.com	02.06.2026
				CS(COMM.)/738/2026	CS(COMM.)/738/2026	25.08.2026	M/S WARWICK FABRICS INDIAN PVT. LTD. Vs M/S SHEARLING SKINS PVT. LTD.	NITIN GARG	9958986363	info@knowlex.in	17.08.2026
				CS(COMM.)/751/2026	CS(COMM.)/751/2026	31.08.2026	STATE BANK OF INDIA Vs SATNAM SINGH	DHARMENDRA SINGH	8800784740	NA	21.08.2026
				CS (COMM.)/753/2026	CS (COMM.)/753/2026	31.08.2026	M/S AXALTA COATING SYSTEMS INDIA PRIVATE LIMITED Vs M/S SYNERGY COATINGS AND ORS.	VIVEK SINHA	9873156155	vs@vmalegal.in	17.08.2026
				OMP(I)COMM./148/2026	OMP(I)COMM./148/2026	04.08.2026	AAJ SUPPLY CHAIN MANAGEMENT PVT. LTD. VS. PROFICIENCY LEARNING SOLUTIONS PVT. LTD.	MOHIT AGGARWAL	9811449071	patronuslawoffices@gm ail.com	30.07.2026
				OMP(I)COMM./127/2026	OMP(I)COMM./127/2026	19.08.2026	SACHIN KUMAR VS. UMETYS SOLUTIONS PRIVATE LIMITED AND ORS.	S.K.DUBEY	7838228041	sudhirlaw09@gmail.co m	08.08.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (COMM.)/40/2026	OMP (COMM.)/40/2026	14.08.2026	SONY INDIA PVT. LTD. VS. KURUVITADAM AGENCIES LTD.	ASHISH (P) KUMAR	9910469818	lokesh_malik@sngpartners.in	06.08.2026
				OMP (COMM.)/41/2026	OMP (COMM.)/41/2026	14.08.2026	REDECON INDIA PVT. LTD. VS. VAISHNAVI INFRATECH SERVICES PVT. LTD.	JITENDRA RAJPUT	9999385389	advrajputjk@gmail.com	22.07.2026
				OMP(I)COMM./168/2026	OMP(I)COMM./168/2026	25.08.2026	PIRAMAL FINANCE LTD. VS. SANGHAVI JITENDRABHAI	ANANJAY MALAY SINGH	7455023130, 7030378800	asaplegalandadvocates@gmail.com	18.07.2026
				MISC. 966/2026	MISC. DJ 966/2026	13.08.2026	ALK ENTERPRISES AND ANR. VS. RANI AGGARWAL AND ORS.	AKANKSHA SISODIA	9717321989	advocateakankshasisodia@gmail.com	12.08.2026
				EXECUTION (COMM.)/264/2026	EXECUTION (COMM.)/264/2026	24.08.2026	SHELLZ INDIA LTD. VS. SNNR PVT. LTD.	SARVENDRA MANI TRIPATHI	8800176988	advocatesmtripathi@gmail.com	11.08.2026
				Ex.COMM - Award by Arb. Comm./124/2026	Ex.COMM - Award by Arb. Comm./124/2026	20.08.2026	INDUSIND BANK LTD. VS. DURGA DUTT	PANKAJ KUMAR SINGH	9717850496	PANKAJKUMARSINGH@YAHOO.COM	18.08.2026
				EXECUTION (COMM.)/256/2026	EXECUTION (COMM.)/256/2026	20.08.2026	RANI AGGARWAL VS. MS ALK ENTERPRISES	LALIT GUPTA	810355699	gadvocates@gmail.com	18.08.2026
				EXECUTION (COMM.)/252/2026	EXECUTION (COMM.)/252/2026	18.08.2026	ROOPINDER SINGH VS. EMAAR MGF LIMITED NOW EMAAR INDIA LTD.	VRITI GUJRAL	9915951353	vrutigujral@gmail.com	14.08.2026
				EXECUTION (COMM.)/248/2026	EXECUTION (COMM.)/248/2026	10.08.2026	KAPSONS VALVES INDIA PVT. LTD. VS. ZAMIL AIRRAWAT CONDITIONERS INDIA PVT. LTD.	UMESH	8826265107	NOT GIVEN	26.07.2026
				EXECUTION (COMM.)/249/2026	EXECUTION (COMM.)/249/2026	11.08.2026	KULDEEP KALRA VS. INDERPAL	ABHISHEK SETHI	9582000430	abhisheksethiadvocate@gmail.com	03.08.2026
				EXECUTION (COMM.)/255/2026	EXECUTION (COMM.)/255/2026	18.08.2026	INDIAN OVERSEAS BANK VS. TARA DATT PANT	S AND LEGAL	9999397965	s.n.legalawfirm@gmail.com	16.08.2026
				EXECUTION (COMM.)/268/2026	EXECUTION (COMM.)/268/2026	25.08.2026	BHUSHAN DEALMARK PRIVATE LIMITED VS. J K PROJECTS	S S WANI	8750618722	sswaniassociates@gmail.com	07.08.2026
34	SH. SAHRAWAT, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST		Misc (DJ)	Misc DJ/932/2026	03-08-2026	MANTU MANDAL Vs ROSHNI	CHANDRA SHEKHAR	9810209981	legal.shebang@gmail.com	22.04.2026
				ExCOMM - Award by Arb Comm	Ex.COMM - Award by Arb. Comm./116/2026	04-08-2026	M/S INSILCO MERCHANTS PVT. LTD. Vs ALCOTT TOWN PLANNERS PVT. LTD. AND ANR.	KRISHANU	9654074250	adhikary.krishanu@gmail.com	27.07.2026
				EX (COMM)	EXECUTION (COMM.)/240/2026	04-08-2026	YS KHAN STEEL WORKS THRIUGH ITS PROPRIETOR YUNUS KHAN Vs ESTHETIC BUILDTECH PVT LTD ANR	ASIF	6397353571	asif.mack@gmail.com	01.08.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	E-
				CS(COMM)	CS (COMM)/656/2026	04-08-2026	MS NEXELLENC HEALTH CARE PRIVATE LIMITED ANOTHER Vs MEENAKSHI GUPTA AND OTHERS	PRAVEEN	9811377100	JUSLEGIS.INDIA@GMAIL.COM	31.07.2026	
				OMP(COMM)	OMP (COMM.)/39/2026	05-08-2026	TENSBERG BREWERIES Vs VARUN KUMAR KHEMKA	MIMANSAK	8800177082	mbrahimulkm619@gmail.com	30.07.2026	
				ExCOMM - Award by Arb Comm	Ex.COMM - Award by Arb. Comm./118/2026	05-08-2026	Axis Bank Ltd Vs AAR GEE ENTERPRISES	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	14-04-2026	
				CS(COMM)	CS (COMM)/667/2026	06-08-2026	KAILASH GARG Vs GUPTAV K GOEL ENGINEERS AND CONTRACTORS		9910301562	N/A	30-07-2026	
				CS(COMM)	CS (COMM)/668/2026	06-08-2026	NEERAJ CONSTRUCTION Vs ENERGO CONSTRUCTION	AMIT	9911591774	amitrthankar@gmail.com	20.07.2026	
				CS(COMM)	CS (COMM)/669/2026	06-08-2026	UCO BANK Vs MANISH KUMAR	Karan Chawla	8743968006	karanchawla92@gmail.com	30.07.2026	
				CS(COMM)	CS (COMM)/670/2026	06-08-2026	BREW LAB FOOD BEVERGE Vs AMBUJ HOTEL AND REAL ESTATE	ROHIT	9953090366	rohitdadwal01@gmail.com	03.08.2026	
				CS(COMM)	CS (COMM)/672/2026	07-08-2026	SONU AHUJA PROPRIETOR OF MS KCA INFRASTRUCTURE Vs MS BHAVA SAI CONSTRUCTION PVT LTD	Vatsal Kumar	9811554435	Vkumar@kandkassociates.in	04.08.2026	
				CS(COMM)	CS (COMM)/673/2026	07-08-2026	Trilok Kumar Jha Vs Ancon India Pvt Ltd	Dhruv Sharma	8587030456	N/A	01.07.2026	
				CS(COMM)	CS (COMM)/688/2026	12-08-2026	Union Bank of India Vs Aman Nawaz	DHANANJAY KUMAR	9711343590	advocateshyamjha@gmail.com	05.08.2026	
				M-EXECUTION	M-Ex/65/2026	14-08-2026	SUPERIOR AGRO CROPS PRIVATE LIMITED Vs NATIONAL AGRICULTURE COOPERATIVE MARKETING FEDERATION OF	JASPREET SINGH	9899641617	jaspreet.law@gmail.com	06.08.2026	
				ExCOMM - Award by Arb Comm	Ex.COMM - Award by Arb. Comm./122/2026	14-08-2026	M/S AKASA FINANCE LIMITED Vs M/S SAI PRECIOUS TRAEXIM PVT. LTD. AND ANR.	ARVIND JADON	9818140844	arvind.jadon@law-matters.in	11.08.2026	
				OMP (COMM)	MISCOMP (COMM.)/23/2026	MISC.17-08-2026	Mankind Pharma Limited Vs August Purple Services Pvt Ltd	HARBIR SINGH	9810658944	ADVOCATEHSKOHLI@GMAIL.COM	13.08.2026	
				CS(COMM)	CS (COMM)/700/2026	17-08-2026	PUNJAB NATIONAL BANK Vs Ms RJ ENTERPRISES	VARUN KASHYAP	N/A	vkashyapadv@gmail.com	28.07.2026	
				OMP (I) (COMM)	OMP (I) (COMM.)/153/2026	18-08-2026	PUNEET KUMAR TRIPATHI Vs UMETY SOLUTIONS	SUDHIR KUMAR DUBEY	7838228041	sudhirlaw09@gmail.com	07.08.2026	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				CS(COMM)	CS (COMM)/719/2026	19-08-2026	Sunstar Precision Forge Limited Vs Kabira Mobility Private Limited	SHRIDAY PUNJANI	9818248724	Hirday.punjani@lexlawoffices.com	14.08.2026
				CS(COMM)	CS (COMM)/727/2026	19-08-2026	Banaras Glass Beads Pvt ltd Vs BERGER PAINTS INDIA LTD	GAGAN MATHUR	9811143077	gagan@mathurlegal.com	19.08.2026
				EX (COMM)	EXECUTION (COMM.)/257/2026	20-08-2026	ROHIT AGARWAL Vs THE STATE BANK OF INDIA	Raghav Agarwal	9599801173	Raghavagarwal32@gmail.com	12.08.2026
				CS(COMM)	CS (COMM)/720/2026	20-08-2026	UNION BANK OF INDIA Vs PUPPY	DHANANJAY KUMAR	9540009991	Advlalitkumar5700@gmail.com	18.08.2026
				CS(COMM)	CS (COMM)/723/2026	21-08-2026	EJAZ HAIDER ZAIDI Vs AI Mustafa Welfare Trust	RITU SHAHI	9718183131	advocatesdaphtar@gmail.com	10.08.2026
				CS(COMM)	CS (COMM)/730/2026	22-08-2026	BEACON INTERNATIONAL Vs MAHAVEER APPAREL	MUKESH YADAV	9810847250	advnmukesh.yadav@gmail.com	03.06.2026
				CS(COMM)	CS (COMM)/754/2026	31-08-2026	TLPL Integrated Shipping Services Pvt Ltd Vs Shiben Sharma	SIDDHARTH YADAV	9811087543	siddharthayadavadvocate@gmail.com	18.08.2026
35	MS VEENA RANI DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH-EAST	39 Block II	Misc. DJ 939/2026	Misc. DJ 939/2026	04.08.2026	Rafbrix Pvt. Ltd. vs. Truzt Organic & Natural Product	DSNR Legal advocate	011-40107190	info@dsnrlegal.com	01.08.2026
				Ex. comm-Award 117/2026	Ex. comm-Award 117/2026	05.08.2026	R V SOLUTIONS Pvt. Ltd. vs. Twenty Four system Pvt. Ltd.	Ankit Miglani	7276358720	ankitmiglani@amlawoffice.in	10.07.2026
				Cs (comm) 680/2026	Cs (comm) 680/2026	10.08.2026	Punjab National Bank vs. Laxmi	Mukesh Pushpam	8285926521	pushpammukesh@gmail.com	05.08.2026
				CS(Comm)690/2026	CS(Comm)690/2026	13.08.2026	Reeta Arora Vs. Anil Kumar Gupta	Chetan Roy & Jyotsna Bhardwaj	011-46541551	chetan@integritaslawfirm.com	10.08.2026
				CS(Comm)691/2026	CS(Comm)691/2026	13.08.2026	M/s Navair International Vs. Anant Kumar Yadav	Ankit Rajgharia	9818855771	chambersofankitrajgarhia@gmail.com	07-08-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				Misc. DJ/974/2026	Misc. DJ/974/2026	14.08.2026	State Bank of India Vs. Kiran	Suchita Dixit	not mentioned	not mentioned	01.06.2026
				Cs (comm)707/2026	Cs (comm)707/2026	19.08.2026	Vijay Kumar Aggarwal Vs. Amar Offset Printers	Ritu Gupta	9811249331	legalteam.ple@gmail.com	13.08.2026
				CS(Comm)/712/2026	CS(Comm)/712/2026	19.08.2026	xxxxxxx Vs. xxxxxxxx	Swastik Bisarya	0120-4059300	swastik@anandandana.nd.com	14.08.2026
				OPM(I)(Comm)160/2026	OPM(I)(Comm)160/2026	20.08.2026	M/s Cars 24 Financial Services Pvt. Ltd. vs. Anshul	Rita Arora & Anurag Arora	7838737001	ritarora91@gmail.com	06.08.2026
				OPM(I)(Comm)161/2026	OPM(I)(Comm)161/2026	20.08.2026	M/s Cars 24 Financial Services Pvt. Ltd. vs. Mohd. Salman Ansari	Rita Arora & Anurag Arora	7838737001	ritarora91@gmail.com	06.08.2026
				CS (comm)/716/2026	CS (comm)/716/2026	20.08.2026	xxxxxxx Vs. xxxxxxxx	Pramod Kumar Singh	9810481016	mail@thelegist.com	
				CS (comm)/717/2026	CS (comm)/717/2026	20.08.2026	Union Bank Of India Vs. Richh Pal	Dhananjay Kumar	9540009991	advlalitkumar5700@gmail.com	18.08.2026
				CS (comm)/717/2026	CS (comm)/717/2026	20.08.2026	M/s Marvis Innovations Pvt. Ltd. Vs. Shree Info system Solutions Pvt.Ltd.	Raghwendra Tiwari	9582499135	raghwendra11@gmail.com	17.08.2026
				Exe (Comm)/260/2026	Exe (Comm)/260/2026	21.08.2026	Bank of Baroda Vs. Shrawan Kumar	Nirmal Kumar	9953128141	AMB.NIRMAL@GAMIL.COM	19.08.2026
				Exe (Comm)/261/2026	Exe (Comm)/261/2026	21.08.2026	M/s Trinity Touch Pvt. Ltd. Vs. M/s Pune Industrial Distributors Pvt. Ltd.	Suresh Sharma	9811056243	suresh.sharma12@yahoo.in	18.08.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	E-
				Cs (comm)/729/2026	Cs (comm)/729/2026	22.08.2026	M/s Troupe Digital Vs. Paytm Money Ltd.	Abhijeet Gupta	9267919004	mail@abhijeetgupta.in	21.08.2026	
				Cs (comm)/724/2026	Cs (comm)/724/2026	22.08.2026	Arun Hoisery Mills Vs M/s ARC Motors Pvt. Ltd.	Mohit Jolly	9810032399	MOHITJOLLYADV@GMAIL.COM	20.08.2026	
				CS(Comm)735/2026	CS(Comm)735/2026	24.08.2026	Imtiyaz Ali, Vs. M/s Jai Prakash & Sons & Ors.	Vipul Lamba	9911725864	vipul_lamba@hotmail.com	21.08.2026	
				CS(Comm)734/2026	CS(Comm)734/2026	24.08.2026	M/s Xtreme Design Vs. M/s Om Bhagwati Arts & Handicrafts	Saket Gogia	9739046560	office.saket@lawttitude.com	20.08.2026	
				OMP(I)169/2026	OMP(I)169/2026	25.08.2026	Piramal Finance Ltd. Vs. Jayprakash Bhai	Ananjay Singh	7455023130	asaplegalandadvocates@gmail.com	21.08.2023	
				OMP(I)170/2026	OMP(I)170/2026	25.08.2026	Piramal Finance Ltd. Vs. Kuldeep	Ananjay Singh	7455023130	asaplegalandadvocates@gmail.com	21.08.2023	
				CS(Comm)/748/2026	CS(Comm)/748/2026	31.08.2026	Cargo People Logistics & Shipping Pvt. Ltd. Vs.Tortoise Container Lines Pvt. Ltd. & Anr.	J. S. Arora	9811765540	jsarora.58@gmail.com	25.08.2026	
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	CS COMM 74	2449/2026	03-08-2026	PRATEEK AGRAWAL VS RYFTULSH MEDIA LLP	KUNAL TYAGI	9818930209	stellarlegalservices@gmail.com	01.08.26	
			209	CS COMM 74	2453/2026	03-08-2026	STATE BANK OF INDIA VS LT SHSH RAJENDRA SINGH THR LRS	SHSH P.K.CHAUHAN	9811106422	pkchauhanadvocate@gmail.com	03.08.26	
			209	OMP COMM 78	2471/2026	06-08-2026	HARISH KUMAR VS SANDHUSH MOTOR FINANCE PVT. LTD.	SHSH MAYANK RAJPAL	9212515515	smlawsolutions@gmail.com	05.08.26	
			209	OMP MISC COMM 76	2492/2026	06-08-2026	MS COLLIERS INTERNATIONAL INDIA VS VIPUL IT INFRA SOFTKOTTHARI PVT. LTD.	SHSH VINAMRA KOTHARI	9811903455	chambers@deora.com	06.08.26	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	E-
			209	CS COMM 74	2501/2026	08-08-2026	MOTHER DAIRY FRUIT ANDSH VEGETABLE PVT. LTD. VS RAWKHAN PRESSERY PVT. LTD.	FIROZ	8588819983	firoz_khanadv@rediffmail.com	07.08.26	
			209	CS COMM 74	2517/2026	10-08-2026	BANK OF BARODA VS AZRA	SH TANVEER KAUSAR	9540049758	tanveerkaus110@gmail.com	08.08.26	
			209	CS COMM 74	2520/2026	10-08-2026	ADITYA VACCINE THRU JAI DEVSH SINGH VS UKAR HEALTHCARE PVT. LTD.	RAGHWENDRA TIWARI	9582499135	raghwendra11@gmail.com	08.08.26	
			209	CS COMM 74	2524/2026	08-08-2026	PUNJAB NATIONAL BANK VS SHWETA KUMARI	SMS JYOTI GAUTAM	7000041067	iyoti_gautam2010@yahoo.com	08.08.26	
			209	CS COMM 74	2528/2026	11-08-2026	AKAR IMPEX PVT. LTD.VS NEW NEELKANTH STAR KARNAL	SH AKSHAY SAPRA		office@ardentlegal.in	10.08.26	
			209	CS COMM 74	2557/2026	11-08-2026	HARISH CHANDER VS VIJAY KUMAR RANA	SH RISHABH SAXENA	9654568072	rs0919321@gmail.com	11.08.26	
			209	CS COMM 74	2563/2026	13-08-2026	MEDIA 24X7 ADVERTISING PVT. LTD. VS J R CREATIONS ADVERTISERS PVT. LTD.	SH ARVIND VASHISTHA	9891117112	info@lexavapartners.com	12.08.26	
			209	CS COMM 74	2629/2026	18-08-2026	GLOW GREEN ENERGY LTD. VSSH HANSAGREEN MARKETING PVT. LTD.	AJAY KAPOOR	9212128749	ajaykapoor17feb@gmail.com	18.08.26	
			209	CS COMM 74	2633/2026	18-08-2026	BANK OF MAHARASHTRA VSSH REKHA	SH BIJAYA MOHAN GOSWAMI	9015893668	advbmg2016@gmail.com	18.08.26	
			209	CS COMM 74	2641/2026	18-08-2026	SHARDA DEVELOPERS VSSH AGARWAL ASSOCIATES PROMOTERS LTD.	SH ANKIT RAJGARHIA	9818855771	chambersonfankitrajgarhia@gmail.com	18.08.26	
			209	OMP COMM 78	2654/2026	19-08-2026	RAJEEV SHARMA VS KOTAKSH MAHINDRA PRIME LTD.	SH ASHOK UPADHYAY	9312380821	ashokkumar95830@gmail.com	19.08.26	
			209	CS COMM 74	2711/2026	25-08-2026	BISWJIT CHOUDHARY VS NITINSH GUPTA	SH YASH DADRIWAL	9158616661	advyashdadriwal@gmail.com	24.08.26	
			209	CS COMM 74	2728/2026	31-08-2026	BALAJI TIMBER TRADERS PROP CHANDER SHEKHAR @ DEEPAK SEHAGAL VS NST DESIGN ART PROP NISHA NAZ	SH MURARI LAL SHARMA	9350871245		25.08.26	
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM 74	2440/2026	01-08-2026	OM PRAKASH BANSAL VS SANJAYSH KUMAR MITTAL	SH AKHIL SHARMA	8826169150	advakhil10441@gmail.com	01.08.26	
			101	CS COMM 74	2451/2026	03-08-2026	J.J. ENTERPRISES VS AGNITIOSH INFRASTRUCTURE PROJECTS PVT. LTD.	SH VISHNU SHARMA	9871705230	vishnusharmalawyer@gmail.com	03.08.26	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	E-
			101	CS COMM 74	2458/2026	03-08-2026	SANJEEV SINGH VS DR JITENDRA NAGPAL	SH PANKAJ KUMAR TIWARY	9711677944		03.08.26	
			101	CS COMM 74	2460/2026	06-08-2026	PADAMSHRI ENTERPRISES LLP VS ZEE FOOTWEARS PVT. LTD.	SH BHUVNESHWA R TYAGI	8826824663	tyagibhuvneshwar@yahoo.com	04.08.26	
			101	OMP COMM 73	2462/2026	04-08-2026	HEMANT SHARMA VS KITTO APPARELS INDIA PVT. LTD	SH ADITYA GOEL	9999220945	aditya_goel96@outlook.com	04.08.26	
			101	CS COMM 74	2478/2026	06-08-2026	PUNJAB NATIONAL BANK VS SHAM TIWARI	SMS JYOTI GAUTAM	700041067	iyoti_gautam2010@yahoo.com	05.08.26	
			101	CS COMM 74	2534/2026	12-08-2026	SHIVAM GUPTA VS HEMANT SHARMA	SH AKSHAT GUPTA	8860349935	adv.akshatg@gmail.com	10.08.26	
			101	CS COMM 74	2549/2026	12-08-2026	ANKIT SHARMA VS TARUN JAIN	SH PREM RATAN	9717703511		11.08.26	
			101	CS COMM 74	2550/2026	12-08-2026	BANK OF INDIA VS RENU MADAN	SH K.K. MUDGIL	9871226784	kkmudgil29@gmail.com	11.08.26	
			101	CS COMM 74	2551/2026	12-08-2026	BANK OF INDIA VS RAJEEV KUMAR	SH K.K. MUDGIL	9871226784	kkmudgil29@gmail.com	11.08.26	
			101	CS COMM 74	2567/2026	13-08-2026	WALKIN TRIP PVT. LTD.VS EDUFRONT TECHNOLOGIES PVT. RAI LTD.	SMS PRIYANKA RAI	9953396643	priyankarai.adv@gmail.com	12.08.26	
			101	CS COMM 74	2579/2026	13-08-2026	GULMEHER FOUNDATION VS ZWENDE TECHNOLOGIES PVT. TANDON LTD.	SH NAMAN TANDON	9871788540	naman-tandon@outlook.com	13.08.26	
			101	CS COMM 74	2589/2026	18-08-2026	SONIA VS THE KALKI LIGHTING	SH NILENDU VATSAYAN	9999050853	nilenduvatsyayan@gmail.com	13.08.26	
			101	CS COMM 74	2594/2026	14-08-2026	DAL CHAND CHOUDHARY @ AKASH CHOUDHARY VS NAV NIRMAN CO-OPERATIVE GROUP HOUSING SOCIETY LTD.	SH ASHOK MAHAJAN	9811106159	ashokmahajan79@gmail.com	14.08.26	
			101	CS COMM 74	2609/2026	18-08-2026	RAJ RANI GOEL VS ANAND KUMAR	SH YASH GUPTA	9990505143	alok1raghav@gmail.com	17.08.26	
			101	CS COMM 74	2634/2026	18-08-2026	SHARDA DEVELOPERS VS AGARWAL ASSOCIATES PROMOTERS LTD.	SH ANKIT RAJGARHIA	9818855771	chambersonfankitrajgarhia@gmail.com	18.08.26	
			101	CS COMM 74	2662/2026	21-08-2026	LALIT KUMAR VS MOHD. YUSUF	SH SUDHIR GUPTA	9313885241	sgadvo472@gmail.com	20.08.26	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	E-
			101	CS COMM 74	2693/2026	22-08-2026	BANK OF INDIA VS AKRITI SHRIVASTAV	SH V.P. TIWARI	9990182901	vyptiwariadvocate@gmail.com	22.08.26	
			101	CS COMM 74	2694/2026	22-08-2026	BANK OF INDIA VS POOJA SHRMA	SH V.P. TIWARI	9990182901	vyptiwariadvocate@gmail.com	22.08.26	
			101	CS COMM 74	2701/2026	25-08-2026	MANOJ KATE VS GRANITE HILLDR PROPERTIES PVT. LTD.	J.C. VASHISTA	9891152939	majjagdish@yahoo.com	22.08.26	
			101	CS COMM 74	2702/2026	29-08-2026	STATE BANK OF INDIA VSSH PRAMOD SHARMA PROP HEALTH CARE TRADING SOLUTION	VJAY PRAKASH	9810210832		22.08.26	
			101	CS COMM 74	2718/2026	24-08-2026	SD BARCODE SOLUTION PVT. LTD. VS GODEX INTERNATIONAL	SH RISHI KAPOOR	9654500680	info@alssolicitors.com	24.08.26	
			101	CS COMM 74	2729/2026	29-08-2026	BALAJI INTERIOR THRU PROP NAINA SEHGAL VS NST DESIGN ART PROP NISHA NAZ	SH MURARI LAL SHARMA	9350871245		25.08.26	
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	C.S. (COMM)	76/2026	01-08-2026	MR ARPIT MITTAL Vs MR RAJENDER PRASAD SHARMA AND ORS	RAKESH TIWARI	9582931401	legusintellect@gmail.com	01-08-2026	
			---do--	C.S. (COMM)	77/2026	04-08-2026	MEENU GAUTAM GUPTA Vs AMAN GUPTA	K LAL & SUNNY MEHTA	7011612889	saiaassociates886@gmail.com	04-08-2026	
			---do--	C.S. (COMM)	78/2026	05-08-2026	YES BANK LTD. Vs V ELECTRICALS WORKS	KANANJAY SINGH	7030378800	asaplegalandadvocates@gmail.com	22-07-2026	
			---do--	C.S. (COMM)	79/2026	06-08-2026	ASHWANI BHARDWAJ PROPRIETOR OF MANISHA TRADING COMPANY Vs RAJ KUMAR YADAV	ARCHIT SINGHAL	9599043045	legal@sigmalegal.in	01-08-2026	
			---do--	C.S. (COMM)	80/2026	06-08-2026	VIKAS KUMAR Vs ELEVAR DIGITEL INFRASTRUCTURE PRIVATE LIMITED	YUVRAJ SETH	8826893759	yuvrajseth@gmail.com	05-08-2026	
			---do--	C.S. (COMM)	81/2026	06-08-2026	MEERA FAB Vs NAVED ALI	GURPREET SINGH GULATI	9899732673	adv.gsgulati@gmail.com	02-08-2026	
			---do--	C.S. (COMM)	82/2026	10-08-2026	BATRA BREWERIES ANDRAJEEV DISTILLERIES PVT LTD Vs VINOD GARG	K TIWARI	9312276651	r.tiwari88@gmail.com	04-08-2026	
			---do--	C.S. (COMM)	83/2026	17-08-2026	BAJAJ BROTHERS PVT LTD Vs GULSHAN KUMAR AHUJA	SUMIT NANDVANI	7011541912	nandvanijindallawoffice@gmail.com	14-08-2026	
			---do--	C.S. (COMM)	84/2026	19-08-2026	SADHU SARAN Vs M S EXPOR INDIA EXHIBITION INTERIORS	RAJ THAKUR	9901314975	nrthakuradvocate@gmail.com	19-08-2026	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			---do--	C.S. (COMM)	85/2026	21-08-2026	STATE BANK OF INDIA Vs RAJEEV KUMAR YADAV	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	20-08-2026
			---do--	C.S. (COMM)	86/2026	22-08-2026	SILVER STRIPS INDIA PRIVATE LIMITED Vs MR AAS MOHAMMAD	ARENESS LAW	9953538322	areness@areness.com	20-08-2026
			---do--	C.S. (COMM)	87/2026	24-08-2026	MS M B INDUSTRIES Vs LAXMI DEVI PROP MS LAXMI SALES	SHRI MADHAV GAWRI	8700568975	madhav@rkgo.com	19-08-2026
			---do--	C.S. (COMM)	88/2026	24-08-2026	BSES YAMUNA POWER LTD Vs NEERAJ	VAIBHAV YADAV	9971336611	vaibhav.yadav@gmail.com	19-08-2026
			---do--	C.S. (COMM)	89/2026	24-08-2026	BSES YAMUNA POWER LTD Vs PAWAN KUMAR	VAIBHAV YADAV	9971336611	vaibhav.yadav@gmail.com	19-08-2026
			---do----	C.S. (COMM)	90/2026	25-08-2026	BANK OF BARODA Vs REKHA	JOSHI ASSOCIATES	89910568669	advumeshjoshi@gmail.com	22-08-2026
			---do----	EX.(COMM) AWARD	60/2026	03-08-2026	HDB FINANCIAL SERVICES LIMITED Vs KRIPAL SINGH DHAMA	RAHUL BHARDWAJ	9013493108	amarnathrbc@yahoo.com	29-07-2026
			---do----	EX.(COMM) AWARD	61/2026	03-08-2026	HDB FINANCIAL SERVICES LIMITED Vs PRABHU DAYAL	RAHUL BHARDWAJ	9013493108	amarnathrbc@yahoo.com	29-07-2026
			---do----	EX.(COMM) AWARD	62/2026	07-08-2026	AXIS BANK LTD Vs SHAH JAHAN	SOURABH CHOUBEY	9953286200, 7970440025	shivamjha@firstassociates.in	18-05-2026
			---do----	EX.(COMM) AWARD	63/2026	07-08-2026	AXIS BANK LTD Vs MUSTAKIM	SOURABH CHOUBEY	9953286200, 7970440025	shivamjha@firstassociates.in	18-05-2026
			---do----	EX.(COMM) AWARD	64/2026	07-08-2026	AXIS BANK LTD Vs KULDEEP SINGH	SOURABH CHOUBEY	9953286200, 7970440025	shivamjha@firstassociates.in	18-05-2026
			---do----	EX.(COMM) AWARD	65/2026	10-08-2026	INDIABULLS RECONSTRUCTION COMPANY LIMITED Vs AMAN GUPTA	NAMAN MITRA	9999351267	namanmitra09@gmail.com	18-07-2026
			---do----	EX.(COMM) AWARD	66/2026	10-08-2026	INDIABULLS RECONSTRUCTION COMPANY LIMITED Vs MOHD AFSHAR	NAMAN MITRA	9999351267	namanmitra09@gmail.com	18-07-2026
			---do----	EX.(COMM) AWARD	67/2026	10-08-2026	KOTAK MAHINDRA BANK Vs SHURJEET	ABHAYENDER KUMAR	8920723973	abhayendrarai@gmail.com	28-07-2026
			---do----	EX.(COMM) AWARD	68/2026	10-08-2026	BAJAJ FINANCE LTD Vs MOHAMMAD FAHIM	ARUN KUMAR SHARMA	9990151720, 9671195877	gloriouslawassociates@gmail.com	20-07-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			---do---	EX.(COMM) AWARD	69/2026	25-08-2026	INTEC CAPITAL LTD. Vs M/S SPA ENGINEERING SERVICES THROUGH ONE OF ITS PARTNER	POOJA CHAUDHARY & PRANAV GOYAL	9871169411, 9990918352	legal.poojachaudhary@ gmail.com	22-08-2026
			---do---	EX.	111/2026	13-08-2026	ARO EQUIPMENTS PVT LTD. Vs INDIA PUC MART	UMESH SURI & AVINASH SURI	8447976744	avinashsurilaywer@gm ail.com	07-08-2026
			---do---	MISC DJ	363/2026	01-08-2026	KOTAK MAHINDRA BANK Vs AZEEM HASAN KHAN	ABHAYENDER KUMAR	8920723973	abhayendrara@gmail.c om	28-07-2026
			---do---	MISC DJ	365/2026	04-08-2026	M/S SURESH APPARELS Vs MOHD SHAKIR	BHARAT GUPTA	9268300000	bharat.guptahkca@gma il.com	31-07-2026
			---do---	MISC DJ	371/2026	08-08-2026	MOHAMMAD HARIS Vs QAZI MOHAMMAD AMAN	SIDDHARTHA VERMA	7011684029	vermasiddharthathel@ gmail.com	04-08-2026
			---do---	MISC DJ	377/2026	10-08-2026	RAJ KUMAR SARASWAT Vs SMT FALAK NAAZ AND ORS	RAJIV BAKSHI	9891695725	rajivbakshi@gmail.com	05-08-2026
			---do---	MISC DJ	380/2026	13-08-2026	MS RALPA ENTERPRISES Vs MRT MALIK SHAHID	TARUN AGGARWAL	-	-	09-08-2026
			---do---	MISC DJ	382/2026	13-08-2026	SUNDARAM FINANCE LTD Vs PARVEEN KUAMR	NITIN MEHTA	8802218291	advocate.mehtaassociat eo9@gmail.com	13-08-2026
			---do---	MISC DJ	391/2026	17-08-2026	ABHIMANYU JOSHI Vs V D AUTO WHEELS	ADITYA RAGHAV YOGESH VERMA	9810057219 &	tverma2508@gmail.co m	12-08-2026
			---do---	MISC DJ	394/2026	18-08-2026	MR AMIT SONI THROUGH ITS ARJ MANOJ KUMAR SONI Vs MR DANISH AND ORS	JAGRITI JAIN	8007218437	jagritijain95@gmail.co m	13-08-2026
			---do---	MISC DJ	398/2026	20-08-2026	CHAMAN PRAKASH GUPTA Vs DEEPAK	NITESH KUMAR CHAURASIA	9911405003	adv.kumarnitesh@gmai l.com	19-08-2026
39	SH. PRITAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	SHAHDARA	301, New Court Building	CS (COMMERCIAL)	03-08-2026	CS (COMM)/391/2026	BSES YAMUNA POWER LTD Vs SHALU	PRASHANT KUMAR MISHRA	9999420408	advpks.1985(a2gmail.co m	25.07.2026
			301, New Court Building	CS (COMMERCIAL)	03-08-2026	CS (COMM)/392/2026	BAJRA SAIN JAIN Vs M S UNITECH SECURITY SYSTEM PVT LTD AND ORS	SMOHIT TIWARI	9310232373	advtiwari@ outlook.com	28.07.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			301, New Court Building	CS (COMMERCIAL)	05-08-2026	OMP (COMM/1/2026	(T)ELAN FASHION Vs N AND S EXPORT	SPRAKASH	9718971940	PRAKASHLEGAL@GM AIL.COM	03.08.2026
			301, New Court Building	CS (COMMERCIAL)	05-08-2026	OMP (COMM)/16/2026	HDFC SECURITIES LIMITED Vs NIKHIL KUMAR AGGARWAL	DEVMANI BANSAL	9999328572	DVMANIBANSAL@GM AIL.COM	29.07.2026
			301, New Court Building	CS (COMMERCIAL)	05-08-2026	Ex. - Award by Arb./72/2026	Kotak Mahindra Prime Ltd Vs DEEPAK KUMAR	MAYANK MAHAJAN	9999631644,	MAYANK MAHAJANO5S@YAHQ O.COM	20.04.2026
			301, New Court Building	CS/COMMERCIAL	05-08-2026	CS (COMM)/397/2026	SANJAY GUPTA Vs NAVEEN KHARBANDA	KARAN BHAMBRI	9873854620	: advnkbhambri@gmail.c om	05.08.2026
			301, New Court Building	CS (COMMERCIAL)	05-08-2026	CS (COMM)/398/2026	State bank of india Vs Sunil	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail .com	05.08.2026
			301, New Court Building	CS (COMMERCIAL)	05-08-2026	CS (COMM)/399/2026	Neha Verma Vs Vishal Verma	Praveen Mahajan,	9810620827	advocatemahajan27@g mail.com	05.08.2026
			301, New Court Building	CS (COMMERCIAL)	05-08-2026	MISC DJ/797/2026	Uma Shankar Sahney Vs Chandan Pharmacy Ltd	ANSHUL GARG	9953714642	anshulgarg.1994@gmai l.com	04.08.2026
			301, New Court Building	CS (COMMERCIAL)	07-08-2026	CS (COMM)/403/2026	N C SARAN Vs REKHA AGGARWAL	JITENDER SINGH SIROHI	9350908257	JITENDERAD@GMAI L.COM	07.08.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			301, New Court Building	CS (COMMERCIAL)	08-08-2026	Execution (Comm.)/147/2026	M/S SPACE4 BUSINESS SOLUTION PVT LTD Vs THE DISTRICT MAGISTRATE /DEPUTY COMMISSIONER SHD	MAYANK MAHAJAN	9999631644,	MAYANK MAHAJANO5S@YAHQ O.COM	08.08.2026
			301, New Court Building	CS (COMMERCIAL)	08-08-2026	CS (COMM)/406/2026	BIOCON ELECTRIC PVT LTD Vs MEHAK TRADING COMPANY	AMARENDRA KUMAR DUBEY	9599801188	: globalvisionlawoffice@ gmail.com	27.07.2026
			301, New Court Building	CS (COMMERCIAL)	08-08-2026	CS (COMM)/407/2026	Bank of Baroda Vs Mohd Saleem	JOSHI	9910568669	advumeshjoshi@gmail. com	05.08.2026
			301, New Court Building	CS (COMMERCIAL)	10-08-2026	Ex. - Award by Arb./73/2026	KOTAK MAHINDRA BANK Vs ASHISH RAHEJA	MAYANK MAHAJAN	9999631644,	MAYANK MAHAJANO5S@YAHQ O.COM	014.04.2026
			301, New Court Building	CS (COMMERCIAL)	10-08-2026	Execution (Comm.)/150/2026	Vinesh Jain Vs Tarun Kumar	MAYANK MAHAJAN	9999631644,	MAYANK MAHAJANO5S@YAHQ O.COM	30.07.2026
			301, New Court Building	CS (COMMERCIAL)	12-08-2026	CS (COMM)/409/2026	shripal rakesh kumar jain Vs sujal collection	YATINDER KHATRI	8929133996	ADVYATINDERKUMA R@GMAIL.COM	05.08.2026
			301, New Court Building	CS (COMMERCIAL)	13-08-2026	CS (COMM)/411/2026	ALLIED DISTRIBUTORS Vs DACCS INTERNATIONAL PVT LTD	SHRESHTH JAIN	98712-06484	shreshth@lawkins.in	06.08.2026
			301, New Court Building	CS (COMMERCIAL)	17-08-2026	CS (COMM)/415/2026	Ankur Tyagi and Anr Vs Vikrant Panchal	RENU TYAGI	9560428809	RENUYAGIA12@GM AIL.COM	13.08.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			301, New Court Building	CS (COMMERCIAL)	17-08-2026	CS (COMM)/416/2026	STATE BANK OF INDIA Vs BALAJI BASOA CREATION		Arun Sharma	9810220905	arunambuj@gmail.com	13.08.2026
			301, New Court Building	CS (COMMERCIAL)	18-08-2026	Ex. - Award by Arb./76/2026	KOTAK MAHINDRA BANK Vs SHANTNU		Abhayendra Rai	9560428809	abhayendrara@gmail.com	27.07.2026
			301, New Court Building	CS (COMMERCIAL)	18-08-2026	Execution (Comm.)/152/2026	RAM NIWAS Vs NEELU LADIA ALIAS NILU LADIA		NITIN	7011180931	NITINADV@GMAIL.COM	10.08.2026
			301, New Court Building	CS (COMMERCIAL)	18-08-2026	CS (COMM)/420/2026	jain cargo movers Vs INTERNATIONAL PRINT O PACK LIMITED		ANIL TEJAN	9910149872	ANILJETAN@GMAIL.COM	11.08.2026
			301, New Court Building	CS (COMMERCIAL)	21-08-2026	CS (COMM)/427/2026	Bank of Baroda Vs Pale Ram		UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	14.08.2026
			301, New Court Building	CS (COMMERCIAL)	24-08-2026	Ex. - Award by Arb./77/2026	HDB FINANCIAL SERVICES LTD Vs SHIVAM GOYAL		RAHUL BHARDWAJ	8376049807	Amaranth rbc@yahoo.Com	18.08.2026
			301, New Court Building	CS (COMMERCIAL)	24-08-2026	Execution (Comm.)/154/2026	vikas jain Vs JAWED TRADERS		RUCHI JAIN	9136784129	RUCHIJAIN642@GMAIL.COM	03.08.2026
			301, New Court Building	CS (COMMERCIAL)	24-08-2026	CS (COMM)/432/2026	NEERAJ MAHESHWARI ORS Vs SUN CAPACITORS		PARTHCHADA	9873549477	PARTHCHADA@GMAIL.COM	21.08.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			301, New Court Building	CS (COMMERCIAL)	25-08-2026	Execution (Comm.)/157/2026	Raju Singh Vs Ramesh Kumar Sharma	PIYUSH KATYAL	8700925528	piyushkatyal98@gmail. com	23.08.2026
40	SH. VIPIN KUMAR RAI, DISTRICT JUDGE, COMMERCIAL COURT/MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	03-08-2026	CS (COMM)/393/2026	STATE BANK OF INDIA Vs VINOD	PARAS AGGARWAL	9810600656	parasaggarwaladv@gm ail.com	31-07-2026
			ROOM NO 208	COMMERCIAL	07-08-2026	CS (COMM)/405/2026	PAN Americian Zinc LLC Vs Vipin Mittal Prop Ms Pee Gee International	PRANAB PRAKSH	9711229563	advpranab@yahoo.com	05-08-2026
			ROOM NO 208	COMMERCIAL	08-08-2026	Execution (Comm.)/149/2026	SH MANOJ JAIN Vs SH BASANT KUMAR	VATSAL TYAGI	9911672633	advocatevatsalyagi@g mail.com	08-08-2026
			ROOM NO 208	COMMERCIAL	12-08-2026	CS (COMM)/410/2026	SWAGAT FASHION COMPANY Vs USHA ENTERPRISES	H. K. TOLANI	83770022 1	advocate_hk@yahoo.co .in	08-08-2026
			ROOM NO 208	COMMERCIAL	13-08-2026	Ex. - Award by Arb./75/2026	Ms Shakuntala Chits Pvt Ltd through its AR Arvind Gupta Vs Shashi Diwaker and ANR	ASHA KUMARI	7065311674	kasha4227@gmail.com	12-08-2026
			ROOM NO 208	COMMERCIAL	13-08-2026	CS (COMM)/413/2026	MS ABHINAV TRADEX PVT LTD THROUGH ITS AR MR KAMAL GUPTA Vs PRAVEEN KUMAR SRIVASTAVA	JAGRITI JAIN	7042312792	lawfirm@unsolvedlegal. com	11-08-2026
			ROOM NO 208	COMMERCIAL	17-08-2026	CS (COMM)/417/2026	Enviro Integrated Facility Services Pvt Ltd Vs Ms Nexgen Infracon Pvt Ltd	VAISHNAVI RAO	9818325794	vaishnavirao147@gmail	13-08-2026
			ROOM NO 208	COMMERCIAL	17-08-2026	MISC DJ/837/2026	KOTAK MAHINDRA BANK Vs PREETI JOSHILA	ABHAYENDRA RAI	8920723973	abhayendraraigmail.c om	11-08-2026
			ROOM NO 208	COMMERCIAL	18-08-2026	CS (COMM)/421/2026	BSES YAMUNA POWER LIMITED THROUGH ITS AR Vs DEVENDER	MEGHNA NIMBEKAR	8826670059	Not available	17-08-2026
			ROOM NO 208	COMMERCIAL	21-08-2026	OMP (COMM)/6/2026	(I)PIRAMAL FINANCE LTD Vs Balvinder Singh	ANANJAY SINGH	7455023130	asaplegallandadvocates @gmail.com	21-08-2026
			ROOM NO 208	COMMERCIAL	21-08-2026	OMP (COMM)/7/2026	(I)PIRAMAL FINANCE LTD Vs Hiteshbhai Bhagabhai Satavani	ANANJAY SINGH	7455023130	asaplegallandadvocates @gmail.com	21-08-2026
			ROOM NO 208	COMMERCIAL	21-08-2026	CS (COMM)/430/2026	DEVENDER SINGH Vs DEEPAK JAIN	Siddharth Malkania	9999468788	advocatesmalkania@g mail.com	21-08-2026
			ROOM NO 208	COMMERCIAL	24-08-2026	Execution (Comm.)/156/2026	PANKAJ GUPTA Vs VIJENDER PANCHAL	K.P. SHARMA	9871693445	Kp.sharma@gmail.com	22-08-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			ROOM NO 208	COMMERCIAL	24-08-2026	CS (COMM)/433/2026	STATE BANK OF INDIA Vs DILSAD	VIJAY PRAKASH	7838929829	Not available	22-08-2026
			ROOM NO 208	COMMERCIAL	24-08-2026	CS (COMM)/434/2026	Bank of India Vs Ashish Garg	V.P. TIWARI	9990182901	vptiwariadvocate@gmail.com	21-08-2026
			ROOM NO 208	COMMERCIAL	29-08-2026	Execution (Comm.)/158/2026	Dreamy Cakes and bakery Products Pvt Ltd Vs Rajesh Kumar Gupta Since Deceased	SUMAN MALHOTRA	9811205391	mnmadvocates@gmail.com	25-08-2026
			ROOM NO 208	COMMERCIAL	29-08-2026	Execution (Comm.)/159/2026	SADASHIV ENTERPRISES THROUGH ITS PROPRIETOR Vs MOUNTAIN STEEL PVT LTD	TUSHAR SHARMA	9354124731	tusharsharma133@gmail.com	26-08-2026
			ROOM NO 208	COMMERCIAL	29-08-2026	CS (COMM)/436/2026	MS ABHYUDAYA TELE INFRA CONSULTANTS PVT LTD Vs KC INTERNATIONAL LIMITED	YATIN KUMAR RAGHAV	8585979057	advocateyatinkumarraghav@gmail.com	25-08-2026
			ROOM NO 208	COMMERCIAL	31-08-2026	CS (COMM)/437/2026	MS ABHYUDAYA TELE INFRA CONSULTANTS PVT LTD Vs BAJAJ ELECTRICAL LTD	YATIN KUMAR RAGHAV	8585979057	advocateyatinkumarraghav@gmail.com	27-08-2026
41	SH.RAMESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT/SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA			CS(COMM) 390/2026	01.08.2026	NTISH JAIN VS VIPIN KUMAR GARG	RAM PRAKASH SONI	9958430361	infor@rpslegalsolution.com	31.07.2026
					EX(COMM) 143/2026	03.08.2026	MOHD ANJUM VS VISHAL GROVER	AKASHDEEP ARYA	9311184101	advakashdeep@gmail.com	30.07.2026
					EX(COMM) 144/2026	03.08.2026	CANARA BANK VS ROZY JEANS	MANISH KUMAR	9968466963	aormanishkumar@gmail.com	29.07.2026
					CS(COMM) 395/2026	04.08.2026	BALAR MARKETING PRIVATE LIMITED VS WWW KUNDANCAB COM & ORS	SHRAVAN KUMAR BANSAL	9910888645	unitedmark@unitedandunited.com	01.08.2026
					MISC DJ 814/2026	06.08.2026	MANPREET SINGH VS M/ WHITEKITTEN E COMMERCE & ORS.	SINDERJEET SINGH	9818357878	advinderjeet@gmail.com	01.08.2026
					CS(COMM) 401/2026	06.08.2026	POONAM GOYAL VS M/ BADIUJJAMA @ BABLU	SASHISH UPPAL	987312464946	uppal.lawyer19@gmail.com	05.08.2026
					CS(COMM) 402/2026	06.08.2026	M/S GOYAL TEXTILES VS M/ ORIGINAL R NEW HASSAN MUMBAI	SBHARAT DEEP SINGH	9911770005	bharatdeepsingh.advocate@gmail.com	01.08.2026
					EX(COMM) 145/2026	07.08.2026	RAHIMUDDIN VS KAMNA KUMARI	MUHAMMAD ARIF	9810405873	advocatearif704@gmail.com	06.08.2026
					CS(COMM) 404/2026	07.08.2026	FULLTOSS CREEMZ INDIA LLP VS SHIKHA ENTERPRISES	ARPIT JAIN	9811595800	arpitjain2099@gmail.com	20.07.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					EX(COMM) 148/2026	08.08.2026	UNION BANK OF INDIA VS POONAM	JITENDRA GARG	9810197621	jitendragargadv@gmail.com	07.08.2026
					OMP (COMM) 17/2026	12.08.2026	PUBLIC WORKS DEPARTMENT HARYANA VS KLAS PRODUCTS PVT LTD	GOPAL SINGH	9999356951	attorney.gopalsingh@gmail.com	11.08.2026
					MISC DJ 828/2026	13.08.2026	M/S DABKA STONE CRUSHER PVT LTD VS M/S RG BUILDWELL ENGINEERS LTD	TRAJEEV CHAUHAN	9891467200	casadvocate@gmail.com	04.08.2026
					CS(COMM) 412/2026	13.08.2026	SATISH KUMAR JAIN VS ANIL KUMAR GUPTA	VINEET JAIN	9716141409	vj2701@gmail.com	05.08.2026
					EX(COMM) 151/2026	13.08.2026	MAMTA DEVI VS AKSHAY KUMAR VERMA	PURNIKA PASRICHA	8588856062	rajatttri.ra@gmail.com	07.08.2026
					CS(COMM) 418/2026	17.08.2026	SWAGAT FASHION CO LALWANI HOSIERY & ANR	VSH R TOLANI	8377002210	advocate_hk@yahoo.co.in	08.08.2026
					CS(COMM) 422/2026	18.08.2026	STATE BANK OF INDIA VS M/S YASHODA TEXTILE	SARUN UPADHYAY	9045375818	rajat96@hotmail.com	17.08.2026
					CS(COMM) 423/2026	18.08.2026	SBC MINERAL PRIVATE LIMITED VS BHILAI ISPAT PRIVATE LIMITED	ASSOCIATES	9999448797	kushagrabansal@akassociates.org.in	17.08.2026
					EX(COMM) 153/2026	19.08.2026	M/S NEW SARTAJ COPY MANUFACTURERS VS M/S OMANSARI STATIONERS	SHARIK	9541456789	advsharikansari32@gmail.com	18.08.2026
					CS(COMM) 426/2026	19.08.2026	VECTUS POLYMERS PRIVATE LIMITED VS VECTUS WIRES	SHRIHAR TRIPATHI	9548888420	legal@boostip.in	19.08.2026
					CS(COMM) 428/2026	21.08.2026	M/S METAL TRADING SAS VS VIPIN MITTAL	PRANAB PRAKASH	9711229563	adv.pranab@yahoo.com	05.08.2026
					CS(COMM) 429/2026	21.08.2026	ARUN KUMAR GUPTA VS UC BANK	RAO AND DAS LAW OFFICES	9891070409	Rao.daslawoffices@gmail.com	19.08.2026
					OMP(I) COMM 08/2026	24.08.2026	PIRAMAL FINANCE LIMITED VS AKASH BABU	ANANJAY SINGH	7030378800	asaplegalandadvocates@gmail.com	21.08.2026
					OMP(I) COMM 09/2026	24.08.2026	PIRAMAL FINANCE LIMITED VS SHRAVAN SINGH	ANANJAY SINGH	7030378800		21.08.2026
					OMP(I) COMM 10/2026	24.08.2026	PIRAMAL FINANCE LIMITED VS SOMESH VERMA	ANANJAY SINGH	7030378800		21.08.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					OMP(I) COMM 11/2026	24.08.2026	PIRAMAL FINANCE LIMITED VS SADAB	ANANJAY SINGH	7030378800		21.08.2026
					OMP(I) COMM 12/2026	24.08.2026	PIRAMAL FINANCE LIMITED VS ANIL KUMAR YADAV	ANANJAY SINGH	7030378800		21.08.2026
					OMP(I) COMM 13/2026	24.08.2026	PIRAMAL FINANCE LIMITED VS SEEMA	ANANJAY SINGH	7030378800		21.08.2026
					OMP(I) COMM 14/2026	24.08.2026	PIRAMAL FINANCE LIMITED VS SALAMUDDIN ANSARI	ANANJAY SINGH	7030378800		21.08.2026
					EX(COMM) 155/2026	24.08.2026	SANTOSHI SHARMA VS SAURABH SHARMA	VARUN SIKKA	9810777375	varunsikka.adv@gmail.com	22.08.2026
					CS(COMM) 435/2026	25.08.2026	M/S TAPARIA AND SONS V/ KHUSHBOO TEXTILE	SARPIT JAIN	9811595800	aritjain2099@gmail.com	19.08.2026
					EX(COMM) 160/2026	31.08.2026	MEENU JAIN VS SACHIN KUMAR	HARDIK AGGARWAL	7859984398	advocatehardikaggarwal@gmail.com	23.08.2026
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C. No. 304	COMMERCIAL	Execution (Comm.)/142/2026	01-08-2026	Shri. Vinesh Jain Vs Shri. Neeraj Jain	Ashish Aggarwal	9899695533	-	30-07-2026
				COMMERCIAL	CS (COMM)/394/2026	03-08-2026	PRG INTERNATIONAL ELECTRICALS PVT. LTD. Vs KHAMMA SELLECT MOTORS	VISHAL KHANNA	9999123499	-	30-07-2026
				COMMERCIAL	CS (COMM)/396/2026	04-08-2026	CANARA BANK Vs BRAHM SINGH @ BRAHM AND ORS.	MANOJ KUMAR ARORA	9811254078	manvakil378s@gmail.com	03-08-2026
				COMMERCIAL	CS (COMM)/400/2026	05-08-2026	BAIDYA NATH JHA @ PANDIT JEE Vs SOHAN PAL JINDAL AND ORS.	Anuj Kumar Pandey	9910644063	adv.akpoffice07@gmail.com	30-07-2026
				COMMERCIAL	Execution (Comm.)/146/2026	07-08-2026	SH. SANJAY JAIN Vs SH. SHER SINGH	Padam Khanna	8800268148	padamkumarkhanna@gmail.com	03-08-2026
				COMMERCIAL	CS (COMM)/408/2026	11-08-2026	MANISH AGGARWAL PROPRIETOR OF M/S AGGARWAL CLOTH MERCHANT Vs ANIL MITTAL PROPRIETOR OF M/S	Deepak Singh Thakur	9560104394	adv.jyotikarki@gmail.com	07-08-2026
				COMMERCIAL	Ex. - Award by Arb./74/2026	12-08-2026	INDIABULLS ASSET RECONSTRUCTION COMPANY LIMITED Vs DEVESH GUPTA	TROHIT GOSWAMI	9999351267	namanmitra09@gmail.com	18-07-2026
				COMMERCIAL	CS (COMM)/414/2026	14-08-2026	MS ALIEN ENERGY PVT LTD Vs CENTURY LED LTD	HARI PRASAD RAO	9999019360	advhprao@gmail.com	11-08-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				COMMERCIAL	CS (COMM)/419/2026	17-08-2026	M/S APOLLO PIPES LIMITED Vs NAVDEEP M/S SANITARY AND HARDWARE KUMAR WHOLESALE DEALER AND ORS.		9971933177	advocatenavdeepkumar@gmail.com	14-08-2026
				COMMERCIAL	CS (COMM)/424/2026	18-08-2026	SWAGAT FASHION COMPANY, Sonu Vivek THROUGH ITS PARTNER ANUJ JAIN Vs SRISHTI GARMENTS THROUGH ITS PROP. MRS. RITU		9868166350	advocate_hk@yahoo.co.in	08-08-2026
				COMMERCIAL	CS (COMM)/425/2026	18-08-2026	BSES YAMUNA POWER LIMITED Meghna (THROUGH ITS A.R.) Vs ANUP Nimbekar SINGH		8826670059	mujlawchambers@gmail.com	17-08-2026
				COMMERCIAL	OMP MISC (COMM)/3/2026	20-08-2026	M/S KRISHNA MOULDERS Tushar Sharma Through its Partner and Authorized Representative, Mr Sanjay Chaudhary Vs KUNAL SHARMA		9999140890	advocate.purumudgal@gmail.com	17-08-2026
				COMMERCIAL	CS (COMM)/431/2026	22-08-2026	SH. SANJEEV SACHDEVA Ankit Mehta PROPRIETOR OF M/S EAGLE HOMEZ Vs SH. MANMOHAN RAJA DOGRA AND ANR.		9354185173	sslaw712@gmail.com	13-08-2026
				COMMERCIAL	OMP (I) (COMM)/15/2026	24-08-2026	PIRAMAL FINANCE LIMITED Vs ANANJAY MANISH MAHESH CHNADRA SINGH		7455023130	asaplegalandadvocates@gmail.com	21-08-2026
				COMMERCIAL	CS (COMM)/439/2026	31-08-2026	M/S METRO TIMBER AND Karishma PLYWOOD THROUGH ITS PROP. Mehra SH. LOVISH GUPTA Vs AAS MOHD.		9911089977	gslawchambersdelhi@gmail.com	03-06-2026
43	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	NORTH-WEST	406	Civil	CS (COMM)/559/2026	03-08-2026	M/s Prestige Air Conditioner Vs M/s Vikrant arora(P), Voltas Limited		9910909990	vikrantarora15@gmail.com	14-10-2026
					CS (COMM)/561/2026	03-08-2026	BANK OF MAHARASHTRA Vs M/s Pankaj UNITY FRIENDS HOME Kumar(P), ENTERPRISES AND ANR		8010812345	advocatepankaj2018@gmail.com	17-11-2026
					CS (COMM)/558/2026	03-08-2026	M/S ALDEKO PANELS PVT LTD Vs Gourav ATUL MADATUL MADANLAL DAK Dhyani(P),		9599489442		18-11-2026
					CS (COMM)/560/2026	03-08-2026	VIMAL FACILITY SOLUTIONS PVT ABHISHEK LTD Vs BOTHANZI MEDICALS PVT KAMAL(P), LTD		8860851165	Sanjay.yadav.law11@gmail.com	26-11-2026
					CS (COMM)/568/2026	05-08-2026	M/S FRACTION CHEMICALS PVT TASHOK LTD Vs KAMDHENU LTD AND KUMAR ANR BABBAR(P),		98 11115749		05-09-2026
					CS (COMM)/573/2026	06-08-2026	M/S VERTEX SCIENTIFIC AND Isha Sharma(P), LAB INSTRUMENTS CO Vs M/S RSD CONCERN PVT LTD		7973981758	advvasudhaaery(@outlook.com)	05-09-2026
					CS (COMM)/574/2026	06-08-2026	Indian Bank Vs M/S Arora Traders Aditi Chopra(P), AND ANR		9599347754	advocateaditichopra@gmail.com	22-10-2026
					CS (COMM)/575/2026	06-08-2026	SUBHASISH BHATTACHARYA Vs Raghav Sethi(P), RAVI BHUSHAN		96506 44055	raghav@.tandrlawoffice.s.com	19-09-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/579/2026	07-08-2026	M/s Nirman Infratech Vs M/s JAINCO BUILDCON PVT LTD	MADAN KUMAR JHA(P),	98713-97540	mkjha84@rediffmail.com	02-11-2026
					CS (COMM)/578/2026	07-08-2026	State Bank of India Vs Krishnan Sharma	anshu shukla(P),	92100437764	advocateanshu@gmail.com	02-11-2026
					CS (COMM)/580/2026	08-08-2026	RELAXO FOOTWEARS LIMITED Vs M/s A F Trading Company Through its Sole Proprietor Mr Shahzeb Alam	MUKESH KUMAR JHA(P),	98185149569	ADVMKIHA@GMAIL.COM	05-09-2026
					CS (COMM)/588/2026	11-08-2026	SURAJ Vs DUSHYANT KUMAR SHUKLA	Mukund Yadav(P),	7503313366		07-12-2026
					CS (COMM)/589/2026	11-08-2026	M/S Galaxy Car Studio Vs Rachna Motor Pvt Ltd AND ORS	Arjun Yadav(P),	9811020110	Advocate. sgarg@gmail.com	08-12-2026
					CS (COMM)/593/2026	12-08-2026	M/S Yadav Trading Vs Mahipal Singh	Atul Pandey(P),	7503688247	36atulpandey@gmail.com	28-11-2026
					CS (COMM)/594/2026	12-08-2026	M/S Yadav Trading Vs SANDEEP (DARSHAN ENTERPRISES)	Atul Pandey(P),	7503688247	36atulpandey@gmail.com	28-11-2026
					CS (COMM)/595/2026	13-08-2026	STATE BANK OF INDIA Vs PANKAJ KUMAR MAURY	Pankaj Kumar(P),	8010812345	advocatepankaj2015@gmail.com	26-11-2026
					CS (COMM)/597/2026	13-08-2026	BANK OF MAHARASHTRA Vs Jitender Singh	KADAMBINI KUMAR MUDGIL(P),	7 83 8821 105	kkmudgil29@gmail.com	05-09-2026
					CS (COMM)/596/2026	13-08-2026	M/S Sawariya Home Decor Pvt Ltd Vs Nitin Goyal and Ors	Sumit Rajput(P),	9999333350	partners@sandspartner.in	12-09-2026
					CS (COMM)/603/2026	17-08-2026	HAIDER ALI Vs SHRI PARSU RAM VERMA	Rajeev Kumar(P),	807644437 4	advrajeev74@gmail.com	26-11-2026
					CS (COMM)/609/2026	19-08-2026	MANISH MITTAL Vs JEET KAUR AND ORS	SAMRIDHI SAMRIDHI(P),	7003154041	info@kclcllp.com	09-09-2026
					CS (COMM)/611/2026	22-08-2026	SIDDHARTH GUPTA Vs AKHILESH TRIPATHI	PRANAV DWIVEDI(P),	9131988405,	panditmewara@email.com	08-09-2026
					CS (COMM)/612/2026	22-08-2026	HYGOSAP PHARMA PVT LTD Vs TUSHAR MAHESHWARI	Ishaan Sharma(P),	9555777622	advocateishaansharma@gmail.com	29-10-2026
					CS (COMM)/614/2026	24-08-2026	M/S SAFFIRE CROP SCIENCE PRIVATE LIMITED Vs PRAGAT SHETKARI KENDRA AND ORS	Sunil Kumar(P),	9818256885	snlkmr588@gmail.com	12-09-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/616/2026	25-08-2026	M/S AMS POLYMERS LIMITED Vs DHEERAJ CHAUDHARY	Bhaskar Vali(P),	9910358225	office@vali.co.in	02-12-2026
					CS (COMM)/617/2026	25-08-2026	M/S AMS POLYMERS LIMITED Vs NOVA NEW ERA EXPORTS PVT LTD	Bhaskar Vali(P),	9910358225	office@vali.co.in	02-12-2026
					CS (COMM)/618/2026	25-08-2026	SUBHASH KUMAR JAIN Vs PRIYANSH MOHNANI	SARANSH JAIN(P),	9999808962	jainsaranshl9@gmail.com	12-09-2026
					CS (COMM)/620/2026	29-08-2026	KPT PIPING SYSTEM PRIVATE LIMITED Vs MAHENDRA KUMAR	ISHAN MITTAL(P),	9953466970	skhadaria@fiscallawchambers.co	04-12-2026
					CS (COMM)/619/2026	29-08-2026	DEEPAK GOYAL Vs SH PAVNEET SINGH KHURANA AND ANR	Sudhir Saneja(P),	9810897157	-sanejask@rediffmail.com	21-11-2026
					CS (COMM)/621/2026	29-08-2026	PUNJAB NATIONAL BANK Vs RAJESH KUMAR	B K Agrawal(P),	98996692	Icloudlawpartners@gmail.com	12-09-2026
					CS (COMM)/628/2026	31-08-2026	CROCS INC Vs HASHIM AND ORS	Shravan Bansal(P),	6201970125	unitedmarkr@unitedandunited.com	02-09-2026
					CS (COMM)/627/2026	31-08-2026	M/S CREDXL MERCHANT PROCESSOR PVT LTD Vs PARORCH DEVELOPERS LLP	Vinod Dahiya(P),	9920399999	parorch@gmail.com	12-09-2026
					CS (COMM)/629/2026	31-08-2026	M/S Batra Breweries and Distilleries Pvt Ltd Vs M/S Expo Mediatewari Pvt Ltd	Rajeev kumar Dahiya(P),	9811231910	r.tewari88@gmail.com	12-09-2026
44	SH. MANISH GUPTA, DISTRICT JUDGE, COMMERCIAL COURT, SH. VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	205	Civil	CS (COMM)/557/2026	01-08-2026	SACHIN GUPTA Vs CHET RAM AND COMPANY AND ORS	Rakesh garg(P),	9990 333 933	ecolawchambers@gmail.com	14.07.2026
					CS (COMM)/562/2026	03-08-2026	GULSHAN KHURANA Vs SHAHIDUL ARFIN	Rakesh Kumar(P),	9711771000	rakesh.advocatel8(a)enil.com	31.07.2026
					CS (COMM)/563/2026	03-08-2026	GULSHAN KHURANA Vs KASIM KHAN	Rakesh Kumar(P),	9711771000	rakesh.advocatel8(a)enil.com	31.07.2026
					CS (COMM)/564/2026	03-08-2026	GULSHAN KHURANA Vs MOHD MAHFOOZ ALAM	Rakesh Kumar(P),	9711771000	rakesh.advocatel8(a)enil.com	31.07.2026
					CS (COMM)/565/2026	03-08-2026	State Bank of India Vs DEEPTI SAXENA	Ravindra Narayan Singh(P),	9868523230	advnrarayan@gmail.com	13.07.2026
					CS (COMM)/567/2026	04-08-2026	VASU INTERNATIONAL Vs GREEN ELECTRIC SCOOTERS	ROHAN SANDAL(P),	7827076060	legalrohan06@gmail.com	04.08.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM)/569/2026	05-08-2026	Setlite Engineers Ltd Vs Multitech India	Abhishek Gupta(P),	989957774	n.a	01.08.2026
					CS (COMM)/570/2026	05-08-2026	SITA YADAV Vs BECHAN RAI AND ANR	Digvijay Singh(P),	NA	NA	18.07.2026
					CS (COMM)/571/2026	05-08-2026	Ms Signature Fresh Bio Products Vs M/S RK ENTERPRISES	JAYESH MITTAL(P),	9711004290	farvisiongloballaw@gmail.com	17.07.2026
					CS (COMM)/572/2026	05-08-2026	RAJSHILA SYNTHETIC PVT LTD Vs SUMANEL TECHNOLOGY VENTURES PVT LTD	Aakriti Bhatnagar(P),	8859825988	sgablawoffices@gmail.com	05.08.2026
					CS (COMM)/581/2026	08-08-2026	MADHU DUGAR Vs WTC FARIDABAD INFRASTRUCTURE PVT LTD	Rahul Dev Sharma(P),	9953660455	vidhivatlaw@gmail.com	31.07.2026
					CS (COMM)/583/2026	08-08-2026	Pooja Jain Vs V S MOTORS PVT LTD	Ankit Kumar(P),	9810050567	kanwalchaudhary@gmail.com	31.07.2026
					CS (COMM)/584/2026	10-08-2026	Indian Bank Vs Aristro Enterprises	Aditi Chopra(P),	9599347754	advocateaditichopra@gmail.com	04.08.2026
					CS (COMM)/590/2026	11-08-2026	Surender Kumar Vs MS EMD SCAFFOLDING INDIA	SHIVAM JANGRA(P),	925011310	info.legalsuraksha@gmail.com	04.08.2026
					CS (COMM)/591/2026	12-08-2026	Satish Chemical India Pvt Ltd Vs Gerondevi Bannnaram Godara and Ors	CHARIT GOYAL(P),	8595653336	sulekhchandco@gmail.com	21.07.2026
					CS (COMM)/592/2026	12-08-2026	NIRMAN INFRATECH AND ORS Vs MAHAVIRA BUILDCON PVT LTD AND ORS	MADAN KUMAR JHA(P),	9871397540	kjha84@rediffmail.com	05.08.2026
					CS (COMM)/598/2026	13-08-2026	INDU SALES CORPORATION Vs DHAN LAXMI METAL	Satish Kumar(P),	9811067617	mukulsharmacompany@gmail.com	05.08.2026
					CS (COMM)/599/2026	13-08-2026	M/S INDU SALES CORPORATION Vs M/S SATYAM METAL	Satish Kumar(P),	9811067617	mukulsharmacompany@gmail.com	05.08.2026
					CS (COMM)/600/2026	13-08-2026	NITIN ARORA Vs ADARSH RAJ	Manish Malik(P),	9416870797	NA	01.08.2026
					CS (COMM)/601/2026	13-08-2026	ATAM PRAKASH TUTEJA Vs SHRUTI AGNIHOTRI	Sarthak Chugh(P),	7862844000	SARTHAKCHUGHLA WCHAMBERS@gmail.com	11.08.2026
					CS (COMM)/602/2026	14-08-2026	FRACTION CHEMICALS PVT LTD Through Its Director Mr Surender Kumar Gupta Vs KAMDHENU BABBAR(P), COLOUR AND COATINGS LTD	DASHOK KUMAR	9899760090	NA	15.06.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM)/604/2026	17-08-2026	Central Board Of Trustees Vs M/S NARESH MANIPUR STATE CO-OPERATIVE UNION TECHNICAL ENGINEERING CELL	GUPTA(P),	9811360477	nareshadvocatge@yahoo.com	05.08.2026
					CS (COMM)/605/2026	17-08-2026	Union Bank of India Vs Mr Ashwani Prop of Ms SP Metal Industries	Deepa Gupta(P),	9312292558	dvocate.deepa.gupta@gmail.com	07.08.2026
					CS (COMM)/606/2026	17-08-2026	OOFOAM FOOTWEAR PVT LTD Vs S SHOUT LIFE STYLE	Sagar Mishra(P),	7053284188	sagarmishra2490@gmail.com	07.08.2026
					CS (COMM)/607/2026	18-08-2026	Golden Wings Freight Solution LLP Vs Urja Global Limited	Ganga Prasad Pant(P),	9811726827	advkishoresakrani@gmail.com	10.08.2026
					CS (COMM)/608/2026	18-08-2026	SARVAGUNA SHDHI PRIVATE LIMITED Vs ANKIT KUMAR SRIVASTAV	Ishaan Sharma(P),	9555777622	advocateishaansharma@gmail.com	06.08.2026
					CS (COMM)/610/2026	21-08-2026	Q-FACTOR FINANCE Vs AYUSH JAIN	JAIN	SNA	NA	17.08.2026
					CS (COMM)/613/2026	22-08-2026	MS AAVYAAN CHEMICAL PVT LTD Vs MRS MANJU TIWARI PROPRIETOR MS JAGDISH ENTERPRISES	UPENDER KUMAR(P),	9667835989	advocateginish@gmail.com	23.07.2026
					CS (COMM)/622/2026	29-08-2026	JATIN DANDONA Vs SHRI RAM DANDONA	Abhishek Wadhwa(P),	9999391916	wadhwawalawchambers.of tice@gmail.com	21.08.2026
					CS (COMM)/623/2026	29-08-2026	STATE BANK OF INDIA Vs SEPOY H PANGKHAH KONYAK	Pankaj Kumar(P),	8010812345	advocatepankaj2018@gmail.com	11.08.2026
					CS (COMM)/624/2026	29-08-2026	STATE BANK OF INDIA Vs DHIRAJ ASHOK PATIL	Pankaj Kumar(P),	8010812345	advocatepankaj2018@gmail.com	11.08.2026
					CS (COMM)/626/2026	29-08-2026	KGN GROUP Vs MAISHA ENTERPRISES	A J Ashish(P),	8929873950	priyaadv218@gmail.com	20.08.2026
45	SH. JAGDISH KUMAR, JUDGE, COMMERCIAL COURT	NORTH	307	Civil	-		-	-	s	-	
					OMP (COMM)/39/2026	01-08-2026	DEEPAK KUMAR AND ANR Vs HDB Financial Services Limited	Bittu Kumar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	E-
					CS (COMM)/501/2026	01-08-2026	BOTANICAL ESSENCE PVT LTD Vs RAJESH	VINAY KUMAR VERMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL	
					CS (COMM)/502/2026	01-08-2026	STANDARD CHARTERED BANK Vs TARUN SHARMA	ADDTYA KAPOOR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM)/1637/2026	01-08-2026	M/S PIRAMAL FINANCE LIMITED Vs SUNIL DILIP GAYAKAWAD	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM)/1638/2026	01-08-2026	M/S PIRAMAL FINANCE LIMITED Vs HIMANSHU PATEL	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM)/1639/2026	01-08-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SHAMSHAD AHMAD	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM)/1640/2026	01-08-2026	CNH Industrial Capital India Pvt Ltd Vs OMPRAKASH DES RAJ	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM)/1641/2026	01-08-2026	CNH Industrial Capital India Pvt Ltd Vs AJAY KUMAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM)/1642/2026	01-08-2026	Nissan Renault Financial Services India Private Limited Vs PATEL DINESHBHAI	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL	

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					OMP (I) (COMM)/1643/2026	01-08-2026	Nissan Renault Financial Services India Private Limited Vs SHELAKE MANSING JAYRAM	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1644/2026	01-08-2026	Kotak Mahindra Bank Ltd Vs PREMJEEET SINGH	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/503/2026	01-08-2026	GROOM TOWN PRIVATE LIMITED Vs M/S HORIZON SERVICES AND ANR	SRIJAN TIWARI(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1645/2026	01-08-2026	SHRIRAM FINANCE LIMITED Vs ARUN TIWARI	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1646/2026	01-08-2026	SHRIRAM FINANCE LIMITED Vs UDAY PRATAP	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1647/2026	01-08-2026	Kotak Mahindra Bank Ltd Vs SUNIL KUMAR	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1648/2026	03-08-2026	Kotak Mahindra Bank Ltd Vs HEMANT KUMAR	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1649/2026	03-08-2026	Kotak Mahindra Bank Ltd Vs PRABHASH YADAV	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/1651/2026	03-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MAYUR TOURS AND TRAVELS	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1652/2026	03-08-2026	IDFC FIRST BANK LTD Vs MANISH KUMAR GIRI AND ANR	SANJEEV PATHAK(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1653/2026	03-08-2026	IDFC FIRST BANK LTD Vs FIROJ KHAN AND ANR	SANJEEV PATHAK(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/172/2026	03-08-2026	Punjab National Bank Vs PARMOD YADAV	PARAS AGGARWAL(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1668/2026	03-08-2026	IDFC FIRST BANK LTD Vs MUNENDRA SINGH AND ANR	SANJEEV PATHAK(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1669/2026	03-08-2026	IDFC FIRST BANK LTD Vs SARMOD PANDIT AND ANR	SANJEEV PATHAK(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1670/2026	03-08-2026	IDFC FIRST BANK LTD Vs SUMIT KUMAR AND ANR	SANJEEV PATHAK(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1671/2026	03-08-2026	IDFC FIRST BANK LTD Vs SHIV KUMAR AND ANR	SANJEEV PATHAK(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/1672/2026	03-08-2026	IDFC FIRST BANK LTD Vs SHIVVEER SINGH AND ANR	SANJEEV PATHAK(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1673/2026	03-08-2026	IDFC FIRST BANK LTD Vs VIKRAM KUMAR GAUTAM AND ANR	SANJEEV PATHAK(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1674/2026	04-08-2026	IDFC FIRST BANK LTD Vs SAJJAN SHARMA AND ANR	SANJEEV PATHAK(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1675/2026	04-08-2026	IDFC FIRST BANK LTD Vs SACHIN MANNU AND ANR	SANJEEV PATHAK(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/504/2026	04-08-2026	M/S RAPID DIAGNOSTICS PVT LTD Vs RAJENDRA PRASAD	Girish Gaur(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1676/2026	05-08-2026	IDFC FIRST BANK LTD Vs PRAVESH KUMAR	SANJEEV PATHAK(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/505/2026	05-08-2026	STATE BANK OF INDIA Vs RAKESH KUMAR	ACHAL KESHAV RAJGOPAL(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/506/2026	05-08-2026	STATE BANK OF INDIA Vs SURAJ	ACHAL KESHAV RAJGOPAL(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM)/507/2026	05-08-2026	M/S JYOTI ENGINEERING Vs RAJU SHARMA	SARPIT VERMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/508/2026	05-08-2026	VASU POLYMERS INDIA PVT LTD Vs ROYCE PRINT PVT LTD	C P RAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/509/2026	05-08-2026	AHATA INDUSTRIES Vs ROYAL EQUIPMENTS CO	Sachin Mittal(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/510/2026	05-08-2026	State Bank of India Vs RAJU	Siddharth(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1677/2026	05-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ROHAN RAJENDRA KEDAR	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1678/2026	06-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DEEPAK PATHODIYA	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1679/2026	06-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KACHGUNDEV TOURS AND TRAVELS	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/511/2026	06-08-2026	M/S ABSOLUTE PAPERS Vs MANISHA AND ORS	ARCHIT SINGHAL(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM)/512/2026	06-08-2026	MANISH GUPTA Vs M/S PROP OCEAN VENTURES PVT LTD	ARCHIT SINGHAL(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/513/2026	06-08-2026	SHREE JMD METALS THROUGH ITS PARTNER SH ANKUR JAIN VsKUMAR SHREE SHAKTI ENTERPRISES THROUGH ITS PROPRITER PARTENER SH NITISH GOYAL	SATISH YADAV(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1316/2026	06-08-2026	SHAGUN FURNITURE Vs DINESH BHARDWAJ	Bhuvnesh Mittal(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/518/2026	06-08-2026	Ms GJ Papers Private Limited Vs Polylam Printers Private Limited	Jatin Aggarwal(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1681/2026	06-08-2026	Kotak Mahindra Bank Ltd Vs AMIT JODON	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1682/2026	06-08-2026	Kotak Mahindra Bank Ltd Vs ISHTIYAK	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1683/2026	06-08-2026	Kotak Mahindra Bank Ltd Vs MISTER SHEKH	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1684/2026	06-08-2026	Nissan Renault Financial Services India Private Limited Vs DHARMENDRA RAMNARAYAN YADAV	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (I) (COMM)/1685/2026	07-08-2026	Nissan Renault Financial Services India Private Limited Vs SOHAN LAL BISHNOI	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1686/2026	07-08-2026	Nissan Renault Financial Services India Private Limited Vs JITENDRA KUMAR MEENA	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1687/2026	07-08-2026	Kotak Mahindra Bank Ltd Vs SHITIZ LOGISTICS	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1688/2026	07-08-2026	Kotak Mahindra Bank Ltd Vs SHITIZ LOGISTICS	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1689/2026	07-08-2026	Kotak Mahindra Bank Ltd Vs HARISH KUMAR	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1690/2026	07-08-2026	Kotak Mahindra Bank Ltd Vs DEVRAJ DABAS	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1691/2026	07-08-2026	Kotak Mahindra Bank Ltd Vs ALI RAJA	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1692/2026	07-08-2026	Kotak Mahindra Bank Ltd Vs MAINMUDYIN	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/1694/2026	07-08-2026	Kotak Mahindra Bank Ltd Vs MAHENDRA KUMAR	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1695/2026	07-08-2026	Kotak Mahindra Bank Ltd Vs RANJEET SINGH	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1696/2026	07-08-2026	PEEJAY FINANCE CO LTD Vs FAKHRUDDIN KHAN	Banke Bihari Sharma(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/519/2026	07-08-2026	M/S M K OVERSEAS Vs M/S ANKIT ENTERPRISES	kavit kaushik(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/520/2026	07-08-2026	SUSHIL KUMAR Vs MOHAMMAD HASAN MOHAMMAD YUSUF MOMIN	Virender kumar Puri(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/521/2026	07-08-2026	Union Bank Of India Vs BARKHA	Deepa Gupta(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/522/2026	07-08-2026	Union Bank Of India Vs MURGESH	Deepa Gupta(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/523/2026	07-08-2026	Union Bank Of India Vs GITIKA GIRI	Deepa Gupta(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					MISC DJ/1317/2026	08-08-2026	Virendra impex Vs VRINDER GUPTA	Naveen Kumar Tayal(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/524/2026	08-08-2026	SUPRABHA MITRA Vs FASIAL NURUL HAK	ARCHIT SINGHAL(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM)/40/2026	08-08-2026	M/S CVS PACKAGING PVT LTD Vs M/S SHELLZ INDIA LTD AND ORS	BHISHAM PAL SINGH CHAUHAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1697/2026	08-08-2026	IDFC FIRST BANK LTD Vs AMAR JEET SINGH	SANJEEV PATHAK(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1698/2026	08-08-2026	IDFC FIRST BANK LTD Vs CHANDAN KUMAR	SANJEEV PATHAK(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1699/2026	08-08-2026	IDFC FIRST BANK LTD Vs DIVYA DEEP AGARWAL	SANJEEV PATHAK(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1700/2026	10-08-2026	IDFC FIRST BANK LTD Vs HARS GYAN SINGH AND ANR	SANJEEV PATHAK(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/525/2026	10-08-2026	TARUN GUPTA Vs M/S CALEX AUTO AND ORS	Kanav Gupta(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM)/526/2026	10-08-2026	STATE BANK OF INDIA Vs SHALU NIRWAN	ADAITA KUMAR ROUT(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/527/2026	10-08-2026	STATE BANK OF INDIA Vs M/S NEW ALWAR BHIWADI TRANSPORT CO	Pankaj Kumar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM)/41/2026	10-08-2026	SANJAY GUPTA Vs NORTHERN RAILWAY ZONE	MANNAT KOHLI(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/528/2026	10-08-2026	PARKLETON PRIVATE LIMITED Vs AFFY PARENTERALS	Sandeep Bisht(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1701/2026	10-08-2026	IDFC FIRST BANK LTD Vs RAKESH SAXENA	SANJEEV PATHAK(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1702/2026	10-08-2026	IDFC FIRST BANK LTD Vs ROMIL KUMAR AGGARWAL	SANJEEV PATHAK(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1703/2026	10-08-2026	IDFC FIRST BANK LTD Vs SACHIN KUMAR	SANJEEV PATHAK(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1704/2026	10-08-2026	IDFC FIRST BANK LTD Vs SANJEEV KUMAR	SANJEEV PATHAK(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/1705/2026	10-08-2026	IDFC FIRST BANK LTD Vs SHAILENDER PRASAD	SANJEEV PATHAK(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1706/2026	10-08-2026	IDFC FIRST BANK LTD Vs SHUBH FOOTWEAR PRODUCTS PVT LTD AND ANR	SANJEEV PATHAK(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1707/2026	10-08-2026	IDFC FIRST BANK LTD Vs ABHISHEK GUPTA	SANJEEV PATHAK(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1708/2026	10-08-2026	Nissan Renault Financial Services India Private Limited Vs RIYA SHARMA	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1709/2026	10-08-2026	SHRIRAM FINANCE LIMITED Vs ARSHAD TRADING COMPANY	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					ExComm - Award by ArbComm/103/2026	10-08-2026	Sundaram Finance Ltd Vs NAVEEN KUMAR	NITIN MEHTA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/529/2026	10-08-2026	M/S OSHO TRADE SERVICES LLP Vs May Polymers Private Limited	ACHIN MITTAL(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/530/2026	10-08-2026	M/S OSHO TRADE SERVICES LLP Vs DASALANIYA KAMLESH RAGHUBHAI	ACHIN MITTAL(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM)/531/2026	10-08-2026	SURESH GARG Vs DIWAKAR SINGH	amarendra kumar dubey(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/532/2026	10-08-2026	SURESH GARG Vs KRISHAN CHANDRA	amarendra kumar dubey(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/533/2026	10-08-2026	SURESH GARG Vs JAGDEEP SINGH	amarendra kumar dubey(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/534/2026	10-08-2026	SURESH GARG Vs ASHWANI SINGH	amarendra kumar dubey(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/535/2026	10-08-2026	MITAKSHI ENTERPRISES Vs A K TRADING	Dalip Mishra(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/536/2026	10-08-2026	JOLLY ENGINEERING WORKS Vs AYUSH AGARWAL	amarendra kumar dubey(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/177/2026	10-08-2026	RAKESH GUPTA Vs JAGAN NATH SONI	Ramesh Chand Gupta(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					ExComm - Award by ArbComm/104/2026	10-08-2026	M/S JD STEEL Vs M/S AGGARWAL METAL INDUSTRIES	Sharda Garg(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/1710/2026	11-08-2026	Kotak Mahindra Bank Ltd Vs KRISHAN	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM)/3/2026 (MISC)	12-08-2026	Pradeep Wood Works Vs Govt of NCT of Delhi	Geetu Paul(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM)/42/2026	12-08-2026	PATHAK JI ASSOCIATES AND ORS Vs HDB FINANCIAL SERVICES LIMITED	VANSHAJ TYAGI(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM)/43/2026	12-08-2026	PATHAK JI ASSOCIATES AND ORS Vs HDB FINANCIAL SERVICES LIMITED	VANSHAJ TYAGI(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/537/2026	12-08-2026	M/S JAI DURGA IMPEX Vs M/SSS OVERSEAS	Sushil Kumar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1347/2026	12-08-2026	MITHUN KUMAR MAHARAJ Vs M/S BHOJ RAJ AND SONS AND ORS	Neeraj Vashisth(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/538/2026	12-08-2026	SUDHIR SOLVENTS PVT LTD Vs MS KARONA AEROSOL LLP	sahil aeron(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/539/2026	12-08-2026	M/S OSHO TRADE SERVICES LLP Vs AMIT PACHERWAL	ACHIN MITTAL(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					ExComm - Award by ArbComm/105/2026	12-08-2026	CHHOTHEY LAL Vs NATURAL HERBALS	Aashish verma(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/178/2026	12-08-2026	DR MOREPEN LIMITED Vs KIDS CROWD	SRIJAN TIWARI(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/540/2026	13-08-2026	PHARMA CARE Vs AFY PARENTERALS AND ANR	Sandeep Bisht(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1711/2026	13-08-2026	IDFC FIRST BANK LTD Vs PREETI PRABHA	SANJEEV PATHAK(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1712/2026	13-08-2026	IDFC FIRST BANK LTD Vs RAHUL KUMAR	SANJEEV PATHAK(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1713/2026	13-08-2026	IDFC FIRST BANK LTD Vs RAJINDER TANWAR	SANJEEV PATHAK(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1714/2026	13-08-2026	IDFC FIRST BANK LTD Vs PADAM KUMAR	SANJEEV PATHAK(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1715/2026	13-08-2026	IDFC FIRST BANK LTD Vs RASHEED YAMEEN AND ANR	SANJEEV PATHAK(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/1716/2026	13-08-2026	IDFC FIRST BANK LTD Vs RASHID NOORA AND ANR	SANJEEV PATHAK(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/541/2026	13-08-2026	M/S COAST TO COAST DESIGN LIMITED COMPANY Vs M/S VADAN INTERIORS PVT LTD	Jitender Gahlyan(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/542/2026	13-08-2026	CANARA BANK Vs JAVED ALI	Sanjeev Chopra(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1717/2026	13-08-2026	IDFC FIRST BANK LTD Vs SHIVAM MAHENDRA AND ANR	SANJEEV PATHAK(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1718/2026	13-08-2026	IDFC FIRST BANK LTD Vs FOOL CHAND	SANJEEV PATHAK(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1719/2026	13-08-2026	IDFC FIRST BANK LTD Vs GANGARAM GARIBA	SANJEEV PATHAK(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1720/2026	13-08-2026	IDFC FIRST BANK LTD Vs MANPREET KAUR	SANJEEV PATHAK(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1721/2026	13-08-2026	IDFC FIRST BANK LTD Vs MOHD FAISAL MIRZA	SANJEEV PATHAK(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/1722/2026	13-08-2026	IDFC FIRST BANK LTD Vs PANKAJ KUMAR	SANJEEV PATHAK(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1723/2026	13-08-2026	IDFC FIRST BANK LTD Vs PAWAN KUMAR THAKUR	SANJEEV PATHAK(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1724/2026	13-08-2026	SHRIRAM FINANCE LIMITED Vs SHIVANI	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1725/2026	13-08-2026	Kotak Mahindra Prime Ltd Vs SAKSHAM CHABRA	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1726/2026	13-08-2026	Kotak Mahindra Prime Ltd Vs AMIT KUMAR	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1727/2026	13-08-2026	Kotak Mahindra Prime Ltd Vs RAVI RANJAN SINGH	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/179/2026	14-08-2026	NEERAJ MOHAN Vs DIPTI GUPTA	KESHAV KUMAR VERMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/180/2026	14-08-2026	NEERAJ MOHAN Vs RAJENDER KUMAR	KESHAV KUMAR VERMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (COMM)/44/2026	14-08-2026	S S KHATANA LIFTERS AND ORS Vs HDB FINANCIAL SERVICES LIMITED	BHAWNA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/543/2026	14-08-2026	Ms GJ Papers Private Limited Vs Accurate Labels Private Limited	Jatin Aggarwal(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/544/2026	14-08-2026	Bank Of Maharashtra Vs M/S BHAGWATI KITCHEN APPLIANCES	SUMAN KUMAR SINGH(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/545/2026	14-08-2026	State Bank Of India Vs MAYDA ARJUNBHAI SARDULBHAI	Siddharth(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1728/2026	14-08-2026	IDFC FIRST BANK LTD Vs SHIVAM KUMAR AND ANR	SANJEEV PATHAK(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1729/2026	14-08-2026	IDFC FIRST BANK LTD Vs DINESH KUMAR	SANJEEV PATHAK(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1730/2026	14-08-2026	IDFC FIRST BANK LTD Vs ASHISH RAMESH CHANDRA	SANJEEV PATHAK(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1731/2026	14-08-2026	IDFC FIRST BANK LTD Vs BIRENDER SHAH	SANJEEV PATHAK(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/1732/2026	14-08-2026	IDFC FIRST BANK LTD Vs BRIJESH KUMAR SRIVASTAVA	SANJEEV PATHAK(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1734/2026	14-08-2026	SHRIRAM FINANCE LIMITED Vs ARSHAD TRADING COMPANY	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1735/2026	17-08-2026	SHRIRAM FINANCE LTD Vs NITIN MAAN	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1736/2026	17-08-2026	IDFC FIRST BANK LTD Vs RAJESH BANSAL	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1737/2026	17-08-2026	IDFC FIRST BANK LTD Vs KRISHAN KAN TYAGI	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1738/2026	17-08-2026	IDFC FIRST BANK LTD Vs ROHIT KUMAR BHATIA	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/546/2026	17-08-2026	JINDAL KITCHEN WARE INDUSTIRES through its proprietor Shri Suresh Aggarwal Vs TAIB TRADERS through its proprietor Mr Taib Ansari	Prince Sharma(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1739/2026	17-08-2026	IDFC FIRST BANK LTD Vs DEEPAK THAKUR	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/1740/2026	17-08-2026	TATA CAPITAL LTD Vs RISHI PAL CRANES	NAVEEN SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1741/2026	17-08-2026	JUNEJA FINANCE CO Vs VIPIN AND ORS	Kajol sahu(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1742/2026	18-08-2026	Kotak Mahindra Bank Ltd Vs JIYANSH ENTERPRISES	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/547/2026	18-08-2026	M/S SHITTLA PAPER GLOBAL PVT LTD Vs M/S MANOHARSHARMA(P), FILAMENTS PVT LD	JITENDER SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/548/2026	18-08-2026	M/S SHITTLA PAPER GLOBAL PVT LTD Vs M/S PINNACLE PACKS AND ANR	JITENDER SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1743/2026	18-08-2026	M/S SUNEET FINMAN PVT LTD Vs SHAUKEEN	Banke Bihari Sharma(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1744/2026	18-08-2026	Idfc First Bank Vs SANJEEV KUMAR	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1745/2026	18-08-2026	Idfc First Bank Vs PARAMJEET SINGH	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/1746/2026	18-08-2026	Idfc First Bank Vs SAKSHI TYAGI	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM)/1747/2026	18-08-2026	Idfc First Bank Vs SANDEEP SINGH	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM)/1748/2026	18-08-2026	Idfc First Bank Vs GAGAN GOYAL	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM)/1749/2026	18-08-2026	Idfc First Bank Vs DEEPAK MANGE RAM	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM)/1750/2026	18-08-2026	Idfc First Bank Vs VIJAY KUMAR MALHOTRA	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM)/1751/2026	18-08-2026	Idfc First Bank Vs VISHAL JAIN	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM)/1752/2026	18-08-2026	Idfc First Bank Vs RATI PAL	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM)/1753/2026	18-08-2026	Idfc First Bank Vs RAJENDER KASYAP	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL	

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					OMP (I) (COMM)/1754/2026	18-08-2026	Idfc First Bank Vs SARVESH CHAUHAN	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1755/2026	18-08-2026	Idfc First Bank Vs RAJESH MALHOTRA	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1756/2026	19-08-2026	Idfc First Bank Vs SANKALP MOHANTY	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1757/2026	19-08-2026	Idfc First Bank Vs KRISHNENDU GHOSH	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1758/2026	19-08-2026	SHRIRAM FINANCE LIMITED Vs GANDHI SINGH	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1759/2026	19-08-2026	IDFC FIRST BANK LTD Vs BHAWANI PRASAD BAGHEL	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/549/2026	19-08-2026	M/S KUNAL TRADING COMPANY Vs M/S PAPPU NURSERY	SHEETAL(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/550/2026	19-08-2026	R K G PLASTIC Vs ASHOK BUILDERS AND ORS	KAPIL DEV VISHWAKARM A(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM)/551/2026	19-08-2026	MANISH JAIN Vs M/S CAPTAIN GEARS AND FANS	Virender kumar Puri(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/552/2026	19-08-2026	UMESH KUMAR SACHDEVA Vs AMIT PACHERWAL	Pradeep Kumar Bhardwaj(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1760/2026	19-08-2026	TATA CAPITAL LTD Vs SAABRI LOGISTICS	NAVEEN SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1385/2026	19-08-2026	M/S R KRISHNA MURTHY Vs M/S RAM BUILDING MATERIAL SUPPLIER AND ANR	Krtin Bhasin(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1761/2026	20-08-2026	M/S PIRAMAL FINANCE LIMITED Vs SURESH NETRAM	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1762/2026	20-08-2026	M/S PIRAMAL FINANCE LIMITED Vs SONAM BANERJEE	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1763/2026	20-08-2026	M/S PIRAMAL FINANCE LIMITED Vs SHEEL KUMAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1764/2026	20-08-2026	M/S PIRAMAL FINANCE LIMITED Vs SANGEETHA S	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/1765/2026	20-08-2026	M/S PIRAMAL FINANCE LIMITED Vs MOHIT PARESH MEHTA	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/183/2026	20-08-2026	IDBI BANK LTD Vs MOHD ARIFF	PARTHIV MEHTA(P),	J.	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/184/2026	20-08-2026	IDBI BANK LTD Vs SUNIL KUMAR	PARTHIV MEHTA(P),	J.	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/185/2026	20-08-2026	IDBI BANK LTD Vs DHANANJAY RAM	PARTHIV MEHTA(P),	J.	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/186/2026	20-08-2026	IDBI BANK LTD Vs DEEPAK SETHI	PARTHIV MEHTA(P),	J.	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/187/2026	20-08-2026	IDBI BANK LTD Vs SURENDRA KUMAR	PARTHIV MEHTA(P),	J.	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/188/2026	20-08-2026	IDBI BANK LTD Vs NASREEN	PARTHIV MEHTA(P),	J.	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM)/45/2026	21-08-2026	VINAYA ANIL MADHAVI Vs M/SPRALABH SMARTSCHOOL EDUCATION PVT LTD	Bhargava(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM)/553/2026	21-08-2026	PUSHPPREET Vs BABITA	SHASHANK SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1386/2026	21-08-2026	SANJAY LOHANI Vs BALWANT SINGH	BHANU MOHAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/554/2026	21-08-2026	M/S SHIV FIBRES PVT LTD Vs VINOD GARG	JAGRITI JAIN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/555/2026	21-08-2026	M/S RATHEE AND COMPANY Vs M/S AVDESH KUMAR ANIL KUMAR	YOGESH RATHEE(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1772/2026	21-08-2026	Kotak Mahindra Bank Ltd Vs PRIYANSHU ENTERPRISES TRANSPORT ROADLINE 7634	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1771/2026	21-08-2026	Kotak Mahindra Bank Ltd Vs PRIYANSHU ENTERPRISES TRANSPORT ROADLINE 0565	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1770/2026	21-08-2026	Kotak Mahindra Bank Ltd Vs SURAJ PANWAR 9915	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1769/2026	21-08-2026	Kotak Mahindra Bank Ltd Vs RAJ KUMAR 8600	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/1781/2026	21-08-2026	Kotak Mahindra Bank Ltd Vs MADHAV TRADING 3224	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1780/2026	21-08-2026	Kotak Mahindra Bank Ltd Vs HAMID SARIF	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1779/2026	21-08-2026	Kotak Mahindra Bank Ltd Vs RAJESHWARI TRAVEL AGENCY 1652	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1778/2026	21-08-2026	Kotak Mahindra Bank Ltd Vs RAJESHWARI TRAVEL AGENCY 1744	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1777/2026	21-08-2026	Kotak Mahindra Bank Ltd Vs KAPIL	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1766/2026	21-08-2026	Kotak Mahindra Bank Ltd Vs KABIR SAHAB BUILDING MATERIAL SUPPLIAR 7910	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1782/2026	21-08-2026	PIRAMAL FINANCE LIMITED Vs RAJESH JITESH SUKHDEV KATKAR UCL0000225413	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1776/2026	21-08-2026	PIRAMAL FINANCE LIMITED Vs RAJESH GYAN CNANDRA PATEL SCU Loo29D5C	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (I) (COMM)/1774/2026	21-08-2026	PIRAMAL FINANCE LIMITED VsRAJESH AZHARKHAN PATHANJANGRA(P), UCL0000285513			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1775/2026	21-08-2026	PIRAMAL FINANCE LIMITED VsRAJESH AJAY RAMESHBHAI VAGHELAJANGRA(P), SCUCL002A8D5			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1773/2026	21-08-2026	PIRAMAL FINANCE LIMITED VsRAJESH VIRENDRA SINGHJANGRA(P), UCL0000213263			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/556/2026	22-08-2026	JS HOSPITALITY SERVICES PVTNIMISH LIMITED Vs BROSI INDIAMISHRA(P), HOSPITALITY MS BROSI INDIA			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1768/2026	22-08-2026	SHRIRAM FINANCE LIMITED VsANURAG AZAD DUA MISHRA(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1767/2026	22-08-2026	TATA CAPITAL LTD Vs KALANTRI ENGINEERING AND ELECTRIC SHARMA(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/557/2026	22-08-2026	SILVER STRIPS INDIA PRIVATE LIMITED Vs HAMPAN ASSOCIATES PVT LTD AND ORS Mawkin(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/558/2026	22-08-2026	FCML Distributors Limited Vs Ten on Ten Habitat Private Limited Sagar(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM)/559/2026	22-08-2026	Union Bank Of India Vs Bhuwan Chand Pandey Prop of Ms Mcano Hitech Storage System	Deepa Gupta(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/560/2026	22-08-2026	Union Bank of India Vs Ajay Kumar Sharma Prop of Ms Sharma Milk Suppliers	Deepa Gupta(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/561/2026	22-08-2026	M/S SHRI NIWAS DALL AND BESAN MILL Vs The New India Assurance Co Ltd	MUKESH AGGARWAL(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1783/2026	22-08-2026	SHRIRAM FINANCE LIMITED Vs PURUSHOTTAM	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1784/2026	22-08-2026	DOST FINCAP PVT LTD Vs NARESH KUMAR	J K YADAV(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1785/2026	22-08-2026	SHRIRAM FINANCE LIMITED Vs DASHMEET KAUR	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1786/2026	22-08-2026	SHRIRAM FINANCE LIMITED Vs RAJESH	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1787/2026	22-08-2026	M/S PIRAMAL FINANCE LIMITED Vs ARGHYA DEY	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/1788/2026	22-08-2026	M/S PIRAMAL FINANCE LIMITED Vs HARENDER	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1789/2026	22-08-2026	M/S PIRAMAL FINANCE LIMITED Vs PRAJIT K G	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1790/2026	22-08-2026	M/S PIRAMAL FINANCE LIMITED Vs RAFIKBHAI KHIROYA	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1791/2026	22-08-2026	M/S PIRAMAL FINANCE LIMITED Vs SADIK SAIFI	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/562/2026	22-08-2026	M/S MEERSA GROUP OF INDUSTRIES Vs M/S SKYLARK CABLES AND CORDS PVT LTD AND ANR	DEV GUPTA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM)/46/2026	24-08-2026	HI Choice Exports Private Limited Vs JAYANT KUNDRA	nitin dadu(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM)/47/2026	24-08-2026	PRISHA INFRASTRUCTURE DEVELOPERS PRIVATE LIMITED Vs HDB FINANCIAL SERVICES LIMITED	Manoj Kumar Sharma(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM)/48/2026	24-08-2026	PRISHA INFRASTRUCTURE DEVELOPERS PRIVATE LIMITED Vs HDB FINANCIAL SERVICES LIMITED	Manoj Kumar Sharma(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/1792/2026	24-08-2026	M/S PIRAMAL FINANCE LIMITED Vs AJAY PRATAP SINGH	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM)/1793/2026	24-08-2026	M/S PIRAMAL FINANCE LIMITED Vs MOHD GANIM ANSAR AHMAD SHAIKH	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM)/1794/2026	24-08-2026	M/S PIRAMAL FINANCE LIMITED Vs VIKRAMSINH MALSINH DABHI	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM)/1795/2026	24-08-2026	M/S PIRAMAL FINANCE LIMITED Vs TUSHAR YOGESH KUMAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM)/1796/2026	24-08-2026	M/S PIRAMAL FINANCE LIMITED Vs ASHOK KUMAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM)/1797/2026	24-08-2026	SHRIRAM FINANCE LIMITED Vs MUKESH SINGH	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM)/1798/2026	24-08-2026	SHRIRAM FINANCE LIMITED Vs BHAVUK BAJAJ	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM)/1799/2026	24-08-2026	SHRIRAM FINANCE LIMITED Vs GREAT GOPAL MOTORS	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	

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					OMP (I) (COMM)/1800/2026	24-08-2026	Kotak Mahindra Bank Ltd Vs GURPREET SINGH	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1801/2026	24-08-2026	Kotak Mahindra Bank Ltd Vs SHIVAM KUMAR	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1802/2026	24-08-2026	Kotak Mahindra Bank Ltd Vs MADHAV TRADING	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1803/2026	24-08-2026	Kotak Mahindra Bank Ltd Vs BHUPENDRA KUMAR	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/563/2026	24-08-2026	SHARBEY CREATION Vs YUVRAJ	Anil Kumar Bhargav(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/564/2026	24-08-2026	Indraprastha Ice and Cold Storage Pvt Ltd Vs KAJJAL OVERSEAS	Ankit Dang(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/565/2026	24-08-2026	M/S CHADHA FOOD PRODUCTS Vs M/S SHREE JODHPUR MISTHAN BHANDAR	Neha Singhal(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/189/2026	24-08-2026	VIJAY GOEL Vs RAM NATH JHA Alias SUMAN JI	DIGVIJAY SINGH RANA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL

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					Execution (Comm)/190/2026	24-08-2026	A P LEATHER CO PVT LTD Vs INSPIRE EXIM PVT LTD DELHI	SACHIN KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1804/2026	24-08-2026	Idfc First Bank Vs GAUTAM	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1805/2026	24-08-2026	M/s Dost Fincap Pvt Ltd Vs PARDEEP SOLANKI	Banke Bihari Sharma(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1806/2026	25-08-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs JYOTI G	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/566/2026	25-08-2026	SHREE KARANGAR TEXTILE P LTD Vs SHWETA BANSAL	PARCHIT SINGHAL(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/567/2026	25-08-2026	AKASH DEEP SETHI Vs PUNEET CHUGH	Amit Kumar Bansal(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/568/2026	25-08-2026	AMIT KUMAR SHARMA Vs PANKAJ	Anil Kumar Bhargav(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/569/2026	25-08-2026	Union Bank Of India Vs GHANSHYAM	Deepa Gupta(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/1807/2026	25-08-2026	PIRAMAL FINANCE LIMITED Vs YOGESH JAGDISH MISTRI SINGH	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1808/2026	25-08-2026	PIRAMAL FINANCE LIMITED Vs RAIS KHAN	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1809/2026	25-08-2026	PIRAMAL FINANCE LIMITED Vs SANDEEP KUMAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1810/2026	25-08-2026	PIRAMAL FINANCE LIMITED Vs VIKKY KUMAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1811/2026	25-08-2026	PIRAMAL FINANCE LIMITED Vs ANSAR P A	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1812/2026	25-08-2026	PIRAMAL FINANCE LIMITED Vs NARESH SAHNI	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1813/2026	25-08-2026	PIRAMAL FINANCE LIMITED Vs ANUJ KUMAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1814/2026	25-08-2026	PIRAMAL FINANCE LIMITED Vs PARVEZ HUSENMIYA KADRI	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED HAS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/1815/2026	25-08-2026	PIRAMAL FINANCE LIMITED Vs KULWINDER SINGH GILL	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/570/2026	29-08-2026	DEEPAK MITTAL Vs SHREYA TELE MEDIA PRIVATE LIMITED	Virender kumar Puri(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1816/2026	29-08-2026	SHRIRAM FINANCE LIMITED Vs MOHD SWALEH	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1817/2026	29-08-2026	SHRIRAM FINANCE LIMITED Vs ARIF	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1818/2026	29-08-2026	SHRIRAM FINANCE LIMITED Vs GURDYAL SINGH	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1819/2026	29-08-2026	SHRIRAM FINANCE LIMITED Vs GOPAL KUMAR	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1820/2026	29-08-2026	SHRIRAM FINANCE LIMITED Vs GAURAV	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1821/2026	29-08-2026	SHRIRAM FINANCE LIMITED Vs ASIF	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/1822/2026	29-08-2026	SHRIRAM FINANCE LIMITED Vs SHARUKH KHAN	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1823/2026	29-08-2026	PIRAMAL FINANCE LIMITED Vs NASIR MAJOTHI	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/571/2026	29-08-2026	LALIT ARORA Vs RALLY INFRA PVT LTD AND ANR			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1824/2026	29-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ALKA DWIVEDI	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1825/2026	29-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DILIP BALIRAM BHOIR	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1826/2026	29-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs LALTA PRASAD	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1827/2026	29-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs LALJI VAISHYA	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1828/2026	29-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KADARISAIYAD CHAND	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/1829/2026	29-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GURURAJ TOURS AND TRAVELS	SHOBHIT VYAS(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/572/2026	29-08-2026	KALPANA LOHANI Vs SUMIT CHAUDHARY	Anjani Kumar Choudhary(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/573/2026	29-08-2026	M/S J J CYCLES PVT LTD Vs PARVEEN	ABHINAV(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/574/2026	29-08-2026	Dev Bhumi Cold Chain Pvt Ltd Vs NAWAZ FRUITS	Ankit Dang(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/575/2026	29-08-2026	DIAMOND MODULAR PVT LTD Vs KAISER SULTAN	Shiven Banga(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/576/2026	31-08-2026	DIAMOND MODULAR PVT LTD Vs AAYUSH GUPTA	Shiven Banga(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/577/2026	31-08-2026	M/S AGGARWAL PIPES Vs M/S S S ENTERPRISES				
					CS (COMM)/578/2026	31-08-2026	M/S AYAN MEDIA SOLUTIONS Vs EG CLASSES INDIA PVT LTD				

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					Execution (Comm)/`182/2026	20-08-2026	Tata Power Delhi Distribution Ltd Erstndpl VS RAJ KUMAR	MAYANK SHARMA		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
46	VACANT/SH. SHAILENDER MALIK, DISTRICT JUDGE(COMMERCI AL COURT)	NORTH	303	Civil	OMP (I) (COMM)/1595/2026	01-08-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs RATHOD MAHENDRABHAI BHIMABHAI	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1596/2026	01-08-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs MAKWANA ANIL MERUBHAI	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1597/2026	01-08-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SHAIKH ILIYAS AHEMAD AKHLAS	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1598/2026	01-08-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs TRIPATHI ENTERPRISES	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1599/2026	01-08-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SUMER SINGH	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/497/2026	01-08-2026	RAJESH GOEL Vs TARUN GUPTA	SANJAY PADAM JAIN(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					MISC DJ/1235/2026	01-08-2026	MS S N INFRATECH PRIVATE LIMITED Vs MS SWEETY SHARMA	Jaspreet Singh(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					Execution (Comm)/170/2026	01-08-2026	NEETU KUMARI SINGH Vs MS MOTOCAST POWER ALLOYS PVT LTD	KAPIL JAIN(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/498/2026	01-08-2026	RAHUL GUPTA PROP OF M S GFCNIKITA INDIA Vs ANJU GUPTA PROP OF JANGIR(P), M S RJ FOOTWEAR		NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/499/2026	01-08-2026	STATE BANK OF INDIA Vs DEV KUMAR PROP OF TRISHUL LIBRARY	Gopal Chand Sharma(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					ExComm - Award by ArbComm/100/2026	01-08-2026	HDB FINANCIAL SERVICES LTD Vs Sandeep Kumar	DINESH JAIN(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					ExComm - Award by ArbComm/99/2026	01-08-2026	HDB FINANCIAL SERVICES LTD Vs Pappu Kumar Yadav	DINESH JAIN(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					ExComm - Award by ArbComm/98/2026	01-08-2026	HDB FINANCIAL SERVICES LTD Vs Raheesh Kumar	DINESH JAIN(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					ExComm - Award by ArbComm/101/2026	01-08-2026	HDB FINANCIAL SERVICES LTD Vs Vishal SO Bishansingh	DINESH JAIN(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					ExComm - Award by ArbComm/102/2026	01-08-2026	HDB FINANCIAL SERVICES LTD Vs Ram Kumar	DINESH JAIN(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1614/2026	03-08-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs CHANDAR YADAV	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/1615/2026	03-08-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SANJEEV KUMAR MISHRA	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1616/2026	03-08-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SAHIDHUSSEN MOHDAMINULHUSSEN SAIYAD	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1617/2026	03-08-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs ROHAN RAJENDRA KEDAR	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1618/2026	03-08-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs MAHMAD IBRAHIM INAMADAR	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1619/2026	03-08-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs PRADEEP YADAV	SHOBHIT VYAS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1608/2026	03-08-2026	DOST FINCAP PVT LTD Vs RAJ THAPA	J K YADAV(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1611/2026	03-08-2026	KOTAK MAHINDRA PRIME LTD Vs NAVEEN SANGWAN	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1610/2026	03-08-2026	Nissan Renault Financial Services India Private Limited Vs MANJU DEVI	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/1609/2026	03-08-2026	Nissan Renault Financial Services India Private Limited Vs DINESH RAMESH NOGIA	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1613/2026	03-08-2026	Nissan Renault Financial Services India Private Limited Vs SHANTAM SANKHALA	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1612/2026	03-08-2026	Nissan Renault Financial Services India Private Limited Vs MALI ASHOKBHAI	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/500/2026	03-08-2026	Ankush Arora Vs SS AIR HYDRO POWER	HEMANT PATHAK(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1620/2026	04-08-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs D RIVER SEA TOURS TRAVELS	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/514/2026	04-08-2026	Nitin Kumar Arora Vs Ram Kishan	Naveen Kumar Tayal(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/515/2026	04-08-2026	SATPAL GARG Vs SUMIT GARG	SANJAY KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/516/2026	04-08-2026	UFLEX LIMITED Vs M R OVERSEAS PVT LTD	Rajeev Agarwal(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/1630/2026	05-08-2026	PIRAMAL FINANCE LIMITED Vs Mankad Amin Kadarbhai	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1629/2026	05-08-2026	PIRAMAL FINANCE LIMITED Vs Vikas	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1628/2026	05-08-2026	PIRAMAL FINANCE LIMITED Vs Vikas	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1627/2026	05-08-2026	PIRAMAL FINANCE LIMITED Vs Munesh	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1626/2026	05-08-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs TEJKARAN VERMA	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1625/2026	05-08-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs MOHD IRFAN	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1624/2026	05-08-2026	Cnh Industrial Capital India Pvt Ltd Vs Ranjeet Singh Bidawat	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1623/2026	05-08-2026	Cnh Industrial Capital India Pvt Ltd Vs Duli Chand	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/1622/2026	05-08-2026	Cnh Industrial Capital India Pvt Ltd Vs Kaluram Lichiram	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1621/2026	05-08-2026	Cnh Industrial Capital India Pvt Ltd Vs Laxman Singh	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1636/2026	05-08-2026	Cnh Industrial Capital India Pvt Ltd Vs Mukh Ram	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1635/2026	05-08-2026	Cnh Industrial Capital India Pvt Ltd Vs Nakesh Kanwar	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1634/2026	05-08-2026	PIRAMAL FINANCE LIMITED Vs MOIN MOHD	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1633/2026	05-08-2026	Nissan Renault Financial Services India Private Limited Vs ANAND JOHN	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1632/2026	05-08-2026	Kotak Mahindra Bank Ltd Vs MONU	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1631/2026	05-08-2026	Kotak Mahindra Bank Ltd Vs KULDEEP KUMAR	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/1658/2026	06-08-2026	SHRIRAM FINANCE LTD Vs GANDHI SINGH	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1659/2026	06-08-2026	SHRIRAM FINANCE LTD Vs Nitin Maan	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1660/2026	06-08-2026	Kotak Mahindra Bank Ltd Vs MAINMUDYIN	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1661/2026	06-08-2026	Kotak Mahindra Bank Ltd Vs MAHENDRA KUMAR	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1662/2026	06-08-2026	Kotak Mahindra Bank Ltd Vs KARAN SINGH	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1663/2026	06-08-2026	Kotak Mahindra Bank Ltd Vs MAHALAXMI TRANSPORT CO	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1664/2026	06-08-2026	Kotak Mahindra Bank Ltd Vs SONU KUMAR	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1665/2026	06-08-2026	Cnh Industrial Capital India Pvt Ltd Vs MUKESH KUMAR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/1666/2026	06-08-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs RAMESHVARPURI GOSVAMI	SHOBHIT AJAYVYAS(P),	NOT MENTIONED SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1667/2026	06-08-2026	IDFC FIRST BANK LTD Vs MAHAKAR PRAKASH	SANJEEV PATHAK(P),	NOT MENTIONED SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1654/2026	06-08-2026	IDFC FIRST BANK LTD Vs GURU KIRPA ENTERPRISES	SANJEEV PATHAK(P),	NOT MENTIONED SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1655/2026	06-08-2026	IDFC FIRST BANK LTD Vs FRMAN KHAN	SANJEEV PATHAK(P),	NOT MENTIONED SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1656/2026	06-08-2026	IDFC FIRST BANK LTD Vs BUDDHA RANJEET RAHUL	SANJEEV PATHAK(P),	NOT MENTIONED SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM)/1657/2026	06-08-2026	IDFC FIRST BANK LTD Vs AVNISH KUMAR	SANJEEV PATHAK(P),	NOT MENTIONED SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE RECIEVED THROUGH MAIL
					Execution (Comm)/174/2026	06-08-2026	ARVINDER SINGH Vs MS VINAYAK ENTERPRISES	MSVIVEK KADYAN(P),	NOT MENTIONED SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/517/2026	06-08-2026	R K FITNESS PVT LTD Vs RUSSIAN SPORTING COMPANY AND ANR	JITENDER SHARMA(P),	NOT MENTIONED SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED SINGLE PAGE RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					MISC DJ/1309/2026	07-08-2026	RK Nagpal Vs PRIYA ARORA	Chandermani Grover(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/175/2026	08-08-2026	Sai Polymers Vs LALIT TULJARAM SHARDA	Karan Bhambri(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1310/2026	08-08-2026	EZEEBEE OVERSEAS PVT LTD Vs ARUN SANDEEP	Pulkit arora(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/192/2026	13-08-2026	ROYAL TUBE INDUSTRIES PVT LTD Vs GURU CHARAN LENKA	SUNIL KUMAR BHARDWAJ(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1422/2026	14-08-2026	REYANSH ENTERPRISES Vs SHRAWAN SULTANIA	Akshat Gupta(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1421/2026	17-08-2026	N K Industries Vs Highdream Polymers Pvt Ltd	KUMUD GAUTAM(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/191/2026	19-08-2026	SWASTIK PRODUCTS Vs BENLING INDIA ENERGY AND TECHNOLOGY PRIVATE LIMITED	Shivam Sharma(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1420/2026	19-08-2026	SHIV KRAFT PAPER PVT LTD Vs MS RS INDUSTRIES ANR THROUGH PARTNERAUTHORISED SIGNATORY MR RAKESH YADAV	JAGRITI JAIN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					MISC DJ/1418/2026	19-08-2026	RAKESH GOEL Vs MR ANUSUYA PRASAD RATURI SO SH RAM KISHAN RATURI	JAGRITI JAIN(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1419/2026	19-08-2026	RICH CROP PROTECTION PVT LTD Vs MS FRITO AGRO INDIA OPC PVT LTD THROUGH ITS DIRECTOR MR SURENDRA KUMAR KEDIA	JAGRITI JAIN(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/193/2026	20-08-2026	PAWAN BANSAL Vs SKYLARK CABLES AND CORD PVT LTD	HARDIK SAXENA(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/194/2026	21-08-2026	Shiv Bhola Filaments Private Limited Vs Pradeep Kumar	Seema Gupta(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/195/2026	24-08-2026	INVIXO CHEMICALS PVT LTD Vs AMIT PACHERWAL	Anupam Singh(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Counter Claim/18/2026	24-08-2026	HARI SINGH Vs AIYU BEAUTY ORIGINS PRIVATE LIMITED	MANAV KUMAR DIVYA KUMAR VATSAL KUMAR MANOJ SAHU AMIT KUMAR PANDEY	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1423/2026	29-08-2026	3i LABELS INDIA PVT LTD Vs ISHAN GUPTA	Rahul Aggarwal(P),	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/196/2026		MS SUNPACK INDIA AND ANR Vs MS R N PRINTPACK				

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47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH- WEST	603	Commercial Suit	CS (COMM)/488/2026	01-08-2026	The Supreme Industries Ltd Vs SATYENDRA KUMAR	Gautam Bhasin(P),	9999093893	eludication.legal@outlook.com	01.08.2026
			603	Commercial Suit	CS (COMM)/491/2026	01-08-2026	AMAR AGGARWAL Vs ABHISHEK GOYAL	Dinesh Kumar Yadav(P),	9625819068	rkpal1@gmail.com	01.08.2026
			603	Commercial Suit	CS (COMM)/493/2026	03-08-2026	SAHU EXPORTS PVT LTD Vs ALLORASOFT PVT AND OTHER	ANUJ KAPOOR(P),	9891656411	kapoorandassociatesadv@gmail.com	03.08.2026
			603	Commercial Suit	CS (COMM)/497/2026	04-08-2026	XXXXX Vs YYYYY	Navlin Swain(P),	9999306881	eludication.legal@outlook.com	04.08.2026
			603	Commercial Suit	CS (COMM)/498/2026	04-08-2026	Ansh Mangla Vs Mr Matin Abdulrajjak	Santanu Kanungo(P),	9810688245	santanukanungoadv@gmail.com	04.08.2026
			603	Commercial Suit	CS (COMM)/501/2026	04-08-2026	MR SHAMSE ALAM Vs MR HAIDAR ALI	Aayush kumar(P),	9999444371	ACCOUNTS@ARISEEQUIPMENTSIDNIA.COM	04.08.2026
			603	Commercial Suit	CS (COMM)/518/2026	08-08-2026	State Bank of India Vs Jadeja Mahipatsinh Dilavar Sinh	Krishna Kr Sharma(P),	9891416768	kkksinghadv9@gmail.com	08.08.2026
			603	Commercial Suit	CS (COMM)/520/2026	11-08-2026	Calvin Klein Trademark Trust and Another Vs Ashok Kumar	Navlin Swain(P),	9999306881	eludication.legal@outlook.com	11.08.2026
			603	Commercial Suit	Counter Claim/24/2026	14-08-2026	PANZIKA BAWEJA Vs KIRAN GUPTA	YASH CHOPRA(P),	9310905051	team@sslegalsolution.com	14.08.2026
			603	Commercial Suit	CS (COMM)/535/2026	14-08-2026	Canara Bank Vs Shri Sant Ram and Anr	Akanksha Ahuja(P),	9811343911	arbsamaiyar.adv@gmail.com	14.08.2026
			603	Commercial Suit	CS (COMM)/537/2026	17-08-2026	Ajay Sing Vs TSI Overseas Pvt Ltd and Ors	Sarang Chowdhry(P),	8806669021	chowdharylawofficesllp@gmail.com	17.08.2026
			603	Commercial Suit	CS (COMM)/538/2026	17-08-2026	Puma Se Vs Ashok Kumar	Gautam Bhasin(P),	9999093893	eludication.legal@outlook.com	17.08.2026
			603	Commercial Suit	CS (COMM)/541/2026	18-08-2026	AMIT SINGHAL Vs ANKIT SINDHWANI	Vishal Garg(P),	9810171302		18.08.2026
			603	Commercial Suit	CS (COMM)/542/2026	18-08-2026	State Bank of India Vs SUBHASH KUMAR ANR	Ravindra Narayan Singh(P),	8076466594	racpc.janakpuri@sbi.co.in	18.08.2026
			603	Commercial Suit	CS (COMM)/546/2026	19-08-2026	CANARA BANK Vs SHANSHUMAN SRIVASTAVA(P)		9990042642	yamarketsforex@gmail.com	19.08.2026

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			603	Commercial Suit	CS (COMM)/549/2026	21-08-2026	MUKUL JAIN AND ORS Vs SAURAV AGGARWAL	Siddharth Narang(P),	9654554644	advocatealok1975@gmail.com	21.08.2026
			603	Commercial Suit	ExCOMM - Award by Arb Comm/56/2026	04-08-2026	HDB FINANCIAL SERVICES LIMITED Vs Tejas Transport and Company	DINESH JAIN(P),	N/A		28.07.2026
			603	Commercial Suit	Execution (Comm)/276/2026	01-08-2026	Singh Finlease Pvt Ltd Vs Manoj Kumar Singh	ADV NITISH SHARMA(P),	ADV NITISH SHARMA	LEXGENTEM@GMAIL.COM	01-08-2026
			603	Commercial Suit	Execution (Comm)/277/2026	04-08-2026	INDIABULLS RECONSTRUCTION COMPANY LIMITED Vs AKSHYA KALYAN	ASSETROHIT GOSWAMI(P),	ROHIT GOSWAMI	NAMANMITRA09@GMAIL.COM	04-08-2026
			603	Commercial Suit	Execution (Comm)/285/2026	13-08-2026	TWC AVIATION CAPITAL LIMITED Vs SPICEJET LIMITED	Shubham Agarwal(P),	ROHIT GOSWAMI	NAMANMITRA09@GMAIL.COM	13-08-2026
			603	Commercial Suit	Execution (Comm)/286/2026	13-08-2026	AKTECH PRIMETOOL SOLUTIONS Vs GURU AASHIRWAD INFRA AND ORS	SUNDEEP FRADANGI(P),	ROHIT GOSWAMI	NAMANMITRA09@GMAIL.COM	13-08-2026
			603	Commercial Suit	Execution (Comm)/293/2026	14-08-2026	SUNDARAM FINANCE LTD Vs MUKESH GOSWAMI AND ANR	MANISHA BARUAH(P),	MANISHA BARUAH	MANISHABARUAHLEGAL@GMAIL.COM	14-08-2026
			603	Commercial Suit	Execution (Comm)/294/2026	17-08-2026	BAJAJ FINANCE LTD Vs AIRALLIANCE EXPRESS CARGO SERVICE PVT LTD	Arun Kumar Sharma(P),	ARUN KUMAR SHAMRA	GLORIOUSLAWASSOCIATES@GMAIL.COM	14-08-2026
			603	Commercial Suit	Execution (Comm)/295/2026	17-08-2026	BAJAJ FINANCE LTD Vs VINEET KUMAR	Arun Kumar Sharma(P),	ARUN KUMAR SHAMRA	GLORIOUSLAWASSOCIATES@GMAIL.COM	14-08-2026
			603	Commercial Suit	OMP (I)(COMM)/2880/2026	01-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KULDEEP GREWAL 2185	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	01-08-2026
			603	Commercial Suit	OMP (I)(COMM)/2881/2026	01-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ATAR SINGH MOR 3211	Rahul Bhardwaj(P),	9858683230	associatesrsgarg2@gmail.com	01-08-2026
			603	Commercial Suit	OMP (I)(COMM)/2882/2026	01-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs LOVEPREET SINGH 1436	Rahul Bhardwaj(P),	9858683230	associatesrsgarg2@gmail.com	01-08-2026
			603	Commercial Suit	OMP (I)(COMM)/2883/2026	01-08-2026	Kotak Mahindra Bank Ltd Vs Gulab Ali	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	01-08-2026
			603	Commercial Suit	OMP (I)(COMM)/2884/2026	01-08-2026	Kotak Mahindra Bank Ltd Vs Jaypal Singh	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	01-08-2026
			603	Commercial Suit	OMP (I)(COMM)/2920/2026	03-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ABHISHESH RAJPUT	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	03-08-2026

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			603	Commercial Suit	OMP (I)(COMM)/2921/2026	03-08-2026	KOTAK MAHINDRA BANK LIMITED Vs SATNAM GOKAL	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	03-08-2026
			603	Commercial Suit	OMP (I)(COMM)/2922/2026	03-08-2026	Kotak Mahindra Bank Ltd Vs Dharmendra Singh	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	03-08-2026
			603	Commercial Suit	OMP (I)(COMM)/2923/2026	03-08-2026	Kotak Mahindra Bank Ltd Vs Pradeep	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	03-08-2026
			603	Commercial Suit	OMP (I)(COMM)/2924/2026	03-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RIBHAV RISHI	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	03-08-2026
			603	Commercial Suit	OMP (I)(COMM)/2925/2026	03-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ASHISH	Rahul Bhardwaj(P), KUMAR	8376049807	advocateashok.1@gmail.com	03-08-2026
			603	Commercial Suit	OMP (I)(COMM)/2928/2026	04-08-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs Shah Nishant Arunkumar 8000	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	04-08-2026
			603	Commercial Suit	OMP (I)(COMM)/2929/2026	04-08-2026	Kotak Mahindra Bank Ltd Vs Jogendra Singh	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	04-08-2026
			603	Commercial Suit	OMP (I)(COMM)/2931/2026	04-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HARSIMRAN	Rahul Bhardwaj(P), KAUR 8751	8376049807	advocateashok.1@gmail.com	04-08-2026
			603	Commercial Suit	OMP (I)(COMM)/2933/2026	04-08-2026	Kotak Mahindra Bank Ltd Vs Surajeet Yadav	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	04-08-2026
			603	Commercial Suit	OMP (I)(COMM)/2935/2026	04-08-2026	Kotak Mahindra Bank Ltd Vs Shimbhu Singh	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	04-08-2026
			603	Commercial Suit	OMP (I)(COMM)/2941/2026	05-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs RESHAMA MALIK	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	05-08-2026
			603	Commercial Suit	OMP (I)(COMM)/2942/2026	05-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs ATTAR SINGH	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	05-08-2026
			603	Commercial Suit	OMP (I)(COMM)/2943/2026	05-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs BALDEV P	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	05-08-2026
			603	Commercial Suit	OMP (I)(COMM)/2944/2026	05-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs SONU R	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	05-08-2026
			603	Commercial Suit	OMP (I)(COMM)/2945/2026	05-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs MANOJ KUMAR	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	05-08-2026

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			603	Commercial Suit	OMP (I)(COMM)/2946/2026	06-08-2026	KOTAK MAHINDRA BANK LIMITED Vs PRAKASH NARAYAN	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	06-08-2026
			603	Commercial Suit	OMP (I)(COMM)/2947/2026	04-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs LAVKUSH BHATI	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	04-08-2026
			603	Commercial Suit	OMP (I)(COMM)/2948/2026	07-08-2026	KOTAK MAHINDRA BANK LIMITED Vs RAJENDRA	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	07-08-2026
			603	Commercial Suit	OMP (I)(COMM)/2949/2026	07-08-2026	KOTAK MAHINDRA BANK LIMITED Vs RAVI RAGHAV	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	07-08-2026
			603	Commercial Suit	OMP (I)(COMM)/2950/2026	07-08-2026	KOTAK MAHINDRA BANK LIMITED Vs FARMAN	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	07-08-2026
			603	Commercial Suit	OMP (I)(COMM)/2951/2026	07-08-2026	KOTAK MAHINDRA BANK LIMITED Vs VINAY	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	07-08-2026
			603	Commercial Suit	OMP (I)(COMM)/2952/2026	07-08-2026	KOTAK MAHINDRA BANK LIMITED Vs ARUN SHARMA	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	07-08-2026
			603	Commercial Suit	OMP (I)(COMM)/2965/2026	08-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs AKASH P	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	08-08-2026
			603	Commercial Suit	OMP (I)(COMM)/2966/2026	08-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs MOR CONSTRUCTION CO	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	08-08-2026
			603	Commercial Suit	OMP (I)(COMM)/2967/2026	08-08-2026	KOTAK MAHINDRA BANK LIMITED Vs Liyakat	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	08-08-2026
			603	Commercial Suit	OMP (I)(COMM)/2968/2026	08-08-2026	KOTAK MAHINDRA BANK LIMITED Vs MANOJ	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	08-08-2026
			603	Commercial Suit	OMP (I)(COMM)/2994/2026	12-08-2026	Kotak Mahindra Bank Ltd Vs Mukesh Sharma	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	12-08-2026
			603	Commercial Suit	OMP (I)(COMM)/2995/2026	12-08-2026	KOTAK MAHINDRA BANK LIMITED Vs Ajay	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	12-08-2026
			603	Commercial Suit	OMP (I)(COMM)/2997/2026	13-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PARVINDER SINGH RATHEE	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	13-08-2026
			603	Commercial Suit	OMP (I)(COMM)/2998/2026	13-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs IMRAN SIDDIQUI	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	13-08-2026

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			603	Commercial Suit	OMP (I)(COMM)/2999/2026	13-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DISTANCE TRAVELS	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail .com	13-08-2026
			603	Commercial Suit	OMP (I)(COMM)/3000/2026	13-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DISTANCE TRAVELS	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail .com	13-08-2026
			603	Commercial Suit	OMP (I)(COMM)/3009/2026	18-08-2026	KOTAK MAHINDRA PRIME LIMITED Vs NAND JI YADAV	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gma il.com	18-08-2026
			603	Commercial Suit	OMP (I)(COMM)/3010/2026	18-08-2026	KOTAK MAHINDRA PRIME LIMITED Vs SUMIT KUMAR	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gma il.com	18-08-2026
			603	Commercial Suit	OMP (I)(COMM)/3011/2026	18-08-2026	KOTAK MAHINDRA PRIME LIMITED Vs KAVITA KUMARI	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gma il.com	18-08-2026
			603	Commercial Suit	OMP (I)(COMM)/3016/2026	19-08-2026	M/s cholamandalam investment and finance co ltd Vs RAJ KUMAR	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gma il.com	19-08-2026
			603	Commercial Suit	OMP (I)(COMM)/3017/2026	19-08-2026	M/s cholamandalam investment and finance co ltd Vs AKSHAY R	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gma il.com	19-08-2026
			603	Commercial Suit	OMP (I)(COMM)/3018/2026	19-08-2026	M/S KOTAK MAHINDRA PRIME LTD Vs PARVEEN KUMAR	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gma il.com	19-08-2026
			603	Commercial Suit	OMP (I)(COMM)/3020/2026	20-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DISTANCE TRAVELS	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail .com	20-08-2026
			603	Commercial Suit	OMP (I)(COMM)/3021/2026	20-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JAI BHAGWAN	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail .com	20-08-2026
			603	Commercial Suit	OMP (I)(COMM)/3022/2026	20-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHELENDRA RAJENDRA	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail .com	20-08-2026
			603	Commercial Suit	OMP (I)(COMM)/3023/2026	20-08-2026	M/S KOTAK MAHINDRA PRIME LTD Vs IQBAL AHMAD SIDDIQUI	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gma il.com	20-08-2026
			603	Commercial Suit	OMP (I)(COMM)/3036/2026	21-08-2026	MCDERMOTT INDIA PRIVATE LIMITED Vs MR RISHABH KUMAR	PRADEEP KUMAR(P),	9650111231	hitesh@legalmeliorist.c om	21-08-2026
			603	Commercial Suit	OMP (I)(COMM)/3039/2026	22-08-2026	M/S KOTAK MAHINDRA PRIME LTD Vs HIMANSHU TIWARI	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gma il.com	22-08-2026
			603	Commercial Suit	OMP (I)(COMM)/3049/2026	25-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NIRAJ BORAH	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail .com	25-08-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
48	SH. VINOD YADAV, DISTRICT JUDGE, COMMERCIAL COURT/SH. RAI BALWANT BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02	SOUTH- WEST	613	Commercial Suit	OMP (I)(COMM)/2888/2026	01-08-2026	Kotak Mahindra Bank Ltd Vs Jaspal Masih	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	27-07-2026
			613	Commercial Suit	OMP (I)(COMM)/2889/2026	01-08-2026	Kotak Mahindra Bank Ltd Vs Mahendra Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	27-07-2026
			613	Commercial Suit	CS (COMM)/496/2026	03-08-2026	MR SACHIN GOEL PROP OF MSJAGRITI BHAGWATI ORGANICS VsJAIN(P), MUKESH KUMAR PROP OF MS INDO ISRAEL CROP SCIENCES	8527506427	lawfirm@unsolvedlegal.com	28-07-2026	
			613	Commercial Suit	OMP (I)(COMM)/2896/2026	01-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AMAR SINGHBhardwaj(P), 8361	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	28-07-2026
			613	Commercial Suit	OMP (I)(COMM)/2897/2026	01-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AKSHAYBhardwaj(P), TREHEN 3901	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	28-07-2026
			613	Commercial Suit	OMP (I)(COMM)/2898/2026	01-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANMOLBhardwaj(P), KHURANA 1557	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	28-07-2026
			613	Commercial Suit	OMP (I)(COMM)/2899/2026	01-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JATINDERBhardwaj(P), KUMAR 9242	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	28-07-2026
			613	Commercial Suit	OMP (I)(COMM)/2900/2026	01-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANMOLBhardwaj(P), NIJHAWAN 2884	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	28-07-2026
			613	Commercial Suit	OMP (I)(COMM)/2901/2026	01-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SAHIN KHABhardwaj(P), 4929	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	28-07-2026
			613	Commercial Suit	OMP (I)(COMM)/2902/2026	01-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJBIR KAURBhardwaj(P), 0113	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	28-07-2026
			613	Commercial Suit	OMP (I)(COMM)/2903/2026	01-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJ KAURBhardwaj(P), PANDHER 1950	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	28-07-2026
			613	Commercial Suit	OMP (I)(COMM)/2904/2026	01-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJVIR KAURBhardwaj(P), 1706	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	28-07-2026
			613	Commercial Suit	OMP (I)(COMM)/2939/2026	04-08-2026	Toyota Financial Ser India Ltd Vs SARABJEET SINGH 3501	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	29-07-2026
			613	Commercial Suit	OMP (I)(COMM)/2936/2026	04-08-2026	Toyota Financial Ser India Ltd Vs YAVIN BHATIA 7576	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	30-07-2026
			613	Commercial Suit	CS (COMM)/500/2026	04-08-2026	PUMA SE Vs BHAVNA CHUG	GAUTAM BHASIN	9999306881	eludicatoin.legal@outlook.com	02-08-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			613	Commercial Suit	OMP (I)(COMM)/2938/2026	04-08-2026	Toyota Financial Ser India Ltd Vs BALRAJ SINGH 0466	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	01-08-2026
			613	Commercial Suit	OMP (I)(COMM)/2940/2026	04-08-2026	Toyota Financial Ser India Ltd Vs MANJIT SINGH 7337	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	01-08-2026
			613	Commercial Suit	OMP (I)(COMM)/2937/2026	04-08-2026	Toyota Financial Ser India Ltd Vs KRISHAN KUMAR AHLAWAT 4740	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	01-08-2026
			613	Commercial Suit	CS (COMM)/513/2026	06-08-2026	State Bank of India Vs Sepoy Noushad Khan K K	Krishna, Kr Sharma(P),	9315165656	advkrishna1411@gmail.com	02-08-2026
			613	Commercial Suit	CS (COMM)/511/2026	05-08-2026	Puma Se Vs Ashok Kumar	GAUTAM BHASIN	9999306881	eludicatoin.legal@outlook.com	03-08-2026
			613	Commercial Suit	OMP (I)(COMM)/2954/2026	08-08-2026	M/s Kotak Mahindra Bank Ltd Vs TARUN YADAV	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	04-08-2026
			613	Commercial Suit	OMP (I)(COMM)/2953/2026	08-08-2026	M/s Kotak Mahindra Bank Ltd Vs GUDIYA DEVI	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	04-08-2026
			613	Commercial Suit	OMP (I)(COMM)/2955/2026	08-08-2026	M/s Kotak Mahindra Bank Ltd Vs VICKEY	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	04-08-2026
			613	Commercial Suit	CS (COMM)/529/2026	12-08-2026	PUNJAB NATIONAL BANK Vs PRITAM SINGH	LALIT KUMAR SHARMA(P),	828555162	kalaanilegaladvisors@gmail.com	05-08-2026
			613	Commercial Suit	CS (COMM)/528/2026	12-08-2026	Hills Engineering Vs AV Constructions	Sushil Kumar Sharma(P),	9818165785	hellocounsel@gmail.com	07-08-2026
			613	Commercial Suit	CS (COMM)/522/2026	11-08-2026	RENU GOSWAMI Vs AUTOMOTIVE KIA	ARSH BHALLA(P),	9711575152	legalbhalla@gmail.com	07-08-2026
			613	Commercial Suit	CS (COMM)/519/2026	10-08-2026	Ajay Turan Vs Love Kumar	Pankaj Kumar Pandey(P),	9625506521	dubeyabhi73@gmail.com	07-08-2026
			613	Commercial Suit	OMP (I)(COMM)/2986/2026	12-08-2026	Toyota Financial Ser India Ltd Vs VIRENDER SINGH 0009	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	08-08-2026
			613	Commercial Suit	OMP (I)(COMM)/2987/2026	12-08-2026	Toyota Financial Ser India Ltd Vs DISTANCE TRAVELS 1280	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	08-08-2026
			613	Commercial Suit	CS (COMM)/523/2026	11-08-2026	SUPARSHVA SWABS LIMITED Vs V2 RETAIL LIMITED	SUNIL WALI(P),	9654981794	waliadvocate@gmail.com	08-08-2026

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			613	Commercial Suit	CS (COMM)/527/2026	12-08-2026	HV Frieght Private Limited Vs Ms HM Logistics	Rajan Miglani(P),	9728410090	rajanmiglani@gmail.co m	10-08-2026
			613	Commercial Suit	CS (COMM)/524/2026	12-08-2026	Spigen India Pvt Ltd Vs ASHOK KUMAR	GAUTAM BHASIN	9999306881	eludicatoin.legal@outlo ok.com	10-08-2026
			613	Commercial Suit	OMP (I)(COMM)/2996/2026	12-08-2026	M/s Kotak Mahindra Prime Ltd Vs Padam Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gma il.com	10-08-2026
			613	Commercial Suit	CS (COMM)/533/2026	13-08-2026	MEDIA 24X7 ADVERTISING PRIVATE LIMITED Vs AMP Hospitality and ors	Arvind Vashistha(P),	9891117112	info@lexavapartners.co m	11-08-2026
			613	Commercial Suit	OMP (I)(COMM)/3001/2026	13-08-2026	M/s Kotak Mahindra Bank Ltd Vs Prakash Priyadarshi	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gma il.com	13-08-2026
			613	Commercial Suit	OMP (I)(COMM)/3003/2026	18-08-2026	M/s Kotak Mahindra Bank Ltd Vs ACHRAF ALI	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gma il.com	18-08-2026
			613	Commercial Suit	CS (COMM)/544/2026	18-08-2026	CSP LOGISTICS PVT LTD Vs SHREE SHYAM AIR EXPRESS PVT LTD	Pankaj Sharma(P),	9717131670	adv.pankaj8008@gmail .com	14-08-2026
			613	Commercial Suit	CS (COMM)/543/2026	18-08-2026	FAST FORWARD LOGISTICS INDIA PVT Vs INDOLOG LOGISTICS PVT LTD	SHIVAM SHARMA(P),	9654545855	legal@shivamsharma.in fo	14-08-2026
			613	Commercial Suit	OMP (I)(COMM)/3002/2026	18-08-2026	M/s Kotak Mahindra Bank Ltd Vs AJIT SINGH	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gma il.com	18-08-2026
			613	Commercial Suit	Execution (Comm)/297/2026	19-08-2026	SUNDARAM FINANCE LTD Vs VIKRANT BHARDWAJ AND RAJABABU	MANISHA BARUAH(P),	8826750777	manishabaruahlegal@g mail.com	15-08-2026
			613	Commercial Suit	CS (COMM)/545/2026	18-08-2026	DEVENDER KUMAR Vs NEPS TECHOLOGIES PVT LTD	Rakesh garg(P),	9990333933	ecolawchambers@gmai l.com	17-08-2026
			613	Commercial Suit	OMP (I)(COMM)/3029/2026	21-08-2026	Toyota Financial Ser India Ltd Vs RAJIV KUMAR 4916	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	17-08-2026
			613	Commercial Suit	OMP (I)(COMM)/3033/2026	21-08-2026	Toyota Financial Ser India Ltd Vs SHIVANK CHAUDHARY 8819	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	17-08-2026
			613	Commercial Suit	OMP (I)(COMM)/3034/2026	21-08-2026	Toyota Financial Ser India Ltd Vs JYOTI VIJ 8592	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	17-08-2026
			613	Commercial Suit	OMP (I)(COMM)/3031/2026	21-08-2026	Toyota Financial Ser India Ltd Vs SULTAN MALIK 2800	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	17-08-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			613	Commercial Suit	OMP (I)(COMM)/3028/2026	21-08-2026	Toyota Financial Ser India Ltd Vs SANDEEP KUMAR YADAV 8953	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	17-08-2026
			613	Commercial Suit	OMP (I)(COMM)/3035/2026	21-08-2026	Toyota Financial Ser India Ltd Vs MOHAN SINGH 0597	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	17-08-2026
			613	Commercial Suit	OMP (I)(COMM)/3030/2026	21-08-2026	Toyota Financial Ser India Ltd Vs MAHESH CHAND MEENA 0727	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	17-08-2026
			613	Commercial Suit	CS (COMM)/550/2026	22-08-2026	Aanchal Bathla Vs Mr Vikesh Kumar	Bhavya Sethi(P),	9811389644	sethibhavya@gmail.co m	17-08-2026
			613	Commercial Suit	OMP (I)(COMM)/3032/2026	21-08-2026	Toyota Financial Ser India Ltd Vs SHYNESH PEELIYAT 2962	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	17-08-2026
			613	Commercial Suit	CS (COMM)/547/2026	19-08-2026	STATE BANK OF INDIA Vs MS SOLANKI ENTERPRISES	Nirmal Mishra	9311131978	no email	17-08-2026
			613	Commercial Suit	CS (COMM)/557/2026	29-08-2026	State Bank Of India Vs ANKITA	VAIBHAV YADAV(P),	9971336611	vaibhav.yadav@hotmail .com	20-08-2026
			613	Commercial Suit	CS (COMM)/558/2026	29-08-2026	State Bank Of India Vs UDIT MADAAN	VAIBHAV YADAV(P),	9971336611	vaibhav.yadav@hotmail .com	20-08-2026
			613	Commercial Suit	OMP (I)(COMM)/3063/2026	29-08-2026	Toyota Financial Ser India Ltd Vs RUN MORAN 1147	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	20-08-2026
			613	Commercial Suit	OMP (I)(COMM)/3061/2026	29-08-2026	Toyota Financial Ser India Ltd Vs RAFIQ UDDIN AHMED 0542	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	20-08-2026
			613	Commercial Suit	OMP (I)(COMM)/3059/2026	29-08-2026	Toyota Financial Ser India Ltd Vs BLUBUCKS ASSET PRIVATE LIMITED 0617	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	20-08-2026
			613	Commercial Suit	OMP (I)(COMM)/3060/2026	29-08-2026	Toyota Financial Ser India Ltd Vs BESTWAY CABS SERVICES PRIVATE LIMITED 6129	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	20-08-2026
			613	Commercial Suit	OMP (I)(COMM)/3064/2026	29-08-2026	Toyota Financial Ser India Ltd Vs BABU LAL 5919	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	20-08-2026
			613	Commercial Suit	OMP (I)(COMM)/3062/2026	29-08-2026	Toyota Financial Ser India Ltd Vs LALU RAM JAT 8032	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	20-08-2026
			613	Commercial Suit	OMP (I)(COMM)/3065/2026	29-08-2026	Toyota Financial Ser India Ltd Vs AZIMUDDIN PATHAN 7395	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	20-08-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			613	Commercial Suit	OMP (COMM)/31/2026	24-08-2026	RAVI KUMAR DAWAR Vs IDFC FIRST BANK LIMITED	Umesh Burnwal(P),	9911633057	globalijudexlawfirm@g mail.com	21-08-2026
			613	Commercial Suit	CS (COMM)/554/2026	25-08-2026	STATE BANK OF INDIA Vs NITIN SONI	Sunil Verma(P),	9868101935	suniladvocate@yahoo.c o.in	22-08-2026
			613	Commercial Suit	Execution (Comm)/284/2026	12-08-2026	ECOM EXPRESS LIMITED VsNaman EXPERTTAG ECOMMERCEJoshi(P), PRIVATE LIMITED		98100573800	office@njlaw.in	03-08-2026
			613	Commercial Suit	CS (COMM)/517/2026	08-08-2026	MS AMETRO WIRES AND CABLESPrince(P), Vs MS VAISHNAVI ENTERPRISES		9810248919	vinaynetex@gmail.com	30-07-2026
			613	Commercial Suit	CS (COMM)/514/2026	07-08-2026	VIJENDER SINGH AND ORS VsPRASHANT VIVEK RATHI SINGH(P),		9643847071	Iproffice372@gmail.co m	05-08-2026
			613	Commercial Suit	OMP (I)(COMM)/2916/2026	01-08-2026	CHOLAMANDALAM INVESTMENTRAVI AND FINANCE COMPANYSHANKAR LIMITED Vs SATBIR J GARG		9958683230	associatesrsgarg2@gma il.com	29-07-2026
			613	Commercial Suit	OMP (I)(COMM)/2911/2026	01-08-2026	CHOLAMANDALAM INVESTMENTRAVI AND FINANCE COMPANYSHANKAR LIMITED Vs AKASH P GARG		9958683230	associatesrsgarg2@gma il.com	29-07-2026
			613	Commercial Suit	OMP (I)(COMM)/2909/2026	01-08-2026	CHOLAMANDALAM INVESTMENTRAVI AND FINANCE COMPANYSHANKAR LIMITED Vs MOR CONSTRUCTIONGARG CO		9958683230	associatesrsgarg2@gma il.com	29-07-2026
			613	Commercial Suit	OMP (I)(COMM)/2908/2026	01-08-2026	CHOLAMANDALAM INVESTMENTRAVI AND FINANCE COMPANYSHANKAR LIMITED Vs JAI PARKASH GARG		9958683230	associatesrsgarg2@gma il.com	29-07-2026
			613	Commercial Suit	OMP (I)(COMM)/2907/2026	01-08-2026	CHOLAMANDALAM INVESTMENTRAVI AND FINANCE COMPANYSHANKAR LIMITED Vs SATPALGARG BHOOPSINGH		9958683230	associatesrsgarg2@gma il.com	29-07-2026
			613	Commercial Suit	OMP (I)(COMM)/2905/2026	01-08-2026	CHOLAMANDALAM INVESTMENTRAVI AND FINANCE COMPANYSHANKAR LIMITED Vs JONTY MAN GARG		9958683230	associatesrsgarg2@gma il.com	29-07-2026
			613	Commercial Suit	OMP (I)(COMM)/2887/2026	01-08-2026	Kotak Mahindra Bank Ltd Vs Ginni RAVI SHANKAR GARG		9958683230	associatesrsgarg2@gma il.com	27-07-2026
			613	Commercial Suit	OMP (I)(COMM)/2912/2026	01-08-2026	CHOLAMANDALAM INVESTMENTRAVI AND FINANCE COMPANYSHANKAR LIMITED Vs AMRIK SINGH GARG		9958683230	associatesrsgarg2@gma il.com	29-07-2026
			613	Commercial Suit	OMP (I)(COMM)/2913/2026	01-08-2026	CHOLAMANDALAM INVESTMENTRAVI AND FINANCE COMPANYSHANKAR LIMITED Vs RAJ KUMAR GARG		9958683230	associatesrsgarg2@gma il.com	29-07-2026
			613	Commercial Suit	OMP (I)(COMM)/2915/2026	01-08-2026	CHOLAMANDALAM INVESTMENTRAVI AND FINANCE COMPANYSHANKAR LIMITED Vs AKSHAY R GARG		9958683230	associatesrsgarg2@gma il.com	29-07-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			613	Commercial Suit	Execution (Comm)/281/2026	06-08-2026	MS NEUTRAL NVOCC PVT LTD Vs MS CARGOCARE FREIGHT AND FORWARDING PVT LTD	RENU(P), Sunil Kumar Verma	/9971113447	advsunilverma.dellegal@gmail.com	01-08-2026
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH- WEST	614	ARBITRATION	OMP (I)(COMM)/2886/2026	01-08-2026	KOTAK MAHINDRA BANK LTD Vs SANDHYA YADAV	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@gmail.com	28.07.2026
			614	ARBITRATION	OMP (I)(COMM)/2906/2026	01-08-2026	TOYOTA FINANCIAL SERVICES Vs SUKHWANT SINGH VIRK	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@gmail.com	28.07.2026
			614	ARBITRATION	OMP (I)(COMM)/2895/2026	01-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs MANISH J	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@gmail.com	28.07.2026
			614	ARBITRATION	OMP (I)(COMM)/2894/2026	01-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs MANDEEP M	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@gmail.com	28.07.2026
			614	ARBITRATION	OMP (I)(COMM)/2893/2026	01-08-2026	KOTAK MAHINDRA BANK LTD Vs AJAY PAL	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@gmail.com	29.07.2026
			614	COMMERCIAL SUIT	CS (COMM)/490/2026	01-08-2026	SCIENS LOGISTICS INDIA Vs AFM LOGISTICS	MR. ANUJ RAJPAL	9811931583	ANUJ.RAJPAL.LAW@gmail.com	29.07.2026
			614	COMMERCIAL SUIT	CS (COMM)/489/2026	01-08-2026	PUMA SE Vs KASIM	MR. GAUTAM BHASIN	9999306881	LEGAL@OUTLOOK.COM	30.07.2026
			614	ARBITRATION	OMP (I)(COMM)/2892/2026	01-08-2026	KOTAK MAHINDRA BANK LTD Vs LALLU RAM	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@gmail.com	27.07.2026
			614	ARBITRATION	OMP (I)(COMM)/2891/2026	01-08-2026	KOTAK MAHINDRA BANK LTD Vs OM PRAKASH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@gmail.com	27.07.2026
			614	ARBITRATION	OMP (I)(COMM)/2885/2026	01-08-2026	KOTAK MAHINDRA BANK LTD Vs DHARMVEER SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@gmail.com	27.07.2026
			614	ARBITRATION	OMP (I)(COMM)/2890/2026	01-08-2026	KOTAK MAHINDRA BANK LTD Vs SUNIL KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@gmail.com	27.07.2026
			614	ARBITRATION	OMP (I)(COMM)/2919/2026	01-08-2026	TOYOTA FINANCIAL SERVICES Vs HASEEN ULLAH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@gmail.com	28.07.2026
			614	ARBITRATION	OMP (I)(COMM)/2918/2026	01-08-2026	TOYOTA FINANCIAL SERVICES Vs VEENA DEVI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@gmail.com	28.07.2026
			614	ARBITRATION	OMP (I)(COMM)/2917/2026	01-08-2026	TOYOTA FINANCIAL SERVICES Vs DALIP KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@gmail.com	28.07.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			614	ARBITRATION	OMP (I)(COMM)/2914/2026	01-08-2026	TOYOTA FINANCIAL SERVICES Vs DIL MOHD	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@ GMAIL.COM	28.07.2026
			614	ARBITRATION	OMP (I)(COMM)/2910/2026	01-08-2026	TOYOTA FINANCIAL SERVICES Vs HARBHEJ SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@ GMAIL.COM	28.07.2026
			614	ARBITRATION	OMP (I)(COMM)/2927/2026	04-08-2026	BMW INDIA FINANCIAL SERVICES Vs SHAH NISHANT ARUN KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@ GMAIL.COM	28.07.2026
			614	ARBITRATION	OMP (I)(COMM)/2926/2026	04-08-2026	BMW INDIA FINANCIAL SERVICES Vs HIMANSHU PANT	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@ GMAIL.COM	28.07.2026
			614	COMMERCIAL SUIT	CS (COMM)/502/2026	04-08-2026	AR FLIGHT TRAVELS PRIVATE LIMITED Vs JATIN GUPTA	MR. KARTIK JAIN	8368060074	ADVOCATEKARTIK98 @GMAIL.COM	01.08.2026
			614	MICELLANEOUS	MISC DJ ADJ/708/2026	04-08-2026	SHIVAM REALTORS Vs INDIAN BANK	MR. MAYANK GAKKHAR	9891394456	ADVOCATEGAKKHAR @GMAIL.COM	01.08.2026
			614	COMMERCIAL SUIT	CS (COMM)/505/2026	05-08-2026	Punjab National Bank Vs SARBJIT KAUR	MR. KAMAL SINGH	9868927179	KALANILEGALADVISI ORS@GMAIL.COM	03.08.2026
			614	EXECUTION	Execution (Comm)/278/2026	05-08-2026	OM PARKESH Vs S ELECTRICALS	KMR. S.B. SHARMA	9891099883	GAHLOT.YASH@GMA IL.COM	01.08.2026
			614	EXECUTION	Execution (Comm)/280/2026	05-08-2026	SUKHDEEP SINGH Vs SANDEEP MISHRA	MR.CHIRAG AGGARWAL	7048926509	ADV.CHIRAGAGGAR WAL14@GMAIL.COM	01.08.2026
			614	COMMERCIAL SUIT	CS (COMM)/504/2026	05-08-2026	Punjab National Bank Vs PRABHJEET SINGH	MR. KAMAL SINGH	9868927179	KALANILEGALADVISI ORS@GMAIL.COM	03.08.2026
			614	COMMERCIAL SUIT	CS (COMM)/515/2026	07-08-2026	PRA TELEHEALTH Vs ADVANTELM TECHNOLOGIES	MR. TARUN KHANNA	9650446866	T.KHANNA@GMAIL.C OM	05.08.2026
			614	COMMERCIAL SUIT	CS (COMM)/516/2026	07-08-2026	CANARA BANK Vs HI FILLMS. ENGINEERS AND FABRICATORS	MS. REKHA RUSTOGI	9810168405	T.KHANNA@GMAIL.C OM	05.08.2026
			614	ARBITRATION	OMP (I)(COMM)/2969/2026	08-08-2026	KOTAK MAHINDRA PRIME Vs VARUN GUPTA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1 @GMAIL.COM	04.08.2026
			614	ARBITRATION	OMP (I)(COMM)/2974/2026	10-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs SATBIR J	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1 @GMAIL.COM	04.08.2026
			614	ARBITRATION	OMP (I)(COMM)/2980/2026	10-08-2026	KOTAK MAHINDRA BANK Vs PRL LOGISOLUTIONS	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1 @GMAIL.COM	04.08.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	E-
			614	ARBITRATION	OMP (I)(COMM)/2978/2026	10-08-2026	KOTAK MAHINDRA BANK Vs DHEERAJ KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	04.08.2026	
			614	ARBITRATION	OMP (I)(COMM)/2977/2026	10-08-2026	KOTAK MAHINDRA BANK Vs MOHAMMAD SAHUN	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	04.08.2026	
			614	ARBITRATION	OMP (I)(COMM)/2976/2026	10-08-2026	KOTAK MAHINDRA BANK Vs SATNAM GOKAL	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	04.08.2026	
			614	ARBITRATION	OMP (I)(COMM)/2975/2026	10-08-2026	KOTAK MAHINDRA BANK Vs GURU NANAK TRANSPORT COMPANY	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	04.08.2026	
			614	ARBITRATION	OMP (I)(COMM)/2970/2026	10-08-2026	KOTAK MAHINDRA BANK Vs NADEEM	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	04.08.2026	
			614	ARBITRATION	OMP (I)(COMM)/2971/2026	10-08-2026	KOTAK MAHINDRA BANK Vs MD FIROZ	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	04.08.2026	
			614	ARBITRATION	OMP (I)(COMM)/2972/2026	10-08-2026	KOTAK MAHINDRA BANK Vs VIJAY	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	04.08.2026	
			614	ARBITRATION	OMP (I)(COMM)/2973/2026	10-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs AMITH DHIMAN	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	04.08.2026	
			614	COMMERCIAL SUIT	CS (COMM)/521/2026	11-08-2026	OM VARDHMAN ENTERPRISES Vs R K ENTERPRISES	MR. SAURABH VERMA	9119725897	YS06658@GMAIL.COM	07.08.2026	
			614	ARBITRATION	OMP (I)(COMM)/2990/2026	12-08-2026	TOYOTA FINANCIAL SERVICES Vs DISTANCE TRAVELS	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	06.08.2026	
			614	ARBITRATION	OMP (I)(COMM)/2991/2026	12-08-2026	TOYOTA FINANCIAL SERVICES Vs RESHMA PARVEEN	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	06.08.2026	
			614	ARBITRATION	OMP (I)(COMM)/2992/2026	12-08-2026	TOYOTA FINANCIAL SERVICES Vs GANESH MAHADEV PHADTARE	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	06.08.2026	
			614	ARBITRATION	OMP (I)(COMM)/2993/2026	12-08-2026	TOYOTA FINANCIAL SERVICES Vs JITU CHUTIA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	06.08.2026	
			614	COMMERCIAL SUIT	CS (COMM)/526/2026	12-08-2026	PUNJAB NATIONAL BANK Vs REENA MALIK	MR. KAMAL SINGH	9868927179	KALANILEGALADVISORS@GMAIL.COM	07.08.2026	
			614	COMMERCIAL SUIT	CS (COMM)/525/2026	12-08-2026	PUNJAB NATIONAL BANK Vs MOHIT SINGLA	MR. KAMAL SINGH	9868927179	KALANILEGALADVISORS@GMAIL.COM	07.08.2026	

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			614	ARBITRATION	OMP (I)(COMM)/2989/2026	12-08-2026	TOYOTA FINANCIAL SERVICES Vs JAVED KHAN	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	10.08.2026	
			614	ARBITRATION	OMP (I)(COMM)/2988/2026	12-08-2026	TOYOTA FINANCIAL SERVICES Vs AFZAL KHAN	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	10.08.2026	
			614	EXECUTION	Execution (Comm)/292/2026	13-08-2026	BROAD INJECTABLES Vs ROYAL DRUG DISTRIBUTORS				10.08.2026	
			614	EXECUTION	Execution (Comm)/287/2026	13-08-2026	AJAY JAIN Vs DHIRAJ SHARMA	MR. V.K. SINGHAL	9599043045	LEGAL@SIGMALEGAL.IN	11.08.2026	
			614	EXECUTION	Execution (Comm)/288/2026	13-08-2026	KOTAK MAHINDRA BANK Vs ANKIT KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	07.08.2026	
			614	EXECUTION	Execution (Comm)/289/2026	13-08-2026	CHHOTY LAL Vs BUZZ MAX PRODUCTS	MR. ARVIND GUPTA	9811313311	ADVOCATEARVINDGUPTA@GMAIL.COM	11.08.2026	
			614	EXECUTION	Execution (Comm)/290/2026	13-08-2026	CHHOTY LAL Vs MILI OHRI	MR. ARVIND GUPTA	9811313311	ADVOCATEARVINDGUPTA@GMAIL.COM	11.08.2026	
			614	COMMERCIAL SUIT	CS (COMM)/534/2026	14-08-2026	Citrine Clinic Vs ICICI Bank Limited	MS. MEGHA GAUR	9999352111	MEGHA@MANCHANDACO.COM	10.08.2026	
			614	COMMERCIAL SUIT	CS (COMM)/539/2026	17-08-2026	CRYSTA INTERNATIONAL Vs BKC GARMENTS LLP	MR. MAYANK SHARMA	9711841361	ADV MAYANKSHARMA@GMAIL.COM	11.08.2026	
			614	ARBITRATION	OMP (I)(COMM)/3007/2026	18-08-2026	KOTAK MAHINDRA BANK Vs RAHUL VERMA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	13.08.2026	
			614	ARBITRATION	OMP (I)(COMM)/3005/2026	18-08-2026	KOTAK MAHINDRA PRIME Vs PRASHANT MAURYA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	13.08.2026	
			614	ARBITRATION	OMP (I)(COMM)/3004/2026	18-08-2026	KOTAK MAHINDRA BANK Vs NEERAJ KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	13.08.2026	
			614	ARBITRATION	OMP (I)(COMM)/3008/2026	18-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs BUNTY B	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	13.08.2026	
			614	ARBITRATION	OMP (I)(COMM)/3006/2026	18-08-2026	KOTAK MAHINDRA PRIME Vs HIMANSHU GUPTA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	13.08.2026	
			614	ARBITRATION	OMP (I)(COMM)/3013/2026	19-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs SATPAL BHOOPSINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	13.08.2026	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	E-
			614	EXECUTION	Execution (Comm)/296/2026	19-08-2026	ARIHANT ENTERPRISES Vs RAHUL AGGARWAL	MR. ATUL KR JAIN	9810040036	ATULHIGHCOURT2000@YAHOO.COM	17.08.2026	
			614	ARBITRATION	OMP (I)(COMM)/3015/2026	19-08-2026	KOTAK MAHINDRA PRIME LIMITED Vs MOHAMMAD SALIM	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@gmail.com	13.08.2026	
			614	ARBITRATION	OMP (I)(COMM)/3014/2026	19-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs AMRIK SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@gmail.com	13.08.2026	
			614	ARBITRATION	OMP (I)(COMM)/3012/2026	19-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs JONTY MAN	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@gmail.com	13.08.2026	
			614	ARBITRATION	OMP (I)(COMM)/3019/2026	20-08-2026	AVANSE FINANCIAL SERVICES Vs AMIT KUMAR	MR. AMIT KR SINHA	9990659331	KMPSPARTNER@GMAIL.COM	18.08.2026	
			614	ARBITRATION	OMP (COMM)/30/2026	22-08-2026	Govt of NCT of Delhi Vs SETHI CONSTRUCTION	MR. ARVIND GUPTA	9811317311	ADVOCATEARVINDGUPTA@gmail.com	18.08.2026	
			614	ARBITRATION	OMP (I)(COMM)/3037/2026	22-08-2026	PIRAMAL FINANCE LTD Vs RAVI SHANKAR	MR. ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATE@gmail.com	17.08.2026	
			614	ARBITRATION	OMP (I)(COMM)/3040/2026	22-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs JAISHANKAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@gmail.com	13.08.2026	
			614	ARBITRATION	OMP (I)(COMM)/3041/2026	22-08-2026	KOTAK MAHINDRA PRIME Vs SUNIL KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@gmail.com	13.08.2026	
			614	ARBITRATION	OMP (I)(COMM)/3056/2026	25-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ROHIT S	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@gmail.com	13.08.2026	
			614	ARBITRATION	OMP (I)(COMM)/3058/2026	25-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DEEPAK KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@gmail.com	13.08.2026	
			614	ARBITRATION	OMP (I)(COMM)/3042/2026	25-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DISTANCE TRAVELS	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@gmail.com	13.08.2026	
			614	ARBITRATION	OMP (I)(COMM)/3043/2026	25-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SACHIN L	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@gmail.com	13.08.2026	
			614	ARBITRATION	OMP (I)(COMM)/3044/2026	25-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AKATOLI CHOPHI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@gmail.com	13.08.2026	
			614	ARBITRATION	OMP (I)(COMM)/3045/2026	25-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs OM PRAKASH CHOURASIYA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@gmail.com	13.08.2026	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			614	ARBITRATION	OMP (I)(COMM)/3046/2026	25-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs THE TEABHARDWAJ HEAVEN	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	13.08.2026
			614	ARBITRATION	OMP (I)(COMM)/3047/2026	25-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SAURABHBHARDWAJ SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	17.08.2026
			614	ARBITRATION	OMP (I)(COMM)/3050/2026	25-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANKURBHARDWAJ AGGARWAL	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	17.08.2026
			614	ARBITRATION	OMP (I)(COMM)/3051/2026	25-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs CHANDANBHARDWAJ KANDAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	17.08.2026
			614	ARBITRATION	OMP (I)(COMM)/3052/2026	25-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PALLABI DEVI BHARDWAJ	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	17.08.2026
			614	ARBITRATION	OMP (I)(COMM)/3053/2026	25-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SARAVJETBHARDWAJ SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	17.08.2026
			614	ARBITRATION	OMP (I)(COMM)/3054/2026	25-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUMAN ARYA BHARDWAJ	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	17.08.2026
			614	ARBITRATION	OMP (I)(COMM)/3055/2026	25-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KULDIP KAUR BHARDWAJ	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	17.08.2026
			614	COMMERCIAL SUIT	CS (COMM)/553/2026	25-08-2026	STATE BANK OF INDIA Vs RAMJEEVAN MEENA	MR. SUNIL KR VERMA	9868101935	SUNIL_ADVOCATE@YAHOO.CO.IN	24.08.2026
			614	ARBITRATION	OMP (I)(COMM)/3057/2026	25-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JASRATH S	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	13.08.2026
			614	COMMERCIAL SUIT	CS (COMM)/561/2026	31-08-2026	U S Sales Agency Vs JINDAL ENTERPRISES	MR. AVINASH KR TYAGI	9899327537	AVINASHTYAGI1@YAHOO.COM	24.08.2026
			614	EXECUTION	Execution (Comm.)/279/2026	05-08-2026	SAROJ GUPTA Vs M/S AIR PLAZA RETAIL HOLDINGS PRIVATE LIMITED,	MR. VIPIN NANDWANI	9899299404	JURIXSOLUTION02@GMAIL.COM	28.07.2026
			614	ARBITRATION	OMP (I)(COMM.)/2979/2026	10-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs SATBIR J	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	04.08.2026
			614	MISCELLANEOUS	MISC DJ ADJ/762/2026	19-08-2026	INDOLOG LOGISTICS Vs GOUSEM ELAHI EXPORTS	MR. SANDEEP KR KARN	9310934697	ADVSANDEEPPKKARN@GMAIL.COM	16.08.2026
			614	MICELLANEOUS	MISC DJ ADJ/767/2026	20-08-2026	SHALINI SHARMA Vs ALD INFRATECH	MR. CHIRAA YUTREHAN	9958238017	CHIRAA YUTREHAN08@GMAIL.COM	16.08.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
50	SH. AJAY GULATI-I DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH- WEST	509	CS (COMM)	492/2026	01-08-2026	ARUN CHAWLA Vs MARKYTICS CONSULTING PRIVATE LIMITED AND ANR	Arun Chauhan	9650015060	arunchauhan.lawyer@g mail.com	28.07.26
			509	CS (COMM)	494/2026	03-08-2026	STATE BANK OF INDIA Vs HUKUM CHAND	A.K. Rajgopal	9560012821	adv.akrajgopal@gmail.c om	03.08.26
			509	CS (COMM)	495/2026	03-08-2026	SHIV PROPERTIES Vs PRIYAL SHARMA	L.K. Dahiya	9717172204	advikdahiya.d81@gmail .com	22.07.26
			509	CS (COMM)	499/2026	04-08-2026	INDIANNICA LEARNING PRIVATE LIMITED Vs SAI BOOK AGENCY	Sandeep Chatterjee	9310056626	legal@chatterjee- law.com	02.08.26
			509	OMP (I)(COMM.)	2930/2026	04-08-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs Yogesh Bharat Patil 2976	Rahul Bhardwaj	9013493108		01.08.26
			509	OMP (I)(COMM.)	2932/2026	04-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RATTAN SINGH 4523	Rahul Bhardwaj	9013493108		01.08.26
			509	OMP (I)(COMM.)	2934/2026	04-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAVINDRA PRAJAPAT 7674	Rahul Bhardwaj	9013493108		01.08.26
			509	CS (COMM)	503/2026	05-08-2026	MICE EMPORIO INDIA LLP Vs VIKRAM MALIK	Ashish Bansal	8750998800	advocateashish91@gma i.com	03.08.26
			509	CS (COMM)	506/2026	05-08-2026	PUNJAB NATIONAL BANK Vs ROHIT BERRY	KALAANI LEGAL ADVISORS	9868927179	kalaanilegaladvisors@g mail.com	10.07.26
			509	CS (COMM)	507/2026	05-08-2026	Punjab National Bank Vs Vijender Kumar	KALAANI LEGAL ADVISORS	9868927179	kalaanilegaladvisors@g mail.com	30.07.26

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	E-
			509	CS (COMM)	508/2026	05-08-2026	PUNJAB NATIONAL BANK Vs VIKASH KUMAR MANDAL	KALAANI LEGAL ADVISORS	9868927179	kalaanilegaladvisors@gmail.com	10.07.26	
			509	CS (COMM)	509/2026	05-08-2026	PUNJAB NATIONAL BANK Vs ABHISHEK SHARMA	KALAANI LEGAL ADVISORS	9868927179	kalaanilegaladvisors@gmail.com	10.07.26	
			509	CS (COMM)	510/2026	05-08-2026	Punjab National Bank Vs Gurvail Singh	KALAANI LEGAL ADVISORS	9868927179	kalaanilegaladvisors@gmail.com	30.07.26	
			509	CS (COMM)	512/2026	06-08-2026	State Bank of India Vs Vinay Tyagi	Krishna Kumar Sharma	9315165656	advkrishna1411@gmail.com	02.08.26	
			509	Execution (Comm.)	282/2026	07-08-2026	M/s UNOSTRUCTURES PVT LTD Vs SURENDER KUMAR SULANIA	NIHARIKA DHAWAN	9582525034	adv. niharikadhawangmail.com	01.08.26	
			509	OMP (I)(COMM.)	2956/2026	08-08-2026	KOTAK MAHINDRA BANK LIMITED Vs GINNI	RAVI SHANKAR GARG ADVOCATES	9958683230	associatesrsgarg@gmail.com	05.08.26	
			509	OMP (I)(COMM.)	2957/2026	08-08-2026	KOTAK MAHINDRA BANK LIMITED Vs SONU	RAVI SHANKAR GARG ADVOCATES	9958683230	associatesrsgarg@gmail.com	04.08.26	
			509	OMP (I)(COMM.)	2958/2026	08-08-2026	KOTAK MAHINDRA BANK LIMITED Vs SURAJ KUMAR	RAVI SHANKAR GARG ADVOCATES	9958683230	associatesrsgarg@gmail.com	04.08.26	
			509	OMP (I)(COMM.)	2959/2026	08-08-2026	KOTAK MAHINDRA BANK LIMITED Vs JITENDRA SINGH	RAVI SHANKAR GARG ADVOCATES	9958683230	associatesrsgarg@gmail.com	04.08.26	
			509	OMP (I)(COMM.)	2960/2026	08-08-2026	KOTAK MAHINDRA BANK LIMITED Vs RAJPAL SINGH	RAVI SHANKAR GARG ADVOCATES	9958683230	associatesrsgarg@gmail.com	06.08.26	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	E-
			509	OMP (I)(COMM.)	2961/2026	08-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs JAI PARKASH	TRAVI SHANKAR GARG & ADVOCATES	9958683230	associatesrsgarg@gmail.com	06.08.26	
			509	OMP (I)(COMM.)	2962/2026	08-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs AMRIK SINGH	TRAVI SHANKAR GARG & ADVOCATES	9958683230	associatesrsgarg@gmail.com	06.08.26	
			509	OMP (I)(COMM.)	2963/2026	08-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs AKSHAY R	TRAVI SHANKAR GARG & ADVOCATES	9958683230	associatesrsgarg@gmail.com	06.08.26	
			509	OMP (I)(COMM.)	2964/2026	08-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs RAJ KUMAR	TRAVI SHANKAR GARG & ADVOCATES	9958683230	associatesrsgarg@gmail.com	06.08.26	
			509	CS (COMM)	530/2026	12-08-2026	Batra Breweries and Distilleries Pvt Ltd Vs Amarpreet Singh	Rajeev Tewari K.	9312276651	r.tewari88@gmail.com	03.08.26	
			509	OMP (I)(COMM.)	2981/2026	12-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DISTANCE TRAVELS 1338	ADV. ASHOK KUMAR	9013493108		08.08.26	
			509	OMP (I)(COMM.)	2982/2026	12-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MANNAT SANITATION 7730	ADV. ASHOK KUMAR	9013493108		08.08.26	
			509	OMP (I)(COMM.)	2983/2026	12-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DISTANCE TRAVELS 2599	ADV. ASHOK KUMAR	9013493108		08.08.26	
			509	OMP (I)(COMM.)	2984/2026	12-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PRADEEP EKKA 9182	ADV. ASHOK KUMAR	9013493108		10.08.26	
			509	OMP (I)(COMM.)	2985/2026	12-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PARVINDER SINGH RATHEE 0971	ADV. ASHOK KUMAR	9013493108		10.08.26	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			509	CS (COMM)	531/2026	13-08-2026	MEDIA 24X7 ADVERTISING PRIVATE LIMITED Vs SNVASHISTHA Hospitality	K.9891117112	9891117112	info@lexavapartners.co m	11.08.26
			509	CS (COMM)	532/2026	13-08-2026	Kamil Hussain Vs Ipermart Private Limited	VIPIN DILAWARI	9312203957	vipindilawari83 @gmail.com	12.08.26
			509	CS (COMM)	536/2026	17-08-2026	CSP LOGISTICS PVT LTD Vs SHREE SHYAM CARGOPARVEZ KHAN FORWARDERS	ZEESHAN PARVEZ KHAN	9958378235		14.08.26
			509	CS (COMM)	540/2026	18-08-2026	AJAY TURAN Vs Bharat Kumar Shankarji Vanzara	P. K PANDEY / SUMIT SOLANKI	7033907036, 9625506521	sumit97 solanki@gmail.com	08.08.26
			509	Execution (Comm.)	298/2026	20-08-2026	INDOLOG LOGISTICS PVT LTD Vs KANCHAN VANIJYA PVT LTD				17.08.2026
			509	CS (COMM)	548/2026	20-08-2026	CANARA BANK Vs REKHA RANI Proprietor Of Rekha Enterprises	ANSHUMAN SRIVASTAVA	9990042642	sri.anshu83@gmail.co m	17.08.2026
			509	OMP (I)(COMM.)	3024/2026	20-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ARIFKUMAR CHOUDHARY 5162	ADV. ASHOK KUMAR	9013493108		17.08.2026
			509	OMP (I)(COMM.)	3025/2026	20-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RESHAM DKUMAR 3957	ADV. ASHOK KUMAR	9013493108		17.08.2026
			509	OMP (I)(COMM.)	3026/2026	20-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHIDHARTH PAL 4446	ADV. ASHOK KUMAR	9013493108		17.08.2026
			509	OMP (I)(COMM.)	3027/2026	20-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHAKTIGUPT TULSHIRAM GAIKWAD 3837	ADV. ASHOK KUMAR	9013493108		17.08.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	M.Ex	79/2026	22-08-2026	MS RK TRADING COMPANY Vs Mis Big Tree Food Hospitality LLP	N.C. SHARMA	9999926425	sharmaadvocate@gmail.com	20.08.2026
			509	CS (COMM)	551/2026	22-08-2026	SURAJ BHAN Vs RAVI KUMAR	PRABHAT KUMAR DUBEY	8800793450	ainaa2011@gmail.com	19.08.2026
			509	OMP (I)(COMM.)	3038/2026	22-08-2026	PIRAMAL FINANCE LTD Vs Khalik Khan	ANANJAY SINGH	+91 7455023130	asaplegalandadvocates@gmail.com	21.08.2026
			509	CS (COMM)	552/2026	24-08-2026	JBD INDUSTRIES Vs K S AUTO TRADERS	YAMINI SHARMA GHANENDER SINGH	860087203		21.08.2026
			509	CS (COMM)	555/2026	25-08-2026	State Bank Of India Vs ALOK KUMAR	VAIBHAV YADAV	9971336611	vaibhav.yadav@hotmail.com	20.08.2026
			509	CS (COMM)	556/2026	25-08-2026	State Bank Of India Vs HARPAL SINGH	VAIBHAV YADAV	9971336611	vaibhav.yadav@hotmail.com	20.08.2026
			509	OMP (I)(COMM.)	3048/2026	25-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs REVA I 6824	ADV. ASHOK KUMAR	9013493108		20.08.2026
			509	OMP (I)(COMM.)	3066/2026	29-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JAGDISH KUMAR 2073	ADV. ASHOK KUMAR	9013493108		20.08.2026
			509	CS (COMM)	560/2026	31-08-2026	Puma Se Vs JAYANTI ASHOK SOLANKI	GAUTAM BHASIN	9999306881 9999091893	eludication.legal@outlook.com	22.06.2026
			509	OMP (I)(COMM.)	3067/2026	31-08-2026	YES BANK LIMITED Vs SWIFT AND SAFE LOGISTICS PRIVATE LIMITED	ANANJAY SINGH	+91 7455023130	asaplegalandadvocates@gmail.com	22.08.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
TOTAL							2200				

LIST OF CASES WHERE E-PAYMENT OF COURT FEES WAS MADE DURING THE MONTH OF AUGUST 2026.

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-893/2026	01.08.2026	M/S. SARDARI LAL & SONS VS PREETKUMAR BHALLA ENTERPRISES	REJENDER	9810067811	NA	30.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-899/2026	03.08.2026	INDIAN OVERSEAS BANK VS HARI SHANKAR MISHRA	KARTIK JAIN	9910721966	NA	06.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	TRADEMARK	CS COMM-910/2026	04.08.2026	DAYANAND ANGLOMILIND VEDIC COLLEGE TRUSTS SRIVASTAVA & MANAGEMENT SOCIETY VS DAV PUBLIC SCHOOL	MILIND SRIVASTAVA	9210107303	thejuralsolutions@gmail.com	30.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-911/2026	04.08.2026	BANK OF INDIA VS SAMEER	VIJOD GUPTA	9891954484	Counsel.vinodgupta@gmail.com	24.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-916/2026	05.08.2026	BANK OF INDIA VS VIJAY SINGH BADHWAR	VIJOD GUPTA	9891954484	Counsel.vinodgupta@gmail.com	30.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-926/2026	06.08.2026	SURENDER PAL VS MCD	VIDYA SAGAR SHARMA	8279971561	NA	31.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-934/2026	07.08.2026	AISHA ENTERPRISE VS RAMA BANQUETTS LLP & ORS.	MAHROJ ALAM	9990550888	ADVOCATEMEH ROZKHAN9195@GMAIL.COM	04.08.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-953/2026	12.08.2026	MAYANK TRADING CO. VS M/S. COLOPHON LEARNING SYSTEM PVT. LTD.	RAGINI JUNEJA	9811053833	OFFICESATISHK ADV@GMAIL.COM	10.08.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-960/2026	13.08.2026	PUNJAB NATIONAL BANK VS SEEMA RATH AGGAWAL	PARAS	9810600656	PARASAGGARWALADV@GMAIL.COM	10.08.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-964/2026	14.08.2026	STABLE PACKAGING PRIVATE LIMITED VS HIMALAYA FOOD INTERNATIONAL LIMITED	AAKASH CHOUDHARY	8743904246	CH.AAKASH86@GMAIL.COM	11.08.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-974/2026	17.08.2026	SANJEEV KUMAR GOEL VS MCD	AVINASH KUMAR TRIVEDI	9810104312	AKTRIVEDILAW OFFICES@GMAIL.COM	10.08.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-1012/2026	25.08.2026	PUNJAB NATIONAL BANK VS KIRTI SONI & ANR.	MOHIT RAJ	8800792205	MOHITRAJADVOCATE@GMAIL.COM	20.08.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-1013/2026	25.08.2026	STATE BANK OF INDIA VS JYOTI SALWAN	TIRATH YADAV	9643228307	ADVTIRATH@GMAIL.COM	13.08.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-1014/2026	25.08.2026	BANK OF INDIA VS ABHISHEK RAJAWAT	VISHWANATH PRASAD TIWARI	9990182901	VPTIWARIADVOCATE@GMAIL.COM	----
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-1015/2026	25.08.2026	VIKAS VERMA VS MCD	AVINASH KUMAR TRIVEDI	9810104312	AKTRIVEDILAWOFFICES@GMAIL.COM	12.08.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-1020/2026	29.08.2026	M/S. CITI AIR SERVICE VS ICICI MERCHANTS SERVICE PVT. LTD.	VIPIN KUMAR SINGH	9811486586	ADVVPINKSINGH@GMAIL.COM	18.08.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-1021/2026	29.08.2026	M/S. BANSAL CANVAS UDYOG VS RDS PROJECT LIMITED	HEMANT GUPTA	9891265248	HEMANT.LEGAL@GMAIL.COM	23.08.2026
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	CS (COMM)/889/2026	01-08-2026	GOPAL KHANNA AND ANR Vs PRAKASH CHANDRA PANDEY	RAVI KUMAR AGGARWAL(P),	9810125927	raviaggadvocate@gmail.com	28.07.2026
			306	CS (COMM)	CS (COMM)/908/2026	04-08-2026	BANK OF INDIA Vs MUKESH KUMAR	YUSUF NAQI(P),	9891954484	counsel.vinodgupta@gmail.com	30.07.2026
			306	CS (COMM)	CS (COMM)/933/2026	07-08-2026	PAWAN KUMAR Vs PAWAN KUMAR YADAV Vs TRILOK CHAND @ TRILOK CHAND SHARMA	ARPIT VERMA(P),	9990055878	adv.arpitverma@gmail.com	04.05.2026
			306	CS (COMM)/	CS (COMM)/937/2026	08-08-2026	RAJESH SONDHIA Vs RAHUL SHARMA	Mahesh Katyayen(P),	9810133604	tridentlaw@hotmail.com	30.07.2026
			306	CS (COMM)/	CS (COMM)/936/2026	08-08-2026	B D GUPTA AND SONS PVT LTD Vs BRIDGEM AND ROOF COMPANY INDIA LTD	Rishi kant Mishra(P),	9268403018	rishikaant_mishra@yahoo.co.in	24.07.2026
			306	CS (COMM)/	CS (COMM)/945/2026	10-08-2026	M/S SAKARNI PLASTER (INDIA) PVT LTD Vs VISHAL APPASO PATIL	PRADEEP AGGARWAL	8588857704	office@verticallegal.in	07.08.2026
			306	CS (COMM)/	CS (COMM)/957/2026	13-08-2026	M/S RRM TRADING Vs RAMESH SEHDEV	MUNISH VOHRA(P),	9811427955	munishlaw.vohra@gmail.com	04.08.2026
			306	CS (COMM)/	CS (COMM)/958/2026	13-08-2026	M/S MLM INDIA LTD Vs HARIWANS PACKAGING PVT LTD AND ORS	Rama Sharma(P),	9911855122	ramasharma4597@gmail.com	05.08.2026
			306	CS (COMM)/	CS (COMM)/969/2026	17-08-2026	ASHWANI KUMAR GUPTA Vs M/S MAA BHAGWATI TOWEL HOUSE AND ORS	NISHANT GUPTA	9999966244	nishantgupta.adv@gmail.com	13.08.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	E-FILED
			306	CS (COMM)/	CS (COMM)/991/2026	21-08-2026	VV SILVER PALACE PVT LTD VS RAKESH SHYAM PRASAD SONI	MANOJ KUMAR	9899108495	advocatekoli@gmail.com	19.08.2026
			306	CS (COMM)	CS (COMM)/1001/2026	22-08-2026	VIBHOR AGGARWAL Vs M/S AMBUJ HOTEL AND REAL ESTATE (PVT) LTD	Rubeena Rizvi(P),	8299289055	rizvirubaena@yahoo.com	na
			306	CS (COMM)	CS (COMM)/1002/2026	22-08-2026	KAPIL KUMAR ARORA Vs MOHAN LAL	SANTOSH KUMAR(P),	9313780408	sbpandey7@yahoo.co.in	20.08.2026
			306	CS (COMM)/	CS (COMM)/1004/2026	24-08-2026	M/S YUGAL INDUSTRIES ARIHANT AGENCY	PRAKASH SAHIRWAL(P),	9810482081	NA	31.07.2026
			306	CS (COMM)/	CS (COMM)/1008/2026	25-08-2026	M/S SUDHIR BHAI SAREE WALA PVT LTD Vs M/S BURGER CLUB PVT LTD AND ANR	Geetashi Chandna(P),	9910161609	abhinavbajaj@hotmail.com	20.08.2026
			306	CS (COMM)/	CS (COMM)/1009/2026	25-08-2026	PUNJAB NATIONAL BANK Vs SANJAY AND ANR	MOHIT RAJ	8800792205	Mohitrajadvocate@gmail.com	22.08.2026
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	NIL								
4	SH. LOKESH KUMAR DISTRICT JUDGE (COMMERCIAL COURT-04)/MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304	RECOVERY	CS (COMM)/932/2026	07-08-2026	AJANTA ENTERPRISE INDIA Vs BALAJI TRADERS AND ANR	PRIYANKA CHAUDHARY(P),	9711969480	payalg.26@gmail.com	28.07.2026
			304	RECOVERY	CS (COMM)/950/2026	12-08-2026	MS AB PAL ELECTRICALS PVT LTD Vs RAKESH KUMAR SHARMA PROPRIETOR OF M/S BULAND INFRA	Harsit Khurana(P),	9910009277	kclegal@gmail.com	04.08.2026
			304	RECOVERY	CS (COMM)/963/2026	14-08-2026	SAVITA JAIN THROUGH HER ATTORNEY SH HIMANSHU JAIN Vs MUNICIPAL CORPORATION OF DELHI	Hemant Gupta(P),	9811085066	vakilhra@hotmail.com	10.08.2026
			304	RECOVERY	CS (COMM)/976/2026	17-08-2026	SANJEEV KUMAR GOEL Vs MUNICIPAL CORPORATION OF DELHI	Avinash Kumar Trivedi(P),	9871441764	aktrivedilawoffices@gmail.com	10.08.2026
			304	RECOVERY	CS (COMM)/968/2026	17-08-2026	FEDERAL BANK Ltd Vs ROHIT KUMAR SANWARIYA	KADAMBINI KUMAR MUDGIL(P),	9871226784	kkmudgil@gmail.com	18.07.2026
			304	RECOVERY	CS (COMM)/984/2026	18-08-2026	NEERAJ WALIA PROPRIETOR OF M/S GANISKHA JEANS Vs SUNIL YADAV AND ANR	Abhinandan Jain(P),	8010006637	advocateabhijain@gmail.com	12.08.2026
			304	RECOVERY	CS (COMM)/989/2026	21-08-2026	J P SHARMA @ JAI PRAKASH SHARMA Vs NAMAN INFRAMART PRIVATE LIMITED	Rajesh Kumar(P),	9871443590	rajeshkumar9469@gmail.com	12.08.2026
			304	RECOVERY	CS (COMM)/997/2026	22-08-2026	STATE BANK OF INDIA Vs NEERAJ KUMAR	Suchita Dixit(P),	8896932838	agnihotrisuchita@gmail.com	19.08.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFFPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			304	RECOVERY	CS (COMM)/1027/2026	31-08-2026	JATINDER KUMAR Vs MAFIA TRENDS LIMITED	SANTOSH KUMAR(P), 9313780408	sbpandey7@yahoo.com	24.08.2026
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305	RECOVERY	CS (COMM)/915/2026	04-08-2026	Laxmi Remote (India) Private Limited Vs Avance Future Private Limited and Others	ANMOL CHADHA(P), 9953040048	chadha.anmoladv@enarl.com	30-07-2026
			305	RECOVERY	CS (COMM)/930/2026	06-08-2026	Bank of India Vs KULDEEP	YUSUF NAQI(P), 9891954484	vinodgupta@gmail.com	30-07-2026
			305	RECOVERY	CS (COMM)/931/2026	06-08-2026	M/S S K EDUCATIONS PVT LTD Vs SANSKRIT BACHPAN SCHOOL AND ANR	ROHIT VASHIST(P), 9540129000	lawofficeofaarzooneja@gmail.co	21-07-2026
			305	RECOVERY	CS (COMM)/923/2026	06-08-2026	Ravi Kumar Vs Bablu Kahyap	Mann Sehgal(P), 7011496989	N/A	23-01-2026
			305	RECOVERY	CS (COMM)/935/2026	07-08-2026	M/s Sethi Industrial Corp Vs M/s PMT Machine India	AMIT KUMAR(P), 9650680113	amit451@gmail.com	10-07-2026
			305	RECOVERY	CS (COMM)/941/2026	08-08-2026	SATYA PRAKASH ARORA Vs JENIKA VENTURES LLP AND ORS	Niharika Karanjawala(P), 9818807513	Seema.sundd@karanjawala.in:	06-08-2026
			305	RECOVERY	CS (COMM)/983/2026	17-08-2026	RDS AND SONS PRIVATE LIMITED Vs GIRISH KHANDLWAL	MANAV KUMAR DIVYA KUMAR VATSAL KUMAR MANOJ SAHU AMIT KUMAR PANDEY 9654448699	info@kandkassociate.in	09-08-2026
			305	RECOVERY	CS (COMM)/979/2026	17-08-2026	M/S JAI KRISHNA PHARMA Vs M/S SHRI JI PHARMA and others	Varun Gupta(P), 8527484890	jishrio9@gmail.coi	10-09-2026
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)/906/2026	CS (COMM)/906/2026	04-08-2026	NAVEEN GUPTA Vs MR ABDUL AHAD	RISHABH SINGHAL(P), 7503414900	NOT GIVEN	20.07.2026
			410	CS (COMM)/907/2026	CS (COMM)/907/2026	04-08-2026	SH PREM CHAND GOEL Vs M/S SHREE SAIS INDUSTRIES	RISHABH SINGHAL(P), 7503414900	NOT GIVEN	20.07.2026
			410	CS (COMM)/944/2026	CS (COMM)/944/2026	10-08-2026	STATE BANK OF INDIA Vs SUBHASH VARDE	Ms. S. SOOD 9811786067	msssoodadvocate@gmail.com	27.06.2026
			410	CS (COMM)/956/2026	CS (COMM)/956/2026	13-08-2026	STATE BANK OF INDIA Vs MR BIJENDER	Ms. S. SOOD 9811786067	msssoodadvocate@gmail.com	01.07.2026
			410	CS (COMM)/966/2026	CS (COMM)/966/2026	14-08-2026	MR TARUN GUPTA Vs M/S SHIVAM FOODS	AMIT SHARMA(P), 9711140436	amitlegal86@gmail.com	14.08.2026
			410	CS (COMM)/970/2026	CS (COMM)/970/2026	17-08-2026	PRADEEP KUMAR CHAWLA AND ANR Vs M/S OASIS SUPPLIERS PVT LTD AND ORS	R.S. CHAGGAR 9891782970	rschaggar@gmail.com	02.08.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
			410	CS (COMM)/982/2026	CS (COMM)/982/2026	18-08-2026	SH DEEPAK ARORA Vs SH SANJAY GUPTA	KRISHNA KANTI TIWARI	7974570380	adv.krishnakanttiwari@gmail.com	17.08.2026
			410	CS (COMM)/1019/2026	CS (COMM)/1019/2026	29-08-2026	STATE BANK OF INDIA Vs MRS GAYTRI SINHA AND ANR	Ranjay Kumar Sinha(P),	9811255673	advocatesinha@rediffmail.com	18.08.2026
			410	CS (COMM)/1026/2026	CS (COMM)/1026/2026	31-08-2026	SCP DISTRIBUTORS (UNIT OF VG PLASTICS) Vs MR KAPIL GROVER	ANJU BAGAI	9810195013	kumarrajeshadv@gmail.com	03.06.2026
			410	CS (COMM)/1025/2026	CS (COMM)/1025/2026	31-08-2026	DEEPAK GUPTA AND ANR Vs MOHIT VERMA	MR. KUSHAGRA GOEL	9711443294	goellawoffices@gmail.com	14.08.2026
7	MS. REKHA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	COURT ROOM 302	CIVIL SUIT	OMP(I)(COMM) 687/2026	03.08.2026	TATA CAPITAL LTD. VS VIKAS GUPTA	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NIL
			COURT ROOM 302	CIVIL SUIT	CS(COMM)896/2026	03.08.2026	M/S RAM SARAN DASS AND COMPANY VS KRISHNA GUPTA	RAMA SHARMA	9911855122	ramasharma4597@gmail.com	17.07.2026
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 913/2026	04.08.2026	NIKE INNOVATE C.V. VS ASHOK KUMAR SINGH (UNKNOWN) & ANR.	PRAMOD KUMAR SINGH	9718209970	aastha@thelegist.com	31.07.2026
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 914/2026	04.08.2026	ADIDAS AG VS ASHOK KUMAR (UNKNOWN) & ANR.	PRAMOD KUMAR SINGH	9718209970	aastha@thelegist.com	31.07.2026
			COURT ROOM 302	CIVIL SUIT	OMP(COMM) 75/2026	07.08.2026	M/S MADHU KISHAN GUPTA VS MUNICIPAL CORPORATION OF DELHI	MRITUNJAY KUMAR SINGH	9953241942	mritunjaylaw@gmail.com	03.08.2026
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 942/2026	08.08.2026	SURENDER PAL VS MUNICIPAL CORPORATION OF DELHI AND ANR.	VIDYA SAGAR SHARMA	8279971561		31.07.2026
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 943/2026	08.08.2026	MANTHAN CREATIONS VS. ADARSH TYAGI	SHASHANK SHARMA	9560417636	shashanksharma.advocate@gmail.com	03.08.2026
			COURT ROOM 302	CIVIL SUIT	OMP(i) (COMM) 702/2026	13.08.2026	TATA CAPITAL LTD VS EXPERIVA ENGINEERING SERVICES	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 980/2026	17.08.2026	BANK OF INDIA VS NAGMA	VINOD GUPTA	9891934484	counsel.vinodgupta@gmail.com	24.07.2026
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 981/2026	17.08.2026	BANK OF INDIA VS YASMIN	VINOD GUPTA	9891954484	counsel.vinodgupta@gmail.com	24.07.2026
			COURT ROOM 302	CIVIL SUIT	OMP(COMM) 82/2026	24.08.2026	NKG INFRASTRUCTURE LTD. AND ANR. VS KOTAK MAHINDRA PRIME LTD.	ADV. VIPIN GARG		info@aavnalegal.com	NIL

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			COURT ROOM 302	CIVIL SUIT	OMP(1)(COMM) 720/2026	31.08.2026	TATA CAPITAL LTD. VS SHOAB NAWAB KHAN	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP(1)(COMM) 721/2026	31.08.2026	TATA CAPITAL LTD. VS SHRI RAGHUKUL INFRASTRUCTURE	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP(1) (COMM) 716/2026	29.08.2026	TATA CAPITAL LTD. VS AJAY CONSTRUCTION COMPANY	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NIL
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 1024/2026	29.08.2026	M/S KAMNA TOBACCO PVT. LTD. VS M/S MAVONORM EXHIBITS WORLDWIDE PVT. LTD.	PULKIT SHREE	6202054764	advpulkitshree@gmail.com	18.08.2026
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 1024/2026		M/S KAMNA TOBACCO PVT. LTD. VS M/S MAVONORM EXHIBITS WORLDWIDE PVT. LTD.				
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 996/2026	22.08.2026	STATE BANK OF INDIA VS SHRIPAL	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	19.08.2026
			COURT ROOM 302	CIVIL SUIT	Execution (Comm.)/366/2026	03.08.2026	UCO BANK Vs Sakshi Malhotra	ARUN SHARMA	9811400314	ADVARUNSHARMA2009@GMAIL.COM	NIL
			COURT ROOM 302	CIVIL SUIT	Execution (Comm.)/394/2026	13.08.2026	RAJAT MALHOTRA Vs NORTH DELHI MUNICIPAL CORPORATION OF DELHI	VIDYA SAGAR SHARMA	8279971561	ADVOCATE VIDYA ASAGAR94@GMAIL.COM	NIL
8	SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308	DECLARATION	CS (COMM)886/2026	01-08-2026	Santosh Goswami Vs ANIL MEHRA	BARNITA SINHA ROY	7290004573	litigation@lexindis.com	RS. 2,000/- DATED 22-07-2026
			308	PERMANENT INJUNCTION TRADE MARK	CS (COMM)887/2026	01-08-2026	VECTUS POLYMERS PRIVATE LIMITED Vs BHAGARAM PRAJAPATH	SHRIHAR TRIPATHI	9548888420	LEGAL@BOOSTIPS.IN	RS. 27,000/- DATED 29.07.2026
			308	Permanent Injunction	CS (COMM)888/2026	01-08-2026	Pradeep Kumar Rustam Khan and Ors	RAM LAKHAN	7838385020	NOT AVAILABLE	RS.7,230 DATED 07.07.2026
			308	RECOVERY	CS (COMM)904/2026	03-08-2026	STATE BANK OF INDIA Vs PRAVEEN	Gopal Chand Sharma	9810210832	VIJAYPARKASH9882@GMAIL.COM	RS. 7420 DATED 30.07.2026
			308	RECOVERY	CS (COMM)919/2026	05-08-2026	MEDIA INTERNATIONAL THROUGH SOLE PROP MSACHLA SABHARWAL Vs SIMRAT PAL SINGH	Rajiv Kumar Chaudhary	9811028098	EOFFICE@TECHLAW.IN	RS. 1,00,000/- DATED 03.08.2026
			308	TRADE MARK	CS (COMM)938/2026	08-08-2026	DALMIA BHARATI LIMITED AND ANR. Vs ASHOK KUMAR AND ANR.	MD SAZID RAYEEN	8750905558	litigation@ashwahhlegal.com	RS.26,200/- DATED 04.08.2026
			308	RECOVERY	CS (COMM)951/2026	12-08-2026	PUNJAB NATIONAL BANK Vs SATPAL	PARAS AGGARWAL	9810600656	parasagarwaladv@gmail.com	RS. 5956/- DATED 10.08.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			308	RECOVERY	CS (COMM)/1018/2026	29-08-2026	Sunil Kumar(P),	ANSHUL GUPTA Vs MS IDBI Bank Ltd Through Branch Manager	9953858202	askaran.k.Singh@gmail.com	RS.5,900/- DATED 24.08.2026
			308	RECOVERY	CS (COMM)/1030/2026	31-08-2026	ASHISH GUPTA(P),	SATYA PARKASH GUPTA Vs RELIANCE JIO INFOCOMM LIMITED	9899386610 & 8851900429	AUGLEGALSOLUTION@GMAIL.COM	RS. 6,400/- DATED 24.08.2026
9	SH. ANIL ANTIL DISTRICT JUDGE COMMERCIAL COURT-09	CENTRAL	CS (COMM)/898/2026	03-08-2026	INDIAN OVERSEAS BANK Vs RITU MALHOTRA		RUPAM KUMARI(P)		01.08.2026		
			CS (COMM)/909/2026	04-08-2026	S K Relan Vs Meet Finance Private Limited		Naresh Thanai(P),		03.08.2026		
			CS (COMM)/917/2026	05-08-2026	AMAIIRA SOLUTIONS Vs Spectrum System		Pratibha Sinha(P),		05.08.2026		
			CS (COMM)/940/2026	08-08-2026	NTIN JATIN TEXTILES Vs AMIT JAISWAL		KISHORE KUMAR SRIVASTAVA(P),		07.08.2026		
			CS (COMM)/973/2026	17-08-2026	Lederle Pharma Pvt Ltd Vs Pharmex Criticare LLP		Priyanka Sethia(P),		14.08.2026		
			CS (COMM)/999/2026	22-08-2026	J N Arora and Co Pvt Ltd Vs BFF packaging Private limited formerly known as incite home care products pvt ltd		Parveen Dutt(P),		21.08.2026		
			CS (COMM)/998/2026	22-08-2026	STATE BANK OF INDIA Jitender Khangarot		Suchita Dixit(P),		21.08.2026		
			CS (COMM)/1023/2026	29-08-2026	SHRI Kavish Nemani Vs Mrs Urmila Goel Sumit Goel		Piyush Saraf(P),		25.08.2026		
			CS (COMM)/1022/2026	29-08-2026	Kapoor Diesel Garage Pvt Ltd Vs The New India Assurance Co Ltd		MUKESH AGGARWAL(P),		25.08.2026		
10	SH. AJAY PANDEY DISTRICT JUDGE COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/955/2026	12-08-2026	SHILPA KHANNA Vs HEMLATA	SANTOSH KUMAR(P),	9313780408	SBPANDEY7@YAHOO.COM	10.08.2026
			307	Civil	CS (COMM)/990/2026	21-08-2026	M/S SARDARI LAL AND COMPANY Vs M/S SAURABH INFRASTRUCTURE PVT LTD	Anil Sethi(P),	9811109342	N.A.	14.08.2026
			307	Civil	CS (COMM)/992/2026	21-08-2026	SACHIN JAIN AND ORS Vs SHAHZILA PERVEEN	Ramakant Shukla(P),	9582158748	vakilguru@gmail.com	12.08.2026

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			307	Civil	CS (COMM)/994/2026	21-08-2026	RAVINDER AND ANR Vs AXIS BANK LIMITED AND ORS	VICHITRA KUMAR(P),	9350288356	N.A.	17.08.2026
			307	Civil	CS (COMM)/1017/2026	25-08-2026	MONIKA SHARMA Vs GEETANJLI SHARMA AND Ors	Jayant Tewathia(P),	9999187238	advjayantewathia@gmail.com	19.08.2026
			307	Civil	CS (COMM)/1000/2026	22-08-2026	State Bank of India Vs Raj Kumar	Suchita Dixit(P),	8896932838	agnihotrisuchita@gmail.com	19.08.2026
			307	Civil	CS (COMM)/954/2026	12-08-2026	PUNJAB NATIONAL BANK Vs SATPAL AND ANR	PARAS AGGARWAL(P),	9810600656	parasagsarwaladv@gmail.com	10.08.2026
11	SH. MUKESH KUMAR DISTRICT JUDGE COMMERCIAL COURT	CENTRAL	COURT ROOM 309	CS (COMM)	CS (COMM)/890/2026	01-08-2026	YOGESH AGGARWAL Vs Municipal Corporation of Delhi	Satyendra Singh	Kr9811161525	sksingh116@gmail.com	21.07.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/901/2026	03-08-2026	MS ESS ELL SONS PVT LTD Vs MS VED PRAKASH MITTAL AND SONS AND OTHER	Nitin Kakkar	9811890118	advnitinkakkar@gmail.com	23.07.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/902/2026	03-08-2026	SNS ENTERPRISES Vs C IMPEX INC	Devvrat Sharma	9398378156	advocatedeepakjmani@gmail.com	14.07.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/905/2026	03-08-2026	AASHISH SALIWAL Vs NISHA MODA	Naveen Jain	9711793507	naveenjain11289@gmail.com	22.07.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/920/2026	05-08-2026	M/s M G SALES Vs M/s REETA NAYYAR	P P Ahuja	9811297244	rsprempaulahuja@gmail.com	24.07.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/921/2026	05-08-2026	RAHUL JAIN Vs REETA DEVI JAIN AND ORS	Puneet Ahuja	9999054886	advpuneetahuja@gmail.com	01.08.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/993/2026	21-08-2026	MAHA MAYA FOOD PRODUCTS PRIVATE LIMITED Vs SNEHA SINGH	Pankaj Singhal	9891475320	pankajsinghaladvocate@gmail.com	18.08.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1003/2026	24-08-2026	SUNIL FASHION Vs LOVELY FASHION	P K Gupta	9711049871	adv.m.fahad72@gmail.com	14.08.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1006/2026	24-08-2026	M S EMARSONS COURIERS THROUGH ITS PROP KARAN PRAKASH Vs MS MECHKARTZ, THROUGH ITS PARTNERS	Dalip Anand	9873476464	dalipanand990@gmail.com	04.08.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/1011/2026	25-08-2026	STATE BANK OF INDIA Vs DEEPAK AND ORS	Tirath Lal Yadav	9643228307	advtirath@gmail.com	14.08.2026
12	SH. LAL SINGH DISTRICT JUDGE COMMERCIAL COURT	CENTRAL	401	CS (COMM)	891/2026	31-07-2026	Punayata Trader LLP Vs Satya Enterprises	NILESH DEEP	9811636706	nileshdeepadv@gmail.com	01-08-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFF PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			401	CS (COMM)	922/2026	03-08-2026	Simraj Overseas Pvt Ltd Through its Director Mr Rajiv Khullar VS Ms Empire Overseas Through its Proprietor Md Shoaib Saifi	TUSHAR MAHAJAN	880229093	advocatepmahajan@yahoo.com	05-08-2026
			401	CS (COMM)	962/2026	10-08-2026	STATE BANK OF INDIA vs GARIMA PROPRIETOR OF JMD ENTERPRISES	JEEWAN PRAKASH GUPTA	9810099243	JPGADVOCATE@GMAIL.COM	13-08-2026
			401	CS (COMM)	965/2026	11-08-2026	INDIAN OVERSEAS BANK vs NIKHAT MALIK	RUPAM KUMARI	9910721966		14-08-2026
			401	CS (COMM)	975/2026	13-08-2026	SANDHYA CHAUHAN vs SURINDER NAGPAL	SURESH KUMAR SHARMA	9810099445	suresh.sharma717@gmail.com	17-08-2026
			401	CS (COMM)	977/2026	13-08-2026	BKL AGRO FOODS PVT LTD. Vs NALNI SAHOO	DEEPAK JAIN	8588826199	dkj.adv@gmail.com	17-08-2026
			401	CS (COMM)	1007/2026	22-08-2026	CANARA BANK vs KHADIMA SHAMS AND OTHERS	ARUNYADAV	9910431437, 9625735051	ArunYadav803@gmail.com	24-08-2026
			401	CS (COMM)	1010/2026	22-08-2026	M/S VIVEK IMPEX vs PADAM CHAND AGGARWAL And Ors	GAURAV GOYAL	9899886971	infoVjkgalawchambcrs.com	25-08-2026
			401	CS (COMM)	1028/2026	29-06-2026	GOPAL KHANNA and ANR. Vs MONIKA GROVER	VIKAS DUDEJA	9810906618	vikas.dudeja.adv@gmail.com	31-08-2026
			401	CS (COMM)	1029/2026	25-08-2026	VIPIN GUPTA VS MUNICIPAL CORPORATION OF DELHI	PAIR KAIR ROY	981-1-070396	pankajkot,raoyaho.co.in	31-08-2026
13	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 402	CIVIL SUIT	CS (COMM)/894/2026	01-08-2026	ROOPSINGAAR APPARELS PRIVATE LIMITED Vs PAWAN FASHION PRIVATE LIMITED	SANCHIT GOYAL(P),	9999605495	sgaa.law@gmail.com	30-07-2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/903/2026	03-08-2026	NARESH KUMAR Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksinghl16@gmail.com	29-07-2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/912/2026	04-08-2026	ARVIND MOHANK MITTAL PROPRIETOR OF GYAN CHANDRA BHAN Vs SAMEN INDUSTRIES PVT LTD	KUSHAGRA BANSAL(P),	9999448797	kushagrabansal@akanociates.org.in	
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/924/2026	06-08-2026	SURENDER PAL Vs MUNICIPAL CORPORATION OF DELHI	vidya sharma(P),	8279971561	advocatevidyasagar4@gmail.com	03-08-2025
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/927/2026	06-08-2026	INDIAN OVERSEAS BANK Vs SUNIL SURANA AND ORS	RUPAM KUMARI(P),	9910721966	NA	06-07-2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/928/2026	06-08-2026	Pradeep Aggarwal Vs Ashish Mittal	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMAL EGAL.IN	01-08-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/929/2026	06-08-2026	STATE BANK OF INDIA Vs RAJRANI	Sweete Sood(P),	9811786067	msssoodadvocate@gmail.com	27-06-2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/947/2026	10-08-2026	SUSHIL MITTAL Vs PRIYA KUMARI	Bhishm Singh(P),	9991858999	advbhishmnarain@gmail.com	06-08-2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/946/2026	10-08-2026	SURENDER PAL Vs Municipal Corporation of Delhi	satyendra kumar of singh(P),	9811161525	sksinghil6@gmail.com	12-08-2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/948/2026	11-08-2026	NEERAJ GUPTA Vs CARTEL INFRA TECH PVT LTD	Mehga Rathi	7982709235	advmegharahi3@gmail.com	03-08-2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/961/2026	13-08-2026	MD IMTIYAZ VORTEX EXPERIENTIAL MARKETING PVT LTD	MANOJ KUMAR LOHAT	9213630390	Lawyer_09@yahoo.co.in	10-08-2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/967/2026	17-08-2026	BANK OF INDIA Vs JUBAIDA KHATOON	Vinod Gupta	9891954484	counsel.vinodgupta@gmail.com	24-07-2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/971/2026	17-08-2026	LAXMI REBOT PVT LTD Vs RAJESH BANSOD	ANMOL CHADHA(P),	9953040018	lawcmchambers@gmail.com	11-08-2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/978/2026	17-08-2026	LEDERLE PHARMA PVT LTD Vs Mr Rahul Jaiswal	Priyanka Sethia(P),	9711251567	chambersofpriyankasethia@gmail.com	08-08-2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/985/2026	18-08-2026	Ravinder Kumar Vs Joginder Kumar	Oankaj Singhal	9891475320	PANKAJSINGHAL ADVOCATE@GMAIL.COM	13-08-2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/986/2026	19-08-2025	SUKESH KR CHAUHAN Vs MCD	SHUBHAM SHARMA	7633860576	NA	14-08-2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/986/2027	19-08-2024	ASHOK KUMAR Vs SUBHASH KUMAR	BHUPINDER MEHTANI	9811433605	bhupindermehtani4@gmail.com	10-04-2026
			COURT ROOM 402	Civil Suit	CS (COMM)/995/2026	22-08-2024	SBI VS LAL SINGH	SUCHITA PANDIT	896932838	agnihotrisucjita@gmail.com	19-08-2026
14	SH. KUMAR, JUDGE (COMMERCIAL COURT)	ASHUTOSH DISTRICT COURT	WEST	201	CS (COMM)/718/2026	01-08-2026	KAMAL (PROP OF M/ISHAN HIRING COMPANY) Vs M/S BADRI RAI AND COMPANY (THROUGH ITS PARTNERS)	Samarendra kumar dubey(P),	9599801188	globalvisionlawoffice@gmail.com	09-04-2026
					CS (COMM)/717/2026	01-08-2026	Canara Bank Vs Anita and Ors	NILENDU VATSYAYAN(P),	999050853	nilenduvatsyayan@gmail.com	30-07-2026

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				CS	CS (COMM)/716/2026	01-08-2026	M/S SAMCHEM INDIA PRIVATE LIMITED Vs M/s Elfin Drugs Private Limited	HARENDER KUMAR PARCHANDA(P),	999656764	harenderparchand@gmail.com	07-07-2026
				CS	CS (COMM)/720/2026	03-08-2026	M/S Batra Breweries and Distilleries Pvt Ltd Vs Manjit Singh	rajeev kumar tewari(P),	9312276651	r.tewari8@gmail.com	31-07-2026
				CS	CS (COMM)/725/2026	04-08-2026	M/S BATRA BREWERIES AND DISTILLERIES PVT LTD Vs SATISH KUMAR AGGARWAL	rajeev kumar tewari(P),	9312276651	r.tewari8@gmail.com	31-07-2026
				CS	CS (COMM)/729/2026	06-08-2026	AWL Agri Business Limited Vs Vaibhav Edibles Private Limited	Dushyant Mahant(P),	9811600017	dushyant@mahat.co	31-07-2026
				CS	CS (COMM)/730/2026	07-08-2026	VIKAS ECO TECH LIMITED Vs Action Milano Brands Limited	AKASH TIWARI(P),	9318424276	advakashtiwari043@gmail.com	29-05-2026
				CS	CS (COMM)/739/2026	08-08-2026	M/S CREOTEK SYSTEMS INDIA LLP Vs M/S EVAGE AUTOMOTIVES PVT LTD THROUGH ITS DIRECTORS	JAGRITI JAIN(P),	8527506427	lawfirm@unsolvedlegal.com	05-08-2026
				CS	CS (COMM)/749/2026	10-08-2026	SHALLU JAIN PROP MS SM INVESTMENT Vs Rahul Bhal	Deepak Sharma(P),	9891144454	attorneydeepaksharma@gmail.com	06-08-2026
				CS	CS (COMM)/748/2026	10-08-2026	HEIGHT BUILDCON PVT LTD Vs PRAKASH BASFORE	VARUN BEDI(P),	9911164664	manishaenterprise08@gmail.com	06-08-2026
				CS	CS (COMM)/747/2026	10-08-2026	STATE BANK OF INDIA Vs SUBASH	MANOJ PANDEY(P),	8130506139	advpandeymanoj@gmail.com	03-08-2026
				CS	CS (COMM)/746/2026	10-08-2026	STATE BANK OF INDIA Vs Mahender	MANOJ PANDEY(P),	8130506139	advpandeymanoj@gmail.com	03-08-2026
				CS	CS (COMM)/756/2026	11-08-2026	Bank of Baroda Vs Daksh Kumar Sharma	Akshay Raj(P),	9650501903	advhunnvsharma28@gmail.com	21-02-2026
				CS	CS (COMM)/761/2026	12-08-2026	M/S SUN HOMES APPLIANCES PRIVATE LIMITED Vs M/S TTE TECHNOLOGY INDIA PRIVATE LIMITED	Akhil Shankhwar(P),	9643292695	admin@diazlegal.in	11-08-2026
				CS	CS (COMM)/771/2026	13-08-2026	SURENDER YADAV Vs MUNESH NAGAR	ALOK KUMARRAI(P),	9268028823	jitupanwar4516@gmail.com	30-01-2026
				CS	CS (COMM)/775/2026	14-08-2026	ELTECKS INDIA PVT LTD Vs SURESH TAJLAL KATRE M/S POLSTAR GENERAL AGENCIES	AADESH SARASWAT(P),	9999359053	aadesh9696@gmail.com	13-08-2026
				CS	CS (COMM)/774/2026	14-08-2026	BANK MAHARASHTRA DHYAN SINGH	OF SHAILESH KUMAR(P),	9891285888	ADVSHAILESHKUMAR@GMAIL.COM	11-08-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				CS	CS (COMM)/787/2026	19-08-2026	M/s XWLS Electric Pvt Ltd Vs UNITED INDIA INSURANCE CO LTD	MUKESH AGGARWAL(P),	9811311360	Nsingh_1908@yahoo.co.in	05-08-2026
				CS	CS (COMM)/803/2026	22-08-2026	M/S MULTT CREDIT PRIVATE LIMITED Vs M/S SIYA ENTERPRISES THROUGH ITS PROPRIETOR AND ANR	RATI COSHIC(P),	9810000381	harkirats@hotmail.com	17-08-2026
				CS	CS (COMM)/801/2026	22-08-2026	M/S CHAUDHARY TIMBER INDUSTRIES PRIVATE LIMITED Vs SALIM KHAN PROPRIETOR M/S FIROJ AND AMIR WOODEN PACKERS	Jaspreet Singh(P),	9899641617	jasp.reet.law@gmail.com	19-08-2026
				CS	CS (COMM)/807/2026	25-08-2026	VINTAGE CREDIT AND LEASING PVT LTD Vs AJEET SINGH AND ORS	GAURAV MALHOTRA(P),	999797229	malhotragauravi976@yahoo.co.in	14-08-2026
				CS	CS (COMM)/809/2026	25-08-2026	VINTAGE CREDIT AND LEASING PVT LTD Vs GYAN SINGH AND ANR	GAURAV MALHOTRA(P),	999797229	malhotragauravi976@yahoo.co.in	14-08-2026
				CS	CS (COMM)/808/2026	25-08-2026	Venayak Bhatnagar Vs TATA AIG GENERAL INSURANCE CO LTD THROUGH ITS DIRECTORS PRINCIPAL OFFICER	Amit Kumar Maihan(P),	9871897844	savilawassociate@gmail.com	13-08-2026
				CS	CS (COMM)/822/2026	29-08-2026	MILK FUN DAIRY PRODUCTS Vs KHATU SHYAM MILK DAIRY	Mahesh Ranjan(P),	9811865499	Not mentioned	19-08-2026
				CS	CS (COMM)/823/2026	29-08-2026	ACE ELECTRICALS Vs EEE SYSTEM CONTROL	RITU GARG(P),	9911419964	juris.lawjustia@gmail.com	27-07-2026
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	209 Extn Block	CS(COMM)	731/2026	07.08.2026	MUDIT BANSAL VS. LONGLASST INC	SANJAY AGGARWAL	991179171	legalyukti63@gmail.com	18.10.2024
				CS(COMM)	732/2026	07.08.2026	TAXMANN ALLIED SERVICES PVT LTD VS. KANSAL VAV TAXMANN PVT LTD	SAURABH KANSAL	9289407507	sk@psaassociates.in	05.8.2026
				CS(COMM)	740/2026	08.08.2026	KULDIP CHANDER VS. ANIL KALRAL	MOHIT KHANNA	9810654321	khannamohit24@gmail.com	21.03.2025
				CS(COMM)	741/2026	08.08.2026	FLIGHT SHOP HARJASE PVT LTD	VS. ARPIT JAIN	9811595800	arpitjain2099@gmail.com	28.07.2026
				CS(COMM)	742/2026	08.08.2026	NIKHIL ARORA KGN GROUP	VS. NARENDER SINGH	9999735544	narendersangwan@yahoo.com	05.08.2026
				CS(COMM)	750/2026	10.08.2026	STATE BANK OF INDIA VS. MURARI	MANOJ PANDEY	9654371856	advpandeymanoj@gmail.com	03.08.2026
				CS(COMM)	758/2026	11.08.2026	SARAOGI SUPER SALES VS. SUNIL SHARMA	VARUN BEDI	8285672608	advocatevarunbedi@gmail.com	08.08.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				CS(COMM)	769/2026	13.08.2026	BANK OF MAHARASHTRA VS. R. NARAYANAN	SHAIKESH KUMAR	9891285888	advshailshkumar@gmail.com	11.08.2026
				CS(COMM)	776/2026	14.08.2026	INDIAN OVERSEAS BANK VS. MANISH ENTERPRISES	RUPAM KUMAR	9810721965		04.08.2026
				CS(COMM)	792/2026	20.08.2026	PRAVEEN KUMAR DEEPAK KUMAR GARG VS. M/S RUDRA CONSTRUCTIONS	BANSAL	9811515015	bansalassociateslawfirm@gmail.com	13.04.2026
				CS(COMM)	793/2026	20.08.2026	AQUALITE INDUSTRIES VS. GIRISHASINGHAL MARKETING	ARCHIT	9599043045	legal@signmaigal.in	25.06.2026
				CS(COMM)	796/2026	21.08.2026	AXE FURNISHING NATIONAL HARDWARE	HOMERANKIT KHRA VS. FABRIC	9910572585	ankit_519@gmail.com	03.07.2026
				CS(COMM)	802/2026	22.08.2026	LACHHMAN SARUP GUPTA VS. SUTO CAFE GLOBAL PVT LTD	BRIJENDRA PRATAP SINGH	9818977551	brijendra.adv79@gmail.com	19.08.2026
				CS(COMM)	804/2026	22.08.2026	BANK OF BARODA VS. MITHLESH	DEEPA GUPTA	9312292558	advocate.deepagupta@gmail.com	19.08.2026
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	203 Extn Block		ExCOMM Award by Arb Comm/123/2026	04-08-2026	BYALA STEELS VS MANJIT MADHOK	Arvind Jadon(P),			
				CS (COMM)/735/2026		07-08-2026	Batra Breweries and Distilleries Pvt Ltd Vs Harvinder Singh Sethi	rajeev kumar stewari(P),	9312276651/9811231910	stewari88@gmail.com	03-08-2026
				CS (COMM)/734/2026		07-08-2026	NAVEEN SABHARWAL VS SHRADDHA DEORA	RAJESH MAHINDRU(P),	9810194135	rajeshmahendru19@rediffmail.com	30-07-2026
				Execution (Comm)/297/2026		10-08-2026	K L ARORA Vs M/s D D INDUSTRIES LTD	xyz(P),			
				CS (COMM)/755/2026		10-08-2026	VINTAGE CREDIT AND LEASING PVT LTD VS JITAN RATHORE	GAURAV MALHOTRA(P), KUMAR	999797229	Not Mentioned	29-07-2026
				CS (COMM)/754/2026		10-08-2026	VINTAGE CREDIT AND LEASING PVT LTD VS KARAN JAYANT	GAURAV MALHOTRA(P),	999797229	Not Mentioned	03-08-2026
				CS (COMM)/752/2026		10-08-2026	SARAOGI SUPER SALES PVT LTD VS ASHOK KUMAR	VARUN BEDI(P),	8285672608	advocatevarunbedi@gmail.com	08-08-2026
				CS (COMM)/780/2026		17-08-2026	Guru Nanak Public School Vs LUDHIANA WOOL SCHOOL UNIFORM	Dilsidak Kaur(P),	9891141010	advdilsidakkaur@gmail.com	04-08-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
					Misc DJ/897/2026	18-08-2026	HDFC BANK LIMITED Vs Ragini Singh	MANISH SHANKER VERMA(P),			
					Misc DJ/898/2026	18-08-2026	HDFC BANK LIMITED Vs VINOD KUMAR	MANISH SHANKER VERMA(P),			
					Misc DJ/896/2026	18-08-2026	HDFC BANK LIMITED Vs SATPAL CHOUDHARY	MANISH SHANKER VERMA(P),			
					CS (COMM)/784/2026	18-08-2026	BANK MAHARASHTRA TILAK RAJ PUNYANI	OPSHAILESH KUMAR(P),	9891285888	advshaileshkumar@gmail.com	10-08-2026
					OMP (COMM)/17/2026	19-08-2026	Asha Jha AND ORS Aar Kay Fin Lease Pvt Ltd	PRIYANKA CHAUDHARY(P),			
					OMP (COMM)/1368/2026	20-08-2026	YES BANK LTD POONAM RAM SINGH	SANJEEV PATHAK(P),			
					OMP (COMM)/1383/2026	21-08-2026	IDFC FIRST BANK LTD Vs PRATEEK VERMA	SANJEEV PATHAK(P),			
					OMP (COMM)/1384/2026	21-08-2026	IDFC FIRST BANK LTD Vs MO ASRAR ALI	SANJEEV PATHAK(P),			
					OMP (COMM)/18/2026	21-08-2026	RAJU KUMAR MAHINDRA MAHINDRA FINANCIAL SERVICES LIMITED	Sunil Dutt Baloni(P),			
					CS (COMM)/798/2026	22-08-2026	SUNIL OBEROI TAJINDER SINGH	GAURAV TOKAS(P),	9871955550	VSALAWYERS@GMAIL.COM	10-08-2026
					OMP (COMM)/1413/2026	25-08-2026	AXIS BANK LTD HAFIJ KHAN	ADV DHEERAJ(P),			
					CS (COMM)/817/2026	25-08-2026	HDFC BANK LTD MOHD SAJJU	ANISH BHOLA(P),	Not Mentioned	Not Mentioned	18-08-2026
					OMP (COMM)/1412/2026	25-08-2026	AXIS BANK LTD VIJAY SINGH	ADV DHEERAJ(P),			
					CS (COMM)/816/2026	25-08-2026	Tarun Goyal Family Trust Vs DLF Urban Private Limited	ANKUR SINGHAL(P),	Not Mentioned	ankursinghaladvocate@gmail.com	04-08-2026
					OMP (COMM)/1407/2026	25-08-2026	AXIS BANK LTD SHAHNAWAZ	ADV DHEERAJ(P),			

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
					ExComm Award by Arb Comm/131/2026	29-08-2026	UGRO CAPITAL LTD Vs H R CREATIONS	BALRAJ GAUTAM(P),			
					OMP (COMM)/1419/2026	29-08-2026	AXIS BANK LTD Vs DISHANT MALHOTRA	ADV DHEERAJ(P),			
					OMP (COMM)/19/2026	29-08-2026	Rajat Nagpal Vs INDIABULLS LIMITED	SANJAY BANSAL(P),			
					CS (COMM)/821/2026	29-08-2026	UCO BANK Through its Branch Manager Ms Jyoti Vs MS NON-STOP TRADING CO Through its Proprietor Mr Umesh sharma	POONAM RIMAL(P),	9643501636	Not Mentioned	19-08-2026
					M-Ex/292/2026	03-08-2026	SUPER FINESHALU MOULDING Vs S P KUMARI(P), TIMBER				
					Misc DJ/833/2026	04-08-2026	MS KRISHNA DECOR Vs MS BALANCEART CONSTRUCTION THROUGH ITS PARTNER	HARSHIT GOYAL(P),			
					OMP (COMM)/1316/2026	06-08-2026	Shriram Finance Ltd Vs ANSHUL RANA	Manoj Kumar(P),			
					OMP (COMM)/1315/2026	06-08-2026	IDFC FIRST BANK LTD Vs DHARMENDER RAMPATHAK(P),				
					OMP (COMM)/1313/2026	06-08-2026	IDFC FIRST BANK LTD Vs ANJALI MEHNDIRATTA	SANJEEV PATHAK(P),			
					OMP (COMM)/1314/2026	06-08-2026	IDFC FIRST BANK LTD Vs AJAY YASHBIR	SANJEEV PATHAK(P),			
					OMP (COMM)/1330/2026	07-08-2026	IDFC FIRST BANK LTD Vs AKASH SINGH	SANJEEV PATHAK(P),			
					CS (COMM)/733/2026	07-08-2026	ANAND RAJ Vs SANNU KUMAR	GAURAVKUMAR MATHUR(P),	8630339551	kaushiklawyerg@gmail.com	22-07-2026
					CS (COMM)/753/2026	10-08-2026	STATE BANK OF INDIA Vs KISHAN	MANOJ PANDEY(P),	8130506139,9654371856	advpandeymanoj@gmail.com	03-08-2026
					CS (COMM)/751/2026	10-08-2026	STATE BANK OF INDIA Vs DHARAM VIR	MANOJ PANDEY(P),	8130506139,9654371856	advpandeymanoj@gmail.com	03-08-2026
					Execution (Comm)/308/2026	13-08-2026	SARDARNI RAVINDER KAUR Vs SHAKEEL KHAN	Amit Goswami(P),			

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
					OMP (COMM)/1345/2026	14-08-2026	IDFC FIRST BANK LTD Vs NEERAJ NIGAM	SANJEEV PATHAK(P),			
					OMP (COMM)/1344/2026	14-08-2026	IDFC FIRST BANK LTD Vs AWADHESH KUMAR KATTIYAR	SANJEEV PATHAK(P),			
					CS (COMM)/777/2026	14-08-2026	BANK MAHARASHTRA RAJU SAH	SHAILESH KUMAR(P),	9891285888	advshaileshkumar@gmail.com	11-08-2026
					Misc DJ/892/2026	17-08-2026	Ms ALLEGIANCE PETROLEUM Through its Partner Mr Saurabh Garg Vs MS ASHIANA ISPAT LIMITED Through its Directors	DEEPAK KUMAR BANSAL(P),			
					OMP (COMM)/1350/2026	18-08-2026	Shriram Finance Ltd Vs JITENDRA KUMAR	Manoj Kumar(P),			
					OMP (COMM)/1349/2026	18-08-2026	Shriram Finance Ltd Vs PAWAN YADAV	Manoj Kumar(P),			
					OMP (COMM)/1346/2026	18-08-2026	Shriram Finance Ltd Vs MOHAN SINGH	Manoj Kumar(P),			
					OMP (COMM)/1347/2026	18-08-2026	Shriram Finance Ltd Vs SAGAR SINGH	Manoj Kumar(P),			
					OMP (COMM)/1348/2026	18-08-2026	Shriram Finance Ltd Vs DILIP KR TRIPATHI 0438	Manoj Kumar(P),			
					CS (COMM)/785/2026	18-08-2026	Sh Rikhab Chand Jain and Anr Vs M Umamakeshwari prop	Mukul Rao(P),	9999900726	Not Mentioned	
					Misc DJ/895/2026	18-08-2026	State Bank Of India Vs Mangi Lal Bheel	Siddharth(P),			
					OMP (COMM)/1369/2026	20-08-2026	Shriram Finance Ltd Vs RASHID	Manoj Kumar(P),			
					OMP (COMM)/1366/2026	20-08-2026	Shriram Finance Ltd Vs JITENDRA KUMAR	Manoj Kumar(P),			
					OMP (COMM)/1367/2026	20-08-2026	Shriram Finance Ltd Vs MOHAN SINGH	Manoj Kumar(P),			
					CS (COMM)/795/2026	21-08-2026	VISHWAKARMA SCALES PVT LTD Vs SOLARSMITH ENERGY PVT LTD	MAYANK TUSHSAMAR(P),	9873099775	kavindra@rudralgal.com	20-08-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
					OMP (1)22-08-2026 (COMM)/1388/2026		Shriram Finance Ltd Vs MUKUL CHANDEL	Manoj Kumar(P),			
					OMP (1)22-08-2026 (COMM)/1389/2026		Shriram Finance Ltd Vs YASH PAL	Manoj Kumar(P),			
					OMP (1)25-08-2026 (COMM)/1408/2026		Shriram Finance Ltd Vs MUKUL CHANDEL	Manoj Kumar(P),			
					OMP (1)25-08-2026 (COMM)/1409/2026		Shriram Finance Ltd Vs SHAMMI KHANNA	Manoj Kumar(P),			
					OMP (1)25-08-2026 (COMM)/1410/2026		Shriram Finance Ltd Vs MOHAN SINGH	Manoj Kumar(P),			
					OMP (1)29-08-2026 (COMM)/1420/2026		TSC FINSERV PRIVATE LIMITED Vs SOHAN CARS	ADV. LALIT PANDEY(P),			
					OMP (1)29-08-2026 (COMM)/1416/2026		TSC FINSERV PRIVATE LIMITED Vs SOHAN CARS	ADV. LALIT PANDEY(P),			
					OMP (1)29-08-2026 (COMM)/1421/2026		TSC FINSERV PRIVATE LIMITED Vs SOHAN CARS	ADV. LALIT PANDEY(P),			
					OMP (1)29-08-2026 (COMM)/1417/2026		TSC FINSERV PRIVATE LIMITED Vs SOHAN CARS	ADV. LALIT PANDEY(P),			
					OMP (1)29-08-2026 (COMM)/1418/2026		TSC FINSERV PRIVATE LIMITED Vs SOHAN CARS	ADV. LALIT PANDEY(P),			
					Misc DJ/957/2026	31-08-2026	State Bank Of India Vs RAHUL KUMAR	Ashok Kumar(P),			
					CS (COMM)/4/2026	03-01-2026	State Bank Of India Vs RAHUL KUMAR	Ashok Kumar(P),	9811896060	kumarashokadvocate@gmail.co	24-12-2025
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	202 Extn Block	CS COMM	CS (COMM)/719/2026	01-08-2026	Rishi Raj Vs NK Fright Carriers Pvt Ltd	Rajesh Bhatia	9899694578	adv@rajesh.gmail.com	29-07-2026
				OMP (COMM)	(D)OMP (COMM)/1303/2026	(D)01-08-2026	TSC FINSERV PRIVATE LIMITED Vs RAM S VIP CARS	MANOJ KUMAR	9811133644	manojk.adv@yahoo.com	30-07-2026
				CS COMM	CS (COMM)/724/2026	04-08-2026	CENTRAL BANK OF INDIA Vs ARUN KUMAR PATHAK	AMAR	9863584542	apexlaw261@email.com	30-07-2026

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFF PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				CS COMM	CS (COMM)/728/2026	05-08-2026	MS RKG LAMINATES PVT LTD THROUGH ITS DIRECTOR SH RAVINDER GUPTA Vs MS RENU SAHNI	MANOJ KHATRI	9555254789	MANOJKHATRI@GMAIL.COM	31-07-2026
				CC	Counter Claim/41/2026	06-08-2026	JMD Enterprises through AR Mr Ashwani Raina Vs ALUCOPANEL INDUSTRIES	RAKESH	9312308958	RAKADV@GMAIL.COM	29-07-2026
				OMP (COMM)	(D)OMP (COMM.)/1323/2026	(D)07-08-2026	Shriram Finance Ltd Vs LALIT KUMAR	MANOJ KUMAR	9811133644	manojk.adv@yahoo.com	NIL
				CS COMM	CS (COMM)/737/2026	08-08-2026	MS SAMRADITYA INDUSTRIES Vs SHRISINGHAL ARV TRADING COMPANY	SIDHANT	8800209109	LAWPARTNERS.SS@GMAIL.COM	08-07-2026
				CS COMM	CS (COMM)/738/2026	08-08-2026	EASTERN BEARINGS PVT LTD Vs MOHD IMRAN	SUNIL SINGH	8800209109	advsunilsinghp@gmail.com	29-07-2026
				CS COMM	CS (COMM)/745/2026	10-08-2026	Ms DENTAL WORLD Vs SOURABH MALIK	SEWA SINGH	9999063760	ADVOCATESEWA SINGH@GMAIL.COM	11-08-2026
				CS COMM	CS (COMM)/757/2026	11-08-2026	VISHAL JAIN Vs TATA AIG GENERAL INSURANCE CO LTD	SHAIENDER KUMAR	9212257887	SHAIENDERKAMRA@GMAIL.COM	03-08-2026
				OMP (COMM)	(D)OMP (COMM.)/1331/2026	(D)11-08-2026	TSC FINSERV PRIVATE LIMITED Vs ANAVI MOTORS	RANJEET	9312578945	ADVVRANJEET@GMAIL.COM	NIL
				CS COMM	CS (COMM)/763/2026	12-08-2026	HARIOM AGGARWAL Vs A K MEHTA cO	MAMTA SARNA	9650941688	SUMITSARNA@GMAIL.COM	13-08-2026
				CS COMM	CS (COMM)/764/2026	12-08-2026	VINTAGE CREDIT AND LEASING PVT LTD Vs JESSY NAVEEN	GAURAV	9999797229	MALHOTRAGAU RAV1976@YAHOO.COM	16-08-2026
				CS COMM	CS (COMM)/765/2026	12-08-2026	VINTAGE CREDIT AND LEASING PVT LTD Vs PRANJAL SAIKIA	GAURAV	9999797229	MALHOTRAGAU RAV1976@YAHOO.COM	16-08-2026
				OMP (COMM)	(D)OMP (COMM.)/1332/2026	(D)12-08-2026	TSC FINSERV PRIVATE LIMITED Vs SHIV MOTORS	RANJEET	9312578945	ADVVRANJEET@GMAIL.COM	NIL
				CS COMM	CS (COMM)/766/2026	13-08-2026	KULDEEP SINGH Vs SHWETA JAIN	MOHIT KAPOOR	9999927207	-	12-08-2026
				CS COMM	CS (COMM)/768/2026	13-08-2026	ROHAAN WADHWA Vs WHITE PEARL MARKETING	DHRUV CHAWLA	9815312248	DCLAWOFFICES9408@GMAIL.COM	10-08-2026
				OMP (COMM)	(E)OMP (COMM.)/4/2026	(E)18-08-2026	IDFC FIRST BANK LTD Vs ROUSHAN KUMAR	ANKIT	9560990911	ANKITADV1992@GMAIL.COM	NIL

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFF PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				CS COMM	CS (COMM)/783/2026	18-08-2026	SMT CHARANJEET KAUR CHADHA AND ANR Vs BANK OF MAHARASHTRA	KARAN SINGH	9811101222	SANADAND.ASAPARTNERS@GMAIL.COM	09-08-2026
				OMP (COMM)	(D)OMP (COMM.)/1358/2026	18-08-2026	IDFC FIRST BANK LTD Vs MAMTA RAJIV	MANOJ KUMAR	9811133644	manojk.adv@yahoo.com	NIL
				OMP (COMM)	(D)OMP (COMM.)/1359/2026	18-08-2026	IDFC FIRST BANK LTD Vs SANJU VIJAY	MANOJ KUMAR	9811133644	manojk.adv@yahoo.com	NIL
				OMP (COMM)	(D)OMP (COMM.)/1360/2026	18-08-2026	IDFC FIRST BANK LTD Vs VINOD SHARMA	MANOJ KUMAR	9811133644	manojk.adv@yahoo.com	NIL
				CS COMM	CS (COMM)/788/2026	19-08-2026	JITENDER KUMAR Vs LA WISTERIA	ANIL PRUTHI	9811021060	ANILPRUTHI25@HOTMAIL.COM	13-08-2026
				OMP (COMM)	(D)OMP (COMM.)/1361/2026	19-08-2026	Shriram Finance Ltd Vs SANJAY	MANOJ KUMAR	9811133644	manojk.adv@yahoo.com	NIL
				OMP (COMM)	(D)OMP (COMM.)/1362/2026	19-08-2026	Shriram Finance Ltd Vs DILIP KR TRIPATHI 2557	MANOJ KUMAR	9811133644	manojk.adv@yahoo.com	NIL
				OMP (COMM)	(D)OMP (COMM.)/1363/2026	19-08-2026	Shriram Finance Ltd Vs MANISH KUMAR	MANOJ KUMAR	9811133644	manojk.adv@yahoo.com	NIL
				OMP (COMM)	(D)OMP (COMM.)/1364/2026	19-08-2026	Shriram Finance Ltd Vs ANSHUL RANA	MANOJ KUMAR	9811133644	manojk.adv@yahoo.com	NIL
				CS COMM	CS (COMM)/789/2026	20-08-2026	STATE BANK OF INDIA Vs KAMLESH	MANOJ PANDAY	9654371856	ADVPANDEYMANOJ@GMAIL.COM	03-08-2026
				CS COMM	CS (COMM)/790/2026	20-08-2026	STATE BANK OF INDIA Vs RAVI KUMAR	MANOJ PANDAY	9654371856	ADVPANDEYMANOJ@GMAIL.COM	03-08-2026
				OMP (COMM)	(D)OMP (COMM.)/1365/2026	20-08-2026	Shriram Finance Ltd Vs DILIP KR TRIPATHI 9645	MANOJ KUMAR	9811133644	manojk.adv@yahoo.com	NIL
				OMP (COMM)	(D)OMP (COMM.)/1370/2026	20-08-2026	Shriram Finance Ltd Vs PAWAN YADAV	MANOJ KUMAR	9811133644	manojk.adv@yahoo.com	NIL
				OMP (COMM)	(D)OMP (COMM.)/1371/2026	20-08-2026	Shriram Finance Ltd Vs SAHABUDIN	MANOJ KUMAR	9811133644	manojk.adv@yahoo.com	NIL
				CS COMM	CS (COMM)/797/2026	21-08-2026	Trimble Europe BV Vs Vaibhav Aggarwal	ARSHIA BEHL	+91 9810621272	BEHLARSHIA@GMAIL.COM	02-08-2026

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFFPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				CS COMM	CS (COMM)/800/2026	22-08-2026	YOU GINDER SHAH Vs AJAY KUMAR JOG AND ANR	9871897844	savlawassociate@gmail.com	16-08-2026
				CS COMM	CS (COMM)/805/2026	24-08-2026	Bank of Baroda Vs AJAY VERMA	9650501903	ADVVHUNNYSHARMA.@GMAIL.COM	20-08-2026
				OMP (COMM)	(D)OMP (COMM.)/1397/2026	(D)25-08-2026	IDFC FIRST BANK LTD Vs KAWALJEET SINGH	9811133644	manojk.adv@yahoo.com	NIL
				OMP (COMM)	(D)OMP (COMM.)/1398/2026	(D)25-08-2026	IDFC FIRST BANK LTD Vs SAURABH MITTAL	9811133644	manojk.adv@yahoo.com	NIL
				OMP (COMM)	(D)OMP (COMM.)/1400/2026	(D)25-08-2026	IDFC FIRST BANK LTD Vs NEETU MANCHANDA	9811133644	manojk.adv@yahoo.com	NIL
				OMP (COMM)	(D)OMP (COMM.)/1401/2026	(D)25-08-2026	IDFC FIRST BANK LTD Vs RUBY TOMAR	9811133644	manojk.adv@yahoo.com	NIL
				OMP (COMM)	(D)OMP (COMM.)/1402/2026	(D)25-08-2026	IDFC FIRST BANK LTD Vs VIKASH NAGAR	9811133644	manojk.adv@yahoo.com	NIL
				CS COMM	CS (COMM)/825/2026	29-08-2026	Canara Bank Vs Geeta Proprietor of Ms Vaishnavi Engineering Works	9810840045	skjhaassociates@yahoo.com	24-08-2026
				CS COMM	CS (COMM)/826/2026	29-08-2026	CANARA BANK Vs Ram Saran Proprietor of Ms Shiva Engineering Works	9810840045	skjhaassociates@yahoo.com	24-08-2026
				CS COMM	CS (COMM)/827/2026	29-08-2026	HDFC BANK LTD Vs MANISH JAI KISHAN	9810840045	skjhaassociates@yahoo.com	24-08-2026
				OMP (COMM)	(D)OMP (COMM.)/1428/2026	(D)29-08-2026	Shriram Finance Ltd Vs JITENDRA KUMAR	9811133644	manojk.adv@yahoo.com	NIL
				OMP (COMM)	(D)OMP (COMM.)/1429/2026	(D)29-08-2026	Shriram Finance Ltd Vs DINESH KUMAR	9811133644	manojk.adv@yahoo.com	NIL
				OMP (COMM)	(D)OMP (COMM.)/1430/2026	(D)29-08-2026	Shriram Finance Ltd Vs GURJEET SINGH	9811133644	manojk.adv@yahoo.com	NIL
				OMP (COMM)	(D)OMP (COMM.)/1431/2026	(D)31-08-2026	AXIS BANK LTD Vs PRATIMA SHARMA	9555343658	YOGESHADV@GMAIL.COM	NIL
				OMP (COMM)	(D)OMP (COMM.)/1432/2026	(D)31-08-2026	AXIS BANK LTD Vs JASVIR KAUR	9555343658	YOGESHADV@GMAIL.COM	NIL

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				OMP (COMM)	(1)OMP (COMM.)/1433/2026	31-08-2026	AXIS BANK LTD Vs YESHVEER DHARAMRAJ	9555343658	YOGESHADV@GMAIL.COM	NIL
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	210 Extn Block	CS (COMM)/711/2026	CS (COMM)/711/2026	01-08-2026	M/s SHIV NARESH SPORTS PVT. LTD. Vs M/s SPORTS HUB AND ANR	DEEPAK KUMAR BANSAL 9899951648 9811515015	BANSALASSOCIATESLAWFIRM@GMAIL.COM	22.1.2026
				CS (COMM)/712/2026	CS (COMM)/712/2026	01-08-2026	M/s SHIV NARESH SPORTS PVT LTD Vs M/s SACHIN ENTERPRISES AND ANR	Deepa Gupta 9312292558	advocate.deepa.gupta@gmail.com	nil
				CS (COMM)/722/2026	CS (COMM)/722/2026	03-08-2026	M/s Niraj Intensive and Anesthesia Care Pvt Ltd Vs M/s RRM Services Regd Partnership Firm and Ors	Deepa Gupta 9312292558	advocate.deepa.gupta@gmail.com	nil
				CS (COMM)/743/2026	CS (COMM)/743/2026	10-08-2026	M/s Woodver Coatings Private Limited Vs MAMTA	Rakesh Kumar Sharma 9868040826 9818666198	sharmarakeshadv@gmail.com	12.06.2026
				CS (COMM)/744/2026	CS (COMM)/744/2026	10-08-2026	CENTRAL BANK OF INDIA Vs POOJA FABRICATORS PROP UDAY RAJ	ANJALI NEHRA 9811626201	not provided	12.06.2026
				CS (COMM)/759/2026	CS (COMM)/759/2026	12-08-2026	SIMRANJEET SINGH GROVER Vs KIMBAL PVT LTD AND ORS	GAURAV MITTAL 9911704639	adv.ankit87@yahooa.com	29.05.2024
				CS (COMM)/762/2026	CS (COMM)/762/2026	12-08-2026	S AMRINDER SINGH Vs M/S SNOW FARM FRESH LLP AND ORS	VARUN BEDI 8285672608	advocatevarunbedi@gmail.com	06.07.2026
				CS (COMM)/767/2026	CS (COMM)/767/2026	13-08-2026	Royal Enterprises Vs Ranjit Singh	R K Sharma 9810379033	rk.shanna.advl@gmail.com	21.07.2026
				CS (COMM)/770/2026	CS (COMM)/770/2026	13-08-2026	SARAOGI SUPER SALES PVT LTD Vs LEELA DEVI KUKREJA	BLJAY MOHANAGOSWAMI 9015893668	advbmg2016@gmail.com	04.04.2025
				CS (COMM)/778/2026	CS (COMM)/778/2026	14-08-2026	NEW BHARAT IMPEX THROUGH SPA DEVENDER KUMAR Vs SUPER MARCHE 37 TRADERS LLP and ors	Sanskar Aggarwal 7838837246 9999239545	snblegal.litigation@gmail.com	17.07.2026
				CS (COMM)/779/2026	CS (COMM)/779/2026	17-08-2026	ABHAY SHARMA Vs HARJINDER SINGH			
				CS (COMM)/782/2026	CS (COMM)/782/2026	17-08-2026	CMYK PRINTECH LIMITED Vs M/S COMET ADVERTISING AND ANR			
				CS (COMM)/786/2026	CS (COMM)/786/2026	19-08-2026	M/S R.S. TRADING COMPANY Vs M/S V9D INDUSTRIES PVT LTD AND ORS			
				CS (COMM)/791/2026	CS (COMM)/791/2026	20-08-2026	M/s Vachaspati India Vs M/s Shivalaya Construction Limited			

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				CS (COMM)/794/2 026	CS (COMM)/794/20 26	20-08-2026	SKINFINTY DERMA PRIVATE LIMITED Vs SAKSHI BABRA				
				CS (COMM)/799/2 026	CS (COMM)/799/20 26	22-08-2026	Vectus Polymers Pvt Ltd Vs BALAJI INDUSTRIES AND ANR				
				CS (COMM)/806/2 026	CS (COMM)/806/20 26	24-08-2026	SATISH KUMAR Vs NARENDRA SINGH SHEKHAWAT				
				CS (COMM)/810/2 026	CS (COMM)/810/20 26	25-08-2026	M/s ZENTECH AUTOMATION AND ANOTHER Vs M/s S.K. ENGINEERS WORKS AND ANOTHER				
				CS (COMM)/818/2 026	CS (COMM)/818/20 26	29-08-2026	HDFC BANK LTD Vs JASMEET KAUR				
				CS (COMM)/819/2 026	CS (COMM)/819/20 26	29-08-2026	HDFC BANK LTD Vs SUNIL KUMAR SHARMA				
				CS (COMM)/820/2 026	CS (COMM)/820/20 26	29-08-2026	HDFC BANK LTD Vs SURENDER KUMAR SHARMA AND ANR				
				CS (COMM)/828/2 026	CS (COMM)/828/20 26	29-08-2026	BANK OF BARODA Vs Om Prakash Pachori				
				CS (COMM)/829/2 026	CS (COMM)/829/20 26	31-08-2026	ADITYA JAIN Vs M/s NSN QUMAX AND OTHERS				
				CS (COMM)/830/2 026	CS (COMM)/830/20 26	31-08-2026	VIPIN BHATIA Vs Freemans Measures Pvt Ltd And Others				
19	VACANT COURT /SH. PRASHANT KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	403 Extn Block	CS (COMM)	714/2026	01-08-2026		AKASH BHATIA	9643101207	asrlegalalliance9@gmail.com	30-07-2026
				CS (COMM)	715/2026	01-08-2026		HIMANSHU DETWAL	8851394488		30-07-2026
				CS (COMM)	736/2026	07-08-2026	Vintage Credit & Leasing Vs. Birendra Kumar singh	Gaurav Malhotra		asrlegalalliance9@gmail.com	01-08-2026
				CS (COMM)	773/2026	07-08-2026	Hariom Aggarwal Vs. Dharamraj Contracts India	Mamta Sarna	8851236921	ams21@gmail.com	31-07-2026
20	SH. ANIL KUMAR SISODIA, DISTRICT JUDGE (COMMERCIAL COURT)-01/SH. PULASTYA PARAMCHALA, DISTRICT JUDGE	NEW DELHI		CS (COMM.)	551/2026	03-08-2026		VIPIN KUMAR SINGH	9811486586, 9811611653	advvipinkingsh@gmail.com	01.08.2026

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	DISTRICT JUDGE (COMMERCIAL COURT)-01		1	CS (COMM.)	552/2026	03-08-2026		LOKENDER SINGH RATHORE	87505-09178	progressivelawoffice.plo@gmail.com	01.08.2026
			1	OMP (COMM.)	156/2026	04-08-2026		ADITYA LAROIVA AND MRINAL BHARAT RAM		office.suvigya.legal@gmail.com	03.08.2026
			1	CS (COMM.)	553/2026	04-08-2026		SARVESH BISARIA AND ASSOCIATES	9811111210, 9911205262	sarveshbisaria@yahoo.com	03.08.2026
			1	CS (COMM.)	554/2026	04-08-2026		A.K. ROUT, ALOK ROUT	9999132159	akroutadvocate@gmail.com	03.08.2026
			1	CS (COMM.)	555/2026	04-08-2026		SHALINI UPADHYAY	9899408618	shaliniupadhyay.advocate@gmail.com	03.08.2026
			1	CS (COMM.)	557/2026	05-08-2026		JITENDRA GARG AND ASSOCIATES	9810197621	jitendragargadv@gmail.com	04.08.2026
			1	OMP (COMM.)	165/2026	06-08-2026		KUSHAL KUMAR, HARSH AHUJA, RISHABH SAXENA, SUYANSH GAUR, AKASHDEEP GUPTA, ARNETHA	7009793548	Rishabh.eruditelegal@gmail.com	05.08.2026
			1	CS (COMM.)	562/2026	06-08-2026		UDIT MISHRA AND ASSOCIATES	9810513377	advuditmishra@yahoo.com	05.08.2026
			1	CS (COMM.)	563/2026	06-08-2026		DHEERJA GUPTA	9811412191	Dheerajgupta1982@gmail.com	05.08.2026
			1	OMP (COMM.)	(D)192/2026	07-08-2026		SHIKHA GUPTA	9999443512, 9990332052	shikhagupta@advsvslegal.in	03.08.2026
			1	OMP (COMM.)	(D)193/2026	07-08-2026		SHIKHA GUPTA	9999443512, 9990332052	shikhagupta@advsvslegal.in	03.08.2026
			1	OMP (COMM.)	(D)194/2026	07-08-2026		SHIKHA GUPTA	9999443512, 9990332052	shikhagupta@advsvslegal.in	03.08.2026
			1	OMP (COMM.)	(D)195/2026	07-08-2026		SHIKHA GUPTA	9999443512, 9990332052	shikhagupta@advsvslegal.in	03.08.2026
			1	CS (COMM.)	564/2026	07-08-2026		DEEPA GAUTAM AND CO.	9312292558	advocate.deepa.gupta@gmail.com	06.08.2026
			1	CS (COMM.)	565/2026	07-08-2026		BHARATT FROVERR AND MAHIMA	7827706251	shankardaslegal@gmail.com	06.08.2026

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			1	OMP (COMM.)	169/2026	08.08.2026	MITES LTD VS M/S CHATURVEDI & CONVEYOR ROP[EWAY PVT LTD		9811092221	gsc_dlf@yahoo.co.in	04.08.2026
			1	CS (COMM.)	571/2026	10-08-2026		RAJEEVE AGARWAL AND VIVEK MUNSHI	9810028877, 9313949058	lawyersince@rediffmail.com	17.07.2026
			1	CS (COMM.)	572/2026	11.08.2026	SUPRABHA MITRA V/IQRAR AHMED	SUK SINGHAL, ARCHIT SINGHAL	011-44015959, 47015989, +919599043045	legal@sigmalegal.in	17.06.2026
			1	CS (COMM.)	576/2026	12-08-2026		SURI COMPANY, AND LAW FIRM	011-43434600/9971357074	Litigation@Surico.In	23.07.2026
			1	CS (COMM.)	577/2026	12-08-2026		SURI COMPANY, AND LAW FIRM	011-43434600/9971357074	Litigation@Surico.In	14.07.2026
			1	CS (COMM.)	578/2026	12-08-2026		SURI COMPANY, AND LAW FIRM	011-43434600/9971357074	Litigation@Surico.In	14.07.2026
			1	CS (COMM.)	579/2026	12-08-2026		A.K. ROUT AND ASSOCIATES	9999132159, 9015565892	akroutadvocate@gmail.com	03.08.2026
			1	Ex.COMM Award by Arb. Comm.	120/2026	17-08-2026		ARV CHAMBERS OF LAW	9971680687, 011-41759900	support@arvlawchambers.com	16.07.2026
			1	CS (COMM.)	584/2026	17-08-2026		SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	05.08.2026
			1	CS (COMM.)	585/2026	17-08-2026		SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	05.08.2026
			1	OMP (COMM.)	184/2026	18.08.2026	SUNIL WALIA VS PRAKASH GOYAL HUF)	CHAND BHUSHAN BHAI	9810155032	bharatbhatia25@yahoo.com	12.08.2026
			1	CS (COMM.)	594/2026	19-08-2026		ANUJ HANDA, SANYA HANDA, SHUBHAM PANDEY AND AYUSH VISHWAKARAMA	9873306067	mail@handaandcompany.in	18.08.2026
			1	CS (COMM.)	595/2026	19-08-2026		HARISH MALIK	7838855710	malik.harish01@gmail.com	18.08.2026
			1	CS (COMM.)	596/2026	19-08-2026		UK SINGHAL, ARCHIT SINGHAL	011-47015959, 47015989, 919599043045	legal@sigmalegal.in	18.08.2026
			1	CS (COMM.)	599/2026	20-08-2026		MS S SOOD AND ASSOCIATES	9811786067	msssoodadvocate@gmail.com	19.08.2026

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			1	OMP (COMM.)	(1)205/2026	21.08.2026	M/S FLEXIFLOW PLOYMERS LLP V/S CHARAT SANCHAR NIGAM LTD. AND ANR.	SAMAGRA LAW	9654611805	radhalakshmi@samagralaw.com	20.08.2026
			1	CS (COMM.)	611/2026	22-08-2026		JITENDER KUMAR GARG	9810511644	advjiten@yahoo.com	12.08.2026
			1	CS (COMM.)	612/2026	22-08-2026		HARISH MALIK	7838855710	malik.harish01@gmail.com	12.08.2026
			1	OMP (MISC.) (COMM.)	72/2026	24-08-2026		KARRTIK SHARMA	9811027856	tarunsharmalawoffice@yahoo.co.in	22.08.2026
			1	OMP (COMM.)	(1)206/2026	24-08-2026		SHIREEN KHAN, SUSHMA DAS	9599715315	advocateshireen Khan@gmail.com	22.08.2026
			1	CS (COMM.)	624/2026	25.08.2026	VELVET LOFT PVT. LTD. V/S CHELVIES AND HOSPITALITY PVT. LTD	ALOK KUMAR SWETA KADYAN	9990650484	advkumalaroko810@gmail.com	13.08.2026
			1	CS (COMM.)	627/2026	29.08.2026	LOGISNEXT INDIA PRIVATE LIMITED	AMARENDRA KUMAR DUBEY	9599801188	globalvisionlawoffice@gmail.com	04.08.2026
			1	OMP(MISC.) (COMM)	77/2026	29.08.2026	TATA CAPITAL LIMITED BLACKBERRY OVERSEAS PVT LTD	NACHIKETA VSVIJAY SURI	9999748620	NACHIKETASURI ADVOCATE@GMAIL.COM	21.08.2026
			1	Misc DJ	1291/2026	29.08.2026	FARMART SERVICES PVT VS SIDDHINAYAKERS FLOUR	SONDHI&PARTNERS	9999925860	DEEPANKUR@SONDHIPARTNERS.COM	21.08.2026
			1	OMP(MISC)COMM	78/2026	29.08.2026	JAIDEEP SINGH GOVT OF NCT DELHI AND ORS	SMOHINDER KUMAR MADAN	9868809596	Jusremedium6@gmail.com	21.08.2026
			1	Misc DJ	1293/2026	29.08.2026	URBAN WHOLESALE PVT LTD VS METRO BRANDS LIMITED	SHORESAURABH INDIA GANAGWAR	9810901009	LITIGATION@SANKHLA.IN	21.08.2026
			1	Misc DJ	1292/2026	29.08.2026	SUNDEEP PRESS UNITECH INC	VSK L RAJORA ENGINEERS	8595453305/8505852075	ADV.RAJORA123@GMAIL.COM	21.08.2026
			1	OMP(MISC)COMM	79/2026	29.08.2026	TATA CAPITAL LTD PRIME BIZWORLD PVT LTD AND ORS	NACHIKETA VSVIJAY SURI	9999748620	NACHIKETASURI ADVOCATE@GMAIL.COM	21.08.2026
			1	OMP (COMM.)	(1)212/2026	31-08-2026		VARUN BEDI AND ASSOCIATES	8285672608	advocatevarunbedi@gmail.com	29.08.2026
			1	OMP (COMM.)	(1)213/2026	31-08-2026		VARUN BEDI AND ASSOCIATES	8285672608	advocatevarunbedi@gmail.com	29.08.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			1	OMP (COMM.)	(1)214/2026	31-08-2026		VARUN AND ASSOCIATES	8285672608	advocatevarunbedi@gmail.com	29.08.2026
			1	OMP (COMM.)	(1)215/2026	31-08-2026		MANISH RAGHAV	9873645048	ragavlawefile@gmail.com, manishragav@gmail.com	07.04.2026
			1	CS (COMM.)	628/2026	31-08-2026		SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	29.05.2026
			1	CS (COMM.)	629/2026	31-08-2026		SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	25.08.2026
21	SH. ASHUTOSH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT/SH. SANJAY KHANAGWAL, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM)	550/2026	01-08-2026	MOSAIC MEDIA VENTURES P LTD Vs XPONENTS VENTURES P LTD	puneet bajaj(P),	9811700978	bajaj.bajaj128@gmail.com	27.07.2026
			25	CS (COMM)	548/2026	01-08-2026	CRYSTAL PROTECTION LTD Vs Basudev Adak	Sunil Kumar(P),	9818256885	officeofsunilkumaradv@gmail.com	18.07.2026
			25	CS (COMM)	549/2026	01-08-2026	MADHAV COTEX PVT LTD THROUGH ITS ARSH VIKAS KUMAR JAIN Vs DEEPAK AGARWAL PROPRIETOR OF MS NISHKARSH FOAM INDUSTRIES	Neeraj Kumar(P),	8851677496		28.07.2026
			25	CS (COMM)	561/2026	06-08-2026	Metatech Motor Bodies Pvt Ltd Vs M/S ROLEX ROLL FORMING MACHINERY	PANANT RAO(P),	8750173445	not provided	30.07.2026
			25	CS (COMM)	569/2026	07-08-2026	UNION BANK OF INDIA Vs R NARAYANAN	Manoj Kumar Mishra(P),	9811085046	gupta26a@yahoo.co.in	01.08.2026
			25	CS (COMM)	570/2026	08-08-2026	ARUN KUMAR TANWAR Vs JASVINDER KAUR	Amit Kumar(P),	9958893510		01.07.2026
			25	CS (COMM)	573/2026	11-08-2026	HT MEDIA LTD Vs BLUE BIRD ADVERTISING PVT LTD	puneet bajaj(P),	9811700978	bajaj.bajaj128@gmail.com	31.07.2026
			25	CS (COMM)	575/2026	12-08-2026	SUPRABHA MITRA Vs IDN SONS AND ORS	ARCHIT SINGHAL(P),	9599043047	legal@sigmalegal.in	20.07.2026
			25	CS (COMM)	586/2026	17-08-2026	STATE BANK OF INDIA Vs V JACOB	Suchita Dixit(P),	8896932838	not provided	03.08.2026
			25	CS (COMM)	587/2026	17-08-2026	Valvoline Cummins Private Ltd Vs GURUSAMY JEGADEEP PROPRIETOR OF M/S SRI SAI MOTORS	Sahil Sharma(P),	8860030068	wlawlegal@gmail.com	01.08.2026
			25	CS (COMM)	589/2026	18-08-2026	WOODWISE INDIA PVT LTD Vs GREENLAM INDUSTRIES LIMITED	SURYAVRAT DUBEY(P),	9716752820		07.08.2026

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			25	CS (COMM)	598/2026	19-08-2026	New Delhi Television Limited Vs Lakshay Enterprises Private Limited	Angad Singh Dugal(P),	9810129320		04.08.2026
			25	CS (COMM)	597/2026	19-08-2026	KIRAN MEHRA Vs VINOD SALUJA	ANUJ HANDA(P),	not provided	mail@handandcompany.in	08.08.2026
			25	CS (COMM)	600/2026	20-08-2026	Petroleum Parts Supply Pte Ltd Through its Directors Through its SPA Holder Vs Jagson International Limited Through its Directors	Pradeep Kumar Jha(P),	9953133627	not provided	10.08.2026
			25	CS (COMM)	601/2026	20-08-2026	UNION BANK OF INDIA Vs M/s RACHI FASHION AND ORS	Sweete Sood(P),	9811786067		11.08.2026
			25	CS (COMM)	604/2026	21-08-2026	INDIAN BANK ASHOK BHAGWATI ENTERPRISES) Vs (PROPP(P),	MARIMUTHU	9555966566	advpmarimuthu@gmail.com	11.08.2026
			25	CS (COMM)	605/2026	21-08-2026	INDIAN BANK PRATHAM IMPEXP (PROF RAJNI SAINI) Vs (PROPP(P),	MARIMUTHU	9555966566	advpmarimuthu@gmail.com	06.08.2026
			25	CS (COMM)	606/2026	21-08-2026	CANARA BANK SAHIL ANAND PROP M/S KANASHI GLOBAL Vs	Ekant Luthra(P),	8376841313	ekant23@gmail.com	09.08.2026
			25	CS (COMM)	607/2026	21-08-2026	CANARA BANK JYOTI SANSI PROP SANSI GROCERY AND FOODS Vs	Ekant Luthra(P),	8376841313		11.08.2026
			25	CS (COMM)	608/2026	21-08-2026	Hippostores Technology Private Limited Vs UMESH KUMAR THAKUR (PROPRIETOR SHRI LAXMI ENTERPRISES)	Harish Malik(P),	7838855710		11.08.2026
			25	CS (COMM)	609/2026	21-08-2026	M/S C G LOGISTICS PVT LTD Vs SIA SMARTLYNX AIRLINES		9810308483		12.08.2026
			25	CS (COMM)	610/2026	22-08-2026	M/S CMG WORLDWIDE Vs SANTOSH KUMAR SINGH	JITENDER KUMAR GARG ADV(P),	9810511644		12.08.2026
			25	CS (COMM)	618/2026	24-08-2026	RVDK Labourhome Private Limited Vs Arabtec Projects India Private Limited	KESHAV KUMAR(P),	9999626126	keshav.adv1@gmail.com	10.08.2026
			25	CS (COMM)	617/2026	24-08-2026	Param Shubham Vanijya Ltd Vs NITIN KAUSHIK	RANJIT KHATRI(P),	9810659593		31.07.2026
			25	CS (COMM)	616/2026	24-08-2026	HEWEPRO CAPITAL PRIVATE LIMITED AND ANR Vs PMS AIF MARKET AND ANR	Shailen Bhatia(P),	9818558690		31.07.2026
			25	CS (COMM)	623/2026	25-08-2026	PUNJAB NATIONAL BANK Vs MALTI SHARMA	Indra Narain(P),	9311824970	not provided	14.08.2026

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			25	CS (COMM)	622/2026	25-08-2026	GARUDA CONSTRUCTION AND ENGINEERING LTD Vs RAJEEV PANDIT SOLE PROPRIETOR CAPITAL SALES AND MARKETING	Ajay Kumar(P),	7683058103	tanaychaube@gmail.com	01.08.2026
			25	CS (COMM)	621/2026	25-08-2026	Hippostores Technology Private Limited Vs VINOD CHAUDHARY (PROPRIETOR M/S PURWANCHAL TRADERS)	Harish Malik(P),	7838855710	Malik.harish01@gmail.com	10.08.2026
			25	CS (COMM)	626/2026	29-08-2026	Adeera Packaging Private Limited Vs BALJIT SINGH SODHI (PROP OF MAX AD N PRINT WORLD)	DIPANSHU CHUGH(P),	9953569992	Adv.dipanshu@gmail.com	11.08.2026
			25	CS (COMM)	625/2026	29-08-2026	M/S SOM FRAGRANCES PVT LTD AND ORS Vs ABHISHEK JAIN AND ANR	Shailen Bhatia(P),	9818558690	advocate.shailenbhatia89@gmail.com	28.07.2026
22	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	20	SUIT FOR RECOVERY	CS (COMM)/547/2026	01-08-2026	AIS CONSUMER GLASS SOLUTIONS LTD VS BHARAAT WIN SOLUTIONS AND ANR	Rajdeep Rao(P),	9300420093	rajdeepsinghrao@gmail.com	17-04-2026
			20	SUIT FOR RECOVERY	CS (COMM)/546/2026	01-08-2026	NEXT RADIO LTD VS HERITAGE INFRASPACE (INDIA) LTD	puneet bajaj(P),	9711166242	NOT AVAILABLE	23-07-2026
			20	SUIT FOR RECOVERY	CS (COMM)/544/2026	01-08-2026	HT MEDIA LTD VS MARIOX SOFTWARE PVT LTD	puneet bajaj(P),	9711166242	NOT AVAILABLE	23-07-2026
			20	SUIT FOR RECOVERY	CS (COMM)/545/2026	01-08-2026	MOSAIC MEDIA VENTURES PVT LTD VS METHODHUB SOFTWARE LTD	puneet bajaj(P),	9711166242	NOT AVAILABLE	27-07-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/155/2026	03-08-2026	UNION OF INDIA VS AMIT ENGINEERS	Pradip Sharma(P),	9891793928	advocatepradeep8585@gmail.com	31-07-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/160/2026	05-08-2026	ORIENT CRAFT LTD VS INNOVISION LIMITED	SADRE ALAM(P),	9999392956	m.s.alam154@gmail.com	01-08-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/161/2026	05-08-2026	ORIENT CRAFTS LIMITED VS INNOVISION LTD	SADRE ALAM(P),	9999392956	m.s.alam154@gmail.com	01-08-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/159/2026	05-08-2026	ORIENT CRAFTS LIMITED VS INNOVISION LTD	SADRE ALAM(P),	9999392956	m.s.alam154@gmail.com	03-08-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/158/2026	05-08-2026	ANUSHKA VASANT KHOT VS HERO FINCORP LTD AND ANR	bhagwan jha(P),	9899184570	advobsrathore@yahoo.com	03-08-2026
			20	SUIT FOR RECOVERY	CS (COMM)/559/2026	06-08-2026	MS SPIRITED LABELS PVT LTD VS GRANO BEVERAGES PVT LTD	SAKSHAY BHAMBRI(P),	NOT AVAILABLE	NOT AVAILABLE	06-03-2026
			20	SUIT FOR RECOVERY	CS (COMM)/560/2026	06-08-2026	PIPE AND SECTION PVT LTD VS SAMOO ENGINEERING INDIA PVT LTD	Vikas Garg(P),	9911443138	NOT AVAILABLE	28-05-2026

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			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/166/2026	06-08-2026	VIREN TELECOM PVT LTD AND ORS VS MONEYWISE FINANCIAL PVT LTD	Komal Kinger(P),	9560592068	komalg800@gmail.com	03-08-2026
			20	SUIT FOR RECOVERY	FORCS (COMM)/567/2026	07-08-2026	UNION BANK OF INDIA VS REKHA RANI	Manoj Kumar Mishra(P),	9811155838	NOT AVAILABLE	08-06-2026
			20	SUIT FOR RECOVERY	FORCS (COMM)/566/2026	07-08-2026	UNION BANK OF INDIA VS RAJINDER SHARMA	Manoj Kumar Mishra(P),	9811155838	NOT AVAILABLE	08-06-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/175/2026	10-08-2026	PNR MOTORS VS AXALTA COATING SYSTEM INDIA PVT LTD	Rohan Chawla(P),	9717123818	rohanchawla13@gmail.com	07-08-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/176/2026	11-08-2026	CHANDRA MOHAN KATHURIA AND ANR VS MONEYWISE SERVICES LIMITED	Abhishek Kumar(P),	9811074290	advicelaw2@gmail.com	07-08-2026
			20	SUIT FOR TRADEMARKS	FORCS (COMM)/574/2026	11-08-2026	MS SOM FRAGRANCES PVT LTD AND ORS VS MS AKSFA INDUSTRIES PRIVATE LIMITED	Shailen Bhatia(P),	9818558690	advocate.shailenbhatia89@gmail.com	29-06-2026
			20	SUIT FOR RECOVERY	FORCS (COMM)/581/2026	12-08-2026	DEUTSCHE BANK AG VS MR GAJRAM SINGH	SURUCHI SURI(P),	9810255518	NOT AVAILABLE	23-07-2026
			20	SUIT FOR TRADEMARKS	FORCS (COMM)/580/2026	12-08-2026	SAHAJ DEEP SINGH SANDHU VS JOHN DOE ASHOK KUMAR AND ORS	Anant Aditya Patro(P),	9650681599	NOT AVAILABLE	04-08-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/179/2026	13-08-2026	KRISHAN PAL SINGH VS JM FINANCIAL SERVICES LTD	Abhay Chitravanshi(P),	NOT AVAILABLE	NOT AVAILABLE	06-08-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/181/2026	13-08-2026	ABEC EXHIBITIONS AND CONFERENCES PVT LTD VS EASY TRIP PLANNERS LIMITED	GOURAV PRASAD(P),	NOT AVAILABLE	NOT AVAILABLE	07-08-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/180/2026	13-08-2026	MS VISHWA BHUMI TECHNOLOGIES VS VIZIANAGRAM MSW PVT LTD	Ramesh Babu(P),	9136779744	ramesh.babu9744@gmail.com	07-08-2026
			20	SUIT FOR RECOVERY	FORCS (COMM)/588/2026	17-08-2026	HIPPOSTORES TECHNOLOGY PVT LTD VS ANURADHA	Harish Malik(P),	7838855710	malik.harish01@gmail.com	10-08-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/185/2026	18-08-2026	ADARSH BEHL VS MONEYWISE FINANCIAL SERVICES PVT LTD	VARDDAN SUMAN(P),	NOT AVAILABLE	NOT AVAILABLE	12-08-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/186/2026	18-08-2026	DEBASHISHA CHAUDHARY VS RAM ANUGRAH NARAYAN	BRJESH KUMAR SINGH(P),	8090804904	BRJESHCLC@GMAIL.COM	07-08-2026
			20	SUIT FOR RECOVERY	FORCS (COMM)/590/2026	19-08-2026	UNION BANK OF INDIA VS JAGDISH KUMAR	Manoj Kumar Mishra(P),	9811155838	NOT AVAILABLE	08-06-2026

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			20	SUIT FOR RECOVERY	FORCS (COMM)/592/2026	19-08-2026	PALLAVI BAJAJ VS VINOD SALUJA	ANUJ HANDA(P),	9873306067	NOT AVAILABLE	28-07-2026
			20	SUIT FOR TRADEMARKS	FORCS (COMM)/591/2026	19-08-2026	LACOSTE SAS VS ASHOK KUMAR	Shravan Bansal(P),	9810017859	skbansalipr@gmail.com	07-08-2026
			20	SUIT FOR TRADEMARKS	FORCS (COMM)/593/2026	19-08-2026	MS SWITCHGEARS LTD VS RAMAN PREET KAUR AND ANR	MEXShailen Bhatia(P),	9818558690	advocate.shailenbhatia89@gmail.com	12-08-2026
			20	SUIT FOR TRADEMARKS	FORCS (COMM)/603/2026	21-08-2026	MEDIKART HEALTHCARE SYSTEMS LIMITED VS ROHIT MEDICAL SYSTEMS PRIVATE LIMITED	SHRIHAR TRIPATHI(P),	9548888420	advocate.shrihar@gmail.com	08-08-2026
			20	SUIT FOR RECOVERY	FORCS (COMM)/602/2026	21-08-2026	INDIAN BANK GAURAV SAINI	VS MARIMUTHU P(P),	9555966566	advpmarimuthu@gmail.com	06-08-2026
			20	SUIT FOR RECOVERY	FORCS (COMM)/613/2026	22-08-2026	INSECTICIDE (INDIA) LTD VS RAJ KUMAR	BINAY SHAKER TIWARI(P),	NOT AVAILABLE	NOT AVAILABLE	17-04-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/187/2026	22-08-2026	UNION OF INDIA VS M B RUBBER PVT LTD	Jyoti Advocate(P),	9716978896	DEEP_KISHORE89@YAHOO.CO.IN	19-08-2026
			20	SUIT FOR RECOVERY	FORCS (COMM)/614/2026	22-08-2026	STATE BANK OF INDIA VS SURAJ SINGH	AMIT SINGH(P),	891149413	adv.choudharyamit@gmail.com	04-08-2026
			20	SUIT FOR RECOVERY	FORCS (COMM)/615/2026	22-08-2026	STATE BANK OF INDIA VS DALBEER SO SUBE	AMIT SINGH(P),	891149413	adv.choudharyamit@gmail.com	04-08-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/189/2026	24-08-2026	RAJESH KUMAR SHARMA VS KOTAKRAHEJA LTD	JATIN RAHEJA(P),	9953283177	NOT AVAILABLE	21-08-2026
			20	SUIT FOR TRADEMARKS	FORCS (COMM)/620/2026	24-08-2026	ANI MEDIA PVT LTD VS HINDUSTANI REPORTER (YOUTUBE CHANNEL) AND ANR	Sidhant Kumar(P),	9873047772	sidhant@sidhantkumar.net	19-08-2026
			20	SUIT FOR RECOVERY	FORCS (COMM)/619/2026	24-08-2026	HIPPOSTORES TECHNOLOGY PVT LTD VS PRIYAWARAT GARG	Harish Malik(P),	7838855710	malik.harish01@gmail.com	18-08-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/191/2026	25-08-2026	JAUHARI PRINTERS PVT LTD AND ORS VS SIEMENS FINANCIAL SERVICES PVT LTD	Piyush Sharma(P),	9560914949	piyushsharma3933@gmail.com	22-08-2026
			20	SUIT FOR RECOVERY	FORCS (COMM)/632/2026	31-08-2026	STATE BANK OF INDIA VS GANESH M	Suchita Dixit(P),	8896932838	agnihotrisuchita@gmail.com	20-08-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/194/2026	31-08-2026	MONOJ KUMAR VS IDFC FIRST BANK LIMITED	Ravi Kumar(P),	9891164680	chaudharyravikumar304@gmail.com	25-08-2026

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			20	SUIT FOR RECOVERY	CS (COMM)/630/2026	31-08-2026	SHYAM SPECTRA PVT LTD VS STAYABODE VENTURES PVT LTD AND ORS	Surendra Kumar(P),	9990416778	Surendramali88@gmail.com	10-08-2026
23	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Commercial Civil Suit	CS (COMM)/439/2026	46238	Trustshield technology Pvt Ltd Vs Prachi Telecom	NANDKISHORE(P),	9582869064	Not on record	31.07.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/445/2026	46240	MINDLOOM CREATIONS LLP Vs GLAMANAND ENTERTAINMENT PVT LTD	PARDEEP KUMAR MANDAL(P),	9953235339	nitin@lexlabs.xyz	29.07.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/444/2026	46240	Ms Same Air Systems Through Its Partner Vs Shivay Projects Solution Pvt Ltd Through Its Partner Director	AMIT MISHRA(P),	9990175338	amitm8573@gmail.com	17.07.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/446/2026	46240	OHN INFRASTRUCTURE PRIVATE LIMITED Vs TULSIANI CONSTRUCTIONS AND DEVELOPERS PRIVATE LIMITED	amarendra kumar dubey(P),	9599801188	globalvisionlawoffice@gmail.com	Not filed
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/450/2026	46244	RESSEAUX TECH PVT LTD Vs TIMEZ CARE SERVICES PVT LTD ORS	Aasheesh Gupta(P),	Not on record	kgconsorslp@gmail.com	06.08.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/451/2026	46245	Ms Ajay Paints Hardware Store Vs Ms Nav Metals	Dharamdev Singh(P),	7428280795	jouharadeeb228@gmail.com	13.01.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/455/2026	46246	Ms Digilab Bio Analytical Instruments Pvt Ltd Vs Ms Medinza Biotech	Anupam Dwivedi(P),	9891629964	anupamadvc@gmail.com	05.08.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/457/2026	46248	STATE BANK OF INDIA Vs Ganesh Pandurang Gandarde	Navruti ojha(P),	8376043196	navrutyagi2gmail.com	06.08.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/462/2026	46252	Sagar Ratna Restaurants Private Limited Vs AGARWAL HOTEL AND RESTAURANTS	AMAN VASISTH(P),	8233119499	vashisth.lex@gmail.com	14.08.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/470/2026	46253	VIRENDER KUMAR SHANTI DEVELOPERS	Pea Pankaj(P),	9810024127	pankaj24127@yahoo.com	13.02.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/469/2026	46253	Principle Security and Allied Services Ltd Vs Dynamic Aura LLP	DR BIRANCHI KUMAR DASH(P),	9810180465	drbkdash@gmail.com	11.08.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/474/2026	46255	Rohde and Schwarz India Private Limited Vs Hospital Designers and Developers India Private Limited	Awanish Srivastava(P),	987333448	awanish@nakslaw.com	08.05.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/473/2026	46255	Veerji Restaurant Private Limited Vs Mr Chirag	Bindra Rana(P),	9818202368	litigation@ssrana.com	13.07.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/478/2026	46258	M S OFB Tech Ltd Vs M S SUPERIOR ENTERPRISES	Sameer Abhyankar(P),	9953328394	contact@innovatvslaw.in	21.08.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFF PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	5, New Court Block-I	Commercial	CS (COMM)/465/2026	18.08.2026	APPY PIE LLP VS MONGO DB INC	VS RAJ KUMAR	9958031223	RAJAADVOCATE1985@gmail.com	13.08.2026
			6, New Court Block-I	Commercial	CS (COMM)/471/2026	19.08.2026	AYUDHI LAL MANDAL VS SELATO HOMES & ORS	NISHANT GAUR	9893762825	GKLAWFIRM37@gmail.com	18.08.2026
	SH. SAURABH KULSHRESHTHA, DISTRICT JUDGE, COMMERCIAL COURT		NIL								
25	SH. BALWANT RAJ BANSAL, DISTRICT JUDGE, COMMERCIAL COURT/ SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS (COMM)/441/2026	04-08-2026	devki devi foundation Vs QAMRUN NISA	SIMRAN MALIK	9810117154	sanjeev.saraswat@questlegalpartners.com	46238
			17, New Court Block-I	Commercial	CS (COMM)/458/2026	14-08-2026	Delta Lights Vs Ravi Mishra	JASMINE DETWANI	9910632676	NOT PROVIDED	46210
			17, New Court Block-I	Commercial	CS (COMM)/459/2026	17-08-2026	STATE BANK OF INDIA Vs USHA DEVI W/O LATE RAKESH KUMAR LEGAL REPRESENTATIVE OF LATE RAKESH KUMAR	RANI BHARDWAJ	8010110831	rbhardwajassociates@gmail.com	46220
			17, New Court Block-I	Commercial	CS (COMM)/460/2026	17-08-2026	STATE BANK OF INDIA Vs SANTRA	RANI BHARDWAJ	8010110831	rbhardwajassociates@gmail.com	46220
			17, New Court Block-I	Commercial	CS (COMM)/463/2026	18-08-2026	GS1 INDIA Subdivisions Media Inc. and Ors (TM)	Aditya Gupta	9958158982	office@ira.law; aditya@ira.law	46246
			17, New Court Block-I	Commercial	CS (COMM)/464/2026	18-08-2026	M/S. ANNIKAM INFRA BUILD CON LLP Vs M/S. VIVAAN CONTECH INDIA PVT. LTD. AND ANR.	AMAN SHARMA	8745810324	office@delhiawchambers.in	46205
			17, New Court Block-I	Commercial	CS (COMM)/476/2026	22-08-2026	RAHUL GUPTA VS LANCER FOOD PRODUCTS	Akash Kumar	7827488988	rishanagarwalaadvocate@gmail.com	46238
			17, New Court Block-I	Commercial	CS (COMM)/481/2026	25-08-2026	SAVALIYA RAMESHBHAI POPATBHAI TRADING AS VISBY INDIA AND ANR. Vs ASHOK KUMAR AND ORS.	Prabhu Tandon	87509 05558	litigation@ashwathhlegal.com	46255
			17, New Court Block-I	Commercial	CS (COMM)/487/2026	31-08-2026	PRADEEP KANODIA Vs Truepalate Cafe P Ltd	TANISHA VERMA	9810283700	NOT PROVIDED	46246
			17, New Court Block-I	Commercial	CS (COMM)/488/2026	31-08-2026	VIDUR KANODIA Vs Truepalate Cafe P Ltd	TANISHA VERMA	9810283700	NOT PROVIDED	46246
26	SH. SUDESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	29, New Court Block-II	Commercial	CS (COMM)/442/2026	46238	ADITYA GUPTA Vs M/ MEME CHAT PVT LTD AND ORS	SAKBAR TAJ(P),	8419073305	advocatepraveen@gmail.com	18.11.2025 (02 court fees) and 13.05.2025 (01 court fees)
			29, New Court Block-II	Commercial	CS (COMM)/447/2026	46241	JK OIL INDUSTRIES Vs VASU AGRO TECH AND ORS	Shravan Bansal(P),	9910888645	unitedmark@unitedmarkdandunited.com	04.08.2026

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			29, New Court Block-II	Commercial	CS (COMM)/448/2026	46241	CANARA BANK Vs M/S ONLY PET FOODS SHOP	9015580017	adv.riyaseth@gmail.com	31.07.2026
			29, New Court Block-II	Commercial	ARB A(COMM)/3/2026	46242	M/S GAMUT BUILDCON PVT LTD Vs M/S MAHIMA PRODUCTION LTD	9811941941	advoshekhargmail.com	13.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/452/2026	46246	CANARA BANK Vs MADHUBALA	9873413937	advrenuanand@gmail.com	08.08.2026
			29, New Court Block-II	Commercial	CS (COMM)/453/2026	46246	M/S WESOURCE Vs MOHAN BAHADUR SAKSANA AND ANR	8447789392	ranjanvishal@gmail.com	27.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/468/2026	46253	AMIT SAXENA Vs KOTAK MAHINDRA BANK	982832079, 8800708830	Advvikram01@gmail.com	11.08.2026
			29, New Court Block-II	Commercial	CS (COMM)/477/2026	46256	M/S SRIYUG PRINT PRODUCTION Vs AMBUJ HOTEL AND REAL ESTATE PRIVATE LIMITED	9599766668	info.mglawchambers@gmail.com	19.08.2026 and 20.08.2026
			29, New Court Block-II	Commercial	CS (COMM)/482/2026	46259	VEERJI RESTAURANT PRIVATE LIMITED Vs SHALU (PROP OF SWARNA ENTERPRISES)	9818202368	litigation@ssrana.com	13.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/485/2026	46259	AARK PHARMACEUTICALS Vs AKHILESH TRIPATHI	9991119392	passandassociates@gmail.com	29.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/486/2026	46259	ANKUR AGGARWAL AND ANR Vs M/S SHELTER CARE (INDIA) PVT LTD	9999133644	pinnaclelawofficial@gmail.com	09.03.2021
27	VACANT/SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL							
28	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	18 BLOCK 1	CS (COMM)/654/2026	CS (COMM)/654/2026	03-08-2026	M/s IFCI VENTURE CAPITAL FUNDS LTD Vs PJS CONSTRUCTIONS PRIVATE LIMITED	9717387978	advsheepali@gmail.com	24.07.2026
				CS (COMM)/657/2026	CS (COMM)/657/2026	04-08-2026	LALIT ART STUDIO PVT LTD Vs MCHOUDHARY(P), PRODUCTUIONS	7840017777	OFFICEOFCHAO DHARY@GMAIL.COM	29.07.2026
				CS (COMM)/665/2026	CS (COMM)/665/2026	06-08-2026	CANARA BANK Vs AHTESHAM HUSSAIN	9279701292	FAHADADVOCATEKHAN@GMAIL.COM	01.08.2026
				CS (COMM)/676/2026	CS (COMM)/676/2026	08-08-2026	PUNJAB NATIONAL BANK Vs FARHA	9711785812	SARVJEETYADAV08@YAHOO.COM	28.07.2026
				CS (COMM)/679/2026	CS (COMM)/679/2026	10-08-2026	LALA RAM VERMA Vs MOHIT BHIDURI	9971547353	CHAMBERASHIMDHAR@GMAIL.COM	27.07.2026

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				CS (COMM)/678/2026	CS (COMM)/678/2026	10-08-2026	Punjab National Bank Vs Dharam Vir	Mukesh Pushpam(P),	8285926521	PUSHPAMMUKE SH@GMAIL.COM	05.08.2026
				CS (COMM)/687/2026	CS (COMM)/687/2026	12-08-2026	TEZZKART SERVICES PVT LTD Vs OTB STRATTEGY PRIVATE LIMITED	Mohit Yadav(P),	9711940952	MOHITRV27@GMAIL.COM	28.07.2026
				CS (COMM)/694/2026	CS (COMM)/694/2026	14-08-2026	ABHISHEK GARG SOLE PROPRIETOR OF MSGUPTA ALLURA INTERNATIONAL Vs SH WAJID HUSSAIN SOLE PROPRIETOR OF MS SUPER CLACS AND	RISHABH AGARWAL(P),	8586834657	RISHABHGUPTA.LAWYER@GMAIL.COM	11.08.2026
				CS (COMM)/693/2026	CS (COMM)/693/2026	14-08-2026	MS MEYERAPOORV HOUSEWARES INDIA PRIVATE LIMITED Vs EXCEL INDIA ENTERPRISES	AGARWAL(P),	NA	APOORV@ASULAWOFFICE.COM	13.08.2026
				CS (COMM)/702/2026	CS (COMM)/702/2026	18-08-2026	SUN EVENT AND PRODUCTION COMPANY Vs DISRUPTIVE HEALTH SOLUTIONS PVT LTD AND ANR	LALIT SHARMA	9310510540	AJAYKAUSHIKV@GMAIL.COM	27.07.2026
				CS (COMM)/710/2026	CS (COMM)/710/2026	19-08-2026	R D SALES Vs RAJEEV DHINGRA	Uday Seth(P),	9718680536	ADVUDAYSETH@GMAIL.COM	18.07.2026
				CS (COMM)/714/2026	CS (COMM)/714/2026	20-08-2026	BAJAJ CAPITAL LIMITED Vs PANKAJ GIRI	Nimish Sharma(P),	9654446681	NIMISH.SHARMA@CVASSOCIATES.IN	17.08.2026
				CS (COMM)/740/2026	CS (COMM)/740/2026	25-08-2026	M/s AL-HASSAN OVERSEAS PVT LTD Vs PARAMOUNT FRUIT AND ORS	Azra Rehman(P),	9899632950	rehman.azra2l@gmail.com	21.08.2026
				CS (COMM)/739/2026	CS (COMM)/739/2026	25-08-2026	M/s AL-HASSAN OVERSEAS PVT LTD Vs NBG EXOTICA PRIVATE LIMITED AND ANR	Azra Rehman(P),	9899632950	rehman.azra2l@gmail.com	18.08.2026
				CS (COMM)/745/2026	CS (COMM)/745/2026	29-08-2026	ABHAY SHARMA Vs MANISH	SANJAY SEHGAL(P),	9873479585	ssclawfirm@gmail.com	21.08.2026
				CS (COMM)/750/2026	CS (COMM)/750/2026	31-08-2026	HETTICH INDIA PVT LTD Vs SHREE LAXMI NARAYANA TIMBER PLYWOOD AND ORS	TRUPAM KUMARI(P),	9910721966	N/A	06.07.2026
29	SH. LALIT KUMAR LD. DJ COMM-02, SOUTH DISTRICT, SAKET COURT, DELHI	SOUTH-EAST	14	COMMERCIAL SUIT	CS (COMM)/664/2026	06.08.2026	ASHWANI THAPAR Vs MS SARASWATI PRINTERS AND ORS	rajendra yadav(P),	9312046733	YADAVRAZEN@GMAIL.COM	04.08.2026
					CS (COMM)/683/2026	10.08.2026	ELEGANCE SERVICES PVT. LTD. AND ANR. Vs RJ BRANDS LLC	ANSHUMAN(P),	9911373783	INFO@MARKSHIELD.IN	06.08.2026
					CS (COMM)/685/2026	11.08.2026	NEUTECH Vs SMART PLANET IT SOLUTIONS PVT. LTD.	RAGHAV SAROOP(P),	9968654284	N/A	27.07.2026
					CS (COMM)/689/2026	12.08.2026	POONAM Vs SHIVA TEXFABS LIMITED AND ORS.	Vikas Sharma(P),	9999010507	N/A	15.07.2026

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					CS (COMM)/696/2026	17.08.2026	APAV INDUSTRIES PVT. LTD. Vs IGNYS Electricals	Avnish Tyagi(P),	9811035212	TYAGIASSOCIATES@GMAIL.COM	13.05.2026
					CS (COMM)/709/2026	19.08.2026	BANK OF INDIA Vs MARUTI TRADERS	AMOD KUMAR MISHRA(P),	8299202501	N/A	21.07.2026
					CS (COMM)/721/2026	21.08.2026	CANARA BANK Vs JANAK SINGH	AMIT SINGH(P),	7838773507	AMIT.ADVOCATE13@GMAIL.COM	17.08.2026
					CS (COMM)/733/2026	24.08.2026	BEACON INTERNATIONAL WELKINZONE INDIA PVT LTD	ARYAMN Vs YADAV(P),	9810847250	ADVMUKESH.YADAV@GMAIL.COM	21.03.2026
					CS (COMM)/752/2026	31.08.2026	PATANJALI FOODS LTD. Vs Sohan Lal Ahir and Anr	SUDARSHAN BANSAL(P),	9810132015	LEGAL@UNITEDWORLD.CO.IN	25.08.2026
					CS (COMM)/585/2026	10.07.2026	SACH SERVICES PVT. LTD. Vs ABRASIVES INDIA THROUGH ITS PROPRIETOR MS SALAKKA SHALINI DEVI	GURPREET SINGH Vs SACHDEVA	9910850147	SACHDEVA.GURPREET@YAHOO.COM	01.07.2026
					CS (COMM)/597/2026	14.07.2026	CAMBRIDGE UNIVERSITY PRESS AND ASSESSMENT INDIA PVT LTD Vs ZUBAIR MAKEEN SONS PVT. LTD.	PRATIMA MALIK	9958378565	SK@ASSOCIATES.IN.INFO@SPSASOCIATES.IN	13.07.2026
					CS (COMM)/608/2026	16.07.2026	M/S EUREKA POLY PRODUCTS PVT. LTD. Vs MS VAALVE BATHWARE INDIA LIMITED AND OTHERS	ANANT RAO	9999421467	ANANTYADAV555@GMAIL.COM	N/A
					CS (COMM)/621/2026	21.07.2026	ORBIT TECHSOL INDIA PRIVATE LIMITED Vs CSC E GOVERNANCE SERVICES INDIA LIMITED	RAVI CHAUHAN	9871694660	MAIL@CNRPARTNERS.COM	04.06.2026
					CS (COMM)/628/2026	23.07.2026	KIRLOSKAR PROPRIETARY LTD. Vs M/s EXCEL POWER SERVICE AND ANR.	HARI RAM Vs SHARMA	9810040036	N/A	18.07.2026
					CS (COMM)/630/2026	24.07.2026	SHAMBHU GUPTA Vs MONIQUE PHARMACEUTICALS PVT. LTD.	ANKIT KUMAR	9015505737	ADV.AANKITARYA@GMAIL.COM	13.07.2026
					CS (COMM)/636/2026	27.07.2026	GYASI RAM Vs M/S A D ENTERPRISES	RAVINDER SINGH NAGAR	9312278469	SANDHYA.NAGAR28@GMAIL.COM	06.07.2026
					CS (COMM)/641/2026	29.07.2026	DRHARORS AESTHETICS PRIVATE LIMITED Vs RITU MEHTA	APOORV Vs AGARWAL	8420524375	APPORV@ASVLA WOFCIES.COM	22.07.2026
					CS (COMM)/645/2026	30.07.2026	M/S S.D.A. PRINT AND PACK Vs M/S XOWCHAUHAN BOOKS PVT. LTD.	DIWAN SINGH Vs CHAUHAN	9810274088	DIWAKALI1990@GMAIL.COM	24.07.2026
					CS (COMM)/647/2026	31.07.2026	DIGIT COMPUTERS PRIVATE LIMITED Vs ACS SOLUTIONS	SANJEEV Vs DUGGAL	9810061057	SDUGGALADVOCATE@GMAIL.COM	22.07.2026

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30	SH. VRINDA KUMARI	SOUTH-EAST	20	Commercial Suit	CS(COMM) 651/2026	01.08.2026	UNION BANK OF INDIA V/S FARHANA	DHANANJAY KUMAR	9711343590	advocateshyamjha@gmail.com	01.08.2026
					CS(COMM) 658/2026	01.08.2026	MEHWASH V/S LUER VESTURES PVT. LTD.	K.S. ARYA & ASSOCIATED	9312440902	ksarya.associates@gmail.com	04.08.2026
					CS(COMM) 663/2026	01.08.2026	UNION BANK OF INDIA V/S ROBIN JAISWAL	JITENDRA GARG	9810197621	jitendragargadv@gmail.com	05.08.2026
					CS(COMM) 674/2026	01.08.2026	3S TEMPLE PROJECTS PVT. LTD. V/S ANUPAM INFRACON	RAI & RAI PARTNERS	9810814548	attorneylbrai@gmail.com	08.08.2026
					CS(COMM) 675/2026	01.08.2026	M/S AKCONS INFRASTRUCTURE PVT. LTD. V/S V.K. AGGARWAL	RAJAT SEHGAL	9999550282	rajat@atharvachambers.com	08.08.2026
					CS(COMM) 692/2026	01.08.2026	BALLIMARAN NAHARI V/S MUGHLAI BALLIMARAN	Fareha Khursheed & Assoc.]	8791111632	Ajurislaw46@gmail.com	13.08.2026
					CS(COMM) 704/2026	01.08.2026	HALDIRAM SNACS FOOD PVT. LTD. V/S G P FOODS	MO;HAMMAD BILAL	95998186881	M25BILALimYAHOO.COM	18.08.2026
					CS(COMM) 711/2026	01.08.2026	RAFIYA NOOR V/S AQUAXA ENTERTAINMENT PVT. LTD.	M. HASIBUDDIN	9810468429	m. h. n. associates@jmail.com	19.08.2026
					CS (COMM) 715/2026	01.08.2026	NIKE INNOVATE C.V V/S XXXXXXXX	PRAMOD KUMAR SING	9718209970	aastha@thelegist.com	20.08.2026
					CS(COMM) 744/2026	01.08.2026	CHAOS SOFTWARE GMBH V/S DIXXXXXX	MS. AARSHIA BEHL	9818061242	aarshia@sakrishnaassociates.com	29.08.2026
					CS(COMM) 747/2026	01.08.2026	MD NAUSHAD ALAM V/S JAI KISHAN KUMAR	SAURABH KUMAR PANDEY	6201970125	legalopinio@gmail.com	31.08.2026
					CS(COMM) 749/2026	01.08.2026	SHAHBUDIN TRADING AS Z S BIDI WORKS VS/ NADEEM AHMAD	SAHIL GUPTA	9873262006	Admin@raguellaw.com	31.08.2026
31	DR. RAKESH KUMAR DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	21	COMMERCIAL SUIT	CS (COMM)/650/2026	01.08.2026	PUNJAB NATIONAL BANK Vs SURESH LAL PROPRIETOR OF M/S ROYAL CONSTRUCTION	Sarvjeet Yadav(P)	9711785812	sarvjeetyadavo8@yahoo.com	28.07.2026
				COMMERCIAL SUIT	CS (COMM)/652/2026	01.08.2026	Union Bank of India Vs Sehrad	ALKAL MISHRA(P),	9711343590	advocateshyamjha@gmail.com	28.07.2026
				COMMERCIAL SUIT	CS (COMM)/653/2026	01.08.2026	MS/ ALASKA RUBBERS PVT LTD Vs M/S ARORA ENTERPRISES	Ashish Makhija(P)	9252784245	assistance.pragmaticlitfirm@gmail.com	20.05.2026

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				EXECUTION PETITION	EXECUTION (COMM)/239/2026	03.08.2026	SHYAM SUNDAR PARVEEN BUDHRAJANI AND ANR Vs M/S RASIK PRODUCTS PVT LTD	9811284948	vijayzaver25@gmail.com	07.07.2026
				EXECUTION PETITION	EXECUTION (COMM)/241/2026	04.08.2026	CHETNA GUPTA Vs Arav Kapoor(P), KARVY REALTY (INDIA) LTD	9868790800	shekharguptaadvo cate@gmail.com	07.07.2026
				EXECUTION PETITION	EXECUTION (COMM)/244/2026	05.08.2026	MANMOHAN SINGH BHAGNIHAL Vs Singh(P), RAJENDRA SINGH	Ram Mohan 9999678001	s.r.m.legallawfirm@gmail.com	15.07.2026
				MISC. APPLICATION	Misc DJ/943/2026	05.08.2026	M/s Unique Collections India Pvt Ltd Vs Ashok Kumar Maurya	MANOJ KUMAR SINGH(P), 9818331266	milindbhardwaj610@gmail.com	30.04.2026
				EXECUTION PETITION	ExCOMM Award by Arb Comm/119/2026	06.08.2026	HDB FINANCIAL SERVICES LIMITED Vs Tahir	DINESH JAIN(P), 8376049807	amarnathrbcb@yahoo.com	17.07.2026
				EXECUTION PETITION	EXECUTION (COMM)/245/2026	07.08.2026	SUDHIR SINGHAL Vs Akshit M/S RAMDA THOMSON TECHNOLOGIES AND ORS	9354707454	damanyadav506@gmail.com	27.07.2026
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/150/2026	07.08.2026	M/S CARS24 FINANCIAL SERVICES PRIVATE LIMITED Vs SUBRATA CHAKRABORTY	Sandeep Malik(P), 9861959101	smalegalconsultants@gmail.com	13.05.2026
				ARBITRATION AND CONCILIATION ACT	OMP MISC (COMM)/20/2026	07.08.2026	G4S Secure Solution (India) Pvt Ltd Vs M/s Bahl(P), Daoji Agro Pvt Ltd	EKLAVYA (P), 9891122330	eklavya@bna law.in	31.07.2026
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/151/2026	07.08.2026	M/S CARS24 FINANCIAL SERVICES PRIVATE LIMITED Vs SUSHIL BAGAL	Sandeep Malik(P), 9861959101	smalegalconsultants@gmail.com	13.05.2026
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/149/2026	07.08.2026	M/S CARS24 FINANCIAL SERVICES PRIVATE LIMITED Vs SANJOY ROY	Sandeep Malik(P), 9861959101	smalegalconsultants@gmail.com	13.05.2026
				COMMERCIAL SUIT	CS (COMM)/682/2026	10.08.2026	AFZAL AHMED Vs AMAN SINGH ALIAS AMANDEEP SINGH	Sonu Vivek(P), 9811676571	muqeeem.adv@gmail.com	31.07.2026
				ARBITRATION AND CONCILIATION ACT	OMP MISC (COMM)/22/2026	12.08.2026	Johnson Controls Hitachi Air Conditioning India Ltd Vs M/s Mahamaya Infrastructure Private Limited	Praveen Mahajan(P), 9810620827	advocatamahajan27@gmail.com	22.07.2026
				MISC. APPLICATION	Misc DJ/983/2026	12.08.2026	NIKUM ENERGY CONTROL PVT LTD Vs ELEN T ELECTRONICS PVT LTD	Arvind Kumar(P), 9958847644	not provided	10.07.2026
				COMMERCIAL SUIT	CS (COMM)/695/2026	14.08.2026	State Bank of India Vs Mr Sandeep Singh Shekhawat	Suchita Dixit(P), 8896932838	agnihotrisuchita@gmail.com	12.08.2026
				COMMERCIAL SUIT	CS (COMM)/703/2026	18.08.2026	JK TYRE INDUSTRIES LTD Vs M/S RMAG ENGINEERING PVT LTD	Varun Sikka(P), 9810777375	varunsikka.adv@gmail.com	07.08.2026

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				COMMERCIAL SUIT	CS (COMM)/713/2026	20.08.2026	UNION BANK OF INDIA Vs BRAHM SINGH	Sunil Choudhary(P),	9540009991	advlalit5700@gmail.com	05.08.2026
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/159/2026	20.08.2026	M/S CARS 24 FINANCIAL SERVICES PRIVATE LIMITED Vs UDAY PARTAP SINGH	RIT ARORA(P),	7838737001	ritarora91@gmail.com	07.04.2026
				COMMERCIAL SUIT	CS (COMM)/762/2026	29.08.2026	ROYAL ENTERPRISES Vs R P FASHION	Dharmender Bhasin(P),	9136611511	advodharam@gmail.com	22.08.2026
				COMMERCIAL SUIT	CS (COMM)/770/2026	29.08.2026	Radhika Construction And Proprietorship Proprietor Fakir Chand Sharma Vs SERIEN SPACES PVT LTD Through the	RAJEEV LOCHAN MISHRA(P),	9213163188	advocatepc76@gmail.com	24.08.2026
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/179/2026	29.08.2026	PIRAMAL FINANCE LIMITED Vs ASLAM	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	18.08.2026
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/178/2026	31.08.2026	CARS 24 FINANCIAL SERVICES PRIVATE LIMITED Vs KIRAN VEDI	RIT ARORA(P),	7838737001	ritarora91@gmail.com	07.04.2026
32	MS. NEELAM SINGH LD. DJ COMM-05, SOUTH DISTRICT, SAKET COURT, DELHI	SOUTH-EAST	22	Commercial Suit	CS (COMM)/655/2026	03-08-2026	REVCOM SOLUTIONS Vs BMK Hospitality Services Private Limited	SOHAM KUMAR	9818350561	prarthana@sandvpartners.com	10-07-2026
				Commercial Suit	CS (COMM)/661/2026	04-08-2026	SH AMOGH SACHDEV Vs SH ARUN TS	HARSH GOYAL	95370686868	goyal.harsh345@gmail.com	14-07-2026
				Commercial Suit	CS (COMM)/666/2026	06-08-2026	AVANTIKA JAUHARY Vs RAJENDRA COLORBAR COSMETICS YADAV PVT LTD THROUGH ITS ASSOCIATES DIRECTORS	RAJENDRA &	9899818155	samir@lmodienterprise.com	04-08-2026
				Commercial Suit	CS (COMM)/684/2026	10-08-2026	BIMLA DEVI Vs MOHIT BHIDURI	ASHIM SHRIDHAR	9971547353	chamberashimshridhar@gmail.com	24-07-2026
				Commercial Suit	CS (COMM)/697/2026	17-08-2026	DASSAULT SYSTEMS SOLID WORKS CORPORATION Vs xxxxxxxxxxxx	Swastik Bisarya	0120-4059300	swastik@anandanandand.com	29-07-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				Commercial Suit	CS (COMM)/698/2026	17-08-2026	CARANA BANK AMNAN KHAN Vs	FAHAD KHAN	921971292	fahadadvocatekhan@gmail.com	01-08-2026
				Commercial Suit	CS (COMM)/699/2026	17-08-2026	Union Bank of India Vs Kundan Rai	DHANANJAY KUMAR	9312872882	advocateshyanjha@gmail.com	28-07-2026
				Commercial Suit	CS (COMM)/701/2026	18-08-2026	IFCI Venture Capital Funds Ltd Vs M/S BHAGUALAXMI FERRO ALLOYS PRIVATE LIMITED AND ORS	VISHAL	9520364726	adv.vishalmehra2809@gmail.com	27-03-2026
				Commercial Suit	CS (COMM)/705/2026	18-08-2026	OMAXE CHANDIHARH DEVELOPERS PVT LTD Vs Poonam Agrawal	HARISH KUMAR GARG	9810150029	hkgarg.co@gmail.com	14-08-2026
				Commercial Suit	CS (COMM)/706/2026	18-08-2026	OMAXE LTD Vs Poonam Agrawal	HARISH KUMAR GARG	9810150029	hkgarg.co@gmail.com	14-08-2026
				Commercial Suit	CS (COMM)/722/2026	21-08-2026	UNION BANK OF INDIA Vs RAJ KUMAR	DHANANJAY KUMAR	9312872882	advocateshyanjha@gmail.com	05-08-2026
				Commercial Suit	CS (COMM)/725/2026	22-08-2026	BHUPAT SINGH TANPREET SINGH Vs Subit Singh/Ankit Kumar Vats	Subit Kumar	7870060007	subitkumarsingh@gmail.com	05-06-2026
				Commercial Suit	CS (COMM)/731/2026	24-08-2026	M/S RD SALES Vs Nitin Tandon	Uday Seth	9718680536	advudayseth@gmail.com	18-07-2026
				Commercial Suit	CS (COMM)/732/2026	24-08-2026	SANDEEP KUMAR GUPTA Vs KONCEPT AUTOMOBILES PVT LTD	Sachin Dhamija	9971755433	info@legalteamindia.in	17-08-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				Commercial Suit	CS (COMM)/736/2026	25-08-2026	Kunal Aggarwal Vs SHUBHAM TAUTIKAA BEAUTYSONTHA L I A CARE PVT LTD	9582788840	adv. shubhamsonthalia@gmail.com	17-08-2026	
				Commercial Suit	CS (COMM)/741/2026	29-08-2026	SANJAY BANSAL Vs KSHITIZ AHUJA SHASHI RANA	9211456885	KSHITIZAHUJA@GMAIL.COM	08-08-2026	
				Commercial Suit	CS (COMM)/742/2026	29-08-2026	SANJAY BANSAL Vs KSHITIZ AHUJA ANIL RANA	9211456885	KSHITIZAHUJA@GMAIL.COM	08-08-2026	
				Commercial Suit	CS (COMM)/743/2026	29-08-2026	CAPSTECH NETWORK PVT LTD Vs TOLLMAN ASSOCIATES INTERNATIONAL PVT LTD	9810278238	amsinha2002@yahoo.com	18-08-2026	
33	MS. BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	NEERASA	SOUTH-EAST	Commercial Suit	CS (COMM.)/659/2026	04.08.2026	M/S A L BAKE VS. SAYED BILAL AHMED	MARUF KHAN, NITIN DADU	9899201654	mkhan68@yahoo.com	23.05.2026
				Commercial Suit	CS (COMM)/660/2026	04.08.2026	ANIL ENTERPRISES THROUGH ITS ATTORNEY, MR. VIKAS KHANDLWAL VS. DEEPAK INDUSTRIES AND ANR.	SHIVOM ASTHANA	8178270555	plgshiven@gmail.com	27.07.2026
				Commercial Suit	CS(COMM.)/662/2026	05.08.2026	ARMOUR SECURITY (INDIA) LTD. VS. AGRICULTURAL PRODUCE MARKETING COMMITTEE AND ANR.	SHANKAR	7678270597	legalconsvachanbaddh@gmail.com	03.06.2026
				Commercial Suit	CS (COMM.)/671/2026	07.08.2026	M/S SAVEIN FINTECH PRIVATE LIMITED (Through its Authorized Representative) Vs M/S ARTHMATE INDIA PRIVATE LIMITED AND ANR.	VIPIN SINGH BANSAL	7011672833,9958547022	adv.vipinbansal@gmail.com	22.07.2026
				Commercial Suit	CS (COMM.)/677/2026	08.08.2026	R. TECHNOLOGIES (THROUGH ITS AUTHORIZED REPRESENTATIVE MR. RAKESH KUMAR) Vs SHRI PAWAN AGGARWAL Vs ASIAN PAINTS LIMITED	S.K. JHA	9312015203	NA	NA
				Commercial Suit	CS (COMM)/681/2026	10.08.2026	SHRI PAWAN AGGARWAL Vs ASIAN PAINTS LIMITED	SHALABH GUPTA	9818681699	shalabh.adv@gmail.com	13.07.2026
				Commercial Suit	CS (COMM.)/686/2026	11.08.2026	M/S NEUTECH Vs RAGHAV NIRVAA SOLUTIONS PVT. LTD.	RAGHAV SAROOOP INDERJEET SAROOOP	9999462358 & 9968654284	ragasar.sarooop@gmail.com	28.07.2026
				Commercial Suit	CS (COMM.)/726/2026	22.08.2026	M/S BEACON INTERNATIONAL Vs M/S ZHEJIANG SEWTECH INC	MUKESH YADAV	9810847250	advmukesh.yadav@gmail.com	21.03.2026
				Commercial Suit	CS (COMM.)/728/2026	22.08.2026	M/S S.R. IMPEX Vs M/S SHAGUN CREATIONS	MUKESH YADAV	9810847250	advmukesh.yadav@gmail.com	21.03.2026

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				Commercial Suit	CS(COMM.)/738/2026	25.08.2026	M/S WARWICK FABRICS INDIA PVT. LTD. Vs M/S SHEARLING SKINS PVT. LTD.	NITIN GARG	9958986363	info@knowlex.in	12.08.2026
				Commercial Suit	CS(COMM.)/751/2026	31.08.2026	STATE BANK OF INDIA Vs SATNAM SINGH	DHARMENDRA SINGH	8800784740	NA	19.08.2026
				Commercial Suit	CS (COMM.)/753/2026	31.08.2026	M/S AXALTA COATING SYSTEMS INDIA PRIVATE LIMITED Vs M/S SYNERGY COATINGS AND ORS.	VIVEK SINHA	9873156155	vs@vmalegal.in	25.05.2026
				U/S 9	OMP(1)COMM./148/2026	10.08.2026	AAJ SUPPLY CHAIN MANAGEMENT PVT. LTD. VS. PROFICIENCY LEARNING SOLUTIONS PVT. LTD.	MOHIT AGGARWAL	9811449071	patronuslawoffices@gmail.com	NA
				U/S 9	OMP(1)COMM./127/2026	19.08.2026	SACHIN KUMAR VS. UMETY SOLUTIONS PRIVATE LIMITED AND ORS.	S.K.DUBEY	7838228041	sudhirlaw09@gmail.com	NA
				U/S34	OMP (COMM.)/40/2026	14.08.2026	SONY INDIA PVT. LTD. VS. KURUVITADAM AGENCIES (P) LTD.	ASHISH KUMAR	9910469818	lokesh_malik@sngpartners.in	NA
				U/S 34	OMP (COMM.)/41/2026	14.08.2026	REDECON INDIA PVT. LTD. VS. VAISHNAVI INFRA TECH SERVICE PVT. LTD.	JITENDRA RAJPUT	9999385389	advrajputjk@gmail.com	NA
				U/S 9	OMP(1)COMM./168/2026	25.08.2026	PIRAMAL FINANCE LTD. VS. SANGHAVI MALAY JITENDRA BHAI	ANANJAY SINGH	7455023130, 7030378800	asaplegalandadvocates@gmail.com	NA
34	SH. SAHRAWAT, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST		MISC	MISC. 966/2026	DJ13.08.2026	ALK ENTERPRISES AND ANR. Vs RANISODIA AGGARWAL AND ORS.	AKANKSHA SODIA	9717321989	advocateakankshasisodia@gmail.com	NA
				CS(COMM)	CS (COMM)/656/2026	04-08-2026	MS NEXELLECE HEALTH CARE PRIVATE LIMITED Vs MEENAKSHI GUPTA AND OTHERS	PRAVEEN	9811377100	JUSLEGIS. INDIA@GMAIL.COM	28-07-2026
				OMP(COMM)	OMP (COMM.)/39/2026	05-08-2026	TENSBERG BREWERIES Vs VARUN KUMAR KHEMKA	MIMANSAK	8800177082	mbrabulkm619@gmail.com	23-05-2026
				CS(COMM)	CS (COMM)/667/2026	06-08-2026	KAILASH GARG Vs GUPTA ENGINEERS AND CONTRACTORS	V K GOEL	9910301562	N/A	08-07-2026
				CS(COMM)	CS (COMM)/668/2026	06-08-2026	NEERAJ CONSTRUCTION ENERGO CONSTRUCTION Vs	AMIT	9911591774	amitrhdhankar@gmail.com	10-07.2026

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				CS(COMM)	CS (COMM)/669/2026	06-08-2026	UCO BANK Vs MANISH KUMAR	Karan Chawla	8743968006	karanchawla92@gmail.com	30.07.2026
				CS(COMM)	CS (COMM)/670/2026	06-08-2026	BREW LAB FOOD BEVERAGE Vs AMBUJ HOTEL AND REAL ESTATE	ROHIT	9953090366	rohitdadwal01@gmail.com	25.07.2026
				CS(COMM)	CS (COMM)/673/2026	07-08-2026	Trilok Kumar Jha Vs Ancon India Pvt Ltd	Dhruv Sharma	8587030456	N/A	01.06.2026
				CS(COMM)	CS (COMM)/688/2026	12-08-2026	Union Bank of India Vs Aman Nawaz	DHANANJAY KUMAR	9711343590	advocateshyamjha@gmail.com	28-07-2026
				CS(COMM)	CS (COMM)/700/2026	17-08-2026	PUNJAB NATIONAL BANK Vs Ms RJ ENTERPRISES	VARUN KASHYAP	N/A	vkashyapadv@gmail.com	24.03.2026
				CS(COMM)	CS (COMM)/719/2026	19-08-2026	Sunstar Precision Forge Limited Vs Kabira Mobility Private Limited	HRIDAY PUNJANI	9818248724	Hriday.punjani@lexlawoffices.com	06.08.2026
				CS(COMM)	CS (COMM)/727/2026	19-08-2026	Banaras Glass Beads Pvt Ltd Vs BERGER PAINTS INDIA LTD	GAGAN MATHUR	9811143077	gagan@mathurlegal.com	18.08.2026
				CS(COMM)	CS (COMM)/720/2026	20-08-2026	UNION BANK OF INDIA Vs PUPPY	DHANANJAY KUMAR	9540009991	Advlalitkumar570@gmail.com	05.08.2026
				CS(COMM)	CS (COMM)/672/2026	07-08-2026	SONU AHUJA PROPRIETOR OF MS KCA INFRASTRUCTURE Vs MS BHAVA SAI CONSTRUCTION PVT LTD	Vatsal Kumar	9811554435	Vkumar@kandkasociates.in	N/A
				CS(COMM)	CS (COMM)/723/2026	21-08-2026	EJAZ HAIDER ZAIDI Vs Al Mustafa Welfare Trust	RITU SHAHI	9718183131	advocatesdaphtar@gmail.com	N/A
				CS(COMM)	CS (COMM)/730/2026	22-08-2026	BEACON INTERNATIONAL Vs MAHAVEER APPAREL	MUKESH YADAV	9810847250	advnmukesh.yadav@gmail.com	21.03.2026

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				CS(COMM)	CS (COMM)/754/2026	31-08-2026	TLPL Integrated Shipping Services Pvt Ltd Vs Shiben Sharma	SIDDHARTH YADAV	9811087543	siddharthayadavadvocate@gmail.com	13.08.2026
35	MS VEENA RANI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL								
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL								
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	276/2026	12-08-2026	BANK OF INDIA VS RENU MADAN	K.K. MUDGIL	7838821105	KKMUDGIL129@GMAIL.COM	07-08-2026
			101	CS COMM	277/2026	12-08-2026	BANK OF INDIA VS RAJEEV KUMAR	K.K. MUDGIL	7838821105	KKMUDGIL129@GMAIL.COM	07-08-2026
			101	CS COMM	285/2026	18-08-2026	RAJRANI GOEL V/ANAND KUMAR	SRAGHAV ALOK	9990505143	ALOK1RAGHAV@GMAIL.COM	14-08-2026
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201, New Building KKD	C.S.(COMM)	76/2026	01-08-2026	MR ARPIT MITTAL Vs MR RAJENDER PRASAD SHARMA AND ORS	RAKESH TIWARI	9582931401	legusintellect@gmail.com	30-07-2026
			--do--	C.S.(COMM)	79/2026	06-08-2026	ASHWANI BHARDWAJ PROPRIETOR OF MANISHA TRADING COMPANY Vs RAJ KUMAR YADAV	ARCHIT SINGHAL	9599043045	legal@sigmalegal.in	01-08-2026
			--do--	C.S.(COMM)	80/2026	06-08-2026	VIKAS KUMAR Vs ELEVATOR DIGITEL INFRASTRUCTURE PRIVATE LIMITED	YUVRAJ SETH	8826893759	yuvrajseth@gmail.com	30-07-2026
			--do--	C.S.(COMM)	81/2026	06-08-2026	MEERA FAB Vs NAVEED ALI	GURPREET SINGH GULATI	9899732673	adv.gsgulati@gmail.com	02-08-2026
			--do--	C.S.(COMM)	83/2026	17-08-2026	BAJAJ BROTHERS PVT LTD Vs GULSHAN KUMAR AHUJA	SUMIT NANDVANI	7011541912	nandvanijindallawoffices@gmail.com	08-08-2026
			--do--	C.S.(COMM)	85/2026	21-08-2026	STATE BANK OF INDIA Vs RAJEEV KUMAR YADAV	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	18-08-2026
			--do--	C.S.(COMM)	86/2026	22-08-2026	SILVER STRIPS INDIA PRIVATE LIMITED Vs MR AAS MOHAMMAD	ARENESS LAW	9953538322	areness@areness.com	29-07-2026
			--do--	C.S.(COMM)	88/2026	24-08-2026	BSES YAMUNA POWER LTD Vs NEERAJ	VAIBHAV YADAV	9971336611	vaibhav.yadav@gmail.com	30-06-2026
			--do--	C.S.(COMM)	89/2026	24-08-2026	BSES YAMUNA POWER LTD Vs PAWAN KUMAR	VAIBHAV YADAV	9971336611	vaibhav.yadav@gmail.com	30-06-2026

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			-do--	C.S.(COMM)	90/2026	25-08-2026	BANK OF BARODA Vs REKHA	JOSHI ASSOCIATES	89910568669	advumeshjoshi@gmail.com	21-08-2026
39	SH. PRITAM SINGH DISTRICT JUDGE (COMMERCIAL COURT)	SHAHNARA	302, New Court Building	CS(COMMERCI AL)	CS (COMM)/391/20 26	03-08-2026	BSES YAMUNA POWER LTD Vs SHALU	PRASHANT KUMAR			31.07.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/392/20 26	03-08-2026	BAJRA SAIN JAIN Vs M S UNITECH SECURITY SYSTEM PVT LTD AND ORS	MOHIT TIWARI			01.08.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/397/20 26	05-08-2026	SANJAY GUPTA Vs NAVEEN KHARBANDA	KARAN BAMBARI			01.08.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/398/20 26	05-08-2026	State bank of india Vs Sunil	SUCHITA DIXIT			03.08.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/399/20 26	05-08-2026	Neha Verma Vs Vishal Verma	PARVEEN MAHAJAN			30.07.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/403/20 26	07-08-2026	N C SARAN Vs REKHA AGGARWAL	JITENDER SING SIROHI			03.08.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/406/20 26	08-08-2026	BIOCON ELECTRIC PVT LTD Vs MEHAK TRADING COMPANY	AMRENDER KUMAR DUBEY			05.08.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/407/20 26	08-08-2026	Bank of Baroda Vs Mohd Saleem	UMESH JOSHI			07.08.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/409/20 26	12-08-2026	shripal rakesh kumar jain Vs sujal collection	YATINDER KHATRI			10.08.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/411/20 26	13-08-2026	ALLIED DISTRIBUTORS Vs DACC INTERNATIONAL PVT LTD	SHRESHTHA JAIN			10.08.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/415/20 26	17-08-2026	Ankur Tyagi and Anr Vs Vikrant Panchal	RENU TAYGI			11.08.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/416/20 26	17-08-2026	STATE BANK OF INDIA Vs BALAJI BASO CREATION	ARUN KUMAR SHARMA			13.08.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/420/20 26	18-08-2026	jain cargo movers Vs INTERNATIONAL PRINT O PACK LIMITED	ANIL TEJAN			17.08.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/427/20 26	21-08-2026	Bank of Baroda Vs Pale Ram	UMESH JOSHI			16.08.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT COURT FEES	E-
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/432/20 26	24-08-2026	NEERAJ MAHESHWAR ORS Vs SUN CAPACITORS	PARTH CHADHA			20.08.2026	
40	SH. VIPIN KUMAR RAI DISTRICT JUDGE, COMMERCIAL COURT/MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	CS (COMM)/393/20 26	03-08-2026		PARAS AGGARWAL			29-07-2026	
			ROOM NO 208	COMMERCIAL	CS (COMM)/405/20 26	07-08-2026		PRANAB PRAKASH			04-08-2026	
			ROOM NO 208	COMMERCIAL	CS (COMM)/410/20 26	12-08-2026		H.K. TOLANI			06-08-2026	
			ROOM NO 208	COMMERCIAL	CS (COMM)/413/20 26	13-08-2026		JAGRITI JAIN			11-08-2026	
			ROOM NO 208	COMMERCIAL	CS (COMM)/417/20 26	17-08-2026		VAISHNAVI RAO			12-08-2026	
			ROOM NO 208	COMMERCIAL	CS (COMM)/421/20 26	18-08-2026		MEGHNA NIMBEKAR			15-04-2026	
			ROOM NO 208	COMMERCIAL	CS (COMM)/430/20 26	21-08-2026		SIDHARTH MALKANIA			05-08-2026	
			ROOM NO 208	COMMERCIAL	CS (COMM)/433/20 26	24-08-2026		VIJAY PRAKASH			14-08-2026	
			ROOM NO 208	COMMERCIAL	CS (COMM)/434/20 26	24-08-2026		V.P. TIWARI			03-09-2026	
			ROOM NO 208	COMMERCIAL	CS (COMM)/436/20 26	29-08-2026		YATIN KUMAR RAGHAV			19-08-2026	
			ROOM NO 208	COMMERCIAL	CS (COMM)/437/20 26	31-08-2026		YATIN KUMAR RAGHAV			19-08-2026	
41	SH. RAMESH KUMAR DISTRICT JUDGE, COMMERCIAL COURT/SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building	CS(COMMERCI AL)	CS(COMM) 390/2026	01.08.2026	NITISH JAIN VS VIPIN KUMAR GARG	RAM PRAKASH SONI			18.07.2026	
			303, New Court Building	CS(COMMERCI AL)	CS(COMM) 395/2026	04.08.2026	BALAR MARKETING PRIVATE LIMITED VS WWW KUNDANCA COM & ORS	SHRAVAN KUMAR BANSAL			22.07.2026	
			303, New Court Building	CS(COMMERCI AL)	CS(COMM) 401/2026	06.08.2026	POONAM GOYAL VS M/S BADIUJJAMA BABLU @	ASHISH UPPAL			04.08.2026	

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			303, New Court Building	CS(COMMERCI AL)	CS(COMM) 402/2026	06.08.2026	M/S GOYAL TEXTILES VS M/S ORIGINAL NEW HASSAN MUMBAI	BHARAT DEEP RSINGH			06.07.2026
			303, New Court Building	CS(COMMERCI AL)	CS(COMM) 404/2026	07.08.2026	FULLTOSS INDIA LLP VS SHIKHA ENTERPRISES	CREEMZARPIT JAIN			15.07.2026
			303, New Court Building	CS(COMMERCI AL)	CS(COMM) 412/2026	13.08.2026	SATISH KUMAR JAIN VS ANIL KUMAR GUPTA	VINEET JAIN			29.07.2026
			303, New Court Building	CS(COMMERCI AL)	CS(COMM) 418/2026	17.08.2026	SWAGAT FASHION COH VS LALWANI HOSIERY & ANR	R TOLANI			06.08.2026
			303, New Court Building	CS(COMMERCI AL)	CS(COMM) 422/2026	18.08.2026	STATE BANK OF INDIA VS M/S YASHODA TEXTILE	ARUN UPADHYAY			17.08.2026
			303, New Court Building	CS(COMMERCI AL)	CS(COMM) 426/2026	19.08.2026	VECTUS POLYMERS PRIVATE LIMITED VS VECTUS WIRES	SHRIHAR STRIPATHI			17.08.2026
			303, New Court Building	CS(COMMERCI AL)	CS(COMM) 428/2026	21.08.2026	M/S METAL TRADING SAS VS VIPIN MITTAL	PRANAB PRAKASH			04.08.2026
			303, New Court Building	CS(COMMERCI AL)	CS(COMM) 429/2026	21.08.2026	ARUN KUMAR GUPTA VS UCO BANK	RAO AND DAS LAW OFFICES			17.08.2026
			303, New Court Building	CS(COMMERCI AL)	CS(COMM) 435/2026	25.08.2026	M/S TAPARIA AND SONS V/S KHUSHBOO TEXTILE	ARPIT JAIN			18.08.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFF PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAH DARA	C. No. 304	COMMERCIAL	Execution (Comm.)/142/2026	01-08-2026	Shri. Vinesh Jain Vs Shri. Neeraj Jain	Ashish Aggarwal	9899695533	-	46111
				COMMERCIAL	CS (COMM)/394/2026	03-08-2026	PRG INTERNATIONAL ELECTRICALS PVT. LTD. Vs SELECT MOTORS	VISHAL KHANNA	9999123499	-	46212
				COMMERCIAL	CS (COMM)/396/2026	04-08-2026	CANARA BANK BRAHM SINGH Vs MANOJ KUMAR @ARORA	9811254078	manvakil378s@gmail.com		46231
				COMMERCIAL	CS (COMM)/400/2026	05-08-2026	BAIDYA NATH JHA @PANDIT JEE Vs SOHAN PAL JINDAL AND ORS.	Anuj Kumar Pandey	9910644063	adv.akpoffice07@gmail.com	46224
				COMMERCIAL	Execution (Comm.)/146/2026	07-08-2026	SH. SANJAY JAIN Vs SH. SHER SINGH	Padam Khanna	8800268148	padamkumarkhanna@gmail.com	46196
				COMMERCIAL	CS (COMM)/408/2026	11-08-2026	MANISH AGGARWAL PROPRIETOR OF M/S AGGARWAL CLOTH MERCHANT Vs ANIL MITTAL PROPRIETOR OF M/S NEELAM ENTERPRISES	Deepak Singh Thakur	9560104394	adv.jyotikarki@gmail.com	46237
				COMMERCIAL	Ex. - Award by Arb./74/2026	12-08-2026	INDIABULLS RECONSTRUCTION COMPANY LIMITED Vs DEVESH GUPTA	ROHIT GOSWAMI	9999351267	namanmitra09@gmail.com	46218
				COMMERCIAL	CS (COMM)/414/2026	14-08-2026	MS ALIEN ENERGY PVT LTD Vs CENTURY LEDRAO LTD	PVTHARI PRASAD	9999019360	advhpao@gmail.com	46244
				COMMERCIAL	CS (COMM)/419/2026	17-08-2026	M/S APOLLO PIPES LIMITED Vs M/S KUMAR SANITARY AND HARDWARE WHOLESALE DEALER AND ORS.	NAVDEEP SKUMAR	9971933177	advocatnavdeepkumar@gmail.com	46248
				COMMERCIAL	CS (COMM)/424/2026	18-08-2026	SWAGAT FASHIONS COMPANY, THROUGH ITS PARTNER ANUJ JAIN Vs SRISHTI GARMENTS THROUGH ITS PROP. MRS. RITU KUMARI AND ANUP SINGH	Sonu Vivek	9868166350	advocate_hk@yahoo.co.in	46240
				COMMERCIAL	CS (COMM)/425/2026	18-08-2026	BSES YAMUNA POWER LIMITED (THROUGH ITS A.R.) Vs ANUP SINGH	Meghna Nimbekar	8826670059	mujlawchambers@gmail.com	46127
				COMMERCIAL	OMP MISC (COMM)/3/2026	20-08-2026	M/S KRISHNA MOULDERS Through its Partner and Authorized Representative, Mr Sanjay Chaudhary Vs KUNAL SHARMA Proprietor M/S	Tushar Sharma	9999140890	advocate.purumudgal@gmail.com	46240
				COMMERCIAL	CS (COMM)/431/2026	22-08-2026	SH. SANJEEV SACHDEVA PROPRIETOR OF M/S EAGLE HOMEZ Vs SH. MANMOHAN RAJA DOGRA AND ANR.	Ankit Mehta	9354185173	sslaw712@gmail.com	46233
				COMMERCIAL	OMP (COMM)/15/2026	24-08-2026	PIRAMAL FINANCE LIMITED Vs MANISH MAHESH CHNADRA	ANANJAY SINGH	7455023130	asaplegalandadvocates@gmail.com	46252
				COMMERCIAL	CS (COMM)/439/2026	31-08-2026	M/S METRO TIMBER AND PLYWOOD THROUGH ITS PROP. SH. LOVISH GUPTA Vs AAS MOHD.	Karishma Mehra	9911089977	gslawchambersdelhi@gmail.com	46176

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43	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	NORTH-WEST	NIL								
44	SH. MANISH GUPTA, DISTRICT JUDGE, COMMERCIAL COURT./SH.VINOD YADAV, DISTRICT JUDGE, COMMERCIAL COURT	NORTH-WEST	NIL								
45	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL								
46	VACANT/SH. SHAILENDER MALIK, DISTRICT JUDGE(COMMERCIAL COURT)	NORTH	NIL								
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH-WEST	603	Commercial Suit	CS (COMM)/488/2026	01-08-2026	The Supreme Industries Ltd Vs SATYENDRA KUMAR	Gautam Bhasin(P),	9999093893	eludication.legal@outlook.com	30.07.2026
			603	Commercial Suit	CS (COMM)/491/2026	01-08-2026	AMAR AGGARWAL Vs ABHISHEK GOYAL	Dinesh Kumar Yadav(P),	9625819068	rkpal1@gmail.com	30.07.2026
			603	Commercial Suit	CS (COMM)/493/2026	03-08-2026	SAHU EXPORTS PVT LTD Vs ALLORASOFT PVT AND OTHER	ANUJ KAPOOR(P),	9891656411	kapoorandassociatesadv@gmail.com	14.04.2026
			603	Commercial Suit	CS (COMM)/497/2026	04-08-2026	XXXXX Vs YYYY	Navlin Swain(P),	9999306881	eludication.legal@outlook.com	31.10.2025
			603	Commercial Suit	CS (COMM)/498/2026	04-08-2026	Ansh Mangla Vs Martin Abdulrajak	Mr Santanu Kanungo(P),	9810688245	santanukanungoadv@gmail.com	09.01.2026
			603	Commercial Suit	CS (COMM)/501/2026	04-08-2026	MR SHAMSE ALAM Vs MR HAIDAR ALI	Aayush kumar(P),	9999444371	ACCOUNTS@ARISEEQUIPMENTSINDIA.COM	24.07.2026
			603	Commercial Suit	CS (COMM)/518/2026	08-08-2026	State Bank of India Jadeja Dilavar Sinh Vs Mahipatsinh	Krishna Sharma(P),	9891416768	kk Singhadv9@gmail.com	29.07.2026
			603	Commercial Suit	CS (COMM)/520/2026	11-08-2026	Calvin Klein Trademark Trust and Another Vs Ashok Kumar	Navlin Swain(P),	9999306881	eludication.legal@outlook.com	27.05.2026
			603	Commercial Suit	Counter Claim/24/2026	14-08-2026	PANZIKA BAWEJA Vs KIRAN GUPTA	YASH CHOPRA(P),	9310905051	team@sslegalsolution.com	01-08-2026
			603	Commercial Suit	CS (COMM)/535/2026	14-08-2026	Canara Bank Vs Shri Sant Ram and Anr	Akanksha Ahuja(P),	9811343911	arbsamaiyar.adv@gmail.com	27.07.2026
			603	Commercial Suit	CS (COMM)/537/2026	17-08-2026	Ajay Sing Overseas Pvt Ltd and Ors Vs TS Sarang Chowdhry(P),		8806669021	chowdharylawoffice1p@gmail.com	10.08.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			603	Commercial Suit	CS (COMM)/538/2026	17-08-2026	Puma Se Vs Ashok Kumar	Gautam Bhasin(P),	9999093893	eludication.legal@outlook.com	11.08.2026
			603	Commercial Suit	CS (COMM)/541/2026	18-08-2026	AMIT SINGHAL Vs ANKIT SINDHWANI	Vishal Garg(P),	9810171302		07.08.2026
			603	Commercial Suit	CS (COMM)/542/2026	18-08-2026	State Bank of India Vs SUBHASH KUMAR ANR	Ravindra Narayan Singh(P),	8076466594	racpc.janakpuri@bi.co.in	13.08.2026
			603	Commercial Suit	CS (COMM)/546/2026	19-08-2026	CANARA BANK Vs SH BHUPENDER	ANSHUMAN SRIVASTAVA(P),	9990042642	yamarketsforex@gmail.com	17.08.2026
			603	Commercial Suit	CS (COMM)/549/2026	21-08-2026	MUKUL JAIN AND ORS Vs SAURAV AGGARWAL	Siddharth Narang(P),	9654554644	advocatealok1975@gmail.com	23.03.2026

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48	SH. VINOD YADAV, DISTRICT JUDGE, COMMERCIAL COURT/ SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-02	SOUTH-WEST	613	Commercial Suit	OMP (COMM)/2888/2026	01-08-2026	Kotak Mahindra Bank Ltd Vs Jaspal Masih	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2889/2026	01-08-2026	Kotak Mahindra Bank Ltd Vs Mahendra Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	CS (COMM)/496/2026	03-08-2026	MR SACHIN GOEL PROP OF MS BHAGWATI ORGANICS Vs MUKESH KUMAR PROP OF MS INDO ISRAEL CROP SERVICES	JAGRITI JAIN(P),	8527506427	lawfirm@unsolvedlegal.com	28-07-2026
			613	Commercial Suit	OMP (COMM)/2896/2026	01-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AMAR SINGH 8361	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2897/2026	01-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AKSHAY TREHEN 3901	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2898/2026	01-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANMOL KHURANA 1557	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2899/2026	01-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JATINDER KUMAR 9242	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2900/2026	01-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANMOL NIJHAWAN 2884	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2901/2026	01-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SAHIN KHA 4929	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2902/2026	01-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJBIR KAUR 0113	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2903/2026	01-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJ KAUR PANDHER 1950	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2904/2026	01-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJVIR KAUR 1706	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2939/2026	04-08-2026	Toyota Financial Services India Ltd Vs SARABJEET SINGH 3501	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2936/2026	04-08-2026	Toyota Financial Services India Ltd Vs YAVIN BHATIA 7576	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	CS (COMM)/500/2026	04-08-2026	PUMA SE Vs BHAVNAG CHUG	GAUTAM BHASIN	9999306881	eludicatoi.legal@outlook.com	28-05-2026

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			613	Commercial Suit	OMP (COMM)/2938/2026	04-08-2026	Toyota Financial India Ltd Vs BALRAJ SINGH 0466	Ser Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2940/2026	04-08-2026	Toyota Financial India Ltd Vs MANJIT SINGH 7337	Ser Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2937/2026	04-08-2026	Toyota Financial India Ltd Vs KRISHAN KUMAR AHLAWAT 4740	Ser Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	CS (COMM)/513/2026	06-08-2026	State Bank of India Sepoy Noushad Khan K K	Vs Krishna Sharma(P),	Kr 9315165656	advkrishna1411@gmail.com	29-07-2026
			613	Commercial Suit	CS (COMM)/511/2026	05-08-2026	Puma Se Vs Ashok Kumar	GAUTAM BHASIN	9999306881	eludicatoin.legal@outlook.com	13-09-2025
			613	Commercial Suit	OMP (COMM)/2954/2026	08-08-2026	M/s Kotak Mahindra Bank Ltd Vs TARUN YADAV	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2953/2026	08-08-2026	M/s Kotak Mahindra Bank Ltd Vs GUDIY DEVI	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2955/2026	08-08-2026	M/s Kotak Mahindra Bank Ltd Vs VICKEY	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	CS (COMM)/529/2026	12-08-2026	PUNJAB NATIONAL BANK Vs PRITAM SINGH	LALIT KUMAR SHARMA(P),	828555162	kalaanilegaladvisors@gmail.com	11-06-2026
			613	Commercial Suit	CS (COMM)/528/2026	12-08-2026	Hills Engineering Vs AV Constructions	Sushil Sharma(P),	9818165785	helloucounsel@gmail.com	04-08-2026
			613	Commercial Suit	CS (COMM)/522/2026	11-08-2026	RENU GOSWAMI Vs AUTOMOTIVE KIA	ARSH BHALLA(P),	9711575152	legalbhalla@gmail.com	03-08-2026
			613	Commercial Suit	CS (COMM)/519/2026	10-08-2026	Ajay Turan Vs Love Kumar	Pankaj Kumar Pandey(P),	9625506521	dubeyabhi73@gmail.com	23-07-2026
			613	Commercial Suit	OMP (COMM)/2986/2026	12-08-2026	Toyota Financial India Ltd Vs VIRENDER SINGH 0009	Ser Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2987/2026	12-08-2026	Toyota Financial India Ltd Vs DISTANCE TRAVELS 1280	Ser Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	CS (COMM)/523/2026	11-08-2026	SUPARSHVA SWABS LIMITED Vs V2 RETAIL LIMITED	SUNIL WALI(P),	9654981794	waliadvocate@gmail.com	06-08-2026

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			613	Commercial Suit	CS (COMM)/527/2026	12-08-2026	HV Frieght Private Limited Vs Ms HM Logistics	Rajan Miglani(P), 9728410090	rajanmiglani@gmail.com	07-07-2026
			613	Commercial Suit	CS (COMM)/524/2026	12-08-2026	Spigen India Pvt Ltd Vs ASHOK KUMAR	GAUTAM BHASIN9999306881	eludicato.in.legal@outlook.com	10-08-2026
			613	Commercial Suit	OMP (COMM)/2996/2026	12-08-2026	M/s Kotak Mahindra Prime Ltd Vs Padam Kumar	RAVI SHANKAR9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	CS (COMM)/533/2026	13-08-2026	MEDIA 24X7 Arvind ADVERTISING PRIVATE Vashistha(P), LIMITED Vs AMP Hospitality and ors	9891117112	info@lexavapartners.com	11-08-2026
			613	Commercial Suit	OMP (COMM)/3001/2026	13-08-2026	M/s Kotak Mahindra Bank Ltd Vs Prakash Priyadarshi	RAVI SHANKAR9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/3003/2026	18-08-2026	M/s Kotak Mahindra Bank Ltd Vs ACHRAF ALI	RAVI SHANKAR9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	CS (COMM)/544/2026	18-08-2026	CSP LOGISTICS PVT LTD Vs SHREE SHYAM AIR EXPRESS PVT LTD	Pankaj Sharma(P), 9717131670	adv.pankaj8008@gmail.com	23-03-2026
			613	Commercial Suit	CS (COMM)/543/2026	18-08-2026	FAST FORWARD LOGISTICS INDIA PVT SHARMA(P), Vs INDOLOG LOGISTICS PVT LTD	SHIVAM9654545855	legal@shivamsharma.info	25-07-2026
			613	Commercial Suit	OMP (Comm)/3002/2026	18-08-2026	M/s Kotak Mahindra Bank Ltd Vs AJIT SINGH	RAVI SHANKAR9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	Execution (Comm)/297/2026	19-08-2026	SUNDARAM FINANCE LTD Vs VIKRANT BHARDWAJ AND RAJA BABU	MANISHA8826750777	manishabaruahlegal@gmail.com	NA
			613	Commercial Suit	CS (COMM)/545/2026	18-08-2026	DEVENDER KUMAR Vs NEPS TECHNOLOGIES PVT LTD	rakesh garg(P), 9990333933	ecolawchambers@gmail.com	13-08-2026
			613	Commercial Suit	OMP (COMM)/3029/2026	21-08-2026	Toyota Financial India Ltd Vs RAJIV KUMAR 4916	SerRahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/3033/2026	21-08-2026	Toyota Financial India Ltd Vs SHIVANK CHAUDHARY 8819	SerRahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/3034/2026	21-08-2026	Toyota Financial India Ltd Vs JYOTI VIJ 8592	SerRahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/3031/2026	21-08-2026	Toyota Financial India Ltd Vs SULTAN MALIK 2800	SerRahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	NA

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			613	Commercial Suit	OMP (COMM)/3028/2026	(1)21-08-2026	Toyota Financial India Ltd Vs SANDEEP KUMAR YADAV 8953	Ser Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/3035/2026	(1)21-08-2026	Toyota Financial India Ltd Vs MOHAN SINGH 0597	Ser Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/3030/2026	(1)21-08-2026	Toyota Financial India Ltd Vs MAHESH CHAND MEENA 0727	Ser Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	CS (COMM)/550/2026	22-08-2026	Aanchal Bathla Vs Vikesh Kumar	Mr Bhavya Sethi(P),	9811389644	sethibhavya@gmail.com	14-08-2026
			613	Commercial Suit	OMP (COMM)/3032/2026	(1)21-08-2026	Toyota Financial India Ltd Vs SHYNESH PEELIYAT 2962	Ser Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	CS (COMM)/547/2026	19-08-2026	STATE BANK OF INDIA Vs MS SOLANKI ENTERPRISES	Nirmal Mishra	9311131978	no email	15-07-2026
			613	Commercial Suit	CS (COMM)/557/2026	29-08-2026	State Bank Of India Vs ANKITA	VAIBHAV YADAV(P),	9971336611	vaibhav.yadav@hotmail.com	20-08-2026
			613	Commercial Suit	CS (COMM)/558/2026	29-08-2026	State Bank Of India Vs UDIT MADAAN	VAIBHAV YADAV(P),	9971336611	vaibhav.yadav@hotmail.com	20-08-2026
			613	Commercial Suit	OMP (COMM)/3063/2026	(1)29-08-2026	Toyota Financial India Ltd Vs RUN MORAN 1147	Ser Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/3061/2026	(1)29-08-2026	Toyota Financial India Ltd Vs RAFIQ UDDIN AHMED 0542	Ser Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/3059/2026	(1)29-08-2026	Toyota Financial India Ltd Vs BLBUCKS ASSET PRIVATE LIMITED 0617	Ser Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/3060/2026	(1)29-08-2026	Toyota Financial India Ltd Vs BESTWAY CABS SERVICES PRIVATE LIMITED 6129	Ser Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/3064/2026	(1)29-08-2026	Toyota Financial India Ltd Vs BABU LAL 5919	Ser Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/3062/2026	(1)29-08-2026	Toyota Financial India Ltd Vs LALU RAM JAT 8032	Ser Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/3065/2026	(1)29-08-2026	Toyota Financial India Ltd Vs AZIMUDDIN PATHAN 7395	Ser Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA

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			613	Commercial Suit	OMP (COMM)/31/2026	24-08-2026	RAVI KUMAR DAWAR Vs IDFC FIRST BANK LIMITED	Umesh Burnwal(P),	9911633057	globalijudexlawfirm@gmail.com	NA
			613	Commercial Suit	CS (COMM)/554/2026	25-08-2026	STATE BANK OF INDIA Vs NITIN SONI	Sunil Verma(P),	9868101935	suniladvocate@yahoo.co.in	03-08-2026
			613	Commercial Suit	Execution (Comm)/284/2026	12-08-2026	ECOM EXPRESS LIMITED Vs EXPERTTAG ECOMMERCE PRIVATE LIMITED	Naman Joshi(P),	98100573800	office@njlaw.in	NA
			613	Commercial Suit	CS (COMM)/517/2026	08-08-2026	MS AMETRO WIRES AND CABLES Vs MS VAISHNAVI ENTERPRISES	Prince(P),	9810248919	vinaynetex@gmail.com	20-03-2026
			613	Commercial Suit	CS (COMM)/514/2026	07-08-2026	VIJENDER SINGH AND ORS Vs VIVEK RATHI	PRASHANT SINGH(P),	9643847071	lproffice372@gmail.com	04-08-2026
			613	Commercial Suit	OMP (COMM)/2916/2026	(D)01-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs SATBIR J	RAVI SHANKAR AND GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2911/2026	(D)01-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs AKASH P	RAVI SHANKAR AND GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2909/2026	(D)01-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs MOR CONSTRUCTION CO	RAVI SHANKAR AND GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2908/2026	(D)01-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs JAI PARKASH	RAVI SHANKAR AND GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2907/2026	(D)01-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs SATPAL BHOOPSINGH	RAVI SHANKAR AND GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2905/2026	(D)01-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs JONTY MAN	RAVI SHANKAR AND GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2887/2026	(D)01-08-2026	Kotak Mahindra Bank Ltd Vs Ginni	RAVI SHANKAR AND GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2912/2026	(D)01-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs AMRIK SINGH	RAVI SHANKAR AND GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2913/2026	(D)01-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs RAJ KUMAR	RAVI SHANKAR AND GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2915/2026	(D)01-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs AKSHAY R	RAVI SHANKAR AND GARG	9958683230	associatesrsgarg2@gmail.com	NA

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			613	Commercial Suit	Execution (Comm)/281/2026	06-08-2026	MS NEUTRAL NVOC PVT LTD Vs MS CARGOCARE FREIGHT AND FORWARDING PVT LTD	RENU(P), / Sunil Kumar Verma	9971113447	advsunilverma.dell@gmail.com	NA	
49	SH. GAUTAM MANAN DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH-WEST	614	ARBITRATION	OMP (COMM)/2886/2026	01-08-2026	KOTAK MAHINDRA BANK LTD Vs SANDHYA YADAV	MR. SHANKAR	RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/2906/2026	01-08-2026	TOYOTA FINANCIAL SERVICES Vs SUKHWANT SINGH VIRK	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA	
			614	ARBITRATION	OMP (COMM)/2895/2026	01-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs MANISH J	MR. SHANKAR	RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/2894/2026	01-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs MANDEEP M	MR. SHANKAR	RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/2893/2026	01-08-2026	KOTAK MAHINDRA BANK LTD Vs AJAY PAL	MR. SHANKAR	RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/490/2026	01-08-2026	SCIENS INDIA LOGISTICS Vs AFM RAJPAL	MR. ANUJ	9811931583	ANUJ.RAJPAL.LAW@GMAIL.COM	28.07.2026	
			614	COMMERCIAL SUIT	CS (COMM)/489/2026	01-08-2026	PUMA SE Vs KASIM BHASIN	MR. GAUTAM	9999306881	LEGAL@OUTLOOK.COM	NA	
			614	ARBITRATION	OMP (COMM)/2892/2026	01-08-2026	KOTAK MAHINDRA BANK LTD Vs LALLU RAM	MR. SHANKAR	RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/2891/2026	01-08-2026	KOTAK MAHINDRA BANK LTD Vs OM PRAKASH	MR. SHANKAR	RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/2885/2026	01-08-2026	KOTAK MAHINDRA BANK LTD Vs DHARMVEER SINGH	MR. SHANKAR	RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/2890/2026	01-08-2026	KOTAK MAHINDRA BANK LTD Vs SUNIL KUMAR	MR. SHANKAR	RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/2919/2026	01-08-2026	TOYOTA FINANCIAL SERVICES Vs HASEEN ULLAH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA	
			614	ARBITRATION	OMP (COMM)/2918/2026	01-08-2026	TOYOTA FINANCIAL SERVICES Vs VEENA DEVI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA	
			614	ARBITRATION	OMP (COMM)/2917/2026	01-08-2026	TOYOTA FINANCIAL SERVICES Vs DALIP KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA	

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			614	ARBITRATION	OMP (COMM)/2914/2026	(D)01-08-2026	TOYOTA FINANCIAL SERVICES Vs DILBHARDWAJ MOHD	MR. RAHUL8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA	
			614	ARBITRATION	OMP (COMM)/2910/2026	(D)01-08-2026	TOYOTA FINANCIAL SERVICES Vs HARBHEJBHARDWAJ SINGH	MR. RAHUL8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA	
			614	ARBITRATION	OMP (COMM)/2927/2026	(D)04-08-2026	BMW INDIA FINANCIAL SERVICES Vs SHAHBHARDWAJ NISHANT KUMAR ARUN	MR. RAHUL8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA	
			614	ARBITRATION	OMP (COMM)/2926/2026	(D)04-08-2026	BMW INDIA FINANCIAL SERVICES VsBHARDWAJ HIMANSHU PANT	MR. RAHUL8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA	
			614	COMMERCIAL SUIT	CS (COMM)/502/2026	04-08-2026	AR FLIGHT TRAVELS PRIVATE LIMITED VsJAIN JATIN GUPTA	MR. KARTIK8368060074	ADVOCATEKARTIK98@GMAIL.COM	22.07.2026	
			614	MICELLANEOUS	MISC ADJ/708/2026	DJ04-08-2026	SHIVAM REALTORS VsMR. INDIAN BANK GAKKHAR	9891394456	ADVOCATEGAKKHAR@GMAIL.COM	NA	
			614	COMMERCIAL SUIT	CS (COMM)/505/2026	05-08-2026	Punjab National Bank VsMR. SARBJIT KAUR SINGH	KAMAL9868927179	KALANILEGADVVISORS@GMAIL.COM	11.06.2026	
			614	EXECUTION	Execution (Comm)/278/2026	05-08-2026	OM PARKESH Vs S ELECTRICALS	KMR. S.B. SHARMA	9891099883	GAHLOT.YASH@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm)/280/2026	05-08-2026	SUKHDEEP SINGH VsMR.CHIRAG SANDEEP MISHRA AGGARWAL	7048926509	ADV.CHIRAGAGGARWAL14@GMAIL.COM	NA	
			614	COMMERCIAL SUIT	CS (COMM)/504/2026	05-08-2026	Punjab National Bank VsMR. PRABHJEET SINGH SINGH	KAMAL9868927179	KALANILEGADVVISORS@GMAIL.COM	11.06.2026	
			614	COMMERCIAL SUIT	CS (COMM)/515/2026	07-08-2026	PRA TELEHEALTH VsMR. ADVANTEL KHANNA TECHNOLOGIES	TARUN9650446866	T.KHANNA@GMAIL.COM	25.07.2026	
			614	COMMERCIAL SUIT	CS (COMM)/516/2026	07-08-2026	CANARA BANK Vs HIMS. FILL ENGINEERS ANDRUSTOGI FABRICATORS	MR. REKHA9810168405	T.KHANNA@GMAIL.COM	25.07.2026	
			614	ARBITRATION	OMP (COMM)/2969/2026	(D)08-08-2026	KOTAK MAHINDRA PRIME Vs VARUNSHANKAR GUPTA	MR. RAVI9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA	
			614	ARBITRATION	OMP (COMM)/2974/2026	(D)10-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs SATBIR J	MR. RAVI9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA	
			614	ARBITRATION	OMP (COMM)/2980/2026	(D)10-08-2026	KOTAK MAHINDRA BANK Vs PRL LOGISOLUTIONS	MR. RAVI9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA	

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			614	ARBITRATION	OMP (COMM)/2978/2026	(D)10-08-2026	KOTAK MAHINDRA BANK Vs DHEERAJ KUMAR	MR. SHANKAR	RAVI9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/2977/2026	(D)10-08-2026	KOTAK MAHINDRA BANK Vs MOHAMMAD SAHUN	MR. SHANKAR	RAVI9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/2976/2026	(D)10-08-2026	KOTAK MAHINDRA BANK Vs SATNAM GOKAL	MR. SHANKAR	RAVI9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/2975/2026	(D)10-08-2026	KOTAK MAHINDRA BANK Vs GURU NANAK TRANSPORT COMPANY	MR. SHANKAR	RAVI9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/2970/2026	(D)10-08-2026	KOTAK MAHINDRA BANK Vs NADEEM	MR. SHANKAR	RAVI9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/2971/2026	(D)10-08-2026	KOTAK MAHINDRA BANK Vs MD FIROZ	MR. SHANKAR	RAVI9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/2972/2026	(D)10-08-2026	KOTAK MAHINDRA BANK Vs VIJAY	MR. SHANKAR	RAVI9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/2973/2026	(D)10-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs AMIT DHIMAN	MR. SHANKAR	RAVI9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/521/2026	11-08-2026	OM VARDHMAN ENTERPRISES Vs R KVERMA ENTERPRISES	MR. SAURABH	9119725897	YS06658@GMAIL.COM	06.08.2026
			614	ARBITRATION	OMP (COMM)/2990/2026	(D)12-08-2026	TOYOTA FINANCIAL SERVICES Vs DISTANCE TRAVELS	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHO K.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/2991/2026	(D)12-08-2026	TOYOTA FINANCIAL SERVICES Vs RESHMA PARVEEN	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHO K.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/2992/2026	(D)12-08-2026	TOYOTA FINANCIAL SERVICES Vs GANESH MAHADEV PHADTARE	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHO K.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/2993/2026	(D)12-08-2026	TOYOTA FINANCIAL SERVICES Vs JITU CHUTIA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHO K.1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/526/2026	12-08-2026	PUNJAB NATIONAL BANK Vs REENA MALIK SINGH	MR. KAMAL	9868927179	KALANILEGADVISORS@GMAIL.COM	11.06.2026
			614	COMMERCIAL SUIT	CS (COMM)/525/2026	12-08-2026	PUNJAB NATIONAL BANK Vs MOHIT SINGLA	MR. KAMAL	9868927179	KALANILEGADVISORS@GMAIL.COM	11.06.2026

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			614	ARBITRATION	OMP (COMM)/2989/2026	12-08-2026	TOYOTA FINANCIAL SERVICES Vs JAVED KHAN	MR. RAHUL BHARDWAJ 8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/2988/2026	12-08-2026	TOYOTA FINANCIAL SERVICES Vs AFZAL KHAN	MR. RAHUL BHARDWAJ 8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm)/292/2026	13-08-2026	BROAD INJECTABLES Vs ROYAL DRUG DISTRIBUTORS			NA
			614	EXECUTION	Execution (Comm)/287/2026	13-08-2026	AJAY JAIN Vs DHIRAJ SHARMA	MR. SINGHAL V.K. 9599043045	LEGAL@SIGMALLEGAL.IN	NA
			614	EXECUTION	Execution (Comm)/288/2026	13-08-2026	KOTAK MAHINDRA BANK Vs ANKIT KUMAR	MR. RAVI SHANKAR 9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm)/289/2026	13-08-2026	CHHOTY LAL Vs BUZZ MAX PRODUCTS	MR. ARVIND GUPTA 9811313311	ADVOCATEARVINDGUPTA@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm)/290/2026	13-08-2026	CHHOTY LAL Vs MILIND OHRI	MR. ARVIND GUPTA 9811313311	ADVOCATEARVINDGUPTA@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/534/2026	14-08-2026	Citrine Clinic Vs ICICI Bank Limited	MS. MEGHA GAUR 9999352111	MEGHA@MANC HANDACO.COM	12.08.2026
			614	COMMERCIAL SUIT	CS (COMM)/539/2026	17-08-2026	CRYSTA INTERNATIONAL Vs BKC GARMENTS LLP	MR. MAYANK SHARMA 9711841361	ADVMAAYANKSHARMA@GMAIL.COM	11.08.2026
			614	ARBITRATION	OMP (COMM)/3007/2026	18-08-2026	KOTAK MAHINDRA BANK Vs RAHUL VERMA	MR. RAVI SHANKAR 9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/3005/2026	18-08-2026	KOTAK MAHINDRA PRIME Vs PRASHANT MAURYA	MR. RAVI SHANKAR 9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/3004/2026	18-08-2026	KOTAK MAHINDRA BANK Vs NEERAJ KUMAR	MR. RAVI SHANKAR 9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/3008/2026	18-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs BUNTY B	MR. RAVI SHANKAR 9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/3006/2026	18-08-2026	KOTAK MAHINDRA PRIME Vs HIMANSHU GUPTA	MR. RAVI SHANKAR 9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/3013/2026	19-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs SATPAL BHOOSPINGH	MR. RAVI SHANKAR 9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA

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			614	EXECUTION	Execution (Comm)/296/2026	19-08-2026	ARIHANT ENTERPRISES Vs RAHUL AGGARWAL	MR. ATUL KR JAIN	9810040036	ATULHIGHCOURT2000@YAHOO.COM	NA
			614	ARBITRATION	OMP (COMM)/3015/2026	(D)19-08-2026	KOTAK MAHINDRA PRIME LIMITED Vs MOHAMMAD SALIM	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/3014/2026	(D)19-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs AMRIK SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/3012/2026	(D)19-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs JONTY MAN	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/3019/2026	(D)20-08-2026	AVANSE FINANCIAL SERVICES Vs AMIT KUMAR	MR. AMIT KR SINHA	9990659331	KMPSPARTNER@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/30/2026	22-08-2026	Govt of NCT of Delhi Vs SETHI CONSTRUCTION	MR. ARVIND GUPTA	9811317311	ADVOCATEARVINDGUPTA@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/3037/2026	(D)22-08-2026	PIRAMAL FINANCE LTD Vs RAVI SHANKAR	MR. ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATE@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/3040/2026	(D)22-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs JAI PARKASH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/3041/2026	(D)22-08-2026	KOTAK MAHINDRA PRIME Vs SUNIL KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/3056/2026	(D)25-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ROHIT S	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/3058/2026	(D)25-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DEEPAK KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/3042/2026	(D)25-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DISTANCE TRAVELS	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/3043/2026	(D)25-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SACHIN L	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/3044/2026	(D)25-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AKATOLI CHOPHI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/3045/2026	(D)25-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PRAKASH CHOURASIYA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	NA

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			614	ARBITRATION	OMP (1) (COMM)/3046/2 026	25-08-2026	TOYOTA FINANCIALMR. RAHUL SERVICES INDIA BHARDWAJ LIMITED Vs THE TEA HEAVEN	8376049807	ADVOCATEASHO K.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (1) (COMM)/3047/2 026	25-08-2026	TOYOTA FINANCIALMR. RAHUL SERVICES INDIA BHARDWAJ LIMITED Vs SAURABH SINGH	8376049807	ADVOCATEASHO K.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (1) (COMM)/3050/2 026	25-08-2026	TOYOTA FINANCIALMR. RAHUL SERVICES INDIA BHARDWAJ LIMITED Vs ANKUR AGGARWAL	8376049807	ADVOCATEASHO K.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (1) (COMM)/3051/2 026	25-08-2026	TOYOTA FINANCIALMR. RAHUL SERVICES INDIA BHARDWAJ LIMITED Vs CHANDAN KANDAR	8376049807	ADVOCATEASHO K.1@GMAIL.COM	NN
			614	ARBITRATION	OMP (1) (COMM)/3052/2 026	25-08-2026	TOYOTA FINANCIALMR. RAHUL SERVICES INDIA BHARDWAJ LIMITED Vs PALLABI DEVI	8376049807	ADVOCATEASHO K.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (1) (COMM)/3053/2 026	25-08-2026	TOYOTA FINANCIALMR. RAHUL SERVICES INDIA BHARDWAJ LIMITED Vs SARAVJEET SINGH	8376049807	ADVOCATEASHO K.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (1) (COMM)/3054/2 026	25-08-2026	TOYOTA FINANCIALMR. RAHUL SERVICES INDIA BHARDWAJ LIMITED Vs SUMAN ARYA	8376049807	ADVOCATEASHO K.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (1) (COMM)/3055/2 026	25-08-2026	TOYOTA FINANCIALMR. RAHUL SERVICES INDIA BHARDWAJ LIMITED Vs KULDIP KAUR	8376049807	ADVOCATEASHO K.1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/553/20 26	25-08-2026	STATE BANK OF INDIAMR. SUNIL KR Vs RAMJEEVAN MEENAV VERMA	9868101935	SUNIL_ADVOCATNA E@YAHOO.CO.IN	NA
			614	ARBITRATION	OMP (1) (COMM)/3057/2 026	25-08-2026	TOYOTA FINANCIALMR. RAHUL SERVICES INDIA BHARDWAJ LIMITED Vs JASRATH S	8376049807	ADVOCATEASHO K.1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/561/20 26	31-08-2026	U S Sales Agency VsMR. AVINASH KR JINDAL ENTERPRISES TYAGI	9899327537	AVINASH TYAGI @YAHOO.COM	24.08.2026
			614	EXECUTION	Execution (Comm.)/279/20 26	05-08-2026	SAROJ GUPTA Vs M/S AIR PLAZA RETAILNANDWANI HOLDINGS PRIVATE LIMITED,	9899299404	JURIXSOLUTION 02@GMAIL.COM	NA
			614	ARBITRATION	OMP (1) (COMM.)/2979/2 026	10-08-2026	CHOLAMANDALAMMR. RAVI INVESTMENT ANDSHANKAR FINANCE COMPANY Vs SATBIR J	9911883603	ASSOCIATESRSG ARG1@GMAIL.CO M	NA
			614	MISCELLANEO US	MISC ADJ/762/2026	19-08-2026	INDOLOG LOGISTICS Vs GOUSE ELAHIKARN EXPORTS	9310934697	ADVSADEEPPK ARN@GMAIL.CO M	NA
			614	MICELLANEO US	MISC ADJ/767/2026	20-08-2026	SHALINI SHARMA Vs ALD INFRATECH	9958238017	CHIRAA YUTREH AN08@GMAIL.C OM	NA

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
50	SH. AJAY GULATI-1 DISTRICT JUDGE COMMERCIAL COURT-04	SOUTH-WEST	509	CS (COMM)	492/2026	01-08-2026	ARUN CHAWLA Vs ARUN CHAUHAN MARKYTICS CONSULTING PRIVATE LIMITED AND ANR	9650015060	arunchauhan.lawyer@gmail.com	28.07.26
			509	CS (COMM)	494/2026	03-08-2026	STATE BANK OF INDIA Vs HUKUM CHAND	9560012821	adv.akrajgopal@gmail.com	24.07.26
			509	CS (COMM)	495/2026	03-08-2026	SHIV PROPERTIES Vs L.K. DAHIYA PRIYA SHARMA	9717172204	advikdahiya.d81@gmail.com	26.04.2025
			509	CS (COMM)	499/2026	04-08-2026	INDIANICA LEARNING PRIVATE LIMITED Vs SAI BOOK AGENCY	9310056626	legal@chatterjee-law.com	02.08.26
			509	OMP (COMM.)	(D)2930/2026	04-08-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs Yogesh Bharat Patil 2976	9013493108		
			509	OMP (COMM.)	(D)2932/2026	04-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RATTAN SINGH 4523	9013493108		
			509	OMP (COMM.)	(D)2934/2026	04-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAVINDRA PRAJAPAT 7674	9013493108		
			509	CS (COMM)	503/2026	05-08-2026	MICE EMPORIO INDIA LLP Vs VIKRAM MALIK	8750998800	advocateashish91@gmail.com	01.08.26 07.04.26
			509	CS (COMM)	506/2026	05-08-2026	PUNJAB NATIONAL BANK Vs ROHIT BERRY	9868927179	kalaanilegaladvisors@gmail.com	11.06.2026
			509	CS (COMM)	507/2026	05-08-2026	Punjab National Bank Vs Vijender Kumar	9868927179	kalaanilegaladvisors@gmail.com	11.06.2026.
			509	CS (COMM)	508/2026	05-08-2026	PUNJAB NATIONAL BANK Vs VIKASH KUMAR MANDAL	9868927179	kalaanilegaladvisors@gmail.com	11.06.2026
			509	CS (COMM)	509/2026	05-08-2026	PUNJAB NATIONAL BANK Vs ABHISHEK SHARMA	9868927179	kalaanilegaladvisors@gmail.com	11.06.2026
			509	CS (COMM)	510/2026	05-08-2026	Punjab National Bank Vs Gurvail Singh	9868927179	kalaanilegaladvisors@gmail.com	11.06.2026.
			509	CS (COMM)	512/2026	06-08-2026	State Bank of India Vs Vinay Tyagi	9315165656	advkrishna1411@gmail.com	29.07.2026
			509	Execution (Comm.)	282/2026	07-08-2026	M/s UNOSTRUCTURES PVT LTD Vs SURENDER KUMAR SULANIA	9582525034	adv.niharikadhawangmail.corn	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			509	OMP (COMM.)	(I)2956/2026	08-08-2026	KOTAK BANK LIMITED Vs MAHINDRA GINNI	RAVI SHANKAR & GARG ADVOCATES	9958683230	associatesrsgarg8@gmail.com	
			509	OMP (COMM.)	(I)2957/2026	08-08-2026	KOTAK BANK LIMITED Vs SONU	RAVI SHANKAR & GARG ADVOCATES	9958683230	associatesrsgarg8@gmail.com	
			509	OMP (COMM.)	(I)2958/2026	08-08-2026	KOTAK BANK LIMITED Vs SURAJ KUMAR	RAVI SHANKAR & GARG ADVOCATES	9958683230	associatesrsgarg8@gmail.com	
			509	OMP (COMM.)	(I)2959/2026	08-08-2026	KOTAK BANK LIMITED Vs JITENDRA SINGH	RAVI SHANKAR & GARG ADVOCATES	9958683230	associatesrsgarg8@gmail.com	
			509	OMP (COMM.)	(I)2960/2026	08-08-2026	KOTAK BANK LIMITED Vs RAJPAL SINGH	RAVI SHANKAR & GARG ADVOCATES	9958683230	associatesrsgarg8@gmail.com	
			509	OMP (COMM.)	(I)2961/2026	08-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs JAI PARKASH	RAVI SHANKAR & GARG ADVOCATES	9958683230	associatesrsgarg8@gmail.com	
			509	OMP (COMM.)	(I)2962/2026	08-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs AMRIK SINGH	RAVI SHANKAR & GARG ADVOCATES	9958683230	associatesrsgarg8@gmail.com	
			509	OMP (COMM.)	(I)2963/2026	08-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs AKSHAY R	RAVI SHANKAR & GARG ADVOCATES	9958683230	associatesrsgarg8@gmail.com	
			509	OMP (COMM.)	(I)2964/2026	08-08-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs RAJ KUMAR	RAVI SHANKAR & GARG ADVOCATES	9958683230	associatesrsgarg8@gmail.com	
			509	CS (COMM)	530/2026	12-08-2026	Batra Breweries and Distilleries Pvt Ltd Vs Amarpreet Singh	Rajeev K. Tewari	9312276651	tewari88@gmail.com	31.07.2026
			509	OMP (COMM.)	(I)2981/2026	12-08-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs DISTANCE TRAVELS 1338	ADV. ASHOK KUMAR	9013493108		
			509	OMP (COMM.)	(I)2982/2026	12-08-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs MANNAT SANITATION 7730	ADV. ASHOK KUMAR	9013493108		
			509	OMP (COMM.)	(I)2983/2026	12-08-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs DISTANCE TRAVELS 2599	ADV. ASHOK KUMAR	9013493108		
			509	OMP (COMM.)	(I)2984/2026	12-08-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs PRADEEP EKKA 9182	ADV. ASHOK KUMAR	9013493108		
			509	OMP (COMM.)	(I)2985/2026	12-08-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs PARVINDER RATHEE 0971	ADV. ASHOK KUMAR	9013493108		

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFFPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT E- COURT FEES
			509	CS (COMM)	531/2026	13-08-2026	MEDIA 24X7 ARVIND ADVERTISING PRIVATE VASHISTHA LIMITED Vs SN Hospitality	9891117112	info@lexavapartners.com	11/08/2026.
			509	CS (COMM)	532/2026	13-08-2026	Kamil Hussain Vs Ipermart Private Limited	9312203957	vipindilawari83@gmail.com	10.08.2026.
			509	CS (COMM)	536/2026	17-08-2026	CSP LOGISTICS PVT ZEESHAN LTD Vs SHREE SHYAMPARVEZ KHAN CARGO FORWARDERS	9958378235		23/03/2026.
			509	CS (COMM)/540/2026	540/2026	18-08-2026	AJAY TURAN Vs BharatP. K PANDEY Kumar Shankarji Vanzara SUMIT SOLANKI	7033907036, 9625506521	sumit97solanki@gmail.com	23.07.2026
			509	Execution (Comm.)	298/2026	20-08-2026	INDOLOG LOGISTICS PVT LTD Vs KANCHAN VANIJYA PVT LTD			
			509	CS (COMM)	548/2026	20-08-2026	CANARA BANK VsANSHUMAN REKHA RANI ProprietorSRIVASTAVA Of Rekha Enterprises	9990042642	sri.anshu83@gmail.com	17.08.26
			509	OMP (COMM.)	(D)3024/2026	20-08-2026	TOYOTA FINANCIALADV. ASHOK SERVICES INDIAKUMAR LIMITED Vs ARIF CHOUDHARY 5162	9013493108		
			509	OMP (COMM.)	(D)3025/2026	20-08-2026	TOYOTA FINANCIALADV. ASHOK SERVICES INDIAKUMAR LIMITED Vs RESHAM D 3957	9013493108		
			509	OMP (COMM.)	(D)3026/2026	20-08-2026	TOYOTA FINANCIALADV. ASHOK SERVICES INDIAKUMAR LIMITED Vs SHIDHARTH PAL 4446	9013493108		
			509	OMP (COMM.)	(D)3027/2026	20-08-2026	TOYOTA FINANCIALADV. ASHOK SERVICES INDIAKUMAR LIMITED Vs SHAKTIGUPT TULSHIRAM GAIKWAD 3837	9013493108		
			509	M.Ex	79/2026	22-08-2026	MS RK TRADINGN.C. SHARMA COMPANY Vs Mis Big Tree Food Hospitality LLP	9999926425	sharmaadvocate@gmail.com	
			509	CS (COMM)	551/2026	22-08-2026	SURAJ BHAN Vs RAVIPRABHAT KUMAR KUMAR DUBEY	8800793450	ainaa2011@gmail.com	06.06.2026
			509	OMP (COMM.)	(D)3038/2026	22-08-2026	PIRAMAL FINANCE LTDANANJAY SINGH Vs Khalik Khan	+91 7455023130	asaplegalandadvocates@gmail.com	
			509	CS (COMM)	552/2026	24-08-2026	JBD INDUSTRIES Vs K SYAMINI SHARMA AUTO TRADERS GHANENDER SINGH	860087203		20.08.2026
			509	CS (COMM)	555/2026	25-08-2026	State Bank Of India VsVAIBHAV YADAV ALOK KUMAR	9971336611	vaibhav.yadav@hotmail.com	20.08.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			509	CS (COMM)	556/2026	25-08-2026	State Bank Of India Vs HARPAL SINGH	VAIBHAV YADAV	9971336611	vaibhav.yadav@hotmail.com	20.08.2026
			509	OMP (COMM.)	(D)3048/2026	25-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs REVA I 6824	ADV. ASHOK KUMAR	9013493108		
			509	OMP (COMM.)	(D)3066/2026	29-08-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JAGDISH KUMAR 2073	ADV. ASHOK KUMAR	9013493108		
			509	CS (COMM)	560/2026	31-08-2026	Puma Se Vs JAYANTI ASHOK SOLANKI	GAUTAM BHASIN	9999306881 9999091893	/eludication.legal@outlook.com	22.06.2026
			509	OMP (COMM.)	(D)3067/2026	31-08-2026	YES BANK LIMITED Vs SWIFT AND SAFE LOGISTICS PRIVATE LIMITED	ANANJAY SINGH	+91 7455023130	asaplegalandadvocates@gmail.com	
TOTAL					901						

LIST OF CASES IN WHICH ELECTRONIC SERVICE OF PROCESS HAS TAKEN PLACE DURING THE MONTH OF AUGUST 2026

LIST OF CASES IN WHICH ELECTRONIC SERVICE OF PROCESS HAS TAKEN PLACE DURING THE MONTH OF AUGUST 2026											
SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OF PETITIONER NAME VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE ELECTRONIC SERVICE OF PROCESS		
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301	SEC-9	CS COMM-408/2026	07.04.2026	KRISHAN MANGAL VS BALRAJ SINGH	RAHUL KUMAR CHOUDHARY	8860838005	RAHUL.CHAUDHARY49@GMAIL.COM	08.07.2026
			301	RECOVERY	CS COMM-708/2026	01.07.2026	INDIAN BANK VS JULIE KUMAR	SUSHIL KUMAR RAI	9717568635	RAI.SUSHIL3133@GMAIL.COM	18.08.2026
2	SH. RAJESH KUMAR GOEL DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL								
3	MS. DEVENDER KUMAR SHARMA DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	NIL								
4	MS ANIL KUMAR SISODIA DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL								
	SH. LOKESH KUMAR DISTRICT JUDGE (COMMERCIAL COURT-04)		NIL								
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL								
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	NIL								
	SH. SUNIL CHOUDHARY, DISTRICT JUDGE COMMERCIAL COURT-06		NIL								
7	MS. REKHA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL								

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
8	SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
9	SH. ANIL ANIL, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	NIL								
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
11	SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
12	SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
13	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	NIL								
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST			CS (COMM) 496/2026	11-05-2026	SIDHARTH SINGH Vs vikas mehta	Vsajeet kumar	8285004007		08-05-2026
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST									
19	SH. PRASHANT KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST									
	VACANT COURT OF SH. PRASHANT KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)										
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI									
	SH. ANIL KUMAR SISODIA, DISTRICT JUDGE (COMMERCIAL COURT)-01										
21	SH. SANJAY KHANAGWAL, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI									
	SH. ASHUTOSH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT										
22	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI									
23	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH									
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6. Court Block-I	New Commercial	EX COMM AWARD BY ARB COMM 18/2026	24.03.2026	AXIS BANK LTD Vs LISHEVEI	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	11.09.2026

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE ELECTRONIC SERVICE PROCESS	OF OF
		6, New Court Block-I	Commercial	CS (COMM) 430/2026	16.02.2026	DEVKI FOUNDATION JOHN DUTT	DEVISANJEEV VS SARASWAT	9810117154	NOT PROVIDED	16.09.2026
		6, New Court Block-I	Commercial	ARB (COMM) 2/2026	04.08.2026	RAJRANI CASTING PVT LTD VS GODREJ FINANCE LTD	STEEL PURUSHOTTA VS KUMAR JHA	9971291939	MAIL@AGNEYLEGAL.IN	05.09.2026
SH. SAURABH KULSHRESHTHA, DISTRICT JUDGE, COMMERCIAL COURT		6, New Court Block-I	Commercial	CS (COMM) 245/2024	15.05.2024	STATE BANK OF INDIA VS GEETA	RANIBHARDWAJ	9643680913	RBHARDWAJASSOCIATE@GMAIL.COM	15.09.2026
		6, New Court Block-I	Commercial	CS (COMM) 11/2026	07.01.2026	M/S APPLY PIE LLP VS M/S CLOUDFLARE INDIA PVT LTD	RAJ KUMAR	9958031223	rajadvocate1985@gmail.com	31.08.2026
		6, New Court Block-I	Commercial	CS (COMM) 298/2026	25.05.2026	UNION BANK OF INDIA VS RAKESH KUMAR, PROP GOPAL SHAH SWEETS & FAST FOOD	FLALIT KUMAR	9540009991	advlalitkumar5700@gmail.com	01.09.2026
		6, New Court Block-I	Commercial	CS (COMM) 329/2026	03.06.2026	NURUL HAQ HASHMI VS COLOR PALETTE PVT LTD & ORS	NAYATI LEGAL	9536190460	advjkuldeep@gmail.com	16.09.2026
		6, New Court Block-I	Commercial	C (COMM) 361/2026	06.07.2026	VEERJI RESTAURANTS PVT LTD VS MANU RAI	S S RANA	9818202368	LITIGATION@SSRANA.COM	17.09.2026
		6, New Court Block-I	Commercial	CS (COMM) 433/2026	30.07.2026	SHAILJA KAPOOR VS BLUE JADEITTE CONSRUCTION	PARAMJEET BHATI ADV	9871127124	OBEROISLEGAL@GMAIL.COM	09.09.2026
		6, New Court Block-I	Commercial	OMP (COMM) 2129/2026	10.07.2026	AXIS BANK SARDAR GURJAR	VSSHOBHAGUPTA	9711903733	SRSOBBHAGUPTA@GMAIL.COM	01.10.2026
		6, New Court Block-I	Commercial	OMP (COMM) 2358/2026	27.07.2026	PIRAMAL FINANCE LTD VS ABHAYRAJ SUARNAKAR	PRASHANT KUMAR	9999691983	PSRLAWFIRM2020@GMAIL.COM	01.09.2026

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SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE ELECTRONIC SERVICE PROCESS	OF	
26	SH. SUDESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	29, New Court Block-II	Commercial	CS (COMM)/457/2024	45560	SIPHON ELECTRONICS PROPRIETOR KAMAL JEET KAUR Vs JB ENGG WORKS THROUGH PROPRIETOR DEVINDER GUPTA	Rabindra Tiwary(P),	9971120211	rab.associates@gmail.com	01.08.2026
			29, New Court Block-II	Commercial	CS (COMM)/504/2024	45600	Sanjeev Kumar Vs Ascence consultancy services pvt Ltd	SATENDE R KUMAR VASHISTA	9811685334	NOT PROVIDED	01.08.2026
			29, New Court Block-II	Commercial	CS (COMM)/290/2025	45839	LAXMAN LAL GOLA Vs SHIVA ASSOCIATES	JAYANT KUMAR(P),	7503200234, 9716429803	adv.aounabbas@gmail.com	03.08.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1338/2026	46114	IFFCO KISAN FINANCE LTD Vs DHARMENDRA MEENA	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	04.08.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1340/2026	46114	IFFCO KISAN FINANCE LTD Vs MANSINGH GOPAL	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	04.08.2026
			29, New Court Block-II	Commercial	CS (COMM)/406/2026	46223	MOVIN EXPRESS PVT LTD Vs SHAKEEL KHAN (PROP OF IZAN ENTERPRISES)	Anuj Jain(P),	9310643421	anujjain60@gmail.com	07.08.2026
			29, New Court Block-II	Commercial	CS (COMM)/262/2026	46155	SMALL FARMERS AGRI BUSINESS CONSORTIUM Vs M/S SINGLA GAUR AND OIL MILL AND ORS	JATIN JULKAR(P),	9899818888, 9997332040	jatinjulkar07@outlook.com	07.08.2026
			29, New Court Block-II	Commercial	CS (COMM)/69/2026	46053	ASICS CORPORATION Vs ASHOK KUMAR AND ORS	Shravan Bansal(P),	9650682928	unitedmark@unitedandunited.com	08.08.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/221/2026	46223	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED Vs P), NEERAJ SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	08.08.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2164/2026	46216	CNH INDUSTRIAL PVT LTD Vs DEEPAK	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	08.08.2026

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS ADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS	
			29, New Court Block-II	Commercial	CS (COMM.)230/2022	44657	ASICS CORPORATION Vs ASHOK KUMAR AND ORS	SUDARSHAN KUMAR BANSAL	9871088498, 9599800364	unitedip@unitedipr.com	10.08.2026
			29, New Court Block-II	Commercial	CS (COMM)/211/2026	46129	NIKE INNOVATE C.V. VS PRAVEEN BHATTAR & ORS.	Shravan Bansal(P),	9910888645	unitedmark@unitedandunited.com	10.08.2026
			29, New Court Block-II	Commercial	CS (COMM)/179/2026	46114	M/S GAUTAM WINES PVT LTD Vs M/SAHMAD MILLENNIUM INFRAENGINEERS PVT LTD	IRSHAD AHMAD	9811962836, 9811762836	adv.irshad@gmail.com	10.08.2026
			29, New Court Block-II	Commercial	CS (COMM)/424/2026	46230	TIVOLI GARDENS AND ANR Vs SHREE SIDDHI GROUP OF COMPANIES AND ANR	Shravan Kumar Bansal(P),	0120-4511311, 0120-4939659, 9810017859	unitedmark@unitedandunited.com	12.08.2026
			29, New Court Block-II	Commercial	OMP (COMM)/1756/2026	(I)46157	PIRAMAL CAPITAL AND FINANCE LIMITED Vs Pravinsinh Ghanshyamsinh Vaghela	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	12.08.2026
			29, New Court Block-II	Commercial	OMP (COMM)/1753/2026	(I)46157	PIRAMAL FINANCE LIMITED Vs KASIM	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	12.08.2026
			29, New Court Block-II	Commercial	OMP (COMM)/1755/2026	(I)46157	PIRAMAL FINANCE LIMITED Vs Rishi Gupta	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	12.08.2026
			29, New Court Block-II	Commercial	OMP (COMM)/1754/2026	(I)46157	PIRAMAL FINANCE LIMITED Vs Shirin Kumar	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	12.08.2026
			29, New Court Block-II	Commercial	OMP (COMM)/1786/2026	(I)46162	M/S PIRAMAL FINANCE LIMITED Vs VIMLESH GUPTA	RAJESH JANGRA(KUMAR P),	9958726491	jangraadvocate@gmail.com	13.08.2026
			29, New Court Block-II	Commercial	OMP (COMM)/2319/2026	(I)46228	ORIX LEASING AND FINANCIAL SERVICE INDIA LIMITED Vs VIREN SUNIL BATRA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	13.08.2026

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
			29, New Court Block-II	Commercial	OMP (COMM)/2163/2026	(146216	PIRAMAL FINANCE LTD Vs MOHD SAMRAN	Prashant Kumar(P),	9999691983	psrlawfirm2020@gmail.com	13.08.2026
			29, New Court Block-II	Commercial	OMP (COMM)/2165/2026	(146216	PIRAMAL FINANCE LTD Vs ARIF JAMEEL AHMAD	Prashant Kumar(P),	9999691983	psrlawfirm2020@gmail.com	13.08.2026
			29, New Court Block-II	Commercial	OMP (COMM)/2284/2026	(146226	PIRAMAL FINANCE LIMITED Vs NALIN SOLANKI	Prashant Kumar(P),	9999691983	psrlawfirm2020@gmail.com	13.08.2026
			29, New Court Block-II	Commercial	OMP (COMM)/2320/2026	(146228	PIRAMAL FINANCE LTD Vs BALJU P K	Prashant Kumar(P),	9999691983	psrlawfirm2020@gmail.com	13.08.2026
			29, New Court Block-II	Commercial	CS (COMM)/224/2026	46136	SMALL FARMERS AGRI-BUSINESS CONSORTIUM Vs CHAMARTI LAKSHMI (SOLE PROP OF M/S V5 AGRO FOODS)	Shantanu Garg	7535066000	delhi@mahe shwariandco.com	17.08.2026
			29, New Court Block-II	Commercial	CS (COMM)/504/2025	45965	G M MODULAR LTD Vs GHASI RAM DEWASI AND Ors	PVTShravan Bansal(P),	9650682928	rishi@united andunited.com	17.08.2026
			29, New Court Block-II	Commercial	OMP (COMM)/1960/2026	(146204	YES BANK LTD VINOD KUMAR	Vs ANANJAY SINGH(P),	7455023130	asaplegaland advocates@gmail.com	19.08.2026
			29, New Court Block-II	Commercial	CS (COMM)/453/2026	46246	M/S WESOURCE MOHAN BAHADUR SAXENA AND ANR	Vs VISHAL BAHADUR ANJAN(P),	8447789392	ranjanvishal@gmail.com	25.08.2026
			29, New Court Block-II	Commercial	CS (COMM)/389/2025	45888	M/S Ajay Paints Hardware and Store Vs Meenu Enterprises	JOUHAR ADEEB	7428280795	jouharadeeb228@gmail.com	25.08.2026
			29, New Court Block-II	Commercial	OMP (COMM)/2506/2026	(146246	CNH INDUSTRIAL CAPITAL INDIA LTD Vs CHANAN SINGH	RAJESH PVTJANGRA(P),	9958726491	jangraadvocate@gmail.com	25.08.2026

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS	OF
27	VACANT/SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL								
28	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL								
29	SH. LALIT KUMAR I.D. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	SOUTH-EAST	NIL								
30	SH. VRINDA KUMARI	SOUTH-EAST	NIL								
31	DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	21	COMMERCIAL SUIT	CS (COMM)/650/2026	01.08.2026	PUNJAB NATIONAL BANK Vs SURESH LAL YADAV(P), PROPRIOTOR OF M/S ROYAL CONSTRUCTION	Sarveet Adv(P),	9711785812	sarveetyada v08@yahoo.com	--
				COMMERCIAL SUIT	CS (COMM)/652/2026	01.08.2026	Union Bank of India Vs Sehjad	ALKA MISHRA(P),	9711343590	advocateshyamjha@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/653/2026	01.08.2026	MS/ ALASKA RUBBERS PVT LTD Vs M/S ARORA ENTERPRISES	Ashish Makhija(P)	9252784245	assistance.pragmaticlitfirm@gmail.com	--
				EXECUTION PETITION	EXECUTION (COMM)/239/2026	03.08.2026	SHYAM SUNDER BUDHRAJANI AND ANR Vs M/S RASIK, PRODUCTS PVT LTD	PARVEEN KUMAR(P)	9811284948	vijayzaver25@gmail.com	--
				EXECUTION PETITION	EXECUTION (COMM)/241/2026	04.08.2026	CHETNA GUPTA Vs KARVY REALTY (INDIA) LTD	Arav Kapoor(P),	9868790800	shekharguptaadvocate@gmail.com	--
				EXECUTION PETITION	EXECUTION (COMM)/244/2026	05.08.2026	MANMOHAN SINGH BHAGNIHAL Vs RAJENDRA SINGH	Ram Mohan Singh(P),	9999678001	s.r.m.legalaffirm@gmail.com	--

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
				MISC. APPLICATION	Misc DJ/943/2026	05.08.2026	M/s Unique Collections India Pvt Ltd Vs Ashok Kumar Maurya	MANOJ KUMAR SINGH(P),	9818331266	milindbhardwaj610@gmail.com	--
				EXECUTION PETITION	ExCOMM Award by Arb Comm/119/2026	06.08.2026	HDB FINANCIAL SERVICES LIMITED Vs Tahir	DINESH JAIN(P),	8376049807	amarnathrbca@yahoo.com	--
				EXECUTION PETITION	EXECUTION (COMM)/245/2026	07.08.2026	SUDHIR SINGHAL Vs M/S THOMSON TECHNOLOGIES AND ORS	Akshit RAMDAS Aggarwal(P),	9354707454	damanyadav506@gmail.com	--
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/150/2026	07.08.2026	M/S CARS24 FINANCIAL SERVICES PRIVATE LIMITED Vs SUBRATA CHAKRABORTY	Sandeep Malik(P),	9861959101	smalegalconsultants@gmail.com	--
				ARBITRATION AND CONCILIATION ACT	OMP MISC (COMM)/20/2026	07.08.2026	G4S Secure Solution (India) Pvt Ltd Vs M/s Daoji Agro Pvt Ltd	EKLAVYA BAHU(P),	9891122330	eklavya@bna-law.in	--
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/151/2026	07.08.2026	M/S CARS24 FINANCIAL SERVICES PRIVATE LIMITED Vs SUSHIL BAGAL	Sandeep Malik(P),	9861959101	smalegalconsultants@gmail.com	--
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/149/2026	07.08.2026	M/S CARS24 FINANCIAL SERVICES PRIVATE LIMITED Vs SANJOY ROY	Sandeep Malik(P),	9861959101	smalegalconsultants@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/682/2026	10.08.2026	AFZAL AHMED Vs AMAN SINGH ALIAS AMANDEEP SINGH	Sonu Vivek(P),	9811676571	muqeen.adv@gmail.com	--
				ARBITRATION AND CONCILIATION ACT	OMP MISC (COMM)/22/2026	12.08.2026	Johnson Controls Hitachi Air Conditioning India Ltd Vs M/s, Mahamaya Infrastructure Private Limited	Praveen Mahajan(P)	9810620827	advocatemahajan27@gmail.com	--
				MISC. APPLICATION	Misc DJ/983/2026	12.08.2026	NIKUM ENERGY CONTROL PVT LTD Vs ELENTE ELECTRONICS PVT LTD	Arvind Kumar(P),	9958847644	not provided	--

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SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
34	SH. TARUN SAHRAWAT, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	30	CS(COMM)	387/2026	12-05-2026	DSS IMAGETECH PRIVATE LIMITED Vs Haritha Kethe	PALLAVI	8709623440	Pallavi.pakhi@gmail.com	06-10-2026
				OMP(I)	98/26	30-04-2026	CANARA BANK VS HINUJA HOUSING FINANCE	DEEPANJAL CHOUDHARY	8390227354	deepanjalch@gmail.com	24-08-2026
				CS(COMM)	595/26	14-07-2026	SPJ Cargo Private Limited Vs Corlim Marine Exports Private Limited	Utkarsh	9013155901	utkarshjoshi255@gmail.com	13-10-2026
				CS(COMM)	669/26	06-08-2026	UCO BANK Vs MANISH KUMAR	Karan Chawla	8743968006	karanchawla92@gmail.com	24-09-2026
				CS(COMM)	487/26	03-06-2026	KANWAR CORPORATION Vs M/S GODFREY PHILLIPS INDIA LTD	Alok Kumar Pandey	9958495050	office@avantamlegal.com	31-08-2026
				CS(COMM)	427/26	22-05-2026	Kalpvraksh Technology Private Limited through Director Vs S R Computech Private Limited	RIKHIL	8820019997	rikhilkumar09@gmail.com	10-09-2026
				CS(COMM)	649/26	31-07-2026	Paramount Polytreach Chemicals Pvt Ltd Vs Shobha Devi	Manoj Kumar Bhagat(P),	9868726388	manojlegal12@gmail.com	25-08-2026
				CS(COMM)	385/26	08-05-2026	MS HUKAM CHAND GUPTA FABRICS PRIVATE LIMITED Vs ABHISHEK	ASHISH	9811215280	upadhayaylawchambers@gmail.com	25-09-2026
				CS(COMM)	670/26	06-08-2026	BREW LAB FOOD BEVERAGE Vs AMBUJ HOTEL AND REAL ESTATE	ROHIT	9953090366	rohitdadwal01@gmail.com	28-09-2026
				CS(COMM)	656/26	04-08-2026	MS NEXELLECE CARE PRIVATE LIMITED Vs ANOTHER MEENAKSHI GUPTA	PRAVEEN	9811377100	JUSLEGIS, INDIA@GMAIL.COM	01-10-2026

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
				CS(COMM)	667/26	06-08-2026	KAILASH GARG Vs GUPTA ENGINEERS AND CONTRACTORS	V K GOEL	9910301562	N/A	01-10-2026
				CS(COMM)	299/26	18-04-2026	ALLURE ENTERPRISES PVT LTD Vs SHAMSONS POLYMERS PVT LTD	DIVAKAR KUMAR	9311308979	khuranaco@yahoo.co.in	17-09-2026
				OMP(COMM)	38/26	25-07-2026	Seth Anandram Jaipuria Education Society Vs Zenith Electrotech Pvt Ltd	Pallav Palit	8588854470	pallav@palitco.com	08-10-2026
				MISC DJ	838/26	15-07-2026	M/S BALAJI ENTERPRISES Vs M/S KUS PLAST INDIA PVT LTD	Utkarsh Gupta	8459466042	info@ggguptaassociates.in	28-09-2026
				CS(COMM)	668/26	12-08-2026	NEERAJ CONSTRUCTION ENERGO CONSTRUCTION	DHANANJAY KUMAR	9711343590	advocateshymjha@gmail.com	15-09-2026
				CS(COMM)	385/26	08-05-2026	MS HUKAM CHAND GUPTA FABRICS PRIVATE LIMITED Vs ABHISHEK	ASHISH	9811215280	upadhayaylawchambers@gmail.com	25-09-2026
				CS(COMM)	531/26	02-07-2026	T C INFOTECH PVT LTD Vs SKYEVO ONE STOP SHOP PVT LTD	SANJAY KUMAR MISHRA	9958299393	diligentlawyers@gmail.com	25-08-2026
				OMP(COMM)	33/26	26-05-2026	SUNIL PURI Vs NUVAMA WEALTH AND INVESTMENT LIMITED	UDIT	9910585069	udit11grover@gmail.com	12-10-2026
				CS(COMM)	688/26	12-08-2026	Union Bank of India Vs Aman Nawaz	DHANANJAY KUMAR	9711343590	advocateshymjha@gmail.com	11-09-2026
				MISC DJ	678/26	26-05-2026	ASIA RESEARCH PARTNERS LLP Vs OPTIMAL STRATEGIX GROUP	Sharjeel Ahmad	8800130385	legal@indialawpartners.com	25-08-2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
				OMP(COMM)	61/25	19-09-2025	Neetu Thakur Vs Yes Bank Limited	Anupam Dwivedi	9891629964	anupanadvsc@gmail.com	07-10-2026
				CS(COMM)	464/26	30-05-2026	SUSHMA BHALLA Vs CAFE CREW BREW	Ms Anju Handa	44620606	mail@handandcompany.in	14-10-2026
				CS(COMM)	477/26	02-06-2026	SCJ PLASTICS PVT LTD Vs BALAJEE TECHNO POLYFABS PVT LTD	Pankaj Chaudhary	8800430090	pcadv19@yahoo.in	12-10-2026
				CS(COMM)	153/26	26-02-2026	MS GOLDSUN GARMENTS PVT LTD Vs KHAO GALI RESTAURANTS PVT LTD	NP Singh	8510005604	npsinghandaassociates@gmail.com	09-09-2026
35	MS VEENA RANI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL								
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL								
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	216/2026	11-06-2026	STATE BANK OF INDIA V/S PARAU MURMU	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	17-08-2026
			101	CS COMM	209/2026	08-06-2026	M/S HARDWARE COMPANY V/S SUNIL KUMAR DUSEJA	ACRON SOURABH PAREEK	9588086974	pareeksourabh25@gmail.com	18-08-2026
			101	CS (COMM)	111/2026	20-03-2026	M/S EQUIPMENT LIMITED V/S M/S ONKAR ENGINE AND GENERATOR PVT. LTD.	ROTECK ANKIT GUPTA	9868543391	-	20-08-2026
			101	CS COMM	240/2026	15-07-2026	BANK OF INDIA V/S M/S HOSPITALITY AND CATERING	NIHARIKA OJAS RAI	9811884579	adv.niharika1109@gmail.com	21-08-2026

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
38	SH. GORAKH NATH PANDEY DISTRICT JUDGE (COMMERCIAL)- 01	NORTH-EAST	101	CS (COMM)	186/2026	25-05-2026	M/S TENERON LIMITED V/S M/S DCBANSAL AGENCIES PRIVATE LIMITED	RISHABH BANSAL	9999456920	rishabhbnsl@gmail.com	22-08-2026
			101	CS COMM	141/2026	20-04-2026	ROOP REKHA V/S M/S GAURAV RELIANCE RETAIL LTD.	VASHISH TH	9868265757	-	25-08-2026
			101	CS (COMM)	228/2026	06-07-2026	STATE BANK OF INDIA V/S PADMA DEVI	SUCHITA DIXIT	8896932838	agnihotrisuc hita@gmail.com	31-08-2026
			101	CS COMM	171/2026	11-05-2026	DANVIR SINGH V/S M/S KINDLEA INFRAHEIGHTS LTD.	VIRENDR KR. MAHATO	9911580330	-	31-08-2026
			201, New Building KKD	CS (COMM)	74/2026	24-07-2026	BSES YAMUNAPOWER LTD Vs ANAND KUMAR	PRASHANT KUMAR SHARMA	9999420408	adv.pks.1985@gmail.com	08-08-2026
			---do----	CS (COMM)	65/2026	09-06-2026	BSES Vs SAROJ BALA	ARUN SHARMA	9899900140	arunadvocate2010@gmail.com	08-08-2026
			---do----	CS (COMM)	64/2026	09-06-2026	BSES YAMUNA POWER LIMITED Vs DEEPAK	ARUN SHARMA	9899900140	arunadvocate2010@gmail.com	08-08-2026
			---do----	CS (COMM)	58/2026	03-06-2026	BSES YPL Vs INTIZAR ALI	Arun sharma	9899900140	arunadvocate2010@gmail.com	08-08-2026
			---do----	OMP (COMM)	75/2026	24-07-2026	BSES YAMUNAPOWER LTD Vs JANESHWAR	PRASHANT KUMAR SHARMA	9999420408	adv.pks.1985@gmail.com	08-08-2026
			---do----	CS (COMM)	81/2026	06-08-2026	MEERA FAB Vs NAVED ALI	GURPREET SINGH GULATI	9899732673	adv.gsgulati@gmail.com	17-08-2026

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE ELECTRONIC SERVICE PROCESS	OF
			---do----	CS (COMM)	79/2026	06-08-2026	ASHWANI BHARDWAJ PROPRIETOR OF MANISHA TRADING COMPANY Vs RAJ KUMAR YADAV	9599043045	legal@signalgal.in	17-08-2026	
			---do----	CS (COMM)	82/2026	10-08-2026	BATRA BREWERIES AND DISTILLERIES PVT LTD Vs VINOD GARG	9312276651	r.tiwari88@gmail.com	19-08-2026	
			---do----	CS (COMM)	80/2026	06-08-2026	VIKAS KUMAR Vs YUVRAJ DIGITELETH	8826893759	yuvrajseth@gmail.com	21-08-2026	
			---do----	CS (COMM)	65/2026	09-06-2026	BSES Vs SAROJ BALA	9899900140	arunadvocate2010@gmail.com	22-08-2026	
			---do----	CS (COMM)	84/2026	19-08-2026	SADHU SARAN Vs M SRAJ EXPO INDIA THAKUR INTERIORS	9901314975	nrthakuradvocate@gmail.com	24-08-2026	
39	SH. PRITAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	SHAHADARA	301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 305/2026	05.06.2026	BABULAL PROHIT VS BABU VIGNESH	9910131155	ADV KUSHA LAGARWAL @GMAIL.COM	03.08.2026	
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 208/2026	13.04.2026	M/S CROUNS FABRICS VS M/S FOREVERKIDS	9891832019	TUSHARSHARMAADV @GMAIL.COM	04.08.2026	
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 178/2026	04.04.2026	MANOJ KUMAR BAFNA VS GULAM ALI MALIK	7303296156	NEELAMMALIK12@GMAIL.COM	12.08.2026	
			302, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 349/2026	14.07.2026	MANOJ KUMAR SHARMA VS DHARAM PAL SHARMA	9811695953	gnleiml.in@gmail.	18.08.2026	
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 353/2026	15.07.2026	CANARA BANK VS SAHIL	971142200	SANJEEVCHOPRA@GMAIL.COM	21.08.2026	

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS ADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS	
			304, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 337/2026	04.07.2026	State Bank of India Vs. Krish Sharma & Anr.	Krishna Kr. Sharma	9315165656	advkrishna1411@gmail.com	31.08.2026
40	SH. VIPIN KUMAR RAI, DISTRICT JUDGE, COMMERCIAL COURT/MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAH DARAJ	ROOM NO 208	COMMERCIAL CIVIL	CS COMM/316/2026	09-06-2026	ANKUR AGGARWAL Vs. SANJEEV SINGH	VINAY KUMAR	9953587340	lawpretationlegal@gmail.com	04-08-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM/263/2026	14-05-2026	DHEERAJ GOEL Vs. SUNNYS CREATION	PRIYESH SRIVASTAVA	9540063923	lawchambersfgl@gmail.com	10-08-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM/731/2025	24-12-2025	SUNEHRI Vs. THE SUNEHRI STUDIO	HARSHIT KHANNA	9718975363	legonomics2017@gmail.com	19-08-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM/332/2026	06-07-2026	ONEGO SOLUTIONVS. RAMSWAROOP MULTI ENGINEERING SOLUTIONS PVT. LTD.	MOHD. MOHSIN RAJA	9560275913	katJshikasciates2000@gmail.com	22-08-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM/309/2026	08-06-2026	SUNIL KUMAR BAJAJ Vs. SANJIT	C.M. GROVER	9654624323	manigrover01@gmail.com	22-08-2026
41	SH. RAMESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT/SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAH DARAJ	303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 384/2026	30.07.2026	RAJIV ANAND VS HOUSE OF ZOE	PIYUSH KATYAL	8700925528	piyushkattyal98@gmail.com	03.08.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 390/2026	01.08.2026	NITISH JAIN VS VIPIN KUMAR GARG	RAM PRAKASH SONI	9845214567	advramprakash45@gmail.com	04.08.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 335/2026	07.07.2026	APOLLO LIMITED VS PIPE DHINGRA	SHRIHAR VIVEKTRIPATHI	9548888420	advocate.shrihar@gmail.com	05.08.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 395/2026	04.08.2026	BALAR MARKETING VS KUNDAN CAB.COM	SHARAVAN KUMAR	8860987189	unitedmark@unitedand.com	07.08.2026

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	E	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE ELECTRONIC SERVICE PROCESS	OF OF
		303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM)321/2026	01.07.2026	BABULAL PUROHIT VS DEEPA RAM	KUSHAL AGGARWAL	9910131155	aggarwalkus hal@gmail.com	12.08.2026	
		303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	MISC DJ998/2025	03.11.2025	ANKIT JAIN VS HITESH KUMAR & ORS	PIYUSH KATYAL	8700925528	piyushkatyal98@gmail.com	14.08.2026	
		303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM)174/2026	30.03.2026	M/S VIMAL TRADING CO VS M/S RAJA MENS WEAR	ARPIT JAIN	9811595800	arpitjain2099@gmail.com	14.08.2026	
42	SH. PAWAN KUMAR MATTO D J (COMM-04)	SHAH DARAH	NIL								
43	SH. DEVENDER KUMAR JANGAL, DISTRICT JUDGE, COMMERCIAL COURT	NORTH-WEST	NIL								
44	SH. MANISH GUPTA, DISTRICT JUDGE, COMMERCIAL COURT, SH. VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	NIL								
45	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL								
46	VACANT/SH. SHAILENDER MALIK, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH	NIL								
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH WEST	603	COMMERCIAL SUIT	CS(COMM)376/2026	04.06.2026	M/S KIRAN GUPTA V/S PANZIKA AND ORS.	SUDHIR BAWEJA	9971593597	sudhirtaweja@gmail.com	25.07.2026
		603	COMMERCIAL SUIT	CS(COMM)392/25	09.06.2026	STATE BANK OF INDIA VS/ ANIL PASWAN	SAMEER	9999918302	NOT PROVIDED	21.07.2026	

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
		603	COMMERCIAL SUIT	CS(COMM)249/2019	27.04.2026	COLLECTCENT DIGITAL MOBIGOSSIP INFOTECH	RAVI V/STHAKUR	9810894605	ADV.RAVIT HAKUR28@GMAIL.COM	20.07.2026
		603	COMMERCIAL SUIT	CS(COMM)571/25	30.10.2025	BANK OF BARODA V/SAZIAMA KHAN	SAMIT PANCHAL	9899913253	ADV.SUDHA SHUKLA@GMAIL.COM	27.07.2026
48	SH. VINOD YADAV, DISTRICT JUDGE, COMMERCIAL COURT/SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-02	SOUTH WEST	NIL							
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	NIL							
50	SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	NIL							
TOTAL				154						

LIST OF TOTAL NO. OF CASES RANDOMLY ALLOCATED DURING THE MONTH OF AUGUST 2026

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (NO. OF CASES RANDOMLY ALLOCATED)
1	TIS HAZARI COURT	CENTRAL	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS (COMM)	17
					OMP (I) Comm	3
					OMP (COMM)	3
					Misc. DJ	1
					Execution (Comm)	1
2	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	15
					OMP (I) (COMM)	2
					OMP (COMM)	1
					EXECUTION	4
3	TIS HAZARI COURT	CENTRAL	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	786	CS (COMM)	23
					OMP (I) Comm	10
					TRANSFER OUT	1
					OMP (COMM)	1
					MISC DJ	2
					RBT	3
					Execution (Comm)	9
4	TIS HAZARI COURT	CENTRAL	SH. LOKESH KUMAR DISTRICT JUDGE (COMMERCIAL COURT-04)/ MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	787	CS (COMM)	9
					EXECUTION (COMM)	11
					RP (CIVIL)	1
					OMP (I) (COMM)	7
					MISC. DJ	2
5	TIS HAZARI COURT	CENTRAL	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	788	CS (COMM)	12

					OMPC(COMM)	1
					MISC. DJ	3
					EXECUTION (COMM)	2
6	TIS HAZARI COURT	CENTRAL	SH. SUNI CHOUDHARY/ SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	789	CS(COMM)/OMPI/EXECUTION /ARBT./MISC. DJ	24
7	TIS HAZARI COURT	CENTRAL	MS. REKHA DISTRICT JUDGE, COMMERCIAL COURT-07		CS(COMM) +COUNTER CLAIM	12
					OMP(I) COMM + OMP(COMM)	7
					EXECUTION	2
					MISC. DJ+ REVIEW PETITION	0
8	TIS HAZARI COURT	CENTRAL	SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT		CS (COMM)	9
					EXECUTION	4
					OMP (I) (COMM)	4
					MISC.DJ (COMM)	1
					OMP (COMM)	2
9	TIS HAZARI COURT	CENTRAL	SH. ANIL ANTIL, DISTRICT JUDGE, COMMERCIAL COURT-09		CS (COMM)	14
					EXECUTION (COMM)	6
					OMP (I) (COMM)	5
					ARB. A. (COMM.)	1
					Mis DJ	5
10	TIS HAZARI COURT		SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT		CIVIL	0
11	TIS HAZARI COURT		SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT		TOTAL CASES E-FILED IN THE MONTH AND RBT	26
12	TIS HAZARI COURT		SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT		CS(COMM)	10
					OMP(I)COMM	1

					EXECUTION (COMM	5
					MISC DJ	1
					EX COMM AWARD BY ARB COMM	1
					OMP (COMM.)	4
13	TIS HAZARI COURT		SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CS (COMM)	18
					MISC.	4
					EXECUTION	8
					OMP(I)(COMM)	4
TOTAL						322
14	TIS HAZARI COURT	WEST	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	789	cs	28
					OMP (I)	28
					OMP (comm)	0
					Arbtration Case	1
					Misc DJ	3
					Execution	9
					M-Ex	1
					Ex Arb Comm	1
15			MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	790	CS COMM	15
					OMP COMM	1
					OMP I COMM	44
					EXECUTION COMM	6
					MISC DJ	5
16		WEST	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	791	CS (COMM)	17

				OPM(I)/ARBITRATION/MISC COMM	35
				MISC DJ	7
				COUNTER CLAIM	0
				EXECUTION	5
17		SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM)	23
				Execution (comm)	15
				OMP (COMM)	25
				OMP (e) (COMM)	1
				ARB. A (COMM)	0
				MISC. DJ	2
18		SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM.)	24
				EX (COMM)	12
				MISC(DJ)	1
				OMP (I)(COMM)	20
				OMP (E)(COMM)	1
				ARB.A(COMM)	1
19		VACANT COURT OF/ SH. PRASHANT KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS(COMM)	2
				OMP(I)(COMM)	1
				EXECUTION (COMM) /M-EX 01	1
				EXE. COMM AWARD 00	0
				MISC DJ/ CIV DJ 00	0
				CONTEMPT NIL	0
				OMP (COMM) 00	0

				CS(COMM)	2	2
				OMP(I)(COMM)	00	0
				EXECUTION (COMM) /M-EX	01	1
TOTAL						338

20	PATIALA HOUSE COURT	NEW DELHI	SH. ANIL KUMAR SISODIA, DISTRICT JUDGE (COMMERCIAL COURT)-01/ SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	4	CS(COMM)	34
					TRADE MARK	0
					ARBITRATION U/S 9	15
					ARBITRATRATION U/S 34	9
					OTHER ARBITRATION CASES	10
					MISC. DJ/ COUNTER CLAIM	5
					EXECUTION(COMM)	8
21			SH. ASHUTOSH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT/ SH. SANJAY KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)	24	CS (COMM) SUIT FOR RECOVERY	27
					TRADEMARK	3
					EX(COMM) – AWARD BY ARB. COMM	4
					M. EX.	1
					EXECUTION (COMM)	9
					OMP (COMM) U/S – 34 ARBITRATION & CONCILIATION ACT, 1996	14
					OMP (I) (COMM) U/S – 9 ARBITRATION & CONCILIATION ACT, 1996	7
					OMP (T) (COMM.) U/S 14 & 29-A ARBITRATION & CONCILIATION ACT, 1996	1
					OMP (MISC) / (COMM) U/S – 29 A – ARBITRATION &	3
					MISC. DJ	3
22			MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03		SUIT FOR RECOVERY	21
					SUIT FOR TRADEMARKS	6
					EXECUTION PETITION	10
					OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	17
					PETITION U/S 27 OF ARBITRATION & CONCILIATION ACT	2
					PETITION U/S 29A OF ARBITRATION & CONCILIATION ACT	3
					SECTION 37 OF ARBITRATION & CONCILIATION ACT	1
					APPLICATION U/S 151 OF CPC	2
					PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	7
TOTAL						222

23	SAKET COURT	SOUTH	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	614	CS (COMM)	14
					EX. COMM.	7
					OMP (I) COMM.	20
24	SAKET COURT	SOUTH	SH. SAURABH KULSHRESHTHA, DISTRICT JUDGE, COMMERCIAL COURT/ MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	503	CS (COMM)	16
					ARB. A. COMM.	1
					EXP. COMM. (AWARD)	2
				503	OMP (I) COMM.	36
25			SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURT/SH. SANDEEP YADAV	614	CS (COMM)	9
					ARB. A. COMM.	1
					EX. COMM.	3
					OMP (I) COMM.	28
26			SH. SUDESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	503	CS (COMM)	13
					ARB. A. COMM.	1
					EX. COMM.	3
					EX. COMM. AWARD	1
					OMP (I) COMM.	25

27			VACANT/SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)		CS (COMM)	14
					EX. COMM.	4
					OMP COMM.	1
					OMP (I) COMM.	37
TOTAL						236
28	SAKET COURT	SOUTH-EAST	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	18 BLOCK 1	COMMERCIAL	36
29	SAKET COURT		SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	14	COMMERCIAL	22
30	SAKET COURT		DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	20	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
31	SAKET COURT		MS. ANU GROVER BALIGA	21	Commercial Suit, Arbitration Petition & Execution Petition	24
32	SAKET COURT		MS. NEELAM SINGH	22	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	31
33	SAKET COURT		MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	23	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
34	SAKET COURT		SH. TARUN SAHRAWAT, DISTRICT JUDGE(COMMERCIAL COURT)	30	CS(COMM) OMP (I) (COMM) OMP MISC (COMM) EXECUTION MISC OMP(COMM)	25
35	SAKET COURT		MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)	39	OMP (I) (COMM) – 04; OMP (COMM) – 00; CS (COMM) – 13; EX (COMM) – 03; Misc. DJ- 03	23
TOTAL						161
36	KARKARDOOMA	EAST	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	209	CS(COMM-74)	14
					OMP(COMM)-73	0
					OMP (COMM)-78	2
					OMP (COMM)-75	0
					ARB.A COMM	0
					OMP MISC (COMM)-76	1
37	KARKARDOOMA	EAST	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	101	CS(COMM-74)	22

				OMP(COMM-73)	1
				OMP (COMM)-78	0
				OMP MISC (COMM)	0
				ARB A COMM 79	0
TOTAL					40

38	KARKARDOOMA	NORTH-EAST	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	74	CS (COMM)	15
					MISC. DJ	9
					EXECUTION PETITION	1
					EXECUTION (COMM) AWARD BY ARB. COMM.	10
					TRANSFERRED IN/RESTORED	5
TOTAL						40
39	KARKARDOOMA	SHAH DARA	SH. PRITAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	57	CS(Comm)	15
					EXECUTION	9
					MISC.DJ CASE	1
					OMP(COMM)	1
					OMP(T) COMM	1
					RESTORED/RBT	1
40			SH. VIPIN KUMAR RAI, DISTRICT JUDGE, COMMERCIAL COURT/MS. KIRAN BANSAL	56	CS(Comm)	11
					EX (COMM)	6
					OMP (I)COMM/OMP(COMM)	3
				56	MISC DJ	1
				56	Departmental Enquiry	1
41			SH. RAMESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT/SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	303	CS(Comm)	13
					EXECUTION	7
					MISC.DJ CASE	2
					OMP(I)COMM	1
					RESTORED/RBT	3
42			SH. PAWAN KUMAR MATTO DJ (COMM-04)		CS(COMM)	10
					OMP(COMM)	-
					OMP(I) COMM	2
					Ex	3
TOTAL						91

43	ROHINI COURT	NORTH-WEST	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	758	CS (COMM)	0
					Counter Claim	0
					OMP (I) Comm	0
					TRANSFER OUT	165
					Execution (Comm)	1
44			SH. MANISH GUPTA, DISTRICT JUDGE, COMMERCIAL COURT,,SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	759	CS(COMM)	44
					OMP(Comm.)/OMP (I)(Comm.)	26
					MISC DJ/RTI	4
					EX	25
TOTAL						265
45	ROHINI COURT	NORTH	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	760	CS(COMM.)	67
					OMP(Comm)& OMP (Comm)	182
					EXECUTION	26
					Misc. Application DJ	7
46		NORTH	VACANT/SH. SHAILENDER MALIK, DISTRICT JUDGE(COMMERCIAL COURT)		CS(COMM.)/COUNTER CLAIM	9
					OMP(Comm)& OMP (Comm)	48
					EXECUTION	14
					MISC DJ/ARB	9
TOTAL						362
47	DWARKA COURTS	SOUTH WEST	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	603	CS (COMM)	23

					OMP (I) (COMM.)	47
					EX COMM AWARD	2
48	DWARKA COURTS		SH. VINOD YADAV, DISTRICT JUDGE, COMMERCIAL COURT/SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02	613	CS (COMM)	24
					OMP (COM)	1
					OMP (I) (COMM.)	59
49	DWARKA COURTS		SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	614	CS (COMM)	17
					OMP (COM)	1
					OMP (I) (COMM.)	65
					EX COMM AWARD	3
50	DWARKA COURTS		SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04	509	CS (COMM)	18
					OMP (I) (COMM.)	73
					EX COMM AWARD	2
TOTAL						335
GRAND TOTAL						2077

LIST OF CASES WHERE CASE MANAGEMENT HEARING WAS HELD DURING THE MONTH OF AUGUST 2026

S.N.O.	SR COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	DATE OF CASE MANAGEMENT HEARING						
								FRAMING THE ISSUES	LISTING WITNESSES	OF AFFIDAVIT EVIDENCE	AFFIDAVIT OF WITNESSES	WRITTEN OF ARGUMENTS	ORAL ARGUMENTS	OTHER STAGES/HEARING DATE
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL											
2	SH. RAJESH KUMAR GOEL DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	69/2025	16.01.2025	ASHOK KAPOOR VS M/S KASRR	16.07.2026	10.08.2026 24.09.2026	10.08.2026 24.09.2026	20.08.2026 TO 24.09.2026 25.09.2026 TO 24.10.2026	06.11.2026	21.11.2026	
			306	CS (COMM)	09/2026	03.01.2026	PUNEET KUMAR VIJAY VS GEETA	04.08.2026	13.08.2026	13.08.2026	17.08.2026	31.08.2026	01.09.2026	
			306	CS (COMM)	594/2026	23.05.2026	DEEPU JINDAL VS MCD	06.08.2026	14.08.2026 21.08.2026	14.08.2026 21.08.2026	19.08.2026 02.09.2026	11.09.2026	15.09.2026	
			306	CS (COMM)	664/2026	06.06.2026	UNION BANK OF INDIA VS PAWAN & ANR	06.08.2026	14.08.2026 05.09.2026	14.08.2026 05.09.2026	27.08.2026 10.09.2026	19.09.2026	21.09.2026	
			306	CS (COMM)	247/2026	25.02.2026	M/S QUEED INSIGHT RESEARCH PVT LTD VS M/S AUM RESEARCH PVT LTD & ORS	10.08.2026	22.08.2026 21.09.2026	22.08.2026 21.09.2026	14.09.2026 01.10.2026	09.10.2026	12.10.2026	
			306	CS (COMM)	150/2026	03.02.2026	M/S PARAS GRAPHICS VS M/S SUPRA PRINT PACK INDIA PVT LTD & ORS	12.08.2026	24.08.2026 14.09.2026	24.08.2026 14.09.2026	03.09.2026 21.09.2026	30.09.2026	14.10.2026	
			306	CS (COMM)	340/2026	19.03.2026	IDBI BANK LTD VS GURDEEP KAUR	13.08.2026	31.08.2026	31.08.2026	07.09.2026	19.09.2026	23.09.2026	
			306	CS (COMM)	526/2025	14.05.2025	HARLAL GUPTA VS M/S MH CONTAINERS PVT LTD	13.08.2026	25.08.2026 19.09.2026	25.08.2026 19.09.2026	08.09.2026 08.10.2026	17.10.2026	28.10.2026	
			306	CS (COMM)	981/2025	08.09.2025	DAYANAND ANGLO VEDIC COLLEGE TRUST AND MANAGEMENT SOCIETY VS DR DEV RAJ DAV SR SEC SCHOOL	14.08.2026	31.08.2026 21.09.2026	31.08.2026 21.09.2026	09.09.2026 30.09.2026	09.10.2026	17.10.2026	
			306	CS (COMM)	512/2026	04.05.2026	HAMDARD NATIONAL FOUNDATION INDIA VS HAMDARD PUBLIC CHARITABLE AND WELFARE TRUST	18.08.2026	31.08.2026	31.08.2026	10.09.2026	19.09.2026	24.10.2026	
			306	CS (COMM)	1264/2025	01.12.2025	RAJIV GOYAL VS SHAHID ABBAS	19.08.2026	31.08.2026	31.08.2026	14.09.2026	26.09.2026	30.10.2026	
			306	CS (COMM)	532/2026	11.05.2026	ANISH JAIN VS JAGURO SPORTS INDIA PVT LTD & ORS	24.08.2026	11.09.2026	11.09.2026	12.09.2026	19.09.2026	26.09.2026	

SRC	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING							
			306	CS (COMM)	135/2026	31.01.2026	SUJEET KUMAR JHA VS M/S DEV HANDICRAFTS	29.08.2026	11.09.2026 05.10.2026	11.09.2026 05.10.2026	26.09.2026	14.10.2026	28.10.2026		
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	NIL												
4	SH. LOKESH KUMAR DISTRICT JUDGE (COMMERCIAL COURT-04)/ SH. ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)-327/2026	17.03.2026	RIDDHI SIDDHI TEXTILE VS. SUVEB SAREE P LTD.	11.08.2026	PE-17.09.2026 AND 18.09.2026 DE-15.10.2026 AND 16.10.2026	BEFORE DE-17.09.2026 AND 17.09.2026	BEFORE DE-15.10.2026	NA	NA	NA	
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)-233/2026	23.02.2026	PANKAJ TIWARI VS MCD	12.08.2026	PE-22.09.2026 AND 23.09.2026 DE-27.10.2026 AND 28.10.2026	BEFORE DE-22.09.2026	BEFORE DE-27.10.2026	NA	NA	NA	
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)-1357/2025	22.12.2025	HRS E VEHICLE VS OM BALAJEE	25.08.2026	PE- 24.09.2026 AND 25.09.2026 DE-22.10.2026 AND 23.10.2026	BEFORE DE-24.09.2026 AND 24.09.2026	BEFORE DE-22.10.2026	NA	NA	NA	
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)-1865/22	23-07-2022	BAL KRISHAN VS RAJENDER KUMAR NAGPAL	VS KUSHAL GUPTA	8447400234	05.08.2026	1474 DAYS	YES	CONTES TED	N/A	
			305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)-570/23	01.04.2023	LIC HOUSING FIN. LTD. VS HEMANT SHARMA	VS VISHWEN DRA VERMA	9871704611	25.08.2026	1242 DAYS	YES	CONTES TED	NA	
6	SH. SUNIL CHOUDHARY, DISTRICT JUDGE, COMMERCIAL COURT-06/SH. RAM LAL MEENA, DISTRICT JUDGE, COMMERCIAL COURT-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)/530/25	CS (COMM)/530/2025	12.05.2025	NIKE INNOVATE C.V. ANR. VS. TANUJ KUMAR JINDAL AND ANR.	11.08.2026	PE-10.09.2026 & 15.09.2026, 21.09.2026 & 25.09.2026	810.09.2026 DE &	21.09.2026	06.10.2026	06.10.2026	NA	
			410	CS (COMM)/565/25	CS (COMM)/565/25	12.05.2025	NIKE INNOVATE C.V. ANR. VS. PANKAJ YADAV & ORS.	11.08.2026	PE-14.09.2026 & 17.09.2026, 25.09.2026 & 30.09.2026	814.09.2026 DE &	25.09.2026	12.10.2026	12.10.2026	NA	
			410	CS (COMM)/1173/24	CS (COMM)/1173/24	19.10.2024	RAHUL BANSAL VS. VISHAL GUPTA AND ORS.	24.08.2026	PE-08.10.2026 & 09.10.2026, 27.10.2026 & 28.10.2026	808.10.2026 DE &	27.10.2026			NA	
			410	COUNTER CLAIM/27/25	COUNTER CLAIM/27/25	27.05.2025	VISHAL GUPTA VS. RAHUL BANSAL	24.08.2026	PE-08.10.2026 & 09.10.2026, 27.10.2026 & 28.10.2026	808.10.2026 DE &	27.10.2026			NA	
7	MS. REKHA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS (COMM)	1254/2025	27.11.2025	RADHA KISHAN COLOUR WORLD VS NATHU LAL AND SONS	19.08.2026	19.08.2026	30.08.2026	30.08.2026	05.09.2026	08.09.2026	NIL	
			302	CS (COMM)	99/2025	21.01.2025	THE JAMMU AND KASHMIR BANK LTD. VS LOVNEASH DUGGAL	21.08.2026	21.08.2026	08.09.2026 AND 09.09.2026	08.09.2026	11.09.2026	17.09.2026	NIL	

SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
8	SH. RAMESH KUMAR - JUDGE, DISTRICT COMMERCIAL COURT	302	CS (COMM)	922/2025	14.08.2025	STATE BANK OF INDIA VS RAJKUMAR	21.08.2026	21.08.2026	08.09.2026 AND 09.09.2026	08.09.2026	11.09.2026	17.09.2026	NIL
			CS (COMM)	877/2025	31.07.2025	AGGARWAL CANVAS COMPANY VS MS JHEELOVERSEAS	20.08.2026	20.08.2026	02.09.2026 AND 03.09.2026	08.09.2026	11.09.2026	15.09.2026	NIL
			CS (COMM)	1212/2025	18.11.2026	CANARA BANK VS KESHAR SINGH	29.08.2026	29.08.2026	17.09.2026 AND 18.09.2026	17.09.2026 AND 18.09.2026	21.09.2026	25.09.2026	
		306	CS (COMM)	69/2025	16.01.2025	ASHOK KAPOOR VS M/S KASRR	16.07.2026	10.08.2026 TO 24.09.2026	10.08.2026 TO 24.09.2026	20.08.2026 TO 24.09.2026	06.11.2026	21.11.2026	
		306	CS (COMM)	09/2026	03.01.2026	PUNEET KUMAR VIJAY VS GEETA	04.08.2026	13.08.2026	13.08.2026	17.08.2026	31.08.2026	01.09.2026	
		306	CS (COMM)	594/2026	23.05.2026	DEEPU JINDAL VS MCD	06.08.2026	14.08.2026 TO 21.08.2026	14.08.2026 TO 21.08.2026	19.08.2026 TO 02.09.2026	11.09.2026	15.09.2026	
		306	CS (COMM)	664/2026	06.06.2026	UNION BANK OF INDIA VS PAWAN & ANR	06.08.2026	14.08.2026 TO 05.09.2026	14.08.2026 TO 05.09.2026	27.08.2026 TO 10.09.2026	19.09.2026	21.09.2026	
		306	CS (COMM)	247/2026	25.02.2026	M/S QUED INSIGHT RESEARCH PVT LTD VS M/S AUM RESEARCH PVT LTD & ORS	10.08.2026	22.08.2026 TO 21.09.2026	22.08.2026 TO 21.09.2026	14.09.2026 TO 01.10.2026	09.10.2026	12.10.2026	
		306	CS (COMM)	150/2026	03.02.2026	M/S PARAS GRAPHICS VS M/S SUPRA PRINT PACK INDIA PVT LTD & ORS	12.08.2026	24.08.2026 TO 14.09.2026	24.08.2026 TO 14.09.2026	03.09.2026 TO 21.09.2026	30.09.2026	14.10.2026	
		306	CS (COMM)	340/2026	19.03.2026	IDBI BANK LTD VS GURDEEP KAUR	13.08.2026	31.08.2026	31.08.2026	07.09.2026	19.09.2026	23.09.2026	
		306	CS (COMM)	526/2025	14.05.2025	HARLAL GUPTA VS M/S MH CONTAINERS PVT LTD	13.08.2026	25.08.2026 TO 19.09.2026	25.08.2026 TO 19.09.2026	08.09.2026 TO 08.10.2026	17.10.2026	28.10.2026	
		306	CS (COMM)	981/2025	08.09.2025	DAYANAND ANGLO VEDIC COLLEGE TRUST AND MANAGEMENT SOCIETY VS DR DEV RAJ DAV SR SEC PUBLIC SCHOOL	14.08.2026	31.08.2026 TO 21.09.2026	31.08.2026 TO 21.09.2026	09.09.2026 TO 30.09.2026	09.10.2026	17.10.2026	
		306	CS (COMM)	512/2026	04.05.2026	HAMDARD NATIONAL FOUNDATION INDIA VS HAMDARD PUBLIC CHARITABLE AND WELFARE TRUST	18.08.2026	31.08.2026	31.08.2026	10.09.2026	19.09.2026	24.10.2026	
		306	CS (COMM)	1264/2025	01.12.2025	RAJIV GOYAL VS SHAHID ABBAS	19.08.2026	31.08.2026	31.08.2026	14.09.2026	26.09.2026	30.10.2026	

SRC	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	PETITIONER VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
			306	CS (COMM)	532/2026	11.05.2026	ANISH JAIN VS JAGURO SPORTS INDIA PVT LTD & ORS	24.08.2026	11.09.2026	11.09.2026	12.09.2026	19.09.2026	26.09.2026	
			306	CS (COMM)	135/2026	31.01.2026	SUJEET KUMAR JHA VS M/S DEV HANDICRAFTS	29.08.2026	11.09.2026 05.10.2026	11.09.2026 05.10.2026	26.09.2026	14.10.2026	28.10.2026	
9	SH. ANIL ANTIL, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	NIL											
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS/Comm./2226/2022	12-09-2022	Rajasthan Marbles Through Arun Mishra, Partner Vs. R.K. Metal Engg. Works	---	---	---	---	---	---	---
			307	Civil	CS/Comm./718/2026	02-07-2026	Pupender Pal Singh Vs. Municipal Corporation of Delhi and Anr.	---	---	---	---	---	---	---
			307	Civil	CS/Comm./217/2026	20-02-2026	Pankaj Tiwari Vs. Municipal Corporation of Delhi and Anr.	---	---	---	---	---	---	---
11	SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	309	CS (COMM)	CS (COMM)/294/2026	12.03.2026	AJAY VERMA Vs Municipal Corporation of Delhi	21.08.2026	PE: 24.09.2026	Affidavit in evidence of the witnesses be filed within two weeks from the date of				
			309	CS (COMM)	Counter Claim/19/2026	06.05.2026	S.L. EXPORTS PVT LTD. Vs VIJAYA SUBRAMANIAN	21.08.2026	PE: 21.09.2026	Counter claimant to file affidavit in evidence of the witnesses within 10				
			309	CS (COMM)	CS (COMM)/552/2026	16.05.2026	YOGESH AGGARWAL Vs MUNICIPAL CORPORATION OF DELHI	21.08.2026	PE: 24.09.2026	Plaintiff to file affidavit in evidence of the witnesses within two weeks from				
			309	CS (COMM)	CS (COMM)/695/2026	09.06.2026	JASWINDER SINGH AND ANR Vs VIKRAM SEHGAL	25.08.2026	PE: 14.09.2026	Plaintiff to fill all his evidence by way of affidavit				
			309	CS (COMM)	CS (COMM)/709/2026	01.07.2026	Yogesh Malik Vs Yogesh Sethi	29.08.2026	LC Appointed	-	As per order, parties to file list of witnesses as per Order 16 Rule 1 CPC			
12	SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS COMM	1320/25	12.12.2025	M/S SHIV RATNA PAPER P. LTD. VS. M/S WOLKUS TECH. SOL. P. LTD. and Ors.	19.08.2026 for PE, 03.09.2026 for DE and 11.09.2026 for final arguments.						
				CS COMM	541/26	12-05-2026	STATE BANK OF INDIA Vs. Anil Kumar	31.08.2026 for P.E.						
				CS COMM	305/26	14-03-2026	Gunshikha Marketing Co Vs Jasvir Sian	05.09.2026 for PE, 14.09.2026 for DE and 22.09.2026 for final arguments.						

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
13	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	402	CS(COMM)	1299/2025	08-12-2025	KAMAL GUPTA VS KISHAN ENTERPRISES	YES						
			402	CS(COMM)	348/206	20-03-2026	DINESH RANA VS INFRA & ALLIED SERVICES	YES						
			402	CS(COMM)	25/2025	08-01-2025	MOHD. AZAM VS ZULFIKAR AHMED	YES						
			402	CS(COMM)	1232/2022	12-05-2022	M/S TULLIO GIUSTI VS M/S QUALITY POLY BUTTONS	YES						
			402	CS(COMM)	238/2026	23-02-2026	VIVEK BANSAL VS DEVENDER	YES						
			402	Counter Claim	54/2025	14-11-2025	ZULFIKAR AHMED VS MOHD. AZAM	YES						
			402	CS(COMM)	455/2026	18-04-2026	M/S NEZPACK VS HIMALAYA FOOD	YES						
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		cs	CS (COMM)/11/2026	03-01-2026	CANARA BANK VS SONIA BHARDWAJ							
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	NIL											
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	NIL											
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL											
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL											
19	VACANT COURT/SH. PRASHANT KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL											
20	SH. ANIL KUMAR SISODIA, DISTRICT JUDGE (COMMERCIAL COURT)-01/SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS COMM	7/2024	03-01-2024	M/S FIRST FIDDLE F AND B PVT. LTD. AND ANR. Vs AA VENTURES	06.08.2026	ALREADY FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	DATE NOT GIVEN

SRC	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING							
				CS COMM	14/2025	08-01-2025	M/S DEV BHUMI COLD CHAIN PVT.LTD. Vs GREEN FRESH AGRO PRODUCTS AND ANR.	07.08.2026	ALREADY FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	
				CS COMM	187/2025	10-03-2025	MAHARAJA CABLES Vs BANK OF BARODA AND ORS	10.08.2026	ALREADY FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	03.11.2026	DATE NOT GIVEN	
				CS COMM	727/2024	07-09-2024	SH. MANOJ AGGARWAL Vs M/S THE DAFFODILS AND ORS	14.08.2026	ALREADY FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	01.12.2026	DATE NOT GIVEN	
				CS COMM	680/2024	24-08-2024	Ansals Chambers Flat Owners Association Vs Vivek Verma	12.08.2026	ALREADY FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	19.12.2026	DATE NOT GIVEN	
				CS COMM	826/2025	31-10-2025	Swarnjeet Sachdeva Vs The National Insurance Co Ltd	31.08.2026	ALREADY FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	03.12.2026	DATE NOT GIVEN	
21	SH. ASHUTOSH KUMAR DISTRICT JUDGE, COMMERCIAL COURT/SH. SANJAY KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS – COMM	424 / 2025	30.05.2025	M/S FOREVER DECORATORS SPA5 HOLDER SH VIJAY MALIK Vs M/S CHAUHAN ASSOCIATES THROUGH STARNEXT INNOVATIONS PRIVATE LIMITED Vs MTT CONCEPTS PRIVATE LIMITED	05.08.2026	WITHIN ONE WEEK	ONE WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPEAL 17.10.2026	
				CS – COMM	476 / 2025	06.06.2025	STARNEXT INNOVATIONS PRIVATE LIMITED Vs MTT CONCEPTS PRIVATE LIMITED	05.08.2026	WITHIN ONE WEEK	ONE WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPEAL 02.11.2026	
22	MS. DEEPA SHARMA DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL												
23	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, Court Block-I	New Civil Suit	CS (Comm) No. 181/2025	09.04.2025	M/s. Small Farmers Agribusiness Consortium Vs. RB Industries.	12.08.2026	17.08.2026	3 days prior to next date	NIL	NIL	NIL	14.09.2026	
			12, Court Block-I	New Civil Suit	CS (COMM) 445/25	23.09.2025	Bradford Consultants LLP Vs. INTERSTELLAR TESTING CENTRE PRIVATE LIMITED	18.08.2026	17.09.2026	Within in weeks	NIL	NIL	NIL	NA	
			12, Court Block-I	New Civil Suit	CS (COMM) 138/26	13.03.2026	GLOBAL MEDILIFE SOLUTION Vs. HIMANSHU SINGH PROPRIETOR OF LIFE CARE EQUIPMENT SERVICE	19.08.2026	29.08.2026	3 days prior to next date	NIL	NIL	NIL	30.09.2026	
			12, Court Block-I	New Civil Suit	CS (COMM) 491/25	30.10.2025	Bank of Maharashtra Vs. Usha Dhingra	20.08.2026	03.09.2026	Within in 10 days	11.09.2026	NIL	NIL	NA	
24	SH. SAURABH KULSHRESHTHA, DISTRICT JUDGE, COMMERCIAL COURT/ MS. ANURADHA SHUKLA DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, Court Block-I	New Commercial	CS (COMM) 73/2026	02.02.2026	MEENA TANWAR VS MCD	10.08.2026	WITHIN 15 DAYS	07.9.2026	23.09.2026	-	30.09.2026	-	
			6, Court Block-I	New Commercial	CS (COMM) 339/2025	17.07.2025	M/S SHRI BALAJI MINING VS BHUSHAN POWER & STEEL	13.08.2026	10.09.2026	10.09.2026	28.09.2026	-	05.10.2026	-	

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT	HEARING						
25	SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURT/SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS (COMM)/98/2026	46071	Union Bank of India Vs Meet	25/08/2026	28/09/2026 & 29/09/2026	Within days	15/07/10/2022 & 12/10/2026	NIL	NIL	17/10/26	
			17, New Court Block-I	Commercial	CS (COMM)/287/2025	45814	BHIM SINGH AND ANR Vs AGS TRANSACT TECHNOLOGIES LTD AND ORS	24/08/2026	21/09/2026	Within days	15/01/10/2022	NIL	NIL	06/10/26	
			17, New Court Block-I	Commercial	CS DJ/411/2023	45101	SUNILA SHARMA Vs YOGESH WIG	13/08/2026	01/09/2026 to 30/09/2026	to	NIL	01/10/2022 to 31/10/2026	NIL	NIL	05/11/26
			17, New Court Block-I	Commercial	CS (COMM)/249/2025	45786	GX Glass Sales and Services Limited Vs JRK Constructions	06/08/2026	01/09/2026 to 07/09/2026	& Within days	15/10/09/2022 & 15/09/2026	NIL	NIL	19/09/26	
			17, New Court Block-I	Commercial	CS (COMM)/146/2025	45738	Neelam Vs AM Webshop India Pvt Ltd	17/08/2026	03/09/2026 to 30/09/2026	to	Within days	15/01/10/2022 to 31/10/2026	NIL	NIL	02/11/26
			17, New Court Block-I	Commercial	CS (COMM)/483/2025	45947	Small Famers Agr Business Consortium Vs M/s Naresh Mushroom Grower	21/08/2026	08/09/26	Within days	15/15/09/26	NIL	NIL	19/09/26	
26	SH. SUDESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	29, New Court Block-II	Commercial	CS (COMM.) 142/2026	16-03-2026	M/S MOD HOMZ VS GULAB SINGH	06.08.2026	17.08.2026	-	-	-	-	06.10.2026	
27	VACANT/SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	CS/COMMERCIAL	CS/COM/382/2023	08-06-2023	M/S NLMK INDIA SERVICE CENTER VS POSCO POGGENAMP ELECTRICAL STEEL	10-07-2024	-	14-05-2025	-	-	Plaintiff Evidence	19-09-2026	
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/544/2023	27-09-2023	AKMY BUILDCON P. LTD. VS SMC ENTERPRISES P. LTD.	25-09-2024	-	26-11-2024	-	-	Final Arguments	11-09-2026	
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/99/2025	24-02-2025	ENERGIZERS IT SERVICES VS PVR INOX LTD.	18-09-2025	-	-	-	-	Misc. Arguments	17-09-2026	
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/612/2023	07-11-2023	M/S GOLDEN FOODS PRODUCTS VS. RAVI KANT AWASTHI	29-01-2026	-	-	-	-	Defendant Evidence	14-09-2026	
28	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	18 BLOCK I	CS COMM	317/2024	25.04.2024	ZAGSON ENGEERING LTD VS WESTERN INDIA ERECTORS LLP	25.08.2026	26.09.2026	NIL	NIL	31.10.2026	NIL		
				CS DJ	814/2019	17.09.2019	SUSHIL KUMAR SAHDEV VS. M/S S.K. FINANACE AND LEASING CO	11.08.2026	09.09.2026	NIL	NIL	22.10.2026	NIL		

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING					
29	SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	SOUTH-EAST	14	Commercial	CS/COMM/144/2026	21.02.2026	RCPL LOGISTICS PVT. LTD. VS GBKC GLOBAL PVT. LTD.	01.08.2026	Within 15 days	17.09.2026			
					CS/COMM/141/2026	20.02.2026	M/S TIRTH AGRO TECH. VS MANJIBHAI BABUBHAI	03.08.2026	Within 15 days	25.09.2026			
					CS/COMM/913/2025	13.11.2025	DMR HYDROENGINEERING VS NBCC INDIA	05.08.2026	Within 15 days	23.09.2026			
					CS/COMM/254/2026	09.04.2026	M/S RECAZ CHEMICALS INDIA VS MOHSIN KHAN	05.08.2026	Within 15 days	28.09.2026			
					CS/COMM/472/2026	02.06.2026	STATE BANK OF INDIA VS KIRAN PANDURANG	08.08.2026	Within 15 days	27.08.2026			
					CS/COMM/395/2026	15.05.2026	RDPL DIGITAL VALUE VS KIRTI SALES AND SERVICES	10.08.2026	Within 15 days	27.08.2026			
					CS/COMM/121/2026	11.02.2026	RAJIV MOHAN CHOWDHARY VS MESNA DESIGN	10.08.2026	Within 15 days	25.09.2026			
					CS/COMM/792/2022	08.08.2022	BHUSHAN DEALMARK ASSOCIATES BUILDER VS	10.08.2026	Within 15 days	22.09.2026			
					CS/COMM/199/2026	20.03.2026	USHA ALUMINIUM VS GANESH CHANDER JOSHI	13.08.2026	Within 15 days	22.08.2026			
					CS/COMM/271/2026	13.04.2026	RAMU VS KOMAL	17.08.2026	Within 15 days	31.08.2026			
					CS/COMM/504/2025	09.06.2025	KBSh PVT. LTD. VS CHARANJEET SINGH	17.08.2026	Within 15 days	08.09.2026			
					CS/COMM/489/2026	03.06.2026	M/S IMAGETECH BINITA SINHA VS DSS	18.08.2026	Within 15 days	26.09.2026			
					CS/COMM/407/2026	18.5.2026	AKG PLASTICS PVT. LTD. VS M/S GARG TRADING CO.	21.08.2026	Within 15 days	16.09.2026			
					CS/COMM/365/2026	05.05.2026	UNION BANK OF INDIA VS SURAJ KUMAR	22.08.2026	Within 15 days	12.09.2026			

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SRC	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING								
36	SH. DEVENDER KUMAR DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL													
37	MS. RUBY ALKA GUPTA DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL													
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	NIL													
39	SH. PRITAM SINGH DISTRICT JUDGE (COMMERCIAL COURT)	SHAHADARA	301, New Court Building	CS(COMMER CIAL)	CS (COMM) 548/25	09.09.2025	Punjab National Bank Vs. Sarita Chawla	04.08.2026	Not Filed	Not Filed	Not Filed	NO	NO	PE on 27.08.2026		
			301, New Court Building	CS(COMMER CIAL)	CS (COMM) 360/25	30.05.2025	SRK Industries Vs. Lok Enterpries	12.08.2026	Not Filed	Not Filed	Not Filed	NO	NO	For P.E. - 16.09.2026 & 21.09.2026 For D.E. - 28.09.2026 & 20.09.2026		
			301, New Court Building	CS(COMMER CIAL)	CS (COMM) 595/25	10.10.2025	M/s Newtrack International Automotives Pvt Ltd Vs. Dr Arun Kumar Sachan	14.08.2026	Not Filed	Not Filed	Not Filed	NO	NO	fixed from 16.09.2026 to 30.09.2026 . Final Arguments, on 22.10.2026.		
			301, New Court Building	CS(COMMER CIAL)	CS (COMM) 585/25	06.10.2025	Elpron Exchange Water Engg Pvt Ltd Vs. Sh Abdul Wahid	18.08.2026	Not Filed	Not Filed	Not Filed	NO	NO	16.09.2026		
			301, New Court Building	CS(COMMER CIAL)	CS (COMM) 259/26	12.05.2026	Bhumika Wadhwa Vs. Garvit Kumar And Anr	18.08.2026	Not Filed	Not Filed	Not Filed	NO	NO	For P.E. - 17.09.2026 & 19.09.2026 For D.E. - 25.09.2026 & 26.09.2026		
			301, New Court Building	CS(COMMER CIAL)	CS (COMM) 7/26	07.01.2026	Bhumika Wadhwa Vs. Garvit Kumar And Anr	18.08.2026	Not Filed	Not Filed	Not Filed	NO	NO			
			301, New Court Building	CS(COMMER CIAL)	CS (COMM) 253/24	24.04.2024	Ms Pilot Industries Ltd Through Ar Vs. Ms Power Liv Pvt Ltd Through Director	19.08.2026	Not Filed	Not Filed	Not Filed	NO	NO	18.09.2026 and 21.09.2026 . 29.09.2026 and 30.09.2026 . final		
			301, New Court Building	CS(COMMER CIAL)	CS (COMM) 699/25	12.12.2025	ABHYUDAYA TELE INFRA Vs. Zudio Trent ltd	24.08.2026	Not Filed	Not Filed	Not Filed	NO	NO	PE 18.09.2026. DE 24.09.2026 . final arguments, on 01.10.2026.		
			301, New Court Building	CS(COMMER CIAL)	CS (COMM) 102/25	13.02.2025	Suman Rani Vs. Yatin Arora	25.08.2026	Not Filed	Not Filed	Not Filed	NO	NO	16.09.2026		
			301, New Court Building	CS(COMMER CIAL)	CS (COMM) 515/25	22.08.2025	Anil Kumar Gupta Vs. Shri Naresh Kumar Garg	25.08.2026	Not Filed	Not Filed	Not Filed	NO	NO	5th, 6th and 7th October, 2026. 13th , 14th and 15th October, 2026 . final		

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAMED VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
			301, New Court Building	CS(COMMER CIAL)	CS (COMM) 297/26	01.06.2026	Naresh kumar garg Vs. Anil kumar gupta	25.08.2026	Not Filed	Not Filed	Not Filed	NO	NO	5th, 6th and 7th October, 2026 13th, 14th and 15th October, 2026 & final
			301, New Court Building	CS(COMMER CIAL)	CS (COMM) 535/21	13.12.2021	Shri Kishan Gopal Rathi Vs. Shri Harish Mittal	29.08.2026	Not Filed	Not Filed	Not Filed	NO	NO	For P.E. - 25.09.2026 & 26.09.2026 For D.E. - 09.10.2026 & 10.10.2026
			301, New Court Building	CS(COMMER CIAL)	CS (COMM) 428/25	10.07.2025	Jain Casuals Wear Pvt Ltd Vs. Sanvie Retail Pvt Ltd	29.08.2026	Not Filed	Not Filed	Not Filed	NO	NO	For P.E. - 25.09.2026 & 26.09.2026 For D.E. - 09.10.2026 & 10.10.2026
40	SH. VIPIN KUMAR RAI DISTRICT JUDGE, COMMERCIAL COURT/MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAH DAR	ROOM NO 208	COMMERCIAL	CS COMM 65/2026	03-02-2026	M/s Suresh Apparels Vs NARESH KUMAR SHARMA	14/08/202	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/22-09-2026
			ROOM NO 208	COMMERCIAL	CS COMM 462/2025	28-07-2025	ANIL KUMAR VOHRA Vs6 Municipal Corporation of Delhi	22/08/202	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/05-10-2026

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAMED VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
41	SH. RAMESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT/SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAH DARANGA	303, New Court Building	CS(COMMER CIAL)	CS(COMM) 44/2026	22.01.2026	SHREE BANKEY BEHARI FABRICS PVT LTD VS CHAMAN MIYAN	10.08.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 122/2026	27.02.2026	JITENDER KUMAR GUPTA VS SUNIL KUMAR JAIN	10.08.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 235/2026	28.04.2026	CANARA BANK VS ABHISHEK	18.08.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 308/2026	06.06.2026	KOMAL PRASAD SINGH VS NAVEEN KUMAR JAIN	18.08.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 247/2026	06.05.2026	M/S SHRI BABA ELECTRIC CORPORATION VS M/S GREEN YARDS INTERIORS AND DEVELOPERS PVT LTD & ORS	21.08.2026	Not Filed	NO	Not Filed	NO	NO	
42	SH. PAWAN KUMAR MATTOO, DISTRICT JUDGE, COMMERCIAL COURT	SHAH DARANGA	C.No 304	COMMERCIAL	CS(COMM) /599/2025	03-08-2026	M/S DARSHAN POWER SOLUTIONS VS M/S MAA MAIHAR ENTERPRISES	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 26-11-2026	
				COMMERCIAL	CS(COMM) /197/2026	03-08-2026	SONU JAIN VS MANOJ KUMAR JAIN	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 26-11-2026	
				COMMERCIAL	CS(COMM) /342/2025	11-08-2026	VINOD KUMAR PROP. OF M/S KV TRADERS VS NEWAGE SCAFFOLDS PVT. LTD.	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 03-12-2026	
				COMMERCIAL	CS(COMM) /238/2026	13-08-2026	BANK OF BARODA VS DEEPMALA RASANI	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 07-12-2026	
				COMMERCIAL	CS(COMM) /596/2024	14-08-2026	SIDAK SIKKA VS DAVINDER KAUR	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 17-12-2026	
				COMMERCIAL	CS(COMM) /215/2026	17-08-2026	PUNEE AHUJA VS AMANPREET KAUR	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 15-12-2026	
				COMMERCIAL	CS(COMM) /216/2026	17-08-2026	M/S LAKHMI CHAND TEJOO MAL VS AMANPREET KAUR	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 15-12-2026	
				COMMERCIAL	CS(COMM) /240/2026	31-08-2026	PASCO MOTORS LLP VS ASHOK KUMAR TAILOR & ANR	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 21-12-2026	
43	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	NORTH-WEST	406	Civil	309/25	01-05-2025	DHARMENDRA GIRI Vs GOVIND RAJU VERMA and Ors.							

SRC	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
					326/23	28-04-2023	M/S COOL HUB LOGISTICS Vs M/S TCI EXPRESS LIMITED							
					129/25	19-02-2025	WILLETT COMMUNICATIONS Vs A1 SOLUTIONS							
44	SH. MANISH GUPTA, DISTRICT JUDGE, COMMERCIAL COURT, SH. VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	NIL											
45	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL											
46	VACANT/SH. SHAILENDER MALIK, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH	NIL											
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH-WEST	603	COMMERCIAL SUIT	OMP (COMM) 23/25	15.12.2025	M/S THREE VEE-MARKETING PVT LTD Vs M/S TRAVEL RETAIL SERVICES PVT LTD	-	-	-	NIL	NIL	NIL	
			603	COMMERCIAL SUIT	CS(COMM) 613/25	11.11.2025	AJIT KUMAR Vs M/S MSD FAMILY RESTAURANT AND ORS 20.05.2025	03.06.2026	03.06.2026	03.06.2026				
			603	COMMERCIAL SUIT	CS(COMM) 396/25	22.03.2025	UNION BANK OF INDIA Vs M/S INDO REMEDIES AND ORS	15.07.2025	03.11.2025	03.11.2025	03.11.2025			
			603	COMMERCIAL SUIT	CS(COMM) 299/25	29.05.2025	SRK INGREDIENTS PVT. LTD. Vs ABHINESH PRATAP SINGH	08.09.2025	29.10.2025	29.10.2025	29.10.2025			
48	SH. VINOD YADAV, DISTRICT JUDGE, COMMERCIAL COURT/SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-02	SOUTH-WEST	613	Commercial Suit	CS COMM 608/2024	04-12-2024	BANK OF BARODA VS TAARAN CHOUDHARY	05-08-2026	PE – 31-08-2026 DE – 07-09-2026 FA – 16-09-2026	...	...	...		...
			613	Commercial Suit	CS COMM 684/2025	15-12-2025	M/S RETAILTECH VS SIAA NKG INFRASTRUCTURE LTD. & ORS.	05-08-2026	PE – 10-09-2026 DE – 18-09-2026 FA – 30-09-2026	...	...	...		...
			613	Commercial Suit	CS COMM 114/2026	06-03-2026	UNION BANK OF INDIA VS BINESH KUMAR & ORS	10-08-2026	PE – 14-09-2026 DE – 21-09-2026 FA – 28-09-2026	...	...	...		...
			613	Commercial Suit	CS COMM 276/2025	24-05-2025	UNION BANK OF INDIA VS PYARE LAL	12-08-2026	PE – 21-09-2026 DE – 29-09-2026 FA – 06-10-2026	...	...	...		...
			613	Commercial Suit	CS COMM 203/2025	21-04-2025	SAMAIIRA JEWELS P. LTD. VS ARJUNBHAI MOTIBHAI PATEL CHOUDHARY	13-08-2026	PE – 25-09-2026 & 26-09-2026 DE – 05-10-2026 & 06-10-2026 FA – 27-10-2026	...	...	...		...

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
			613	Commercial Suit	CS COMM 302/2026	15-05-2026	VED PAL SINGH VS RONIT BHASIN	22-08-2026	PE – 21-09-2026 &... 23-09-2026 DE – 28-09-2026 & 30-09-2026 FA – 05-10-2026	...	...	...		...
			613	Commercial Suit	CS COMM 288/2026	05-05-2026	QUICKSHIP GLOBAL EXPRESS P. LTD VS TRACX LOGIS INDIA P. LTD.	25-08-2026	PE – 14-09-2026 &... 18-09-2026 DE – 24-09-2026 & 26-09-2026 FA – 07-10-2026	...	...	...		...
49	SH. GAUTAM MANAN DISTRICT COMMERCIAL COURT-03	SOUTH WEST	614	COMMERCIAL SUI	CS(COMM) 190/2026	04.04.2026	PNB VS. MAHAVIR SINGH	03.08.2026	PE-24.08.2026 DE-NIL 31.08.2026	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUI	CS(COMM) 125/2026	10.03.2026	UPGRID SOLUTIONS VS. NEERAJ CHAUDHARY	07.08.2026	PE-09.09.2026	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUI	CS(COMM) 287/2026	05.05.2026	INEXT LOGISTICS VS. TRACX LOGISTICS	11.08.2026	PE-16.09.2026 DE-NIL 23.09.2026	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUI	CS(COMM) 286/2026	05.05.2026	QUICKSHIP GLOBAL VS. COCO EXPRESS	13.08.2026	PE-15.09.2026 DE-NIL 22.09.2026	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUI	CS(COMM) 170/2026	27.03.2026	KOOL CRAFT ENG. VS.VIVEKANAND TRUST	14.08.2026	PE-17.09.2026 DE-NIL 26.09.2026	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUI	CS(COMM) 316/2026	19.05.2026	RAGHUNATHJI FUEL VS. N.K.G. INFRASTRUCTURE	14.08.2026	PE-02.09.2026 DE-NIL 16.09.2026	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUI	CS(COMM) 307/2026	16.05.2026	PUNJAB NATIONAL BANK VS. MEGHA GUPTA	18.08.2026	PE-02.09.2026 DE-NIL 16.09.2026	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUI	CS(COMM) 434/2026	08.07.2026	NEERAJ KUMAR VS. NYSAA RETAIL	21.08.2026	PE-19.09.2026 DE-NIL 26.09.2026	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUI	CS(COMM) 133/2026	13.03.2026	CANARA BANK VS. SUVI ENTERPRISES	22.08.2026	PE-07.09.2026 DE-NIL 21.09.2026	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUI	CS(COMM) 140/2026	16.03.2026	UNIVERSAL JET SEA VS. MAGNETIC	22.08.2026	PE-21.09.2026 DE-NIL 28.09.2026	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUI	CS(COMM) 293/2026	07.05.2026	BANK OF INDIA VS. RAJ KUMAR	22.08.2026	PE-18.09.2026 DE-NIL 25.09.2026	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUI	CS(COMM) 190/2026	04.04.2026	PNB VS. MAHAVIR SINGH	03.08.2026	PE-24.08.2026 DE-NIL 31.08.2026	NIL	NIL	NIL	NIL	NIL

[illegible]

CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF AUGUST 2026																
SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OF PETITIONER NAME VS ADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OF DATE EXECUTION /N DECREE	OF NUMBER OF DAYS FOR EXECUTION	ACT SECTION	
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM 194/2024	03.02.2024	CANARA BANK VS RAJENDER PRASAD GOEL	VANDANA BHATIA & VIVEK KUMAR GOEL 9811426199 & 9821245906	21.08.2026	930	YES	CONTESTED	-	-	RECOVERY	
2	SH. RAJESH KUMAR GOEL DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	CS (COMM)/134/2026	31-01-2026	M/S KANCHAN FASHIONS PVT LTD Vs ANU OHRI	SUBHASH CHANDRA 9810459344	05-08-2026	186	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY	
			306	CS (COMM)	CS (COMM)/1307/2024	26-11-2024	NAVEEN SINGHAL VS SANJAY BANSAL	AKSHAY RAJ 9818939888	11-08-2026	623	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY	
			306	CS (COMM)	CS (COMM)/372/2025	03-04-2025	M/S JAINSON LIGHTS PVT LTD Vs M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD	TARA CHAND SHARMA 9871077171	20-08-2026	504	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY	
			306	CS (COMM)	CS (COMM)/180/2026	11-02-2026	PARAMJEET SINGH VS SHRI ARVINDER SINGH	SHALABH GUPTA 9818681699	21-08-2026	191	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY	
3	MS. DEVENDER KUMAR SHARMA DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	RECOVERY OF MONEY	CS/COMM/ 41/2026	14.01.2026	JASVINDER KAUR VS MCD	SATYENDRA KUMAR SINGH AND KARTIK GUPTA 9811161525 & 9711523531	08.08.2026	206	YES	DECREE	-	-	-	
4	SH. LOKESH KUMAR DISTRICT JUDGE (COMMERCIAL COURT-04)/MS ANIL KUMAR SISODIA DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THORE DELHI	RECOVERY	CS (COMM)-203/2025	17.02.2025	FITWELL HOSIERY COPORATION VS AJAY BHALLA	SH. M. TARIQUE SIDDIQUI 9811202991	21.08.2026	550 DAYS	YES	CONTESTED	NA	NA	RECOVERY	
			304 EXTENSION BLOCK THORE DELHI	RECOVERY	CS (COMM)-972/2023	03.07.2023	MSB PUBLISHERS PVT. LTD. VS. FUTURE PUBLISHERS AND DISTRIBUTORS	SH. ASHUTOSH WATHIA 9810367549	24.08.2026	1148 DAYS	YES	CONTESTED	NA	NA	RECOVERY	
			304 EXTENSION BLOCK THORE DELHI	RECOVERY	CS (COMM)-1250/2022	17.05.2022	TULLIO GIUSI SRL VS. GLOSSY BUTTON PVT. LTD.	SH. T.P.S KANG 9289085513	29.08.2026	1565 DAYS	YES	CONTESTED	NA	NA	RECOVERY	
			304 EXTENSION BLOCK THORE DELHI	RECOVERY	CS(COMM)-681/2024	04.06.2024	PRINTMAN ASSOCIATES PVT. LTD. VS. ASHOK KUMAR SAH	SH. AKASH DEEP GUPTA 9958724670	31.08.2026	818 DAYS	YES	CONTESTED	NA	NA	RECOVERY	
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305 EXTENSION BLOCK THORE DELHI	RECOVERY	CS (COMM)-1865/22	23-07.2022	BAL KRISHAN VS RAJENDER KUMAR NAGPAL	KUSHAL GUPTA 8447400234	05.08.2026	1474 DAYS	YES	CONTESTED	N/A	N/A	RECOVERY	
			305 EXTENSION BLOCK THORE DELHI	RECOVERY	CS (COMM)-570/23	01.04.2023	LIC HOUSING FIN. LTD. VS HEMANT SHARMA	VISHWENDRA VERMA 9871704611	25.08.2026	1242 DAYS	YES	CONTESTED	NA	NA	RECOVERY	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF DAYS FOR EXECUTION	ACT FOR SECTION
6	SH. SUNIL CHOUDHARY, DISTRICT JUDGE COMMERCIAL COURT-06/SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	OMP(COMM)/97/2024	OMP(COMM)/97/2024	08.11.2024	RISHI ANAND VS. M/S VISHNA INDIA NIDHI LTD.	SH. MADHUSUDAN BHAYANA @GMAIL.COM	9891617861	11.08.2026	641 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
7	MS. REKHA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL													
8	SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308 EXTENSION BLOCK THORE DELHI	RECOVERY	CS (COMM)/162/2025	04-02-2025	M/s RVA Dia Jewels Vs Anisha Jain	ASHIM SHRIDHAR	9971547353	08-08-2026	553 DAYS	YES	NIL	NIL	NIL	1
			308 EXTENSION BLOCK THORE DELHI	RECOVERY	CS (COMM)/259/2025	05-03-2025	M/s A TO Z CHEMICALS Vs PRAVEEN AGGARWAL	LOVEKSH AGGARWAL	9873300965	20-08-2026	526 DAYS					
			308 EXTENSION BLOCK THORE DELHI	RECOVERY	CS (COMM)/128/2026	30-01-2026	SUKESH KUMAR CHAUHAN MUNICIPAL CORPORATION OF DELHI	SHUBHAM SHARMA	7633860576	25-08-2026	207 DAYS					
			308 EXTENSION BLOCK THORE DELHI	RECOVERY	CS (COMM)/170/2026	07-02-2026	WEBClick DIGITAL PRIVATE LIMITED Vs SHAHANWAZ AHMED	ANKUR SINGHAL	9811126091	22-08-2026	194 DAYS					
			308 EXTENSION BLOCK THORE DELHI	RECOVERY	CS (COMM)/427/2026	10-04-2026	SAHIBJEET SINGH BAGGA Vs MUNICIPAL CORPORATION OF DELHI	& V LAW ASSOCIATES	9560905884	29-08-2026	139 DAYS					
9	SH. ANIL ANTIL, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL		RECOVERY	CS (COMM)/1393/2024	17-12-2024	Canara Bank Vs Sachin Ahuja			01-08-2026	592	N/A	CONTESTED			
				RECOVERY	CS (COMM)/1138/2025	31-10-2025	Bank of Baroda Vs Raj Kumar			03-08-2026	276	N/A	CONTESTED			
				RECOVERY	CS (COMM)/1141/2025	01-11-2025	Bank of Baroda Vs Dev Thakur			05-08-2026	267	N/A	CONTESTED			
				RECOVERY	CS (COMM)/1062/2023	21-07-2023	DEX CARGO SERVICES PVT LTD THROUGH MANAGING DIRECTOR ARVIND THIRANI Vs M/S SPELL ORGANICS LTD			06-08-2026	1112	N/A	CONTESTED			
				RECOVERY	CS (COMM)/1163/2020	29-08-2018	ORIENTAL TERIMEX LTD. Vs HARISH KUMAR B. @ HARISH NAKODA			07-08-2026	2921	N/A	CONTESTED			
				RECOVERY	CS (COMM)/325/2025	21-03-2025	Vimal Rajpal Vs Majid Ali			08-08-2026	505	N/A	CONTESTED			
				RECOVERY	CS (COMM)/423/2026	09-04-2026	Union Bank of India Vs YASH KUMAR			08-08-2026	121	N/A	CONTESTED			
				RECOVERY	CS (COMM)/842/2026	23-07-2026	Ms Baisakhi Ram Girdhari Lal Vs Ms Navkar Metals			14-08-2026	22	N/A	CONTESTED			

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF EXECUTION	ACT OF DAYS SECTION
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL		RECOVERY	CS (COMM)/865/2021	09-03-2021	JAICO PUBLISHING HOUSE Vs USHA JAN PROP M/S JBC PUBLISHERS AND DISTRIBUTORS			25-08-2026	1995	N/A	CONTESTED			
				RECOVERY	CS (COMM)/654/2026	05-06-2026	DABUR INDIA LIMITED Vs SANSKAR AYUSH MEDICARE PVT LTD			31-08-2026	117	N/A	CONTESTED			
			307	Civil	CS (COMM)/1457/2023	01/11/23	PHI LEARNING PVT. LTD. VS. INTERNATIONAL BOOK CENTRE	SAGAR SHIVAM	9810394594	01/08/26	1004		CONTESTED	01/08/26		
			307	Civil	CS (COMM)/1088/2024	01/10/24	CHANDAN SINGH RAWAT VS. RAHUL SHARMA	ROHIT YADAV	9266130562	18/08/26	686		CONTESTED	18/08/26		
			307	Civil	CS(COMM)/1280/2025	02/12/25	SANJEEV KUMAR GOELA VS. MUNICIPAL CORPORATION OF DELHI	A.K. TRIVEDI	9871441764	14/08/26	255		CONTESTED	14/08/26		
			307	Civil	OMP/(COMM)/7/2026	31/01/26	BALA JI JEWELLERS AND ORS. VS. SAMMANKUMAR CAPITAL LTD.	SANJAY KUMAR	9818336108	18/08/26	199		CONTESTED			
			307	Civil	Ex.Comm-Award Comm./44/2026	by 06/04/26	DRA CONSULTANTS PVT. LTD. VS. DELHI JAL BOARD	VIVEKANAND	9810149231	21/08/26	137		CONTESTED			
			307	Civil	EX.COMM./400/2023	21/07/23	OYO APARTMENTS INVESTMENTS LLP VS. CONVEST BUILDCON PRIVATE LTD.	RAJNISH RANJAN	9999829858	11/08/26	1117		CONTESTED			
			307	Civil	EX.COMM./407/2023	28/07/23	OYO APARTMENTS INVESTMENTS LLP VS. JEET CORPORATION	RAJNISH RANJAN	9999829858	11/08/26	1110		CONTESTED			
			307	Civil	EX.COMM./408/2023	28/07/23	OYO APARTMENTS INVESTMENTS LLP VS. CONVEST OVERSEAS PVT. LTD.	RAJNISH RANJAN	9999829858	11/08/26	1110		CONTESTED			
11	SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 309	CS (COMM)	CS (COMM)/725/2025	02/07/25	RUCHIKA AGARWAL Vs KRISHAN PAL SINGH	Anirudh Gupta	9811993041	14/08/26	408	-	Contested/Decreed			
			COURT ROOM 309	OMP (I) (COMM)	OMP (COMM.)/425/2026	(I) 08/04/26	JANA SMALL FINANCE BANK LIMITED Vs Deepak Kumar	Ojasvi Sharma	8505853818	27/08/26	141	-	Contested/Disposed			

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION / DECREE	NUMBER OF EXECUTIONS	ACT OF DAYS SECTION
			COURT ROOM 309	OMP (COMM)	OMP (COMM.)/32/2026	09/04/26	VISHAL MEGA MART PVT. LTD Vs AURADECOR PVT. LTD	Ajay Kohli	9910040471	31/08/26	144	-	Contested/Plaint returned			
12	SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS (COMM)/	412/2026	07-04-2026	STATE BANK OF INDIA Vs BRAHAMJEET SINGH			05-08-2026	120					
			401	CS (COMM)/	1085/2025	09-10-2025	SHRI BISHAN SAROOP BHARDWAJ Vs SHRI SUSHIL UDAR			07-08-2026	302					
			401	CS (COMM)	97/2026	24-01-2026	OPTIMAL MEDIA SOLUTIONS A DIVISION OF TIMES INTERNET LTD Vs MS BLACK MANGO INDIA DESIGNS			10-08-2026	198					
			401	CS (COMM)	660/2026	05-06-2026	MANOJ KUMAR BHARTIYA Vs Sun Anodising Pvt Ltd			10-08-2026	66					
			401	CS (COMM)/	552/2025	17-05-2025	YOGESH AGGARWAL Vs MUNICIPAL CORPORATION OF DELHI			18-08-2026	458					
			401	CS (COMM)/	1220/2025	19-11-2025	DEVESH SINGH Vs VED PRAKASH MITTAL AND SONS			19-08-2026	273					
			401	CS (COMM)/	1347/2025	19-12-2025	Vikas Verma Vs Municipal Corporation of Delhi			25-08-2026	249					
13	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	402	CIVIL CASE	CS(COMM)/313/2025	Suprajit Engineering Ltd. Vs Toheed Prop	19.03.2025	19.08.2026	Yes	CS(Comm)	Decree	NA	Contested			Recovery of Money
			402	CIVIL CASE	CS(COMM)361/2025	Varahmurti Vs Konarkee Fire	29.03.2025	25.08.202	Yes	CS(Comm)	Decree	NA	Contested			Recovery of Money
			402	CIVIL CASE	COUNTER CLAIM/33/2025	Konarkee Fire Vs Varahmurti	19.07.2025	25.08.2026	Yes	CS(Comm)	Dismissed	NA	Contested			Recovery of Money
			402	CIVIL CASE	CS(COMM)/839/2025	Ankit Kansal Vs Rajeev Kumar Mahajan	24.07.2025	14.08.2026	Yes	CS(Comm)	Decree	NA	Contested			Recovery of Money
			402	CIVIL CASE	CS(COMM)/2129/2022	Plantinex Doors Vs Manglam Furnishing	07.09.2022	11.08.2026	Yes	CS(Comm)	Dismissed	NA	Contested			Recovery of Money
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS	CS (COMM)/84/2026	21-01-2026	CANARA BANK BRIJESH AND ANR Vs SANJAY AGGARWAL(P),	9811179171	31-08-2026	222	Yes	DECREE	nil	nil		
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		(CS COMM)	86/2024	30-01-2024	JAI ENTERPRISES VS CHANDAN AND CHANDAN	Dhruv Dwivedi	9999653945	22-11-2025	292 DAYS	yes	CONTESTED	NIL	NIL	

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				(CS COMM)	511/2023	08-07-2023	VIVEK CHANDELA VS ANKIT JAIN			28-11-2025	469 DAYS	yes	CONTESTED	NIL	NIL	
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST			CS (COMM)/209/2024	45352	3s Pharma Vs Sa Parmacy			46251	899		DISMISSED ON MERITS			
					CS (COMM)/625/2025	45863	BANK OF BARODA VS MOHIT SHARMA			46245	382		DECREE			
					CS (COMM)/688/2025	45883	State Bank Of India Vs JYOTI			46265	382		DECREE			
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST			401/2021	16/09/21	SH. ANIL AGGARWAL PROP. M/S SHREE SARAM TRADERS VS SHAHENSHA ENTERPRISES AND ORS	SUBHASH CHAWLA	9810838189	01/08/26	1780	NA	PLAINT RETURN	Nil	Nil	
					465/2026	08/06/23	M/S DUROJ INFRA PVT LTD VS PARAMJEET KAUR	DEEPAK BANSAL	9899951648	03/08/26	1152	NA	DECREED	Nil	Nil	
					26/2025	10/01/25	M/S ENTERPRISES SUNRISE VS MR AJAY KUMAR	HARSH CHAHCHARA	9910454141	05/08/26	572	NA	DISMISSED	Nil	Nil	
					29/2022	04/01/22	SANJAY KUMAR VS M/S SIMPLEX INFRASTRUTURES LTD.	Samrat Sengupta	9650174584	06/08/26	1675	NA	DECREED	Nil	Nil	
					623/2025	24/07/25	ZIRCON EXPORTS PVT LTD VS RISHABH BUILDCON	SHREY DHADHEECH	7503710142	07/08/26	379	NA	DISMISSED	Nil	Nil	
					853/2022	31/10/22	FORGEMARK INDIA PRIVATE LIMITED VS BALAJI TYRE PLAZATHROUGH ITS PROPRIETOR MR. ANKIT GUPTA	PANKAJ	9990899799	14/08/26	1383	NA	DECREED	Nil	Nil	
					676/2026	01/07/26	MS CAPITAL INDUSTRIAL ENTERPRISES VS MS PS ENTERPRISES AND ANR	SCHARIT GOYAL	8595653336	17/08/26	47	NA	DISMISSED	Nil	Nil	
					48/2025	20/01/25	VIRESH TYAGI VS NAVEEN PAL SINGH PROPRIETORSHIP OF KHATRI M/S ELTEK CIRCUITS	MANOJ	9212010299	18/08/26	575	NA	DISMISSED	Nil	Nil	
					420/2025	17/05/25	M/S OBEROI PAINTS PRIVATE LIMITED VS M/S ADVENT ENTERPRISES AND ORS	CHARIT GOYAL	8595653336	18/08/26	458	NA	DISPOSED	Nil	Nil	
					774/2023	16/10/23	M/S POINT FOOTWEAR PVT LTD VS M/S ASHIRWAD FOOT CARE	RAJEEV BANSAL	8377998979	20/08/26	1039	NA	DECREED	Nil	Nil	
					129/2026	03/02/26	SARA HEALTH CARE PVT LTD VS RAJASTHAN MEDICAL SERVICES CORPORATION LTD	NEERAJ GUPTA	9811267045	29/08/26	207	NA	PLAINT RETURN	Nil	Nil	

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				MISC DJ	544/2026	19/05/26	WASIM MANUFACTURING PRIVATE LIMITED VS RAVI SHANI	WIRE AP SHUKLA	9312589745	31/08/26	104	NA	ALLOWED	Nil	Nil	
18	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL													
19	VACANT/SH. PRASHANT KUMAR DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/193/2020	CS (COMM)/193/2020	25-07-2020	SH SHIV BALAK GOSWAMI Vs SH PANKAJ PURI			14-08-2026			PLAINT RETURNED			
				CS (COMM)/672/2022	CS (COMM)/672/2022	24-08-2022	M/S TRANSLINK LOGISTICS PVT. LTD. Vs M/S GLASS HOUSE AND OTHERS			06-08-2026			DECREE			
				CS (COMM)/5849/2024	CS (COMM)/5849/2024	06-12-2024	MS LAADRO GC PVT LTD Vs MS RIMS INDIA PVT LTD			18-08-2026			DECREE			
				CS (COMM)/527/2025	CS (COMM)/527/2025	01-07-2025	USHA DEVI Vs FINANCIAL SOFTWARE AND SYSTEMS PRIVATE LTD AND ANR			31-08-2026			DECREE			
20	SH. ANIL KUMAR SISODIA DISTRICT JUDGE (COMMERCIAL COURT)-01/SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL													
21	SH. ASHUTOSH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT/SH. SANJAY KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	NIL													
22	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI		SUIT FOR RECOVERY	CS (COMM.)/300/2024	30/03/2024	M/S TRANSLINK LOGISTICS PVT LTD Vs Ms Manan Granites Pvt Ltd	Sh. K.L.Mishra	NOT AVAILABLE	10/08/2026	863	YES	DECREED	NO	NO	CS (COMM.)/300/2024
				OBJECTION UNDER SECTION 34 OF ARBITRATION & CONCILATION ACT	OMP (COMM.)/136/2022	26/08/2022	BAL KRISHAN KAILASH CHANDER MOGA Vs DISTRICT MANAGER FOOD CORPORATION OF INDIA	Sh. Kumar Dushyant Singh	9811433704	18/08/2026	1453	NO	ALLOWED/SET ASIDE	NO	NO	OMP (COMM.)/136/2022
			20	OBJECTION UNDER SECTION 34 OF ARBITRATION & CONCILATION ACT	ARBTN/1243/2022	13/10/2022	FOOD CORPORATION OF INDIA Vs M/S BAL KRISHAN KAILASH CHANDER	Sh. Rajeev Sharma	9810194858	18/08/2026	1405	NO	ALLOWED/SET ASIDE	NO	NO	ARBTN/1243/2022
				OBJECTION UNDER SECTION 34 OF ARBITRATION & CONCILATION ACT	OMP (COMM.)/79/2025	31/05/2025	UNION OF INDIA Vs SIDDHARTHA METAL FABRICATORS	Ms. Ekta Dhama	9868224037	24/08/2026	450	NO	DISMISSED	NO	NO	OMP (COMM.)/79/2025
				SUIT FOR RECOVERY	CS (COMM.)/110/2021	15/03/2021	GAURAV KUMAR Vs SPACE TURTLE PVT LTD	Sh. Siddharth Mehta	9810684200	25/08/2026	1989	YES	DISMISSED	NO	NO	CS (COMM.)/110/2021
23	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM)/103/2024	02-03-2024	N S Associates Pvt Ltd Vs Rahul Bhambri	Sh. M TARIQUE SIDDIQUI	9811202991	03-08-2026	884	Yes	PARTLY DECREED/DISMISS ED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/90/2024	23-02-2024	Raj Singh Malik Vs Jitender Sharma	Sh. RAJESH KHARI	9711331124	05-08-2026	894	Yes	DISMISSED	NA	NA	Suit for Recovery

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			12, New Court Block-I	Civil Suit	CS (COMM)/177/2024	10-04-2024	M/s Buniyad Realty Ltd Vs M/s Shree Krishna Exports Pvt Ltd	Sh. ISHAAN CHAWLA	9910009277	08-08-2026	850	Yes	PARTLY DECREED/DISMISS ED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/232/2024	10-05-2024	Delhi Furniture Company Pvt Ltd Vs Neeraj Chaudhary And Anr	Sh. INDER SINGH	9891711075	11-08-2026	823	Yes	DISMISSED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/124/2024	13-03-2024	M/s Webkul Software Pvt Ltd Vs M/s Meetanshi Technologies Llp	Sh. KAPIL YADAV	9811370721	14-08-2026	884	Yes	DISMISSED	NA	NA	Suit for Recovery
24	SH. SAURABH KULSHRESHTHA, DISTRICT JUDGE, COMMERCIAL COURT/ MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL													
25	SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURTSH. SANDEEP YADAV	SOUTH	NIL													
26	SH. SUDESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	29, New Court Block-II	Commercial	OMP (COMM.) 41/2022	30-07-2022	MUNICIPAL CORPORATION OF DELHI VS M/S IND CARE AND KARMA	SHIKHAR KHARE	011-6634444	08.08.2026	1470	NO	Contested	-	-	Under Section 34 of A & C Act
			29, New Court Block-II	Commercial	CS (COMM.) 408/2025	30-08-2025	RAMA SALES VS NANDA PHARMA	RAHUL GARG	9999350250	22.08.2026	357	YES	Contested	-	-	SUIT UNDER ORDER XXXVII RULE 5, CPC
			29, New Court Block-II	Commercial	CS (COMM.) 630/2022	09-11-2022	SAMRAT BEHL PROP. VS BEHL'S PHOTOGRAPHY VS GARG VILLAS PVT. LTD.	AMIT KHANNA	9811422656	27-08-2026	1387	YES	Contested	-	-	SUIT FOR RECOVERY
			29, New Court Block-II	Commercial	CS (COMM.) 251/2023	20-04-2023	GARG VILLAS PVT. LTD. VS SAMRAT BEHL PROP. M.S SAMRAT BEHL'S PHOTOGRAPHY	AMIT AGGARWAL	9958056667, 9017282151	27-08-2026	1225	NA	Contested	-	-	COUNTER CLAIM OF CS (COMM.) 630/2022
			29, New Court Block-II	Commercial	CS (COMM.) 461/2022	16-08-2022	M/S VIVAZO CONSULTING AND TRADING PVT. LTD. VS BHARAT HEAVY ELECTRICAL LIMITED THROUGH AR	PARTHOBHATTACHARYA	9718075818, 9818445491	29-08-2026	1474	YES	Contested	-	-	SUIT FOR RECOVERY
			29, New Court Block-II	Commercial	CS (COMM.) 347/2022	30-05-2022	RAJAT GUPTA VS MAHARAJ SINGH	MUDITA SHARMA	9873906312, 9818281779	31.08.2026	1554	YES	Contested	-	-	SUIT FOR RECOVERY
27	VACANT/SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS (COMM)/447/2024	19-09-2024	Ivy Entertainment Private Limited Vs Kajalben (Kinjalben) Naginbhai Maheriya	Shrishti Juneja	9818837777	03-08-2026	683	-	Dismissed	-	-	Suit for Permanent/Mandatory Injunction.
28	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	18 BLOCK 1	CS COMM	217/22	44600	M/S EXPRESS HOUSE KEEPER PVT LTD. VS. VENICE MAINTENANCE LLP	NIRDESH BIDHURI	9711859466	46244	1644	N/A	DISMISSED	10.08.2026	N/A	
				CS COMM	64/19	43552	M/S TECHNOCRETE PVT LTD. VS. HARBEL SINGH AND SONS	MUKESH KUMAR	9711694968	46252	2700	N/A	DISMISSED	18.08.2026	N/A	

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				CS COMM	773/23	45157	L.G. ELECTRONICS INDIA PVT. LTD. VS. MANISH SAHA	Naveen Chandra(P),	N/A	46258	1101	N/A	DECREE	24.08.2026	N/A	
				OMP (COMM)	54/24	45478	KALYAN JAGOTRA VS. UNION OF INDIA	DHANESH RELAN	9910247777	46265	787	N/A	DISMISSED	31.08.2026	N/A	
29	SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	SOUTH-EAST	14	Commercial Suit	CS (COMM)/601/2025	24.07.25	BHUSHAN DEALMARK PVT. LTD. Vs GUNEET SINGH SETHI	HIMANSHU GARG	N/A	07.08.26	379	YES	DECREED	-	-	
					CS (COMM)/115/2026	10.02.26	UNION BANK OF INDIA Vs GAJVI MEENA	SUNIL CHOUDHARY	N/A	08.08.26	179	YES	DECREED	-	-	
					CS (COMM)/91/2025	29.01.25	LAXMI RAI Vs SUNIL KUMAR SINGH	RAJENDRA YADAV	N/A	12.08.26	560	YES	DECREED	-	-	
					CS (COMM)/827/2025	10.10.25	MIS QUALITY AUSTRIA CENTRAL ASIA PRIVATE LIMITED Vs MIS AUTOLINE INDUSTRIES LIMITED	VINEESH TIYAGI	N/A	19.08.26	313	YES	DECREED	-	-	
					CS (COMM)/1019/2025	12.12.25	Shilpkar India Designers and contractors private limited Vs Buildcon Developers	ASHOK KUMAR	N/A	25.08.26	256	YES	DISMISSED			
30	MS. VRINDA KUMARI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	20	CS(COMM)	134/2019	07.06.2019	SOUTH DELHI MUNICIPAL CORPORATION V/S M/S CREATIVE PRESS AND PUBLICITY	PROMILA KAPOOR	9 8 1 1 1 0 6 9 4 5	11.08.2026	2622	NO	DISMISSED MERITS	ON		
				CS(COMM)	136/2019	07.06.2019	SOUTH DELHI MUNICIPAL CORPORATION V/S M/S CREATIVE PRESS AND PUBLICITY	PROMILA KAPOOR	9 8 1 1 1 0 6 9 4 5	11.08.2026	2622	NO	DISMISSED MERITS	ON		
				CS(COMM)	135/2019	07.06.2019	SOUTH DELHI MUNICIPAL CORPORATION V/S M/S CREATIVE PRESS AND PUBLICITY	PROMILA KAPOOR	9 8 1 1 1 0 6 9 4 5	13.08.2026	2624	NO	DISMISSED MERITS	ON		
				CS(COMM)	144/2019	01.07.2019	SOUTH DELHI MUNICIPAL CORPORATION V/S M/S CREATIVE PRESS AND PUBLICITY	PROMILA KAPOOR	9 8 1 1 1 0 6 9 4 5	13.08.2026	2624	NO	DECREED			
31	DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	21	Commercial suit	CS (COMM)/2509/2024	45475	Ms Indospirit Distribution Limited Vs Tajinder Singh Wadhawan	Karan Gupta(P),	9729202222	46237	762	--	--			

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				Commercial suit	CS (COMM)/383/2025	45782	SH. VISHWAS SINGHAL PROPRIETOR OF M/S ANALCO INDIA CO Vs M/S NEO TECHNOFIELD COMPANY AND ORS	SHALU KARDAM(P),	9811041494	46246	464	--	--			
32	MS. NEELAM SINGH	SOUTH-EAST	22	Commercial Suit	CS (COMM)/289/2022	44641	SUSHMA MITTAL Vs JATAV SUDHAR SAMITI	PAWAN KUMAR MITTAL	Contested	31-08-2026	1624	YES	CONTESTED	--	--	
				Commercial Suit	CS (COMM)/442/2025	45800	STAR POWER MOHAMMED HAMID VS	Rahul Malhotra	Contested	31-08-2026	465	YES	CONTESTED	--	--	
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	23	COMMERCIAL CASE	CS (COMM)/88/2024	12-02-2024	Man Machine Car Care Pvt Ltd Vs Shilpi Jain	SHWETA TIWARI	8368180177	01-08-2026	902	YES	DECREED / CONTESTED	/		
				U/S 34	CS (COMM)/3786/2024	18-10-2024	M/S SANCHAR WIRELESS COMMUNICATIONS LTD. Vs M/S P. COM SOLUTIONS PVT. LTD. AND ORS.	GHANSHYAM SHARMA	9990087878	13-08-2026	665	YES	DISPOSED/CONTESTED	...		
				COMMERCIAL CASE	CS (COMM)/11/2025	10-01-2025	MR. AJAI SHANKER TRIPATHI Vs DIOS LIFESCIEENCES PVT. LTD.	MRS. VIKAS JAIN	9911331276	17-08-2026	585	YES	DECREED/CONTESTED	...		
				COMMERCIAL CASE	CS (COMM)/516/2025	01-07-2025	SH. BALVINDER SINGH Vs SH. VEER RAJU KANAKAM	NARESH GUPTA	9811360477.9212200477	05-08-2026	401	YES	DECREED/CONTESTED	...	...	
				COMMERCIAL CASE	CS (COMM)/790/2025	26-09-2025	SUDHA JAIN PROP. M/S FROOTI ELECTRONICS Vs M/S A.K. ENTERPRISES AND ORS.	ADITYA JAIN	8383953944	29-08-2026	338	YES	DISPOSED / CONTESTED	/		
				COMMERCIAL CASE	CS (COMM)/921/2025	15-11-2025	STATE BANK OF INDIA Vs VEENA PANWAR SOLE PROP. PERRI BERRI TOYS	VARUN CHANDIOK	9818365119	12-08-2026	271	YES	DECREED/CONTESTED			
34	SH. TARUN SAHRAWAT, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	30	CS(COMM)	CS (COMM)/394/2023	26-04-2023	KOHINOOR RIBBON FACTORY PRIVATE LIMITED Vs M/S P AND G ENTERPRISES PRIVATE LIMITED	ARVIND GUPTA	9811317311	29-08-2026	1221	N/A	DECREED	N/A	N/A	-
				CS(COMM)	CS (COMM)/3646/2024	02-09-2024	Violescent Venture And Anr Vs Soothe Health Care Pvt Ltd And Ors	JASWINDER	9873400656	25-08-2026	722	N/A	DECREED	N/A	N/A	
				CS(COMM)	CS (COMM)/294/2025	09-04-2025	M/S Soothe Health Care Pvt Ltd Vs Violescent Venture	AYUSH	9899096069	25-08-2026	503	N/A	DISMISSED	N/A	N/A	
35	MS VEENA RANI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL													
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	189/2021	25-10-2021	ROHIT KR. GUPTA VS. VINAY KR. PANDEY	RACHIT AND MAHESH KUMAR	NIL	22-08-2026	1762	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	180/2024	05-06-2024	SUSHMA SHARMA VS. M/S KEEP IN TOUCH MARKETING PVT.LTD.	JEETENDER GUPTA VS. ABHAY	NIL	14-08-2026	800	YES	CONTESTED	NIL	NIL	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF OFFER EXECUTION	ACT OF DAYS SECTION
			209	RECOVERY	74/2025	10-03-2025	CANARA BANK VS. MAYUR NANDWANI	KUMAR VISHWAJEET VS DEEPAK KALRA	NIL	21-08-2026	529	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	103/2025	01-04-2025	GOEL TRADERS VS. M/S ARY INFRATECH PVT.LTD.	ANKIT VASISHT VS. LOKESH SHARMA	NIL	25-08-2026	511	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	123/2025	19-04-2025	STATE BANK OF INDIA VS. SURAJ	SUCHITA DIXIT VS. Y.M. GAUTAM	NIL	07-08-2026	475	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	257/2025	10-09-2025	PANKAJ GUPTA VS. LOCKSIS INDIA PVT. LTD.	JYOTSANA VS. DIGITECH DINESH SHARMA	NIL	07-08-2026	331	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	311/2025	15-11-2025	M/S SHIVA ASPHALTIC PRODUCTS PVT.LTD. VS. RAJ KR. SACHDEVA	DEEPAK JAIN VS. AMIT TANWAR	NIL	17-08-2026	275	YES	CONTESTED	NIL	NIL	
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL													
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	C.S. (COMM)	148/2025	01-12-2025	Nitin Rastogi Vs Shaili Tyagi			18-08-2026	-	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)	46/2026	19-05-2026	VINEET KUMAR AGGARWAL PROP OF MS MAHA LAXMI METALS Vs ABDUL SAMI			21-08-2026	-	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)	56/2026	02-06-2026	STATE BANK OF INDIA Vs Ravi Kumar Sharma			11-08-2026	-	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)	91/2024	10-09-2024	BUDH PRAKASH Vs M/S INDASO CONSTRUCTION PVT LTD			14-08-2026	-	-	CONTESTED	No Execution filed till date	-	
				OMP (COMM)	01/2026	05-05-2026	M/s Delta computer Vs TATA CAPITAL			22-08-2026	-	-	CONTESTED	No Execution filed till date	-	
				OMP (COMM)	02/2026	23-05-2026	Zubaida Khatoon Vs M/s Reliance Jio Infocomm Limited			05-08-2026	-	-	CONTESTED	No Execution filed till date	-	
39	SH. PRITAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	SHAH DAR A	301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	Execution (Comm.)/272/2024	19-12-2024				12-08-2026	601					
							L S Solanki Vs arun kumar verma	ANU SOLANKI	9158908720	-NO		SATISFIED	NIL	NIL		
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM)/650/2024	20-12-2024	PROPRIETOR OF SHREE HARI JEWELLERS Vs M/S CEE AAR SOLUTIONS ENTERPRISES THROUGH ITS DIRECTOR CEO			29-08-2026	617					
								L.C.Rajput	9711062084	YES		DISMISSED	NIL	NIL		
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM)/126/2025	28-02-2025				21-08-2026	539					
							BANK OF BARODA Vs Mohd Shahfaiz		9910568669	YES		DECREED	NIL	NIL		

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OFFPETITIONER NAME VSRESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE OF EXECUTIO /N DECREE	OFNUMBER OF EXECUTI ON OF	ACT DAYSSECTION
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM)/581/2025	04-10-2025	MS DEEPTI GUPTA Vs S AND S Enterprises	VIDIT GUPTA	9910995511	03-08-2026	303					
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	OMP (COMM)/9/2026	24-04-2026	SHRI GAURAV KASHYAP Vs THE ASARSH CO OPERATIVE URBAN	MOHIT CHAURASHIYA	7299200008	20-08-2026	118	YES	DECREED	NIL	NIL	
40	SH. VIPIN KUMAR RAI, DISTRICT JUDGE, COMMERCIAL COURT/MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA		Commercial								NO	DISMISSED AS NON-MAINTAINABLE	NIL	NIL	
			ROOM NO 208	Commercial	CS (COMM)/657/2022	23/11/2022	MS MADHAV MEDICOS Vs MS NULIFE CARE	RAVINDER KUMAR	9212412477	08/08/2026	#NAME?	YES	DECREED	Execution not filed	Execution not filed	
			ROOM NO 208	Commercial	CS (COMM)/285/2023	29/05/2023	PAKSON INDIA PVT. LTD. TROUGH ITS AR Vs SRAJAN JAIN	JUSNEET SINGH KOHLI	9999631964	25/08/2026	#NAME?	YES	DECREED	Execution not filed	Execution not filed	
			ROOM NO 208	Commercial	CS (COMM)/72/2024	25/01/2024	Mansoor Razi Vs Jai Ram	SUMAN VERMA	9350142051	29/08/2026	#NAME?	YES	DECREED	Execution not filed	Execution not filed	
			ROOM NO 208	Commercial	CS (COMM)/183/2024	20/03/2024	Niraj Kumar Vs Smt Ruchi And Others	NEELAM MALIK	7303296156	03/08/26	#NAME?	YES	DECREED	Execution not filed	Execution not filed	
			ROOM NO 208	Commercial	CS (COMM)/497/2024	20/09/2024	M/S A TO Z CARGO MOVERS PRIVATE LIMITED Vs International Tractors Limited	SWADESH BANSAL	9899848679	31/08/2026	#NAME?	YES	DECREED	Execution not filed	Execution not filed	
			ROOM NO 208	Commercial	CS (COMM)/640/2024	18/12/2024	Sanjay Kumar Jain Vs Neeraj Kumar Jain	JATIN AGGARWAL	9953283177	07/08/2026	#NAME?	YES	DECREED	Execution not filed	Execution not filed	
			ROOM NO 208	Commercial	CS (COMM)/111/2025	22/02/2025	AR AGENCIES Through its Proprietor Raju Gupta Vs Maya Saree Mahal	S.K. SINHA	7428314365	22/08/2026	#NAME?	YES	DECREED	Execution not filed	Execution not filed	
			ROOM NO 208	Commercial	CS (COMM)/354/2025	28/05/2025	KING TEXTILES Vs CASTAM JEANS	SUDHANSHU GOEL	9958552978	19/08/2026	#NAME?	YES	DECREED	Execution not filed	Execution not filed	
			ROOM NO 208	Commercial	CS (COMM)/494/2025	11/08/2025	SHRI NITESH KUMAR PROP OF Ms DELHI CARE SYSTEM Vs MSMOHD. HOSPIMED LIFEISHRAFIL SCIENCE	ANSARI	9910558377	05/08/2026	#NAME?	YES	DECREED	Execution not filed	Execution not filed	
			ROOM NO 208	Commercial	CS (COMM)/678/2025	02/12/2025	Canara Bank Vs Hrishikesh Roy	AMIT GUPTA	9810224624	03/08/2026	#NAME?	YES	DECREED	Execution not filed	Execution not filed	
			ROOM NO 208	Commercial	CS (COMM)/170/2026	28/03/2026	Bank of Baroda Vs Sanjay	UMESH JOSHI	9910568669	06/08/2026	#NAME?	YES	DECREED	Execution not filed	Execution not filed	
41	SH.RAMESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT/SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 162/2025	27.01.2025	M/S RVS ASIA VS ANISHA JAIN & ANR	SHAMA AGGARWAL	8456214587	08.08.2026	558	NO	DECREED	NA	NA	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	OF DATE OF EXECUTION /N DECREE	OF NUMBER OF EXECUTION	ACT OF DAYS SECTION
			303, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)			M/S A TO Z CHEMICALS VS PRAVEEN AGGARWAL	PRAVEEN AGGARWAL	8451245698	20.08.2026	534	NO	DECREED	NA	NA	
			303, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 170/2026	06.02.2026	WEBClick DIGITAL PRIVATE LIMITED VS SHAHNAWZ AHMED	ANKUR SINGHAL	9811126091	22.08.2026						
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA									197	NO	DECREED	NA	NA	
			304	COMMERCIAL	CS (COMM)/20/2024	Anil Kumal Goyal Vs Dalip Chand Sharma	09-01-2024	KAMALJIT SINGH RANOT(P),	9818302828	10-08-2026	944 DAYS	-	DECREED	Execution not filed till date		
43	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	NORTH-WEST	406	Civil	CS (COMM.)/391/2021	07-08-2021	P.K.ALUINFRA PVT. LTD. Vs MAHAGUN REAL ESTATE PVT. LTD.			01-08-2026		DISMISSED	Contested			
					CS (COMM.)/854/2022	22-10-2020	SAKIMUDDIN SARKAR Vs ALIKUL HAQUE AND ARN			19-08-2026		DISMISSED	Contested			
					CS (COMM.)/336/2023	01-05-2023	PUNJAB NATIONAL BANK Vs M/S ANGEL DIAGNOSTICS			01-08-2026		DECREED	Contested			
44	SH. MANISH GUPTA, DISTRICT JUDGE, COMMERCIAL COURT, SH. VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	NIL													
45	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL													
46	VACANT/SH. SHAILENDER MALIK, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH	NIL													
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH WEST	603	COMMERCIAL SUIT	OMP (COMM) 23/25	15.12.2025	M/S THREE VEE MARKETING PVT LTD Vs M/S TRAVEL RETAIL SERVICES PVT LTD	AYUSHI SHARMA	8130153353	08.08.2026	210	NIL	DECREED	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS (COMM) 613/25	11.11.2025	AJIT KUMAR Vs M/S MSD FAMILY RESTAURANT AND ORS	S.K. CHAUDHARY	N/A	13.08.2026	270	NIL	DECREED	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS (COMM) 396/25	22.03.2025	UNION BANK OF INDIA Vs M/S INDO REMEDIES AND ORS	KESHAV KUMAR	9999626126	19.08.2026	515	NIL	DECREED	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS (COMM) 299/25	29.05.2025	SRK INGREDIENTS PVT. LTD. Vs ABHINESH PRATAP SINGH	HARPREET UPPAL	9599075534	22.08.2026	425	NIL	DECREED	NIL	NIL	NIL
48	SH. VINOD YADAV, DISTRICT JUDGE, COMMERCIAL COURT/SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02	SOUTH WEST	613	Commercial Suit	CS (COMM) / 89/2025	45712	PRATEEK GOEL VS DEEPAK KAPOOR	Sh Vishal Chhabra	9873330292	19-08-2026	541	DECREED			Recovery of money	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OF FOR EXECUTI ON	ACT OF DAYSSECTION
			613	Commercial Suit	CS (COMM) / 348/2025	45841	SHRI ANIL VS SHUBHAM HOUSING DEVELOPMENT FINANCE COMPANY LTD & ORS.	Sh Yogra Gulliya	9053608200	21-08-2026	414	DISMISSED			Recovery of money	
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	614	COMMERCIAL SUIT	CS(COMM) 553/2024	06.11.2024	SITA DEVI BEDI VS. GANESH JEE	MR. PHANESH TANWAR	9899048021	01.08.2026	633	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 130/2025	17.03.2025	MASCOT HEALTH VS. BIO JUBILATION SCIENCE	MR. URFEE HAIDER	9810078786	05.08.2026	506	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 513/2025	20.09.2026	UCO BANK VS. RAVINDER KUMAR CHAWLA	MR. SUNIL KUMAR	9971955807	07.08.2028	321	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 167/2024	21.03.2024	NISHANT OBEROI VS. WEALTH WALLET	MR. NAMAN GAUBA	9999279361	11.08.2026	1040	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 703/2025	26.12.2025	SKY SEATER TOURS AND TRAVELS VS. DHEERAJ DOGRA	MR. INDERJEET KUMAR MISHRA	78366855036	12.08.2026	635	NIL			NIL	
			614	COMMERCIAL SUIT	CS(COMM) 677/2025	11.12.2025	VIMAL FACILITY SOLUTIONS PVT LTD VS CFM FACILITIES	MR. SANJAY YADAV	8860851165	14.08.2026	251	NIL			NIL	
50	SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	CS(Comm)	668/2024	04.01.2024	BANK OF BARODA PRITAM SINGH VS	HUNNY SHARMA	9650501903	10.08.2026	594 Days	Yes	Contested-			
			509	CS(Comm)	87/2025	28.02.2025	Lic Housing Finance Ltd Vs Mohd Azharuddin Khan	MANI KAUL	9717318398	20.08.2026	542 Days	No	Contested- Decreed			
			509	CS(Comm)	574/2025	30.10.2025	CANARA BANK VS. NIHARIKA SINGLA	ASHOK KUMAR	9560396555	22.08.2026	296 Days	No	Contested- Decreed			
			509	CS(Comm)	274/2023	02.06.2023	M/S PRIYANSHI Vs M/ GAURI ENTERPRISES AND ORS	Mr. VIVEK KUMAR KATARIA	9999137818, 9811736549	31.08.2026	1187 Days	No	Contested- Decreed			

SUMMARY OF COMMERCIAL CASES FOR THE MONTH OF AUGUST 2026

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	MS. NEELOFER ABIDA PERVEEN, DISTRICT JUDGE (COMMERCIAL COURT)-01	Central	189	25	0	1	17	196
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	Central	150	22	40	1	24	187
3	ABOLISHED COURT OF SH. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	Central	170	1	0	165	6	0
4	SH. ANIL KUMAR SISODIA DISTRICT JUDGE (COMMERCIAL COURT)	Central	158	0	0	1	5	0
4A	SH. LOKESH KUMAR DISTRICT JUDGE (COMMERCIAL COURT-04)	Central	0	30	46	0	23	205
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	Central	181	18	0	0	11	188
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	Central	168	3	1	0	1	0
6A	SH. SUNIL CHOUDHARY, DISTRICT JUDGE COMMERCIAL COURT-06	Central	0	20	22	0	32	181
7	MS. REKHA, DISTRICT JUDGE, COMMERCIAL COURT-07	Central	217	21	0	23	17	198
8	SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT	Central	166	4	0	0	4	0

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8A	MS. SAVITRI, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	0	17	11	0	26	168
9	SH. ANIL ANTIL, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	139	30	48	1	19	197
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	195	23	0	1	24	193
11	SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	Central	198	5	0	0	3	0
11A	SH. POORAN CHAND, DISTRICT JUDGE, COMMERCIAL COURT-11	Central	0	21	0	0	12	209
12	SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT	Central	160	22	23	0	22	183
13	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	Central	187	34	1	0	25	197
14	MS. MANJUSHA WADHWA/SH. ASHUTOSH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT)-01	West	307	71	1	0	45	334
15	MS. RAJ RANI GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	471	60	0	0	54	477
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	292	64	1	1	89	267
17	SH. HARISH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	293	66	1	0	71	289

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	West	277	59	2	0	53	285
19	SH. PRASHANT KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	322	4	2	0	4	0
19A	VACANT COURT OF SH. PRASHANT KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	0	3	0	0	2	325
20	MS PULASTYA PREAMACHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	New Delhi	928	20	0	9	4	0
20A	SH. ANIL KUMAR SISODIA, DISTRICT JUDGE (COMMERCIAL COURT)-01	New Delhi	0	61	3	1	37	961
21	SH. SANJAY KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)	New Delhi	1140	5	0	0	3	0
21A	SH. ASHUTOSH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	New Delhi	0	67	0	0	17	1192
22	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	New Delhi	1190	71	1	0	41	1221
23	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	South	230	63	2	0	58	237
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	South	391	62	0	0	72	0
24A	SH. SAURABH KULSHRESHTHA, DISTRICT JUDGE, COMMERCIAL COURT	South	0	45	0	0	30	396

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
25	SH. SANDEEP YADAV, DISTRICT JUDGE(COMMERCIAL COURT)	South	325	0	0	0	11	0
25A	SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURT	South	0	41	0	0	41	314
26	SH. SUDESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	South	375	45	0	0	75	345
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	South	309	11	0	0	3	0
27A	VACANT COURT OF SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	South	0	18	0	1	0	334
28	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	206	42	4	0	30	222
29	SH. LALIT KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	216	22	5	4	37	202
30	MS. VRINDA KUMARI, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	296	20	0	0	12	304
31	DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	278	24	0	0	24	278
32	MS. NEELAM SINGH, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	252	31	0	0	21	262
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	242	26	1	0	50	219
34	SH. TARUN SAHRAWAT, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	228	25	0	0	26	227

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
35	SH. RAVINDER KUMAR MS VEENA RANI, DISTRICT JUDGE (COMMERCIAL COURT)	South-East	317	23	0	0	22	318
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	East	433	29	0	0	49	413
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	East	590	32	2	0	14	610
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-	North-East	92	35	5	0	46	86
39	SH. PRITAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	Shahdara	283	27	1	1	46	264
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	222	1	0	0	6	0
40A	SH. VIPIN KUMAR RAI, DISTRICT JUDGE, COMMERCIAL COURT	Shahdara	0	20	1	0	21	217
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	Shahdara	202	3	0	0	6	0
41A	SH. RAMESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	Shahdara	0	30	3	0	18	214
42	SH. PAWAN KUMAR MATTO, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	350	15	0	0	17	348
43	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	North-West	1669	90	2	1	105	1655

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44	SH. VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	North-West	1210	16	0	0	5	0
44A	SH. MANISH GUPTA, DISTRICT JUDGE, COMMERCIAL COURT,	North-West	0	79	4	8	45	1251
45	SH. JAGDISH KUMAR/SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	North	1502	281	4	1	170	1616
46	SH. SHAILENDER MALIK, DISTRICT JUDGE (COMMERCIAL COURT)	North	1580	30	0	0	9	0
46A	VACANT COURT OF SH. SHAILENDER MALIK, DISTRICT JUDGE (COMMERCIAL COURT)	North	0	52	0	0	0	1653
47	SH. RAJ KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	SOUTH WEST	407	85	3	0	67	428
48	SH. BALWANT RAJ BANSAL, DISTRICT JUDGE, COMMERCIAL COURT	SOUTH WEST	373	23	0	0	4	0
48A	SH. VINOD YADAV, DISTRICT JUDGE, COMMERCIAL COURT	SOUTH WEST	0	53	0	0	83	362
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	360	90	0	0	86	364
50	SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	554	50	0	0	226	378
GRAND TOTAL			20990	2386	240	220	2226	21170